

**REGULAR D.B. I CAUSE LIST FOR THE MONDAY DATED 03/07/2017 CR NO 1****HON'BLE THE CHIEF JUSTICE****HON'BLE MR. JUSTICE HARINDER SINGH SIDHU**

301	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-2199-1994 (HUIDJUTUOI)	TEHAL SINGH V/S UT OF CHANDIGARH AND ORS.	RAMAN MAHAJAN,SUDERSHAN GOEL , GAURAV MANKOTIA, SANJAY KAUSHAL, SHEKHER VERMA, ANAND CHIBBAR, VAIBHAV SAHNI, KRISHAN KUMAR GUPTA, RANJIT SAINI, LALIT THAKUR, VIKAS CHATRATH, VIKRAM ANAND FOR U.T.
			(( FOR ARGUMENT))	
302	FARIDABAD [ 01-JUL-17 ]	CWP-6389-1994 (HUID HY)	DR.RAM KISHORE GOEL V/S H.U.D.A. ETC.	ADARSH JAIN. , ARJUN PARTAP ATMA RAM, A.G. HARYANA, J K SIBAL, J S SIDHU, N D SHARMA, RAJIVATMA RAM SR. ADV., PARDEEP KUMAR, SANJIV KUMAR, SANJIV SHARMA, RISHAV JAIN, SUBHASH GOYAL
		WITH CWP-10116-1994	G.P MALIK AND ORS. V/S STATE OF HARYANA AND ORS.	ANAND CHHIBBARR.K CHHIBBAR , R.K CHHIBBAR SURYA KANTA.G. HARYANA, SANJIV SHARMA, RAJIV KATARIA,, DS NEHRA,, NAMESH GROVER, , K S RUPAL, J.K. SIBAL, M.L. SARIN, ALKA SAREEN, ARUN NEHRA, A P SANWARIA, ., . , . , A P SANWARIA , A.G. HARYANA , ALKA SAREEN , ARUN NEHRA , DS NEHRA, , J.K. SIBAL, M.L. SARIN , K S RUPAL , NAMESH GROVER, , RAJIV KATARIA, , SANJIV SHARMA
		WITH CWP-7944-1994	NARESH MITTAL V/S STATE OF HARYANA & ORS.	SURYA KANT
		WITH CWP-9332-1994	DR. B S SINGLA & ORS V/S STATE OF HARYANA & ORS	ATUL LAKHANPAL
		WITH CWP-9872-1994	MANMOHAN KRISHAN V/S STATE OF HARYANA & ORS	SURYA KANTRANJIT SAINI , RANJIT SAINI , SUNIL KUMAR SHARMA
		WITH CWP-4101-1995	DR. B R VERMA V/S STATE OF HARYANA & ORS	SURYA KANT, RANJIT SAINI , SUNIL KUMAR SHARMA
		WITH CWP-6013-1995 (CONNECTED DECIDED CASE)	B.D CHUGH V/S STATE OF HARYANA & ORS.	
303	GURGAON [ 01-JUL-17 ]	CWP-11668-2000 (HUID HY)	SMT. ANJOO SHARMA ( O&M) V/S DIRECTOR TOWN AND COUNTRY PALNNG ETC.	PS PATWALIA,SANJAY VIJ , , , CHETAN MITTAL SR ADV, VARUN ISSAR, , , , A.G.HARYANA, , A.S. NARANG, VARUN ISSAR, ANJOO SHARMA PETITIONER IN PERSON, ASHISH CHOPRA,, CHETAN MITTAL, HARSH BUNGER, ASHWANI K.CHOPRA,, NAVEEN MAHAJAN FOR RNO 4, RAJVIR SINGH, RAJEEV ANAND, SC KAPOOR,DEEPIK MALHOTRA IN PERSON,A.G.HRY, AASHISH CHOPRA
		& CM-15589-2003 & CM-7581- CWP-2007 & CM-10164-2007 & CM-17163- CWP-2010 & CM-17164- CWP-2010 & CM-17202- CWP-2010 & CM-10189- CWP-2011 & CM-25311-2003 & CM-24415- CWP-2003 & CM-24415-16-2003		PETITIONER IN PERSON,AASHISH CHOPRA,AGHY. PETITIONER IN PERSON PETITIONER IN PERSON,AASHISH CHOPRA,AGHY. PETITIONER IN PERSON, AG HARYANA IN PERSON,A.G.HRY, PETITIONER IN PERSON IN PERSON,A.G.HRY,
304	SIRSA [ 01-JUL-17 ]	CWP-8949-1994	OM PARAKASH AND ORS. V/S STATE OF HARYANA AND ORS.	RAMESH DIMRI , POONAM SHARMA , AG. HARYANA, L.N. VERMA, D.S. BALI SR. ADV. ANIL WALIA, MANOJ PANDIT, SANJAY VASHISHT, S.K. PIPAT SR. ADV.
		WITH CWP-10780-1994 (CONNTT. CWP 4771/94 DISPOSED OF.)	OM PARKASH AND ORS. V/S STATE OF HARYANA AND ORS.	RAMESH DIMRI
305	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-8169-1995 (HUIDPB)	ASHWANI KUMAR AND ORS V/S PUNJAB HOUSING DEVELOPMENT BOARD AND ANR	D N TANWAR , AMAN SHARMA, KAMALJIT SINGH, RAVI KANT SHARMA, R S KHOSLA, SANDEEP VERMANI
		(RESTORED CASE)		
306	ROPAR [ 01-JUL-17 ]	RSA-3381-1996	CHARAN KAUR V/S SARDARA SINGH	HS KAMBOJ, ARVIND MITTAL
		CM-4356-C-1998 CM-5714-C-1999 CM-3854-C-2014		HS KAMBOJ HS KAMBOJ ARVIND MITTAL

## (MAIN CONNECTED CASE DECIDED ( RSA 1611 OF 1999))

307	JALANDHAR [ 01-JUL-17 ]	CWP-16661-1996 (HUIDPB)  & CM-8504- CWP-1997 ( )	MANGAT RAM V/S THE PRINCIPAL SECTY,TO GOVT.PB.& ANR.	O P HOSHIARPURI , A.G. PUNJAB, J S MANN , R C SETIA J S WASU, RAJAN GUPTA , S C NAGPAL, SIDHARATH SARUP , SUJITA RAJ  SIDDHARTH SARUP
308	LUDHIANA [ 01-JUL-17 ]	CWP-17031-1997 (HUIDPB)  & CM-3617- CWP-2013 ( )	KESHAV RAI DHANDA V/S THE IMPROVEMENT TRUST LUDHIANA THROUGH ITS CHAIRMAN	RAJIV ATMA RAM, RANJIT SINGH , MS.HARLEEN MS.SUMAN, MS.KAMALJIT WALIA, PUNEET GUPTA, SANDEEP SINGAL, SANDEEP KHUNGER  ARJUN PARTAP ATMA RAMSANDEEP KHUNGER , SANDEEP KHUNGER
309	OTHER-DISTRICT [ 01-JUL-17 ]	CWP-17040-1997 (HUIDPB)	GURINDER SINGH V/S STATE OF PUNJAB	P.S.PATWALIA , A.G. PUNJAB, ARUN JAIN , TPS CHAWLA, D S NARULA, NAMIT KUMAR, DEPINDER SINGH , D S NALWA, H S SETHI , AMIT JAIN, RAJAN GUPTA , AJAY KAUSHIK, ROHIT AHUJA , HARI PAL RANA
310	ROPAR [ 01-JUL-17 ]	CWP-17138-1997 (HUIDUTUOI)	GURPAL SINGH & ORS V/S UT OF CHANDIGARH & ORS	P.C.DHIMAN
311	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-17884-1997 (HUIDUTUOI)  & CM-26429-1998 WITH COCP-862-2000	JASDEEP SINGH WASU ADVOCATE V/S UT OF CHANDIGARH  JASDEEP SINGH V/S CHANDAN SINGH	J.S.WASU , SUKHJINDER SINGH BEHL, ASHOK AGGARWAL, SUBHASH GOEL, H S DHINDSA, ALOK JAIN, HARSH AGGARWAL, ROHIT AHUJA, P S PATWALIA  J.S. WASU  JS WASU
312	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-15390-1998 (HUIDUTUOI)  WITH CWP-17047-1997  WITH CWP-8344-2001  WITH CWP-14491-1998	VISHWA MITTAR V/S UT OF CHANDIGARH  M/S SAWAN RAM VIJAY KUMAR V/S THE ADVISER TO THE ADMINISTRAT  ROSHAN LAL V/S ATHE ADVISOR TO THE ADMN.UT CHD.  INDERJIT SINGH V/S UT OF CHANDIGARH AND ORS	K.K.MEHTA , ALOK JAIN , IK MEHTA SR ADV.,, SOM NATH SAINI, ANIL ARORA, HITTAN NEHRA, R.K. DOGRA, JASKIRAT SINGH, VIKRAM AGGARWAL, MS KOHLI,SUBASH GOYAL , DEEPAK SHARMA, RAVIANDERA JAIN, SHEKHAR VERMA  ASHISH KAPOORBALWANT SINGH GULLANI,PARVINDER SINGH GULLANI, S C KAPOOR, ALOK JAIN, SUBASH GOEL, HEMANT BASSI, PANKAJ MIDHA, VIKRAM AGGARWAL, RAMANDEEP SINGH, DEEPAK SHARMA, VISHAL GARG , RAMANDEEP SINGH, DEEPAK SHARMA , BALWANT SINGH GULLANI,PARVINDER SINGH GULLANI , PANKAJ MIDHA, VIKRAM AGGARWAL , S C KAPOOR, ALOK JAIN , SUBASH GOEL, HEMANT BASSI , VISHAL GARG  RAVINDER JAINB. S GULIANI, P S GULIANI, BALWANT SINGH GULLANI,PARVINDER SINGH GULLANI, SANJIV SHARMA, IMMA KANG, DEEPAK SHARMA , DEEPAK SHARMA , B. S GULIANI , B.S. GULIANI , BALWANT SINGH GULLANI,PARVINDER SINGH GULLANI , IMMA KANG , P S GULIANI , SANJIV SHARMA  K.K.MEHTASUBHASH GOYAL I K MEHTA , M S KHOLI, K K MEHTA VIKRAM AGGARWAL , ALOK JAIN, SOM NATH SAINI, BALWANT SINGH GULIANI, PARVINDER SINGH GULLANI , ALOK JAIN, SOM NATH SAINI, BALWANT SINGH GULIANI , B.S. GULIANI , M S KHOLI, K K MEHTA VIKRAM AGGARWAL , PARVINDER SINGH GULLANI , SUBHASH GOYAL I K MEHTA
(RELEASED FROM PART HEARD( 232-392-JJ))				
313	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-16428-1998 (HUIDUTUOI)  WITH CWP-19140-1998	M/S METHODEX SYSTEMS LTD. V/S ESTATE OFFICER UT CHD.  CHANDIGARH OPTICAL CENTRE V/S UNION TERRITORY, CHANDIGARH & ORS	REETA KOHLI , ABHISHEK SRIVASTAVE, ALOK JAIN, SUBHASH GOYAL, H S SIBAL, H L SIBAL, SIDHARTH SARUP, SUVIR SEHGAL, R C SETIA, VIKRAM AGGARWAL  B S WALIAHARMANDIP SINGH, SIDHARATH SARUP, A L ARORA, SUBHASH GOYAL, SUVIR SEHGAL, R C SETIA, VIKRAM AGGARWAL , HARMANDIP SINGH , R C SETIA, VIKRAM AGGARWAL , SIDHARATH SARUP, A L

ARORA , SUBHASH GOYAL, SUVIR SEHGAL

314	UT-CHANDIGARH [ 01-JUL-17 ]	CAPP-18-1999	M/S.EURO COTSPIN LIMITED V/S M/S.ELGI ELECTRIC & INDUSTRIES LTD.	VINOD SHARMA , GURPREET KAUR,SUNINT KAUR,KP SINGH, KK GUPTA, ALOK JAIN ADV,ARUN SHARMA, RAJESH GARG, RUPINDER ADV
		WITH CMA-21-2001	M/S EURO COTSPIN LTD. V/S M/S ELGI ELECTRIC & IND.LTD.	VINOD SHARMA
		WITH CMA-22-2001	M/S EURO COTSPIN LTD. V/S M/S ELGI ELECTRIC & IND.LTD.	VINOD SHARMA
		WITH CMA-55-2003 (BOHCJ 28.3.2017)	M/S EURO COTSPIN LIMITED V/S M/S ELGI ELECTRIC & INDUSTRIAL LTD.	VINOD SHARMA
315	JIND [ 01-JUL-17 ]	CWP-452-1999 (HUID HY)	MANGE RAM V/S COMMISSIONER, HISSAR DIVISION HISAR AND ORS	HARI OM SHARMA , , , , GC GUPTA,SKS BEDI,, JAGDISH MANCHANDA., PK MUTNEJA,RK MATHUR,
		WITH RA-CW-356-2001	MANGE RAM AND ORS. V/S THE COMMISSIONER, HISSAR DIVISION HISSAR	R.K. MATHUR
316	MOGA [ 01-JUL-17 ]	CWP-1904-1999 (HUIDPB)	MAL SINGH V/S STATE OF PUNJAB & ANR	SUNIL CHADHA. , H.S. BAKSHI, SANDEEP KHUNGER
		WITH CWP-11509-1998  (SR. CITIZEN)	HARI SINGH V/S STATE OF PB. AND OTHERS	ML SAGGAR, PUNEET JINDALA.G. PUNJAB, SANDEEP KHUNGER, G.P.VASHISHTH , A.G. PUNJAB , G.P.VASHISHTH , SANDEEP KHUNGER
317	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-7415-1999 (HUIDUTUOI)	LACHMI DEVI V/S U.T.CHANDIGARH AND ORS	W.R.DUA , SUBHASH GOYAL, VIKRAM AGGARWAL
318	GURGAON [ 01-JUL-17 ]	CWP-14160-1999 (HUID HY)	M/S BRIGHT STAR HOTELS PVT. LT V/S STATE OF HARYANA	A.K.CHOPRA , PANKAJ GUPTA , NEEL KAMAL CHOPRA, PUJA MALHOTRA, SUMEET SINGH AG.HRY.
		WITH CWP-17102-1999	BRIGHT STAR HOTELS PVT.LTD. V/S HARYANA STATE ETC.	A.K.CHOPRANEEL KAMAL CHOPRA,, PANKAJ GUPTA, PUJA MALHOTRA, RACHITA JOHAL, AG HARYANA, , AG HARYANA, , NEEL KAMAL CHOPRA, , PANKAJ GUPTA, PUJA MALHOTRA , RACHITA JOHAL
		WITH CWP-14931-1999  (SOC)	BRIGHT STAR HOTELS V/S STATE OF HARYANA AND ORS	A.K.CHOPRANEEL KAMAL CHOPRA, , SUMEET SINGH, RACHITA JOHAL, PANKAJ GUPTA, AG HARYANA, RAMINDER GADHOKE, LAL CHAND, , NEEL KAMAL CHOPRA, , PANKAJ GUPTA, AG HARYANA , RAMINDER GADHOKE, LAL CHAND, , SUMEET SINGH, RACHITA JOHAL
319	PANCHKULA [ 01-JUL-17 ]	CWP-15516-1999 (HUID HY)	HARYANA URBAN DEVELOPMENT AUTH V/S REVISIONAL AUTHORITY AND ORS	MOHAN JAIN SR. ADV. DEEPAK BALIYAN , A. MOHUNTA, RITA KOHLI , DEEPAK BALYAN, K. SAURABH, RAKESH AGGARWAL, SANJEEV SHARMA, RAMAN GAUR, V.K. JINDAL,VIPUL JINDAL
		( SENIOR CITIZENS )		
320	LUDHIANA [ 01-JUL-17 ]	CWP-17231-1999 (HUIDPB)	SUKHDEV NAYYAR & ORS. V/S STATE OF PUNJAB & ORS	ASHOK JINDAL , A.G. PUNJAB, ABHISHEK SHRIVASTVA, AMIT RAWAL , REETA KOHLI, SANJEEV GHAI
		WITH CWP-16389-2000 (CWP 4738, 5632 OF 2000 AND CWP 13526 OF 1999 ALREADY DECIDED ( AD IN CONT. CASE))	BAJINDER KAUR V/S STATE OF PUNJAB & ORS.	ASHOK JINDAL
321	PATIALA [ 01-JUL-17 ]	CWP-6629-2000 (HUIDPB)	SURAM SINGH PATHANIA V/S FINANCIAL COMMISSIONER ETC.	RS CHAUHAN , , PREM NATH.AGGARWAL, RAMINDER GADHOKE,, PUNEET BALI SR. ADV., VIBHAV JAIN, RAVINDER CHOPRA,BS, SHIV KUMAR
		& CM-666-CWP-2015 & CM-1977-CWP-2015		VIBHAV JAIN, PN AGGARWAL  VIBHAV JAIN, PN AGGARWAL
322	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-7228-2000 (HUIDUTUOI)	LE-CORBUSIER RELEASED DEFENCE OFFICERS CO-OP HOUSING SOCIETY LTD CHD (REGD) V/S THE ADMINISTRATOR,U.T.CHD & ANR	R.S.SIHOTA , A.P.S.SHERGILL, MS.JAI SHREE THAKUR, R.S.BAL,VIKAS SURI,, SANJEEV SHARMA,, SUBHASH GOYAL
		& CM-14481-CWP-2010 ( )		A.P.S. SHERGILL

323	AMRITSAR [ 01-JUL-17 ]	CWP-7476-2000 (HUIDPB)	YASH PAL V/S STATE OF PUNJAB	J.S. SHEIKHUPURI , AG PB, AMAN ARORA, MADHU P SINGH, D.S.PHERUMAN, DS PHERUMAN,VIR BHAN SINGLA, M.K.DOGRA ,SANDEEP KHUNGER, P.L.SINGLA, RITESH PANDER., RITESH PANDEY, RN RAINA,SS DHALIWAL ADV, S.P.S.DHALIWAL, TS GUJRAL, VINISH SINGLA  DS PHERUMANA.G. PUNJAB, P L SINGLA , T S GUJARAL VIR BHAN SINGLA , J S SHEIKHUPURI AMIT DHAWAN , R N RAINA MADHU P SINGH , A.G. PUNJAB , J S SHEIKHUPURI AMIT DHAWAN , P L SINGLA , R N RAINA MADHU P SINGH , T S GUJARAL VIR BHAN SINGLA  JS SHEIKHUPURIA.G. PUNJAB, T S GUJRAL VIR BHAN SINGLA , SOM DUTT SHARMA , MADHU P SINGH G S KAURA , R N RAINA , A.G. PUNJAB , MADHU P SINGH G S KAURA , R N RAINA , SOM DUTT SHARMA , T S GUJRAL VIR BHAN SINGLA  M.K.DOGRASANDEEP KHUNGAR, SUVEER SEHGAL, D S PEHRUMAN, AG BPUNJAB , AG BPUNJAB , D S PEHRUMAN , SANDEEP KHUNGAR , SUVEER SEHGAL
		WITH CWP-3765-2002	MILAP CHAND ETC. V/S STATE OF PB.ETC.	
		WITH CWP-15467-2004	KEWAL KRISHAN V/S ST.PB.	
		WITH CWP-12788-2008	JOGINDER KAUR AND ORS. V/S STATE OF PUNJAB AND ORS.	
		(-SUPREME COURT REMAND MATTERS WITH REQUEST TO THE HIGH COURT TO DECIDE THESE CASES WITHIN SIX MONTHS BOP 25.5.2017)		
324	KARNAL [ 01-JUL-17 ]	CWP-10214-2000 (HUIDTUOI)	WG.CDR.(RETD) AMARJIT SINGH PANJARTH V/S CHANDIGARH HOUSING BOARD AND ANR	N.S.RAPRI , SARWAN SINGH, VANDANA, INDERJIT KAUSHAL
325	MOHALI (SAS NAGAR) [ 01-JUL-17 ]	CWP-11673-2000	BEANT SINGH BEDI V/S STATE OF PUNJAB & ORS.	AR TAKKAR , ARJAN SHARMA, BALWINDER SINGH, A.G. PUNJAB, AMAN ARORA, AMBIKA LUTHRA , RAKESH KUMAR, GURPREET SINGH, N S BOPARAI, VINISH SINGLA, S K BAWA, DINESH GHAI, VIBHORE BANSAL, VANDANA SWAMI
326	SANGRUR [ 01-JUL-17 ]	CWP-12058-2000 (HUIDPB) CM-20378-2000 CM-24084-2000 ( )	NIRMAL DEVI & ORS V/S STATE OF PUNJAB & ANR	S.K. MARKAN , HEMANT KUMAR, MUNISH SINGAL  S.K.MARKAN HEMANT KUMAR
327	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-12766-2000 (HUIDTUOI)	ASHOK KUMAR V/S EO,UT CHD.	BC BITTA, D.K. SIHAG , DEEPALI PURI, HARKESH MANUJA, VIKRAMJIT SINGH, SANJEEV GHAI, VIKRAM VIR SHARDA, SANJEEV SHARMA SR. ADV., SUBHASH GOEL
		(RESTORED CASE)		
328	AMRITSAR [ 01-JUL-17 ]	CWP-12786-2000 (HUIDPB) WITH CWP-17261-2000 (CWP 17259/2000 DISMISSED ON29.1.15))	JASWAHAR LAL MEHTA V/S STATE OF PUNJAB & GOVERDHAN DASS V/S STATE OF PUNJAB & ORS.	S.L CHANDER SHEKHAR , A.R.TAKKAR., AG. PB.  SL CHANDER SHEKHAR
329	FARIDABAD [ 01-JUL-17 ]	CWP-13168-2000 (HUID HY) CM-22433-2000	REHRI PATRI KALYAN SANGHTHAN(REGD.) V/S STATE OF HARYANA & ANR	LOKESH SINHAL , A G HRY., A R TAKKAR , VINISH SINGLA, PALIKA LOKESH SINHAL
330	GURDASPUR [ 01-JUL-17 ]	CWP-13821-2000 (HUIDPB) CM-11413-2001 CM-23699-2000	HIRA LAL V/S STATE OF PB.& ANR	RAJIVE BHALLA , DEEPAK ARORA, ROHIT KHANNA, SC PATHELA  RAJIVE BHALLAS.C.PATHELA , S.C.PATHELA ROHIT KHANNA
331	ROPAR [ 01-JUL-17 ]	CWP-17893-2000 (HUIDPB)	GURBACHAN SINGH V/S STATE OF PUNJAB AND ORS	G.C. DHURIWALA , A G PUNJAB, ASHIMA, GAURAV DHURIWALA, P S THIARA, RUPINDER KHOSLA
332	LUDHIANA [ 01-JUL-17 ]	CWP-18018-2000 (HUIDPB)	THE RESIDENTS WELFARE SOCIETY V/S PUNJAB STATE FEDERATION COOPT	AMIT RAWAL, M.S. KANG, K.S. KANG , BALWINDER SINGH SEHRA, NAVEEN SINGH GORAYA

333	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-3057-2002 (HUIDUTUOI)	JANAK RAJ V/S CHANDIGARH ADMINISTRATION & ORS.	VIJAY TEWARI , AJAY TEWARI, VISHAL SODHI, SOMESH GUPTA, ARUSHI, SHEKHAR SHARMA, DIVYA SHARMA AMICUS CURIAE, G C DHURIWALA, SANJEEV SHARMA, DEEPALI PURI FOR M.C. CHANDIGARH, VIKAS CHATRATH
		WITH COCP-1485-2003	SUKHDEV SINGH V/S KARAN A. SINGH,FINANCE SECY.UT ADMN.,ETC	G.C. DHURIWALA
		WITH CWP-3058-2002	JOGINDER SINGH V/S CHD. AMDN. & ORS.	GC DHURIWALAGAUURAV DHURIWALA, AJAY TEWARI, AMANDEEP SINGH , AJAY TEWARI , AMANDEEP SINGH , GAURAV DHURIWALA
		WITH CWP-3059-2002	GULZAR SINGH VIRDI V/S CHD. ADMN.& ORS.	G.C.DHURIWALAGAUURAV DHURIWALA AJAY TIWARI, AMANDEEP SINGH , AMANDEEP SINGH , GAURAV DHURIWALA AJAY TIWARI
		WITH CWP-3060-2002	DARSHAN SINGH V/S CHD. ADMN. &ORS.	G.C.DHURIWALAGAUURAV DHURIWALA AJAY TIWARI, AMANDEEP SINGH , AMANDEEP SINGH , GAURAV DHURIWALA AJAY TIWARI , VIKAS CHATRATH
		WITH CWP-3061-2002	MANGAT RAM V/S CHD. AMDN. & ORS.	GC DHURIWALAGAUURAV DHURIWALA, AJAY TEWARI , AJAY TEWARI , GAURAV DHURIWALA
		WITH CWP-3062-2002	SUKHDEV SINGH V/S CHD. AMDN. & ORS.	GC DHURIWALAAJAY TEWARI, GAURAV DHURIWAL , AJAY TEWARI , GAURAV DHURIWAL , VIKAS CHATRATH
		WITH CWP-3063-2002	GULZAR SINGH V/S CHD.AMDN. & ORS.	GC DHURIWALASOMESH GUPTA , VISHAL SODHI, , GAURAV DHURIWALA, AJAY TEWARI, SHEKHAR VERMA , AJAY TEWARI, SHEKHAR VERMA , GAURAV DHURIWALA , SOMESH GUPTA , VISHAL SODHI , , VIKAS CHATRATH
		WITH COCP-3278-2013	JOGINDER SINGH V/S MOHAMMAD SHAYIN (IAS) AND ORS	G.C. DHURIWALA
		WITH COCP-3279-2013	GLAZAR SINGH VIRDI V/S MOHAMMAD SHAYIN (IAS) AND ORS	G.C. DHURIWALA
		WITH COCP-3280-2013	DARSHAN SINGH V/S MOHAMMAD SHAYIN (IAS) AND ORS.	G.C. DHURIWALA
			(RELESED FROM PART HEARD MATTER )	
334	GURDASPUR [ 01-JUL-17 ]	CWP-3465-2001 (HUIDPB)	SUKHDEV RAJ SHARMA V/S STATE OF PUNJAB & ORS.	ONKAR SINGH BATALVI , AG PUNJAB, H S BAKSHI
335	ROPAR [ 01-JUL-17 ]	CWP-6998-2001 (HUIDUTUOI)	PAWAN KUMAR JAIN V/S STATE OF U.T. AND ORS	P.N. ARORA , IMMA KANG , MANINDER ARORA SANJIV SHARMA G.C. DHURIWALADEEPAK SURI, RAJINDER KUMAR , VIKRAM SHARDA, DAMAN DHIR, ANIL KUMAR, SANJEEV SHARMA, P.S. DHALIWAL, SANJIV GHAI, SANJAY KAUSHAL , ALOK JAIN, P.K. GANGA, NEERAJ KHANNA , KABIR SARIN, KARAN SHARMA , ALOK JAIN, P.K. GANGA, NEERAJ KHANNA , DAMAN DHIR, ANIL KUMAR, SANJEEV SHARMA , DEEPAK SURI , KABIR SARIN, KARAN SHARMA , P.S. DHALIWAL, SANJIV GHAI, SANJAY KAUSHAL , RAJINDER KUMAR , VIKRAM SHARDA , VIKAS CHATRATH
		WITH CWP-12611-2010	JASWANT SINGH V/S CHD ADMN UT CHD AND ORS	
			(CONNECTED 16788/2000 RESERVED CASE))	
336	LUDHIANA [ 01-JUL-17 ]	CWP-13520-2001 (HUIDPB)	AMARJIT SINGH V/S STATE OF PB.ETC.	SP SOI , , DR.MS RAHI, SHAM LAL BHALLA, I.S. RATTA, TANVIR SINGH, SUMIT ,MAHAJAN, R.C. KAPUR, AMAN PREET SINGH, VIREN JAIN, VISHAL SHARMA, HARSH AGGARWAL, A.G.PUNJAB HARSH AGGARWALASEEM AGGARWAL, R C KAPOOR, HARJOT SINGH MANN, M S RAHI, SUMIT MAHAJAN, SHAM LAL, HITESH SOOD, AMAN PREET SINGH, ANURAAG JAIN , SURINDER KUMAR, A.G. PUNJAB, TANVIR SINGH , A.G. PUNJAB , ANURAAG JAIN , SURINDER KUMAR , ASEEM AGGARWAL, R C KAPOOR , HARJOT SINGH MANN, M S RAHI , HITESH SOOD, AMAN PREET SINGH , SUMIT MAHAJAN, SHAM LAL , TANVIR SINGH
		WITH CWP-13521-2001	BISHAN CHAND SINGLA V/S STATE OF PB.ETC.	
			(SR.CITIZEN ( RESTORED CASE))	
337	KARNAL [ 01-JUL-17 ]	CWP-14071-2001 (HUIDPB) CM-25461-2001 (AD CASE)	SURINER KAUR V/S PUDA ETC.	SONIA SAMBER , RUPINDER S KHOSLA, SONIA SAMBER SONIA SAMBER
338	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-14524-2001 (HUID HY) CM-26228-2001 CM-559-CWP-2005	RAVINDER KUMAR ARORA AND ORS V/S STATE OF HRY AND ORS	SUVIR SEHGAL , DEEPAK BALYAN, M L SARIN, RAMAN GAUR SUVIR SEHGAL RAMAN GAUR

339	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-15631-2001 (HUIDUTUOI)	JASBIR SINGH V/S U.T. CHD. ADMN. & ANR.	SUNIL K.CHAUDHARY , AJAY TIWARI B D SHARMA , R.L. BATTA, JS. JAGGI, JASMANDEEP SINGH K K GUPTA , SANJEEV SHARMA , RAJESH BANSAL, VIKRAM VIR SHARDA ADDL. STD. COUNSEL U.T.
			(RESTORED CASE)	
340	JALANDHAR [ 01-JUL-17 ]	CWP-16910-2001 (HUIDPB)	GIAN KAUR V/S STATE OF PUNJAB & OTHERS	RAJINDER SHARMA , A.G. PUNJAB, B S WASU, G S GHUMAN, K S REKHI, J S WASU, HARSH REKHA, M. L SARIN,ANIL BANSAL, RAJENDER SHARMA, SUNIL CHADHA  J.L. MALHOTRAV K JAIN, B S WASU, RAJINDER SHARMA. M L SARIN , HARSH REKHA , SUNIL CHADHA, K.S REKHI, J.S, WASU, A.G. PUNJAB , A.G. PUNJAB , HARSH REKHA , SUNIL CHADHA , K.S REKHI, J.S, WASU , RAJINDER SHARMA. M L SARIN , V K JAIN, B S WASU
		WITH CWP-9167-2003	MANMOHAN SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	
341	ROPAR [ 01-JUL-17 ]	CWP-17254-2001 (HUIDUTUOI)	JAGDISH SINGH V/S CHIEF ADMINISTRATOR AND ORS	AMRIT LAL JAIN , PANKAJ JAIN, RN RAINA
		(SUPREME COURT REMARD CASE TO DECIDE THE WRIT PETITION EXPEDITIOUSLY)		
342	GURDASPUR [ 01-JUL-17 ]	CWP-17872-2001 (HUIDPB)	MANJIT SINGH AND ORS V/S P U D A AND ANR	MADHU DAYAL , , A.G.PB., AMAN BAHRI,DEEPAK SHARMA,, ANIL RATHEE, CHADHA,TS GUJRAL,AG.PB.,, DS KAMRA AS AMUCUS CURIAE, GOEL,GURPAL SINGH,, GS BHATIA, GS SANDHAWALIA,, HEM RAJ, HEM RAJ,SUBHJOT SINGH, KAMALJIT BAJWA,ANEERU, M.L.SAGGAR, MALHOTRA,ANIL RATHEE,, ML SAGGAR,VANDANA, RAJIV ATMA RAM, SS BRAR,KK GUPTA,DS DANG,, SS RANDHAWA,NAVTEJ SINGH,, SUBHJOT SINGH CHADHA, TS GUJRAL, VANDANA MALHOTRA  S.S. BRARDALIP SINGH BRAR BIRINDER SINGH, D.S.KAMRA NARESH PRABHAKAR , A.G. PUNJAB, T.S.GUJRAL RAJIV ATMA RAM , MADHU DAYAL K.K.GUPTA , D.S.KANG S.S.RANDHAWA , NAVTEJ SINGH M.L.SAGGAR , ANIL RATHEE G.S.SANDHAWALIA, A.G. HARYANA, DEEPAK SHARMA , A.G. HARYANA , A.G. PUNJAB , ANIL RATHEE G.S.SANDHAWALIA , D.S.KAMRA NARESH PRABHAKAR , D.S.KANG S.S.RANDHAWA , DALIP SINGH BRAR BIRINDER SINGH , DEEPAK SHARMA , MADHU DAYAL K.K.GUPTA , NAVTEJ SINGH M.L.SAGGAR , T.S.GUJRAL RAJIV ATMA RAM
		WITH CWP-7776-2002	H.S.GHUMAN & ORS. V/S PUDA & ANR.	
		WITH CWP-17583-2005	URBAN ESTATE WELFARE SCY V/S PB URBAN PLNNING & DEV. AUTH.	GURPAL SINGH
		WITH CWP-5796-2005	AMARJEET SINGH GILL V/S THE PUNJAB URBAN PLANNING & ORS.	GURBACHAN SINGH BHATIA
343	PATIALA [ 01-JUL-17 ]	CWP-5619-2002 (HUIDPB)	BALJINDER SINGH V/S STATE OF PBETC.	BALRAM K.GUPTA , AG PUNJAB, AKSHAY BHAN, SACHIN JAIN, SHIRESSH GUPTA BALRAM K.GUPTA
344	LUDHIANA [ 01-JUL-17 ]	CWP-7839-2002 (HUIDPB)	SUBHASH GHAI V/S STATE OF PUNNJAB AND ORS	KASTURI LAL , A.G.PUNJAB, G.S.KANWAR, SP LALER
345	HOSHIARPUR [ 01-JUL-17 ]	CWP-12578-2002 (HUIDPB)	SARVJIT KAUR V/S MUNICIPAL COUNCIL, HOSHIARPUR ETC.	MUKESH GANDHI , ABNASHI SINGH, K S DADWAL, M S KHAIRA, R K DADWAL, SANDEEP KHUNGER, TARUN
346	MOHALI (SAS NAGAR) [ 01-JUL-17 ]	CWP-15404-2002 (HUIDPB)	SHERE-E-PUNJAB EDUCATION & SOCIAL SOCIET V/S STATE OFF B.	BS WALIA , AAG,PB, BS WALIA, GS KANWAR
		WITH CWP-4013-2003	SHERE PUNJAB AND ANR V/S STATE OF PUNJAB AND ORS	G.S.KANWAR, BS WALIA
		WITH CWP-16561-2002	INTERNATIONAL CHRISTIAN EDU. FOUNDATION V/S STATE OF PUNJAB AND ORS.	ARUN JAINGS KANWAR, AAG,PB , AAG,PB , GS KANWAR

347	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-16624-2002 (HUIDUTUOI)	KANWALJIT KAUR V/S CHANDIGARH ADMINISTRATION AND ORS.	ASHOK SEHGAL , AMIT ARORA, AVNISH MITTAL, IMTIAZ ALI, DEEPALI PURI, VISHAL SODHI, SANJEEV SHARMA
348	GURGAON [ 01-JUL-17 ]	CWP-380-2003 (HUID HY)	PARBHU DAYAL AND OTHERS V/S CHIEF ADMINISTRATOR AND ANOTHER	C.B. GOEL , ASHWANI TALWAR, RAMAN GAUR
349	ROPAR [ 01-JUL-17 ]	CWP-918-2003 (HUIDPB) CM-18178-CWP-2003 CM-3827-CWP-2004	DALWINDER SINGH & ORS. V/S STATE OF PUNJAB & ORS.	KIRPAL SINGH GREWAL , P S BAATH, RAJESH MALHOTRA RAJAN GUPTA KS GREWAL
350	ROPAR [ 01-JUL-17 ]	CWP-4402-2003 (HUIDPB) (CWP-2243/03 DECIDED / AD CASE)	SWARN SINGH V/S STATE OF PUNJAB & ORS.	BALBIR SINGH
351	ROPAR [ 01-JUL-17 ]	CWP-6303-2003 (HUIDPB)	JASBIR SINGH V/S STATE OF PUNJAB & ORS.	A.K.SINGH , A.G.PUNJAB, ARUN NEHRA,GOBIND GOEL, BALJINDER SINGH,ARUN NEHRA , DEEPAK BALI, PANKAJ GUPTA
352	LUDHIANA [ 01-JUL-17 ]	CWP-7337-2003 (HUIDPB) CM-10962-CWP-2003 CM-11182-CWP-2003 WITH CWP-7467-2003	RAMESH KUMAR V/S STATE OF PB AND OTHERS  AVTAR SINGH BAKSHI V/S STATE OF PUNJAB	YOGESH GOEL , A G PUNJAB, GOVIND GOEL YOGESH GOEL YOGESH GOEL YOGESH GOELGOVIND GOEL, A G PUNJAB , A G PUNJAB , GOVIND GOEL
353	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-8269-2003 (HUIDPB)  & CM-5192- CWP-2015	PRITPAL KAUR V/S STATE OF PUNJAB & ORS.	DINESH NAGAR , SERVEDAMAN RATHORE, DINESH SHARMA, ARUN WALIA SR ADV., SARVESH MALIK, J P BHATT, ROHIT MITTAL, ISHRAT PHULKA, A.G. PUNJAB, DINESH NAGAR, PARMINDER SINGH, RUPINDER S. KHOSLA SR. ADV. ABHIMANYU ARUN WALIA,AG PB.SERVEDAMAN RATHORE , SERVEDAMAN RATHORE
354	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-9325-2003 (HUID HY)	M/S THREE DIMENSIONS ADVERTISING CO.PVT. V/S STATE OF HARYANA AND ORS.	ARUN JAIN, AJAY KAUSHIK , A.G. HARYANA, AJAY KAUSHIK S.K.MANIKTALA, AMAN CHAUDHARY RAJESH LAMBA, RAHUL AGGARWAL
355	FARIDABAD [ 01-JUL-17 ]	CWP-12186-2003 (HUID HY)  & CM-11082- CWP-2008  WITH CWP-19369-2003	RAJ BABBAR V/S STAET OFHY AND OTHERS  ARUNA LUTHRA V/S STATE OF HARYANA & ORS.	KULBHUSHAN SHARMA , A.G. HARYANA, S.C.KAPUR GURJIT SINGH, SANJEEV SHARMA BHAVNA, SHEKHAR VERMA AMANDEEP SINGH  KUL BHUSHAN SHARMA,AGHY.  KULBHUSHAN SHARMAAMANDEEP SINGH, S.C.KAPOOR, A.G.HARYANA , A.G.HARYANA , AMANDEEP SINGH , S.C.KAPOOR
356	GURDASPUR [ 01-JUL-17 ]	CWP-13195-2003 (HUIDPB)	PARAMJIT SINGH AND ORS. V/S STATE OF PUNJAB AND ANR.	M.S.BEDI , A.G. PUNJAB, H.S.BAKSHI H.S.BEDI , HARJOT SINGH
357	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-13938-2003 (HUIDUTUOI)	M/S K.L.G. FINANCE PVT. LTD. V/S CHANDIGARH ADMINISTRATION & ORS.	SANJEEV WALIA , ., GURPREET KAUR, PRADEEP VERMA, SANJEEV WALIA, SHAIENDRA JAIN, VANDANA MALHOTRA
358	GURGAON [ 01-JUL-17 ]	CWP-14328-2003 (HUID HY) CM-20604-CWP-2003	M/S HARYANA BUILDERS LTD. V/S THE HARYANA URBAN DEVELOPMENT AUTHORITY	RAMESH SHARMA , AJAY NARA, RAMAN GAUR, SANJIV KUMAR RAMESH SHARMA
359	KURUKSHETRA [ 01-JUL-17 ]	CWP-14408-2003 (HUID HY)  WITH CWP-14552-2003	RAMESH RANI V/S STATE OF HARYANA & ORS.  VIJAY SINGLA V/S STATE OF HY.	VISHAL GUPTA , A G HARYANA, GURDARSHAN SINGH VISHAL GUPTAGURDARSHAN SINGH, A G HARYANA , A G HARYANA , GURDARSHAN SINGH

		WITH CWP-14560-2003	PREM NATH V/S STATE OF HY.	VISHAL GUPTAGURDARSHAN SINGH, A G HARYANA , A G HARYANA , GURDARSHAN SINGH
360	LUDHIANA [ 01-JUL-17 ]	CWP-15134-2003 (HUIDPB) CM-9826-CWP-2008 (SENIOR CITIZENS)	ISHAR SINGH WALIA V/S STATE OF PB.	SUMEET MAHAJAN , AG PB., JS VIRK, SHAM LAL BHALLA, SS VIRK SHAM LAL BHALLA
361	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-18639-2003 (HUIDUTUOI)  & CM-17223- CWP-2005  & CM-4866- CWP-2011 WITH CWP-18640-2003 & CM-17234- CWP-2005 ( )	CHATER BHUJ V/S ADVISER TO THE ADMN. CHD.   CHATER BHUJ V/S THE ADVISER TO THE ADMINISTRATOR,CHD.	R.C.CHAUHAN , ANIL MALHOTRA, ASHOK AGGARWAL  MUKUL AGGARWALNIMRATA SHERGILL, SANJAY KAUSHAL, HITESH PANDIT, RAJESH GARG, C.B.GOEL, ASHISH RAWAT , HITESH PANDIT , NIMRATA SHERGILL, SANJAY KAUSHAL , RAJESH GARG, C.B.GOEL, ASHISH RAWAT  RAJESH GARG, C.B. GOEL  R.C CHAUHAN  MUKUL AGGARWAL
362	PATIALA [ 01-JUL-17 ]	CWP-19144-2003 (HUIDPB)	AJMER SINGH V/S U.O.I. AND OTHERS	YOGESH PUTNEY , , BIRJOT SINGH , IPS DOABIA , MADAN MOHAN , RAJAN GUPTA , SUNIL CHAUDHARY
363	ROPAR [ 01-JUL-17 ]	CWP-700-2004 (HUIDPB)	BALJIT SINGH AND OTHERS V/S STATE OF PUNJAB ETC	BALJIT K.MANN , GOVIND GOEL,GS GREWAL,, PANKAJ GUPTA, RB GUPTA,SOURABH GOEL, SANJEEV SHARMA, SAURAV GOYAL, SANJEEV SHARMA, TANISHA PESHAWARIA
364	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-2806-2004 (HUIDUTUOI)	UNITED SERVICE COOPERATIVE HOUSE BUILDIN V/S UNION TERRITORY CHANDIGARH AND ORS.	SHIREESH GUPTA , DEEPALI PURI, SANJEEV GHAI, BALRAM GUPTA, NARESH KUMAR BANSAL, PANKAJ SHARMA
365	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-4790-2004 (HUIDUTUOI)  ((CWP 18737/98 AND CONNTT.ALLOWED ON 18.,11.13))	P.S. SAINI AND ORS. V/S CHANDIGARH HOUSING BOARD AND ORS.	NARESH PRABHAKAR , A.P. SETIA, R.S. LONGIA
366	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-5634-2004 (HUIDUTUOI)  CM-17828-CWP-2004 CM-17829-CWP-2004	SATINDER KHANNA V/S ADVISOR TO THE ADMINISR. AND ORS.	SUBHASH GOYAL , K K GUPTA, KAPIL YADAV, PARAS MONEY GOYAL, SHAILENDRA JAIN, VISHAL SODHI  SUBHASH GOYAL SUBHASH GOYAL
367	PANCHKULA [ 01-JUL-17 ]	CWP-8130-2004 (HUID HY)	M/S SHEETAL INTERNATIONAL PVT. LTD. &ORS V/S STATE OF HARYANA AND ORS.	KANWALJIT BAJWA , A G HARYANA, GAURAV MOHUNTA, RA RAM, SONIA JAIN , SAURAV ARORA, VIKAS KUTHIALA
368	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-13666-2004 (HUIDPB)	ASHWANI KUMAR V/S STATE OF PUNJAB AND ORS.	RAHUL SHARMA , A.G.PB., DEEPAK CHAWLA, DEEPAK CHAWLA., R.S.KHOSLA
369	PATIALA [ 01-JUL-17 ]	CWP-18649-2004 (HUIDPB)  WITH RSA-1257-2011  & CM-37-C-2015  WITH CR-1906-2008	KAMALJIT SINGH V/S PUDA ETC.  BIJAY KUMAR V/S PUDA AND ORS  PUDA AND ANR. V/S RAMAN SHARMA	, , MOHIT JAGGI, ROOPAK,, KAPILA, NARESH KUMAR, MUNISH, NARESH PARBHAKAR, R.S. KHOSLA, TPS CHAWLA NARINDER SHARMAMOHIT JAGGI, RUPINDER S KHOSLA, B S BATH FOR R NO.1 & 2 , B S BATH FOR R NO.1 & 2 , MOHIT JAGGI, RUPINDER S KHOSLA MOHIT JAGGI, K.S. MAMRAT SANJEEV SHARMAJATINDER J C NAGPAL, SHEKHAR VERMA, O.P NAGPALI, VIKRAM SHARDA, VISHAL AHUJA , JATINDER J C NAGPAL , O.P NAGPALI , SHEKHAR VERMA , VIKRAM SHARDA , VISHAL AHUJA
370	PANCHKULA [ 01-JUL-17 ]	CWP-19747-2004 (HUID HY) CM-22115-CWP-2004 CM-4565-CWP-2006 CM-4566-CWP-2006	M/S VERSATILE SOFTECH PVT. LTD. V/S HARYANA URBAN DEVELOPMENT ETC.	DEEPAK SIBAL , RAMINDER GODHAK  DEEPAK SIBAL DEEPAK SIBAL DEEPAK SIBAL



371	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-20223-2004 (HUIDUTUOI)	PS SHARMA V/S CHD. ADMN. & ORS.	GIRISH AGNIHOTRI , ATUL NEHRA,ANUPAM GUPTA,, KK GUPTA,VIJAY KUMAR,, RAJESH BHATIA,SANJEEV, SANJEEV SHARMA, SHARMA,SHEKHAR VERMA,, SHEKHAR DHAWAN.
372	PANCHKULA [ 01-JUL-17 ]	CWP-615-2005 (HUID HY)	M/S SAMPURAN EKTA COOP.GROUP HOSING V/S THE CHIEF ADMN .HUDA	SAVITA SAXENA , A.G.HARYANA, AMANDEEP SINGH, VIKRAM SINGH
373	PANCHKULA [ 01-JUL-17 ]	CWP-3223-2005 (HUID HY)	HMT LTD. PINJORE V/S STATE OF HY. & ORS.	AR TAKKAR , AG HY
374	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-6356-2005 (HUIDUTUOI)	GURDWARA SANT SEWA V/S CHANDIGARH ADMN.	ARUN JAIN , MAJOR P P SINGH, JASMEET SINGH BHATIA, SAMEER SACHDEVA, K K GUPTA
375	GURGAON [ 01-JUL-17 ]	CWP-11342-2005 (HUID HY)	RAM SWARUP AND ANR V/S STATE OF HARYANA AND ANR	J.L. MALHOTRA , DIVYA SHARMA, SANJAY CHAUHAN, V.K.JAIN, PRASHANT VASHISHT
376	SIRSA [ 01-JUL-17 ]	CWP-12960-2005 (HUID HY)	(O&M) SUNITA BHATIA V/S STATE OF HARYANA AND OTHERS	RAJEEV GODARA , DIVYA GODARA
377	HISSAR [ 01-JUL-17 ]	CWP-13434-2005 (HUID HY)	(O&M) SHAKUN GRAMUDYOG V/S STATE OF HARYANA & ORS.	GI SHARMA,JITENDER THENDS
378	GURGAON [ 01-JUL-17 ]	CWP-17538-2005 (HUID HY) CM-19253-CWP-2005 CM-7340-CWP-2008	SATISH KUMAR V/S H.U.D.A. AND ANOTHER	N S SHEKHAWAT, DS CHAUHAN  N S SHEKHAWAT RAJIV SHARMA
379	JALANDHAR [ 01-JUL-17 ]	CWP-18197-2005 (HUIDPB)  (.)	SOCIAL WELFARE SOCIETY V/S PUDA AND ORS.	ARUN BANSAL , ,A.L.JINDAL, , , JITENDERJIT KAUR, A.P.S.MANN,, SANDEEP BANSAL
380	FARIDABAD [ 01-JUL-17 ]	CWP-19841-2005 (HUID HY)	P.JAGANNATHA RAO & ANR V/S HUDA & ANR	ANIL SHUKLA , ARUN WALIA, RAMAN SHARMA
381	AMRITSAR [ 01-JUL-17 ]	CWP-753-2006 (HUIDPB)  (S.C.DIRECTION WITHIN FOUR MONTHS)	SURINDER SINGH & ORS. V/S STATE OF PB. & ORS.	ANIL KSHETARPAL , BALDEV KAPOOR, ROHIT KAPOOR, ANIL KSHETARPAL ,A.G.PB,T.S.GUJRAL, BR MAHAJAN, PRADEEP BHANDARI
382	GURGAON [ 01-JUL-17 ]	CWP-1345-2006 (HUID HY)	RAVINDER V/S STATE OF HRY. & ORS.	PR YADAV , A.G. HARYANA
383	ROPAR [ 01-JUL-17 ]	CWP-3801-2006 (HUIDPB)  CM-15055-CWP-2009 CM-15056-CWP-2009 WITH CWP-9031-2011	RANJODH SINGH & ANR. V/S STATE OF PB. & ANR.  NEELAM BHALLA V/S STATE OF PUNJAB AND ORS.	BALTEJ SINGH SIDHU , , A.G.PB., ARUN JAIN, AMIT JAIN, ANUPAM SHARMA ,J.S.TOOR, JAIDEEP VERMA JAIDEEP VERMA,AMIT JAIN,BS SIDHU JAIDEEP VERMA DHIRAJ CHAWLA
384	REWARI [ 01-JUL-17 ]	CWP-4311-2006 (HUID HY)	THE GOVT. EMPLOYEES V/S STATE OF HRY. & ORS.	JAI VIR YADAV , AG. HRY.
385	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-7855-2006 (HUID HY)	RAM NATH V/S STATE OF HRY. & ORS.	AMARJIT SINGH , AG HRY, CB GOEL, HIMANSHU AGGARWAL, SUMEER BECTOR
386	SONEPAT [ 01-JUL-17 ]	CWP-8785-2006 (HUID HY)	SUBHASH CHANDER V/S STATE OF HRY. & ORS.	L.N. VERMA

387	BATHINDA [ 01-JUL-17 ]	CWP-20657-2006 (HUIDPB)  & CM-21453- CWP-2006	MADAN LAL GUPTA V/S STATE OF PUNJAB AND ORS.	MANSUR ALI , AG PUNJAB, CHETAN DAYAL, HS DEOL, MADHU DAYAL, NARESH MANCHANDA, SEENA MAND  MANSUR ALI
388	KARNAL [ 01-JUL-17 ]	CWP-2226-2007   WITH CWP-6592-2007	MUNNA LAL KALU MAL AND ORS. V/S STATE OF HRY. AND ORS.  RAJ KUMAR JAGDISH CHAND AND ORS. V/S STATE OF HRY. AND ORS.	PRAVEEN CHANDER GOYAL , , ONKAR RAI, AG HARYANA, AMIT GOYAL, ARVIND SETH, DHEERAJ JAIN, PANKAJ KATIA, RS DALAL, SANJEEV KAUSHIK, SP JAIN PRAVEEN CHANDER GOYALAMIT GOYAL , PC GOEL, SP JAIN , DHEERAJ JAIN, A.G. HARYANA , ARVIND SETH, SANJEEV KAUSHIK , R S DALAL , A.G. HARYANA , ARVIND SETH , AMIT GOYAL , PC GOEL , SANJEEV KAUSHIK , R S DALAL , SP JAIN , DHEERAJ JAIN
389	OTHER-DISTRICT [ 01-JUL-17 ]	CWP-3784-2007 (HUID HY) ( )	M/S AMARPREET ENTERPRISES PVT. LTD. V/S STATE OF HRY. AND ORS.	NAVEENDER P.K. SINGH , A.G.HRY, KAMAL SEHGAL
390	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-3800-2007 (HUIDTUOI)	S.C.PALTA & ORS. V/S CHD.ADMINISTRATION & ORS.	MAHESH GUPTA , RAJESH GARG, V K JINDAL, SUSHIL POLIST
391	GURGAON [ 01-JUL-17 ]	CWP-7024-2007 (HUID HY)	D.L.F. LTD. V/S STATE OF HRY. AND ORS.	AASHISH CHOPRA , A.G. HARYANA, RAJEEV NAND
392	GURGAON [ 01-JUL-17 ]	CWP-8161-2007 (HUID HY)  WITH CWP-16347-2007	PERDEEP KUMAR V/S STATE OF HARYANA  KULDIP SINGH V/S STATE OF HARYANA	MUKUL AGGARWAL , AG HARYANA, ARUN WALIA, RAJESH LAMBA, VIPUL AGGARWAL MUKUL AGGARWALVIPUL AGGARWAL, AG HRY, ARUN WALIA, RAJESH LAMBA , AG HRY , ARUN WALIA , RAJESH LAMBA , VIPUL AGGARWAL
393	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-8742-2007 (HUIDTUOI) ( )	M/S AGGARWAL RICE MILL AND ANR. V/S CHD. ADMN. AND ORS.	AMAR VIVEK , LISA GILL, FOR UT
394	ROPAR [ 01-JUL-17 ]	CWP-9798-2007   ( )	PUDA V/S SHER SINGH AND ANOTHER	BALWINDER SINGH , A.G.PUNJAB, SUVIR SEHGAL, RUPINDER KHOSLA, A.K.SINGH, AVTAR KAUR, BALJINDER SINGH, H.P.VERMA, ARUN NEHRA, K.S. MAMRAT, MEENAKSHI VERMA FOR J.C.VERMA, SHER SINGH, VIKAS GOYAL
395	FARIDABAD [ 01-JUL-17 ]	CWP-11809-2007 (HUID HY) WITH CWP-6910-2007	DESH RAJ AND OTHERS V/S STATE OF HARYANA AND OTHERS BADLU AND ORS. V/S STATE OF HARYANA AND ORS.	RAKESH GUPTA , R.S. KUNDU, , SC KAPOOR, RAKESH GUPTA, AG HR LOKESH SINHAL
396	GURGAON [ 01-JUL-17 ]	CWP-12979-2007 (HUID HY) WITH CWP-10619-2008  WITH COCP-590-2009	MUKESH AND ORS. V/S TRIBUNAL CONSTITUTED UNDER ACT NO.41 & ANR. MOHINDER SINGH ETC. V/S TRIBUNAL PUNJAB SCHEDULED ROADS AND OTHERS MOHINDER SINGH & ANR. V/S PARVEEN KUMAR & ORS	C.B.GOEL,NITAN JAIN , AG HRY, G.S.BRAR ,M.L. SAGAR C.B.GOELAG HRY, , AG HRY, C.B.GOELML SAGAR, ANMOL GREWAL, AG HR. , ML SAGAR, ANMOL GREWAL, AG HR.
397	SONEPAT [ 01-JUL-17 ]	CWP-15562-2007 (HUID HY)	M/S CHAMPION GYM FITNESS EQUIPMENT PVT. LTD. V/S STATE OF HARYANA AND OTHERS	R S MAMLI , KAMAL SEHGAL, KAMAL SEHGAL, PANKAJ JAIN, , P.K. MUTNEJA,, S.P.SINGH, .A.G. HARYANA
398	JHAJJAR [ 01-JUL-17 ]	CWP-16870-2007 (HUID HY)	BIJENDER SINGH V/S H S A M B ETC.	SUNIL K.RANA , AMIT JAIN, KAPIL KAKKAR, RK JAIN, SANDEEP JAIN, SUSHIL AGGARWAL, VIVEK GOYAL
399	KARNAL [ 01-JUL-17 ]	CWP-17129-2007 (HUID HY)	KARNAL IMPROVEMENT TRUST V/S THE FINANCIAL COMMRR AND ORS.	MAHAVIR SANDHU , A.G. HARYANA, H S VIRK, B S BEDI, MANISH DESWAL, PRADEEP KUMAR, PS BEDI

400	FARIDABAD [ 01-JUL-17 ]	CWP-17190-2007 (HUID HY)	KULDIP SINGH V/S H.U.D.A. AND ANR.	ARVIND SINGH , AALOK JAGGA, AJAY NARA, DINESH NAGAR, R.S.LONGIA
401	REWARI [ 04-JUL-17 ]	CAPP-32-2015	SANJAY KUMAR VERMA V/S M/S CAPSUGEL HEALTHCARE LIMITED	SUJEET KR. MISHRA , A S NARANG, AMIT NARANG, GIRRAJ SINGH RAWAT, MS TIWANA ADV
		WITH CMA-82-2015	SANJAY KUMAR VERMA V/S M/S CAPSUGEL HEALTHCARE LIMITED	SUJEET KR. MISHRA
		WITH CMA-83-2015 (FOR 18/07/2017)	SANJAY KUMAR VERMA V/S M/S CAPSUGEL HEALTHCARE LIMITED	SUJEET KR. MISHRA

REGULAR D.B. CAUSE LIST FOR THE MONDAY DATED 03/07/2017 CR NO 1

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE ARUN PALLI

301	FARIDABAD [ 01-JUL-17 ]	CWP-17489-1995 (HUID HY)  & CM-2509- CWP-2015 CM-9430-CWP-2014  & CM-986-CWP-2015	M/S AUTOMETERS LTD V/S STATE OF HARYANA & ORS   M/S GENERAL ENGINEERING & MARKETING COMPANY, FARIDABAD V/S STATE OF HARYANA THROUGH SECY TO GOVT OF HARYANA LOCAL BODIES & ORS	M S KOHLI , VINOD BHARDWAJ, AJAY NARA, A G HRY., ALOK JAIN, AMAR VIVEK, S C MAMNA, I K MEHTA , R.K. DOGRA, LOKESH SINHAL, S.C. MAHNA  ALOK JAIN, AG HRY  R.K. DOGRA, AG HRY  VINOD S. BHARDWAJ, AG HRY, , ALOK JAIN  SANDEEP VERMANIAG. HRY., SIDDHARTH BATRA, I.K. MEHTA, MS. RANJIT MEHTA, ALOK JAIN, G.K. BUDIRAJA, AJAY NARA, VINOD S. BHARDWAJ , AG. HRY., SIDDHARTH BATRA , AJAY NARA, VINOD S. BHARDWAJ , ALOK JAIN, G.K. BUDIRAJA , I.K. MEHTA, MS. RANJIT MEHTA
				(PART HEARD MATTER)
302	AMBALA [ 01-JUL-17 ]	CWP-4890-2001 (HUID HY)	JYOTI GOEL V/S STATE OF HARYANA & ORS.	ARVIND SINGH , , LOKESH SINHAL, ANIL KUMAR RANA, PARVEEN SHARMA, VINEET,DALBIR KAUR, AG. HRY., NARENDER HOODA,MONIKA CHHIBER
				(RESTORER CASE(PART HEARD MATTER))

**REGULAR D.B. CAUSE LIST FOR THE MONDAY DATED 03/07/2017 CR NO 1****HON'BLE THE CHIEF JUSTICE****HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL**

301	FATEHGARH-SAHIB [ 01-JUL-17 ]	CWP-14376-2005 (CW(VAT))	UNIQUE INTERCONTINENTAL LTD & ANR V/S THE ST OF PB & ORS	SANDEEP GOYAL , A.G.PUNJAB, ASHOK AGGARWAL, AVNEESH JHINGAN, M.L. SARIN SR. ADV., GR SETHI, JASKARAN SINGH, I.D.SINGLA VIKAS SURI MS. ANKITA SAMBYAL, K.L.GOYAL, MANOJ ROHILLA, K.S. BAGHI, ROHIT KHANNA, SUVIR SEHGAL, VINOD AGGARWAL, VIVEK GOYAL  SUVIR SEHGAL A G PB., ASHOK AGGARWAL SR. ADV., VARUN CHADHA, G.R. SETHI, SANDEEP GOYAL , A G PB., ASHOK AGGARWAL SR. ADV. , VARUN CHADHA , G.R. SETHI, SANDEEP GOYAL  SANDEEP GOYAL A G PB., ASHOK AGGARWAL SR. ADV. , A G PB., ASHOK AGGARWAL SR. ADV.  ROHIT KHANNA VINOD AGGARWAL, SANDEEP GOYAL, A G PB., ASHOK AGGARWAL SR. ADV. , A G PB., ASHOK AGGARWAL SR. ADV. , VINOD AGGARWAL, SANDEEP GOYAL
		WITH CWP-10680-2006	M/S KRISHNA CASTING CORP. V/S STATE OF PB. AND ORS.	AVNEESH JHINGAN A G PB. , A G PB.
		WITH CWP-10859-2006	PRS ROLLING MILLS PVT. LTD. V/S STATE OF PB. AND ORS.	VIVEK GOYAL SANDEEP GOYAL, A G PB., ASHOK AGGARWAL SR. ADV. , ASHOK AGGARWAL SR. ADV. , SANDEEP GOYAL, A G PB.
		WITH CWP-11955-2006	KALSI VALVES PVT. LTD. V/S STATE OF PB. AND ORS.	VIVEK GOYAL SANDEEP GOYAL, A G PB., ASHOK AGGARWAL SR. ADV. , ASHOK AGGARWAL SR. ADV. , SANDEEP GOYAL, A G PB.
		WITH CWP-15785-2006	M/S KARANTI SOAP AND CHEMICALS V/S STATE OF PB. ETC.	VIVEK GOYAL SANDEEP GOYAL, A G PB., ASHOK AGGARWAL SR. ADV. , ASHOK AGGARWAL SR. ADV. , SANDEEP GOYAL, A G PB.
		WITH CWP-15802-2006	NORTH INDIA PIPES LTD. V/S STATE OF PB. AND ORS.	VIVEK GOYAL SANDEEP GOYAL, A G PB., ASHOK AGGARWAL SR. ADV. , ASHOK AGGARWAL SR. ADV. , SANDEEP GOYAL, A G PB.
		WITH CWP-15828-2006	M.A. PIPES PVT. LTD. V/S STATE OF PB. AND ORS.	VIVEK GOYAL SANDEEP GOYAL, A G PB., ASHOK AGGARWAL SR. ADV. , ASHOK AGGARWAL SR. ADV. , SANDEEP GOYAL, A G PB.
		WITH CWP-15891-2006	M/S VIKASH PIPES V/S STATE OF PB. AND ORS.	VIVEK GOYAL SANDEEP GOYAL, A G PB., ASHOK AGGARWAL SR. ADV. , ASHOK AGGARWAL SR. ADV. , SANDEEP GOYAL, A G PB.
		WITH CWP-15894-2006	M/S SHAM PIPES V/S STATE OF PB. AND ORS.	VIVEK GOYAL SANDEEP GOYAL, A.G. PB., ASHOK AGGARWAL SR. ADV. , ASHOK AGGARWAL SR. ADV. , SANDEEP GOYAL, A.G. PB.
		WITH CWP-16161-2006	VIKAS CONCAST PVT. LTD. V/S STATE OF PUNJAB AND ORS.	KASHMIRI LAL GOYAL SANDEEP GOYAL , SANDEEP GOYAL
		WITH CWP-7521-2009	V.K.VALVES PVT. LTD. V/S STATE OF PUNJAB AND ORS.	VIVEK GOYAL SANDEEP GOYAL, A G PB., ASHOK AGGARWAL SR. ADV. , ASHOK AGGARWAL SR. ADV. , SANDEEP GOYAL, A G PB.
		WITH CWP-15884-2006	GARG PIPES LTD. V/S STATE OF PB. AND ORS.	SANDEEP GOYAL ASHOK AGGARWAL SR. ADV., A. G. PB. , ASHOK AGGARWAL SR. ADV., A. G. PB.
		WITH CWP-18782-2006	M/S PRIME PACKAGING V/S STATE OF PB. AND ORS.	SANDEEP GOYAL
		WITH CWP-17321-2009	K.C.PIPES(P) LTD. V/S STATE OF PUNJAB AND ORS.	SANDEEP GOYAL ASHOK AGGARWAL SR. ADV. , ASHOK AGGARWAL SR. ADV.
		WITH CWP-2775-2007	GRASIM INDUSTRIES LTD. V/S STATE OF PB. AND ORS.	AVNEESH JHINGAN
		WITH CWP-7713-2010	M/S KOHINOOR METAL PRODUCTS INSUSTRIES V/S STATE OF PUNJAB ETC.	KASHMIRI LAL GOYAL SANDEEP GOYAL, A G PB., ASHOK AGGARWAL SR. ADV. , ASHOK AGGARWAL SR. ADV. , SANDEEP GOYAL, A G PB.
		WITH CWP-6184-2006	SHIV SARASWATI STEEL STRIPS PVT. & ANR. V/S STATE OF PB. & ORS.	SANDEEP GOYAL MANOJ, ASHOK AGGARWAL SR. ADV., A.G. PB., K.L. GOYAL SR. ADV. , ASHOK AGGARWAL SR. ADV., A.G. PB. , MANOJ , K.L. GOYAL SR. ADV.
		WITH CWP-6404-2006	SWARAJ AUTOMOTIVES LTD. & ANR. V/S STATE OF PB. & ORS.	SUVIR SEHGALA.G.PB. , A.G.PB.
		WITH CWP-832-2007	M/S TILAK RAJ MADAN MOHAN V/S STATE OF PB. AND ORS.	SANDEEP GOYALA.G.PB., ASHOK AGGARWAL SR. ADV. , A.G.PB., ASHOK AGGARWAL SR. ADV.
		WITH CWP-18869-2006	M/S BONN FOOD INDUSTRIES V/S STATE OF PB. AND ORS.	SANDEEP GOYAL
		WITH CWP-13686-2011	M/S CHIRAG INDUSTRIES V/S STATE OF PUNJAB & ORS.	SANDEEP GOYAL
		WITH CWP-15201-2007	PUNJAB PIPE INDUSTRIES V/S STATE OF PUNJAB AND ORS.	AVNEESH JHINGAN
		WITH CWP-11359-2012	M/S AMAR SINGH CHAWLA WALA, AMRITSAR V/S STATE OF PUNJAB	G R SETHISUVIR SEHGAL, VARUN CHADHA , SUVIR SEHGAL, VARUN CHADHA
		WITH CWP-15847-2007	M/S INTERNATIONAL TRACTORS LTD. V/S STATE OF PUNJAB AND ORS.	AVNEESH JHINGAN
		WITH CWP-11664-2012	M/S DEVA SINGH SHAM SINGH, AMRITSAR V/S STATE OF PUNJAB	SANDEEP GOYAL
		WITH CWP-15088-2007	NEELKANTH STEELS V/S STATE OF PUNJAB AND ORS.	SANDEEP GOYAL
		WITH CWP-2785-2008	M/S S K STEEL TUBES V/S STATE OF PUNJAB AND ANR.	SANDEEP GOYAL

WITH CWP-20382-2008	IOL CHEMICAL AND PHARMACEUTICALS LTD. V/S STATE OF PUNJAB & ORS.	K.L. GOYAL SANDEEP GOYAL , SANDEEP GOYAL
WITH CWP-16148-2012	BLUE STAR INDUSTRIES LTD. V/S STATE OF PUNJAB & ORS.	KS BAGHI
WITH CWP-16155-2012	MS/ WELWORTH ELECTRIC CO.LTD. GURDASPUR V/S STATE OF PUNJAB & ORS.	KS BAGHI
WITH CWP-15445-2009	M/S INDIAN YARN LTD. V/S STATE OF PUNJAB AND ANR.	RAHUL SHARMAVIPUL DHARMANI, MANISH VERMA, A.G.PUNJAB , A.G.PUNJAB , VIPUL DHARMANI, MANISH VERMA
WITH CWP-21300-2010	OCEAN METALS PVT . LTD. V/S STATE OF PUNJAB AND ORS.	SANDEEP GOYAL A G PB., MANISH VERMA , A G PB., MANISH VERMA
WITH CWP-22318-2010	K.L. SOLVEX (P) LIMITED V/S STATE OF PUNJAB AND OTHERS	SANDEEP GOYAL A G PB., MANISH VERMA , A G PB., MANISH VERMA

(ARGUMENTS HEARD IN PART BO 18.01.2017)(FOR 20/07/2017)

**REGULAR D.B. CAUSE LIST FOR THE MONDAY DATED 03/07/2017 CR NO 2****HON'BLE MR. JUSTICE S.S.SARON****HON'BLE MRS. JUSTICE LISA GILL**

301	GURDASPUR [ 01-JUL-17 ]	RSA-3036-2003	SARABJIT KAUR V/S MOHINDER KAUR	ASHOK BECTOR
		CM-7778-C-2003		ASHOK BECTOR
		CM-7779-C-2003		ASHOK BECTOR
		CM-7780-C-2003		ASHOK BECTOR
		(RECONSTRUCT CASE (AD CASE))		

**REGULAR D.B. II CAUSE LIST FOR THE MONDAY DATED 03/07/2017 CR NO 2****HON'BLE MR. JUSTICE S.S.SARON****HON'BLE MR. JUSTICE HARMINDER SINGH MADAAAN**

301 V	AMBALA [ 01-JUL-17 ]	CRA-D-373-DBA-1999 (ACQ)	CENTRAL BUREAU OF INVESTIGATION V/S SHASHI KUMAR GUPTA	RK HANDA , ATUL LAKHANPAL, MJS WARAICH, MS.SHUMAHLA, N.S.SHEKHAWAT, RAJIV TRIKHA, RANJAN LAKHANPAL, R.S .CHAHAL, SUMEET GOEL STANDING COUNSEL FOR CBI
302 V	SIRSA [ 01-JUL-17 ]	CRA-D-635-DB-2002  ( )	MUKESH ETC. V/S STATE OF HY.	BIPAN GHAI , SARFRAJ HUSSAIN, MANDEEP KAUSHIK, VINOD GHAI, AG. HRY. SANJEEV KODAN
303 V	HISSAR [ 01-JUL-17 ]	CRA-D-887-DB-2002  CRM-50300(O&M)-2002 CRM-50301-2002	OM PARKASH V/S STATE OF HARYANA	R.S. GILL , AG. HRY., V.S. BANSAL  R.S. GILL R.S. GILL
304 V	HISSAR [ 01-JUL-17 ]	CRA-D-934-DB-2002  CRM-52863-2002	JARNAIL SINGH V/S STATE OF HARYANA	VINOD GUPTA , AG. HRY., R.N. KUSH  VINOD GUPTA
305 V	HOSHIARPUR [ 01-JUL-17 ]	CRA-D-9-DBA-2003 (ACQ)  WITH CRR-2207-2002	STATE OF PUNJAB V/S KULWANT SINGH  GURDEV SINGH V/S STATE OF PUNJAB	BY ORDER/ AG. PB. , SH. SUNIL CHADHA, T.S. SANGHA FOR THE COMPLAINANT T.S.SANGHA
306 V	HISSAR [ 01-JUL-17 ]	CRA-D-13-DBA-2003 (ACQ)	STATE OF HARYANA V/S SAROJ AND ORS.	BY ORDER /AG. HRY , S.K. HOODA
307 V	MAHENDERGARH [ 01-JUL-17 ]	CRA-D-27-DB-2003	BAJRANG LAL V/S STATE OF HARYANA	CR GOEL , AG. HRY., AMARJIT SINGH VIRK
308 V	KARNAL [ 01-JUL-17 ]	CRA-D-32-DB-2003	SURESH KUMAR V/S STATE OF HARYANA	MJS WARAICH , ASHIMA MOHIDROO,ASHWANI TALWAR, MS. SUMANJIT KAUR AG.HRY., R.S. CHEEMA SR. ADV. WITH PAWAN GIRDHAR
309 V	ROHTAK [ 01-JUL-17 ]	CRA-D-33-DB-2003	SATENDER V/S STATE OF HARYANA	MANOJCHAHAL , AG. HRY.
310 V	SONEPAT [ 01-JUL-17 ]	CRA-D-89-DB-2003	SOMBIR V/S STATE OF HARYANA	ARSHVINDER SINGH, SUDHIR SHARMA , AG. HRY.
311 V	KARNAL [ 01-JUL-17 ]	CRA-D-93-DB-2003	PARDEEP KUMAR V/S STATE OF HARYANA	VIVEK SURI , AG. HRY. SUMAN JAN
312 V	FATEHABAD [ 01-JUL-17 ]	CRA-D-152-DB-2003 ((NDPS))	SUKHVINDER SINGH V/S STATE OF HARYANA	RAHUL VATS , AG. HRY. B.S. SAROHA, NEENA SHARMA, GORAKH NATH
313 V	PANIPAT [ 01-JUL-17 ]	CRA-D-162-DB-2003	PAWAN KUMAR V/S STATE OF HARYANA	ASHIT MALIK , BALDEV SINGH SR. ADV AG. HRY., HARENDER SINGH, SUDHIR SHARMA
314 V	HISSAR [ 01-JUL-17 ]	CRA-D-182-DB-2003	RAM NIWAS AND ANR. V/S STATE OF HARYANA	GORAKH NATH , R.N. KUSH, AG. HRY., RAHUL VAT, NEENA SHARMA
315 V	SONEPAT [ 01-JUL-17 ]	CRA-D-225-DB-2003  ( )	JASVINDER V/S STATE OF HY.	ARSHVINDER SINGH, SUDHIR SHARMA , AG. HRY.
316 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-233-DB-2003	JASS V/S STATE OF PUNJAB	B.S.SRA , AG. PB.



317 V	SIRSA [ 01-JUL-17 ]	CRA-D-236-DB-2003  WITH CRA-D-694-DBA-2003	RAJESH KUMAR V/S STATE OF HARYANA  STATE OF HARYANA V/S SANJAY KUMAR	I.S. BRAR , AG. HRY.  BY ORDER
318 V	KURUKSHETRA [ 01-JUL-17 ]	CRA-D-250-DB-2003	MANI RAM V/S STATE OF HARYANA	PREM CHAND CHAUDHARY , AG. HRY.
319 V	SIRSA [ 01-JUL-17 ]	CRA-D-255-DB-2003	MANOHAR LAL V/S STATE OF HARYANA	RAHUL VATS , AG. HRY.
320 V	SONEPAT [ 01-JUL-17 ]	CRA-D-293-DB-2003  WITH CRR-1670-2003	BALWAN SINGH V/S STATE OF HY.  JOGINDER SINGH V/S BALWAN SINGH	R.S.CHAHAR, SAMEER SACHDEV , AG. HRY., BABBAR BHAN K.S.DHALIWAL
321 V	SIRSA [ 01-JUL-17 ]	CRA-D-298-DB-2003	GUTTI RAM V/S STATE OF HARYANA	J.S.THIND , AG. HRY.
322 V	PATIALA [ 01-JUL-17 ]	CRA-D-326-DB-2003	HARBANS SINGH V/S STATE OF PUNJAB	VIKAS MOHAN GUPTA , AG. PB.
323 V	UT-CHANDIGARH [ 01-JUL-17 ]	CRA-D-382-DB-2003  WITH CRA-D-449-DB-2003	MUNNA V/S STATE OF U.T.CHANDIGARH  NARESH KUMAR V/S U.T.CHANDIGARH	DINESH GHAI , HEMANT BASSI, C.L. GHAI, HITESH GHAI, MEENAKSHI DOGRA FOR R.S. RAI FOR U.T. CHD. DD SHARMAPAWAN KUMAR , PAWAN KUMAR
324 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-403-DB-2003	JOGINDER KUMAR ETC. V/S STATE OF PUNJAB	J.B.S.GILL , AG. PB.
325 V	HISSAR [ 01-JUL-17 ]	CRA-D-423-DB-2003	RAKESH KUMAR V/S STATE OF HARYANA	AMANDEEP S. SINGHMAR , AG. HRY.
326 V	AMBALA [ 01-JUL-17 ]	CRA-D-429-DB-2003  ( )	SHEETAL DASS AND ANR. V/S STATE OF HARYANA	THROUGH JAIL/PANKAJ NANHERA , AG. HRY.
327 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-434-DB-2003	HARPREET SINGH & ORS. V/S STATE OF PUNJAB	VIKRAM K.CHAUDHRI , G.K. MANN, AG.PB. GORAV KATHURIA
328 V	GURDASPUR [ 01-JUL-17 ]	CRA-D-437-DB-2003  WITH CRR-1395-2003	JASWINDER SINGH ETC. V/S PB.STATE  RAMINDER SINGH V/S JASPAL KAUR	PS AHLUWALIA , AG. PB., MS. ANJU SHARMA, M.K. VASHISHTH, PREETINDER SINGH AHLUWALIA H.S.BHULLAR
329 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-477-DB-2003	BABLOO CHAUHAN V/S STATE OF PUNJAB	THROUGH JAIL/BHUPINDER PAL KAUR , AG. PB., H.S. BAIWAN AMICUS CURIAE
330 V	JHAJJAR [ 01-JUL-17 ]	CRA-D-483-DB-2003  WITH CRA-D-550-DB-2003	RAVINDER V/S STATE OF HARYANA  SANJEEV V/S STATE OF HARYANA	ARSHIVNDER SINGH , AG. HRY. SUDHIR SHARMA  DINESH KUMAR JANGRA
331 V	JIND [ 01-JUL-17 ]	CRA-D-492-DB-2003	SHISHA SINGH V/S STATE OF HARYANA	M.S.SIDHU , AG. HRY., ARUN WALIA, SUDHIR AGGARWAL,DINESH NAGAR
332 V	BHIWANI [ 01-JUL-17 ]	CRA-D-541-DB-2003	BALBIR V/S STATE OF HARYANA	RAHUL VATS , AG. HRY.NEENA SHARMA, GORAKH NATH
333 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-547-DB-2003	SURJIT KAUR V/S STATE OF PUNJAB	SUNIL CHADHA , AG. PB., J.S. LALLI, V.K. GUPTA, BALJEET KAUR MANN, SANDEEP MANN, K.S. AHLUWALIA ADV. FOR THE COMPLAINANT, R.S. CHEEMA SR. ADV. PAWAN GIRDHAR

		WITH CRR-1663-2003	SURAIN SINGH V/S STATE OF PUNJAB	K.S.AHLUWALIA , PREETINDER SINGH AHLUWALIA
334	PATIALA [ 01-JUL-17 ]	CRA-549-DB-2003	DALJINDER SINGH AND ORS. V/S STATE OF PUNJAB	BIPAN GHAI , K.S. SIDHU A.P.S SRAWAAN, G.C. BEDI, AG. PB., SUDHIR SHARMA, S.S. GREWAL, ARSHWINDER SINGH, VIKRANT OBEROI, VINOD GHAI, BALJEET MANN, BALDEV SINGH SR. ADV., RAJESH DADWAL, AMANDEEP SINGH, SANJEEV MANHANS
		WITH CRA-D-556-DB-2003	HARJINDER SINGH V/S STATE OF PB.ETC.	TPS MANN
		CRM-29560-2003		TPS MANN
		WITH CRR-1692-2003	PRABHJIT SINGH V/S DALJINDER SINGH & ORS.	ARSHWINDER SINGH
335 V	GURGAON [ 01-JUL-17 ]	CRA-D-561-DB-2003	BALWANTI ETC. V/S STATE OF HY.	ARSHVINDER SINGH , AMANDEEP SINGH AG. HRY., BALDEV SINGH SR. ADV. RAVI KUMAR, SUDHIR SHARMA
		WITH CRR-1768-2003	DALBIR SINGH V/S BALWANTI AND ORS	AS JATTANA
336 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-562-DB-2003	HARMINDER PAL SINGH V/S STATE OF PUNJAB	R.K.GUPTA , SANJAY MANHAS , AG. PB., WAJIR KAMBOJ
		WITH CRR-1402-2004	JASWINDERPAL SINGH V/S HARJINDER SINGH AND ORS	GURCHARAN DASS
		WITH CRA-D-685-DB-2003 ( )	HARJINDER SINGH V/S STATE OF PUNJAB	V.RAMSWAROOP
337 V	PATIALA [ 01-JUL-17 ]	CRA-D-572-DB-2003 (CAW)	BALKAR SINGH V/S STATE OF PUNJAB	BHAG SINGH , AG. PB.
		WITH CRR-2137-2003	DILBAGH SINGH V/S BALKAR SINGH AND ORS	AS GILL
338 V	PATIALA [ 01-JUL-17 ]	CRA-D-590-DB-2003	BUTA SINGH AND ORS. V/S STATE OF PUNJAB	DHRUV DAYAL, SATBIR GILL , AG. PB.
339 V	AMBALA [ 01-JUL-17 ]	CRA-D-610-DB-2003	BHUPINDER KUMAR & ANR. V/S STATE OF HARYANA	MJS WARAICH, RK TIRKHA , AG. HRY., JASREET SINGH, R.S. CHEEMA SR. ADV. PAWAN GIRDHAR, SUNIL PANWAR ADV. FOR THE COMPLAINANT
340 V	MOGA [ 01-JUL-17 ]	CRA-D-611-DB-2003	SUKHDEV SINGH V/S STATE OF PUNJAB	T.N.GUPTA , AG. PB., PARAMJIT SINGH BRAR FOR THE COMPLAINANT
341 V	SANGRUR [ 01-JUL-17 ]	CRA-D-614-DB-2003	MADAN LAL V/S STATE OF PUNJAB	DEEPAK ARORA , AG. PB., SANDEEP ARORA
342 V	ROHTAK [ 01-JUL-17 ]	CRA-D-631-DBA-2003 (ACQ)	STATE OF HARYANA V/S RAMESH	BY ORDER/AAG. HRY. , NARENDER HOODA
343 V	HISSAR [ 01-JUL-17 ]	CRA-D-638-DB-2003	PAWAN @ PONNY V/S STATE OF HARYANA	ATUL LAKHANPAL , AG. HRY., RANJAN LAKHANPAL
344 V	SANGRUR [ 01-JUL-17 ]	CRA-D-639-DB-2003	RAJINDER KUMAR V/S STATE OF PUNJAB	SANDEEP PUNCHHI, AMIT MEHTA , AG. PB.
345 V	GURGAON [ 01-JUL-17 ]	CRA-D-646-DB-2003 (CAW)	HARISH @ DEVI PARSAD AND ANR. V/S STATE OF HARYANA	SUNIL PANWAR, GOPAL SHARMA , AG. HRY.
346 V	SONEPAT [ 01-JUL-17 ]	CRA-D-663-DB-2003	LAKHMI V/S STATE OF HY.	BIJENDER DHANKHAR , AG. HRY
347 V	JIND [ 01-JUL-17 ]	CRA-D-707-DBA-2003 (ACQ)	STATE OF HARYANA V/S KASHMIR SINGH	BY ORDER/AG. HRY. , C.B. GOEL

348 V	SONEPAT [ 01-JUL-17 ]	CRA-D-718-DB-2003	SANTRO V/S STATE OF HY.ETC.	RAHUL VATS , AG. HRY., ALISHA ARORA, SAI GEETA., ANJU ARORA, GORAKH NATH, BS, SAROHA., NEENA SHARMA, ANJU CHOPRA
349 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-726-DB-2003	JAGBIR & ORS. V/S STATE OF HARYANA	DINESH ARORA, J.S. BEDI , AG.HRY., INDERPAL SINGH, ASHOK MALIK, M.S. TEWATIA
		WITH CRA-S- 1566-SB-2003	HARI RAM AND ANR. V/S STATE OF HARYANA	BIPAN GHAIVINOD GHAI , VINOD GHAI
		WITH CRR-242-2004	HARI RAM V/S JAGBIR AND ORS	ARSHVINDER SINGHAMANDEEP SINGH , AMANDEEP SINGH
		WITH CRA-S- 1798-SB-2003	TEJ PAL V/S STATE OF HY.	RAJ MOHAN SINGH
350 V	SONEPAT [ 01-JUL-17 ]	CRA-D-733-DB-2003	SHANKAR V/S STATE OF HY.	TERMINDER SINGH , AG. HRY., SURINDER SAINI
351 V	HISSAR [ 01-JUL-17 ]	CRA-D-755-DB-2003	RAGHUBIR ETC. V/S STATE OF HY.	SS WALIA, BHUPINDER SINGH WALIA , AG. HRY., KDS HOODA,
		WITH CRA-D- 420-DBA-2004	STATE OF HARYANA V/S CHIMAN LAL & ORS.	AG HY.
		WITH CRA-D- 800-DB-2003	RAM DHAN AND ANR V/S STATE OF HARYANA	K.D.S.HOODA
		WITH CRR-48-2004	HANUMAN V/S RAGHUBIR AND OTHERS	ARSHVINDER SINGH
352 V	PATIALA [ 01-JUL-17 ]	CRA-D-785-DBA-2003 (ACQ)	STATE OF PUNJAB V/S BAKSHA SINGH	BY ORDER , K S AHLUWALIA, N K VASHISHT
353 V	YAMUNA-NAGAR [ 01-JUL-17 ]	CRA-D-821-DB-2003	NARINDER KUMAR V/S STATE OF HY.	PAWAN GIRDHAR , AG. HRY., M.J.S WARAICH, MR. VIKRANT SHARMA FOR COMPLAINANT, PREETINDER SINGH AHLUWALIA, TANU BEDI.
		WITH CRR-2170-2003	RAM KUMAR V/S NARINDER KUMAR AND ORS	NK SANGHI
354 V	BATHINDA [ 01-JUL-17 ]	CRA-D-825-DB-2003	RAJESH KUMAR V/S STATE OF PB.	HS RAKHRA, KULDEEP V. SINGH , AG. PB./, DAVINDER BIR SINGH FOR THE COMPLAINANT
		WITH CRR-1938-2003	DEWAN CHAND V/S RAJESH KUMAR AND ORS	APS DEOL
355 V	JALANDHAR [ 01-JUL-17 ]	CRA-D-831-DB-2003	KEWAL SINGH V/S STATE OF PB.	HS BAKSHI, MOHD. SALIM
		WITH CRA-D- 709-DB-2007	JOGINDER PAL V/S STATE OF PUNJAB	J.S. BAINS
356 V	SIRSA [ 01-JUL-17 ]	CRA-D-843-DB-2003	NACHHATAR SINGH V/S STATE OF HARYANA	THROUGH JAIL/G.S. SIDHU , AG. HRY., NARINDER
		WITH CRA-D- 844-DB-2003	PAPPI S/O NACHHATER SINGH V/S STATE OF HARYANA	THROUGH JAIL/T.S SANGHA
		WITH CRA-D- 845-DB-2003	GURJANT SINGH S/O NACHHATAR SINGH V/S STATE OF PUNJAB	THROUGH JAIL
357 V	MOGA [ 01-JUL-17 ]	CRA-D-866-DB-2003	PAL SINGH & ORS. V/S STATE OF PUNJAB	ARSHVINDER SINGH , AG. PB., BALDEV SINGH SR. ADV., J.S. BRAR, H.S. DHINDSA, SUDHIR SHARMA
		WITH CRA-D- 334-DBA-2004	STATE OF PUNJAB V/S HARINDER SINGH, ETC.	BY ORDER
		WITH CRA-D- 789-DB-2007	STATE OF PUNJAB V/S SUKHWINDER SINGH	BY ORDER
		WITH CRR-461-2004	RAJWINDER SINGH V/S HARINDER SINGH AND ORS	ARSHVINDER SINGH
358 V	GURGAON [ 01-JUL-17 ]	CRA-D-908-DB-2003	FAKIRA & ORS. V/S STATE OF HARYANA	TH.JAIL, KULDIP SINGH YADAV. AMICUS CURIAE , AG. HRY., DAVINDER BIR SINGH
359 V	BATHINDA [ 01-JUL-17 ]	CRA-D-917-DB-2003	JAGJIT SINGH V/S STATE OF PUNJAB	APS DEOL , AG. PB.
		WITH CRA-D- 461-DB-2004	SUKHCHAIN SINGH V/S STATE OFPB.	ASEEM RAI

360 V	JHAJJAR [ 01-JUL-17 ]	CRA-D-932-DBA-2003 (ACQ) (AD CASE)	STATE OF HARYANA V/S RAJESH @ RAJU	BY ORDER/AG/HRY.
361 V	FEROZEPUR [ 01-JUL-17 ]	CRA-D-952-DB-2003	BOHAR SINGH AND ANR. V/S STATE OF PUNJAB	SANT PAL SINGH SIDHU , AG. PB.
362 V	AMBALA [ 01-JUL-17 ]	CRA-D-137-DB-2004	HARI RAM AND ANR. V/S STATE OF HARYANA	THROUGH JAIL/ H.S. JASWAL , AG. HRY., PAWAN GIRDHAR
363 V	FEROZEPUR [ 01-JUL-17 ]	CRA-D-177-DB-2004	ASHOK KUMAR V/S STATE OF PUNJAB	SANDEEP JASUJA , AG. PB.
364 V	GURDASPUR [ 01-JUL-17 ]	CRA-D-188-DB-2004	SUCHA SINGH V/S STATE OF PB.	SUKHBIR SINGH , AG. PB.
365 V	ROHTAK [ 01-JUL-17 ]	CRA-D-204-DB-2004  WITH CRA-S- 460-SB-2004	RAMBIR V/S STATE OF HARYANA  KULDIP V/S STATE OF HARYANA	SANJEEV KADIAN , AG. HRY.  SANJEEV KADIAN
366 V	MOGA [ 01-JUL-17 ]	CRA-D-220-DB-2004  WITH CRR-1174-2004	BALWINDER SINGH AND ANR V/S STATE OF PUNJAB  RESHAM SINGH V/S BALWINDER SINGH ETC.	H.S.DHANDI , A.S. KAKRA, AG. PB.  TPS MANN
367 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-290-DB-2004	SWARAN SINGH V/S STATE OF PUNJAB	DHRUV DAYAL , AG. PB.
368 V	HOSHIARPUR [ 01-JUL-17 ]	CRA-D-301-DB-2004	HARBANS SINGH ETC. V/S STATE OF PB.	JBS GILL , AG. PB., N.S. PANWAR` , PS HUNDAL ADV. FOR THE COMPLAINANT
369 V	JHAJJAR [ 01-JUL-17 ]	CRA-D-390-DB-2004	JITENER ETC. V/S STAT EOFHY.	ARSHVINDER SINGH , AG., HRY., SUDHIR SHARMA
370 V	KURUKSHETRA [ 01-JUL-17 ]	CRA-D-410-DB-2004	SURINDER SINGH V/S STATE OF HARYANA	H.L.BHATIA, RATTAN SINGH , AG. HRY., N.S. DHILLON
371 V	JALANDHAR [ 01-JUL-17 ]	CRA-D-432-DB-2004	DEEPAK KUMAR V/S STATE OF PB.	B.D.SHARMA, JJ KAUR , AG. PB., BHRIGU DUTT SHARMA
372 V	KURUKSHETRA [ 01-JUL-17 ]	CRA-D-436-DB-2004	DINA NATH V/S STATE OF HY.	ANJU ARORA , AG. HRY.
373 V	AMBALA [ 01-JUL-17 ]	CRA-D-449-DB-2004	RAMESH KUMAR V/S STATE OF HARYANA	GURCHARAN DASS , AG. HRY., DEEPA SINGH, VINOD S. BHARDWAJ
374 V	JHAJJAR [ 01-JUL-17 ]	CRA-D-453-DB-2004	MANGE RAM V/S STATE OF HARYANA	RAHUL VATS , AG. HRY., GORAKH NATH, B.S. SAROHA
375 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-463-DB-2004	NACHHATTAR SINGH V/S STATE OF PUNJAB	THROUGH JAIL/ SANJIV PANDEY ADV. , AG. PB.
376 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-481-DB-2004	MALKIAT SINGH ETC. V/S STATE OF PB.	VIKAS CHATHRATH , AG. PB.
377 V	UT-CHANDIGARH [ 01-JUL-17 ]	CRA-D-522-DB-2004	RAMESH KUMAR AND ORS. V/S U.T.CHD.	S.K.CHAUDHARY
378 V	JIND [ 01-JUL-17 ]	CRA-D-543-DB-2004	CHANDER AND ORS. V/S STATE OF HARYANA	ARSHVINDER SINGH , AG. HRY., BALDEV SINGH SR. ADV. ANHUL SINGH, DEEPINDER SINGH

		WITH CRR-179-2006	ISHWAR SINGH V/S STATE OF HRY. AND ORS.	SUDERSHAN GOELRAMESH GOYAT, MRS RASHMI DHILLON , RAMESH GOYAT, MRS RASHMI DHILLON
379 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-554-DB-2004	NIYAZ ETC V/S STATE OF HARYANA	BY POST/ MOHD. YUSAF , AG. HRY., PRITAM SAINI
		WITH CRA-D-25-DB-2005	BIJENDER V/S STATE OF HRY	SHIV KUMAR
		WITH CRA-D-609-DB-2004	SANJAY V/S STATE OF HARYANA	M.S. DHILLON.K.D.S HOODA , K.D.S HOODA
380 V	MANSA [ 01-JUL-17 ]	CRA-D-578-DB-2004	PADAM PREET SINGH V/S STATE OF PUNJAB	C.S. BAKSHI, -P-855/2000, RAVI SINGH -P 2908/12 , , AG. PB.
		WITH CRA-D-586-DB-2004	BINDER SINGH V/S STATE OF PUNJAB	KULDEEP V. SINGH
		WITH CRA-D-634-DB-2005	JASPAL SINGH V/S ST OF PB	RAJNEESH MALHOTRAVANDANA MALHOTRA , VANDANA MALHOTRA
381 V	FATEHABAD [ 01-JUL-17 ]	CRA-D-604-DB-2004	RAM PATTI V/S STATE OF HARYANA	RAHUL VATS , AG. HRY., NAVDEEP SINGH , GORAKH NATH
382 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-635-DB-2004	KAMAL V/S STATE OF HARYANA	RAJ MOHAN SINGH , AG. HRY.
		WITH CRA-S-2184-SB-2003	BRAHAM PAL V/S STATE OF HARYANA	MANJEET SINGH
383 V	PATIALA [ 01-JUL-17 ]	CRA-D-707-DB-2004	HARDEV SINGH ETC. V/S STATE OF PB.	R.S. GHAI SR. ADV. BIPAN GHAI , AG. PB., D.S. GURNA ADV. FOR THE COMPLAINANT, JASPAL KAUR.
384 V	BHIWANI [ 01-JUL-17 ]	CRA-D-739-DB-2004	OMPATI ETC. V/S STATE OFHY.	JS BEDI , AG. HRY., R.S. SHEORAN FOR THE COMPLAINANT
		WITH CRA-D-778-DB-2004	SATBIR V/S STATE OFHY.	NK SANGHI
385 V	MANSA [ 01-JUL-17 ]	CRA-D-765-DB-2004 (CAW)	NINDA SINGH V/S STATE OF PB.	APS DEOL , AG. PB.
		WITH CRA-D-849-DB-2004	NAGINA SINGH V/S MAKHAN SINGH AND ANR.	A.P.S.DEOLJ.S. RATTU. K.S. AHLUWALIA, R.K. BATTAS , J.S. RATTU. K.S. AHLUWALIA, R.K. BATTAS , PREETINDER SINGH AHLUWALIA
		WITH CRR-2648-2004	MAKHAN SINGH V/S STATE OF PUNJAB AND OTHERS	T.S. SANGHA
386 V	ROHTAK [ 01-JUL-17 ]	CRA-D-776-DB-2004	UPINDER V/S STATE OF HARYANA	ARSHVINDER SINGH , AG.HY., ANSHUMAN DALAL, BALDEV SINGH, GURVINDER SINGH, GURVINDER SINGH BHATTI, HARI CHAND, HC RAHI, HS GILL, JS BEDI, KDS HOODA, NIMANYU, PUNEET BALI, RAJIV KASWAN, RAJNEESH MALHOTRA, RAKESH NEHRA, RK DHIMAN, RN LOHAN, SUDHIR SHARMA, VIVEK GOSWAMI, VIVEK GOYAL, VS RATHORE
		WITH CRA-D-772-DB-2004	YASHPAL & ORS. V/S STATE OF HARYANA	VS RATHORE
		WITH CRA-D-798-DB-2004	RAJINDER V/S STATE OF HARYANA	HARI CHAND
		WITH CRR-198-2005	UMED SINGH V/S STATE OF HARYANA AND ORS.	K.D.S.HOODA
387 V	KAPURTHALA [ 01-JUL-17 ]	CRA-D-793-DB-2004	LAKHWINDER SINGH V/S STATE OF PUNJAB	DEEPAK SABHARWAL, S.K. PARUTHI , AG. PB.
388 V	PATIALA [ 01-JUL-17 ]	CRA-D-830-DB-2004	SINDER KAUR V/S STATE OF PUNJAB	AS KALRA , AG. PB.
		WITH CRA-D-866-DB-2004	KESAR SINGH V/S STATE OF PUNJAB	SUVEER SHEOKAND
		WITH CRR-422-2005	MAN SINGH V/S STATE OF PUNJAB	H.S.DHINDSA
389 V	BATHINDA [ 01-JUL-17 ]	CRA-D-907-DB-2004 ((NDPS))	JASWANT SINGH V/S STATE OF PUNJAB	HEM RAJ KAPIL , AG. PB.

390 V	FARIDKOT [ 01-JUL-17 ]	CRA-D-935-DB-2004  CRM-55638-2004	MALKIAT SINGH AND ANOTHER V/S STATE OF PUNJAB	G.S. BHATIA , A.S. JATTANA, AG. PB., S.K. LADDI, JASMEET SINGH BHATIA G.S.BHATIA
391 V	AMBALA [ 01-JUL-17 ]	CRA-D-953-DB-2004 (NDPS)	SURINDER KUMAR V/S STATE OF HY.	VINOD GHAI , AG. HRY., MANDEEP KAUSHIK, BIPAN GHAI
392 V	SRI MUKTSAR SAHIB [ 01-JUL-17 ]	CRA-D-1003-DB-2004  WITH CRR-638-2005	GURJAN SINGH & ORS. V/S ST. OF PB.  AMARJIT SINGH V/S GURJANT SINGH AND OTHERS	HS BRAR. JS BRAR , AG. PB., GBS DHILLON  P.S KANG
393 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-4-DB-2005  WITH CRA-D-312-DBA-2006 (ON BAIL)	SUBEG SINGH AND ORS V/S STATE OF PUNJAB  SATNAM SINGH V/S JASMAIL SINGH	GK MANN , A G PB., B R MAHAJAN  B.R.MAHAJAN
394 V	JHAJJAR [ 01-JUL-17 ]	CRA-D-185-DB-2005  (ON BAIL)	BHOLA V/S STATE OF HARYANA	I.S. BALHARA , A G HRY., VIKRAM SINGH, MONIKA BALHARA, HEM BALHARA, SUNIL CHAUDHARY, KDS HOODA, VIKAS CHAUDHARY
395 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-314-DB-2005  CRM-37039-2008 (ON BAIL)	GEETA V/S STATE OF HARYANA	TH JAIL , SATINDER PAL KAUR, AMICUS CURIAE, SURENDER DESWAL, A G HRY. SURENDER DESWAL
396 V	MOGA [ 01-JUL-17 ]	CRA-D-453-DB-2005 (CAW) (ON BAIL)	INDERRJIT SINGH & ANR V/S ST OF PB	PS BRAR , A G PB.
397 V	REWARI [ 01-JUL-17 ]	CRA-D-772-DB-2006	MANSA AND ANR. V/S STATE OF HRY.	SUDHIR SHARMA , A.G.HARYANA, , RAVI KUMAR, VINOD GHAI, SR. ADV.PRITHVI RAJ YADAV
398 V	BATHINDA [ 01-JUL-17 ]	CRA-D-175-DB-2007  (ACCUSED IN CUSTODY)	SARABJIT SINGH AND ORS. V/S STATE OF PB.	APS DEOL , AG.PB., DALDEEP SINGH, DAVINDER BIR SINGH
399 V	SONEPAT [ 01-JUL-17 ]	CRA-D-433-DB-2007	SUDESH V/S STATE OF HARYANA	KARTAR SINGH MALIK-I , AG.HY., RANJANA SHAHI
400 V	JALANDHAR [ 01-JUL-17 ]	CRA-D-683-DB-2007 (ACQ)  WITH CRR-606-2006	STATE OF PUNJAB V/S PUSHPA RANI AND ANR.  SUDARSHAN KUMAR GOEL V/S STATE OF PB. AND ORS.	AG. PB. , MRS. ANJU SHARMA, HARSH AGGARWAL, R.S. BAINS, KS AHLUWALIA SR. ADV. RS BAINSGURMEET SINGH , GURMEET SINGH
401 V	ROHTAK [ 04-JUL-17 ]	MRC-2-2014  WITH CRA-D-534-DB-2014 WITH CRA-D-659-DB-2014 WITH CRA-D-837-DB-2014 (VIDE ORDER 2.8.2014.)(FOR 19/07/2017)	STATE OF HARYANA V/S NAVEEN KUMAR @ NONU & SONAM @ SONU  NAVEEN KUMAR ALIAS MONU V/S STATE OF HARYANA JASBIR SINGH ALIAS JASSU V/S STATE OF HARYANA SONAM @ SONU V/S STATE OF HARYANA	THROUGH D&SJ ROHTAK , AG. HRY., D.S. BRAR, ANSHUMAN DALAL, ARVIND KUMAR GAUTAM DUTTKARAN PATHAK , KARAN PATHAK ARVIND SINGH, PARVEEN SHARMAAG HRY , AG HRY ANSHUMAAN DALALAG. HRY. , AG. HRY.
402 V	PATIALA [ 04-JUL-17 ]	CRA-D-417-DB-2009  (ACCUSED IN CUSTODY( . CRR 448/09 DECIDED ON 25.2.2009))(FOR 11/07/2017)	SUKWINDER SINGH V/S STATE OF PUNJAB	JASDEEP SINGH GILL , AG. PB., R.S.CHEEMA, VINOD GHAI SR. ADV. AMICUS CU, HARINDER SINGH, J.S.PANNU, D.S.VIRK, , SUMEET PAL SINGH, DS ADLAKHA
403 V	FEROZEPUR [ 04-JUL-17 ]	CRA-D-712-DB-2009  (ACCUSED IN CUSTODY)(FOR 18/07/2017)	SUKHPAL SINGH AND ANR. V/S STATE OF PUNJAB	SANT PAL SINGH SIDHU , NAVEEN MALIK, SIDAKMEET SINGH, AG PB,, ANKUR MALIK,H.S.KAMBOJ, KARAN SINGH BRAR, SARAVESH SABHARWAL

404 V	GURGAON [ 04-JUL-17 ]	CRA-D-713-DB-2009	KAPIL V/S STATE OF HARYANA	RAKESH GUPTA , AG. HRY., ASHISH GUPTA , MS.TINA GARG AMICUS CURIAE
			(ACCUSED IN CUSTODY)(FOR 19/07/2017)	
405 V	JALANDHAR [ 04-JUL-17 ]	CRA-D-728-DB-2009	KAKKAR SINGH V/S STATE OF PUNJAB	SATNAM SINGH , AMANDIP KAUR, JBS GILL, AG. PB.
			(ACCUSED IN CUSTODY)(FOR 05/07/2017)	
406 V	BHIWANI [ 04-JUL-17 ]	CRA-D-860-DB-2009	BIJENDER V/S STATE OF HARYANA	JAGJEET BENIWAL , KANWAR SATBIR SINGH, AG HARYANA, S.R.HOODA
		WITH CRA-D-959-DB-2009	INDER SINGH AND ORS. V/S STATE OF HARYANA	TARA CHAND DHANWALYASHWINDER PAUL SINGH, A.G.HARYANA, ASHISH NAIK , A.G.HARYANA, ASHISH NAIK , YASHWINDER PAUL SINGH
			(ACCUSED IN CUSTODY)(FOR 19/07/2017)	
407 V	GURGAON [ 04-JUL-17 ]	CRA-D-872-DB-2009	MANOJ KUMAR V/S STATE OF HARYANA	BIJENDER DHANKHAR , GAUTAM DUTT, KARAN PATHAK , AG. HRY., BIJENDER DHANKHAR , DILPREET SINGH, JATINDER KUMAR VERMA (COMPLAINANT) , PUNEET PALI, SHARMILA SHARMA,
			(ACCUSED IN CUSTODY)(FOR 18/07/2017)	
408 V	FEROZEPUR [ 04-JUL-17 ]	CRA-D-192-DB-2010	KARNAIL SINGH AND ORS V/S STATE OF PUNJAB	SANT PAL SINGH SIDHU , AG. PB., PARVESH SACHDEVA,, SIDAKMEET SINGH SANDHU
			(ACCUSED IN CUSTODY)(FOR 04/07/2017)	
409 V	GURGAON [ 04-JUL-17 ]	CRA-D-262-DB-2010	VIRENDER SINGH V/S STATE OF HARYANA	RAVINDER HOODA , AG. HRY. VIPIN MAHAJAN, AMIT GUPTA , RANDEEP SINGH , SUSHIL GAUTAM, S.S. GODARA, VIJAY DAHIYA, RAJAT MOR,
			(ACCUSED IN CUSTODY)(FOR 26/07/2017)	
410 V	BHIWANI [ 04-JUL-17 ]	CRA-D-271-DB-2010	RAJINDER AND ORS. V/S STATE OF HARYANA	VINOD GHAI, SIMARDEEP SINGH , MANDEEP KAUSHIK, PARAS TALWAR , RAMESH HOODA, SANDEEP GAHLAWAT, AG HY, A.S TRIKHA
		WITH CRR-280-2009	MAHENDER SINGH AND ORS. V/S STATE OF HARYANA	AKSHAY BHAN, VENEET SONIAG. HRY., SANJAY VASHISHT. , AG. HRY., SANJAY VASHISHT.
			(ACCUSED IN CUSTODY(CONNTT. CRR 280/2009 ADJ. SINE DIE TO AWAIT THE DECISION OF HONBLE APEX COURT. 4/8/2009))(FOR 19/07/2017)	
411 V	MANSA [ 04-JUL-17 ]	CRA-D-308-DB-2010	GURPRIT SINGH ALIAS DC V/S STATE OF PUNJAB	C.M.MUNJAL , AG. PB., AMANDEEP, SEEMA ARORA
		WITH CRA-D-338-DB-2010	TALWINDER SINGH V/S STATE OF PUNJAB	DALDEEP SINGH SUKARCHAKIAA.P.S. DEOL SR.. ADV., VISHAL RATTAN LAMBA , A.P.S. DEOL SR.. ADV. , VISHAL RATTAN LAMBA
		WITH CRA-D-392-DB-2010	GURPRIT SINGH @ KALA V/S STATE OF PUNJAB	DALDEEP SINGH SUKARCHAKIAVISHAL RATTAN LAMBA, DAVINDER BIR SINGH , VISHAL RATTAN LAMBA, DAVINDER BIR SINGH
			(ACCUSED IN CUSTODY)(FOR 12/07/2017)	
412 V	PANIPAT [ 04-JUL-17 ]	CRA-D-333-DB-2010	RAM DASS V/S STATE OF HARYANA	SANDEEP SINGH GHANGAS , AG. HRY.
		WITH CRA-D-486-DB-2010	ASHOK V/S STATE OF HARYANA	SONIKA KAPADIAARUN KUMAR BAKSHI , SANDEEP LUTHER, SANDEEP SINGH GHANGAS, A.G.HARYANA , NARENDER KUMAR SHARMA , A.G.HARYANA , ARUN KUMAR BAKSHI , ARUN KUMAR BAKSHI , NARENDER KUMAR SHARMA , SANDEEP LUTHER, SANDEEP SINGH GHANGAS
			(ACCUSED IN CUSTODY)(FOR 19/07/2017)	
413 V	FATEHGARH-SAHIB [ 04-JUL-17 ]	CRA-D-382-DB-2010	SUKHVIR SINGH AND ANR. V/S STATE OF PUNJAB	DALDEEP SINGH SUKARCHAKIA , A G PB., APS DEOL. D.B.SINGH, DEVINDER SINGH, PANKAJ MIDDHA, RAJESH DHIMAN, RITESH PANDEY, DEEPAK MEHMI,
		CRM-18532-2010		DALDEEP SINGH SUKARCHAKIA
			(ACCUSED IN CUSTODY)(FOR 19/07/2017)	
414 V	KAITHAL [ 04-JUL-17 ]	CRA-D-600-DB-2010	BABLU @ MITHU & ORS. V/S STATE OF HARYANA	N S SHEKHAWAT , AG. HRY., MANOJ TANWAR, JITENDER SHERAWAT, RAJINDER BANKU , VARUN KUMAR, ZORAWAR SINGH,
			(ACCUSED IN CUSTODY)(FOR 25/07/2017)	

415 V	MAHENDERGARH [ 04-JUL-17 ]	CRA-D-678-DB-2010  (ACCUSED I NCUSTODY)(FOR 07/07/2017)	ANIL AND ANR. V/S STATE OF HARYANA	KAPIL AGGARWAL , AG. HRY., BIJENDER DHANKHAR , , R.K. AGNIHOTRI,
416 V	AMBALA [ 04-JUL-17 ]	CRA-D-732-DB-2010  WITH CRA-D-1257-DB-2015 (ACCUSAED IN CUSTODY)(FOR 04/07/2017)	MAM CHAND AND ORS. V/S STATE OF HARYANA  DHARAMVIR @ DAPPU V/S STATE OF HARYANA	S . S BEHL, ARVINDER SINGH , AG. HRY., VIMAL KUMAR GUPTA,  SONIA SHARMA A G HRY , A G HRY
417 V	KURUKSHETRA [ 04-JUL-17 ]	CRA-D-816-DB-2010  CRM-44128-2010 CRM-44129-2010 (ACCUSED IN CUSTODY)(FOR 05/07/2017)	RAJU @ AJAY V/S STATE OF HARYANA	RAJESH GUPTA , A G HRY., RANDEEP SINGH DHULL, SANJEEV MAJRA, RAJESH GUPTA RAJESH GUPTA
418 V	AMBALA [ 04-JUL-17 ]	CRA-D-847-DB-2010  WITH CRA-S-1897-SB-2010  (ACCUSED IN CUSTODY)(FOR 06/07/2017)	SIRI RAM V/S CBI  DAYA NAND V/S CENTRAL BUREAU OF INVESTIGATION	JITENDER DHANDA , AG. HRY., ASHOK AGGARWAL, SIMRANDEEP S. SANDHU, MANDEEP KAUSHIK, , SUMEET GOEL, SUNIL SAHARAN, , VINOD GHAI, PARAS TALWAR  N S SHEKHAWATBALDEV SINGH SR. ADV. DEEPINDER SINGH, AJAY KAUSHIL FOR CBI , AJAY KAUSHIL FOR CBI , BALDEV SINGH SR. ADV. DEEPINDER SINGH
419 V	KAPURTHALA [ 04-JUL-17 ]	CRA-D-1178-DB-2010  WITH CRA-D-523-DB-2011 (ACCUSED IN CUSTODY)(FOR 25/07/2017)	CHANDAN KIRKATA AND ANR V/S STATE OF PUNJAB  JASBIR SINGH V/S STATE OF PUNJAB ETC	TANU BEDI , AG. PB., J.S. BAINS, SHIVAM GROVER,  SURINDER SINGH SIAO
420 V	AMBALA [ 04-JUL-17 ]	CRA-D-1244-DB-2010  WITH CRA-D-185-DB-2011  WITH CRA-D-192-DB-2011  WITH CRA-S-11-SB-2011 (ACCUSED I N CUSTODY)(FOR 12/07/2017)	REKHA RANI @ RANJIT KAUR @ VIJAY LAXMI V/S STATE OF HARYANA  JAGAT SINGH V/S STATE OF HARYANA  NARENDR V/S STATE OF HARYANA  BALVINDER SINGH V/S STATE OF HARYANA	HOSHIAR SINGH JASWAL , VINOD GHAI SR ADV., SIMRANDEEP S. SANDHU, AG. HRY., GPS BAL, JAGDISH RAI, NEERAJ VERMA,  SUKHDEEP PARMAR  DR. DEIPA SINGHSIMRANDEEP S. SANDHU, PARAS TALWAR, , SANJEEV MANRAI, NAVEEN BHARDWAJ SHARMA , NAVEEN BHARDWAJ SHARMA , SANJEEV MANRAI , SIMRANDEEP S. SANDHU, PARAS TALWAR,  NILESH BHARDWAJ
421 V	SIRSA [ 04-JUL-17 ]	CRA-D-9-DB-2011  CRM-138-2011 (ACCUSED IN CUSTODY)(FOR 05/07/2017)	LAKHA SINGH V/S STATE OF HARYANA	JAGJIT GILL , AG HARYANA, B.S.SIDHU,  JAGJIT GILL
422 V	JHAJJAR [ 04-JUL-17 ]	CRA-D-45-DB-2011  (ACCUSED IN CUSTODY)(FOR 07/07/2017)	RAKESH AND ORS V/S STATE OF HARYANA	GAUTAM DUTT , A.K. RATHOR ADV. FOR THE COMPLAINANT, ABHINAV SOOD,, R.S.RAI, SR ADV. GOVIND DHANDA, ANURAG ARORA, D.S. BRAR, DILPREET SINGH, A.G.HARYANA, , KARAN PATHAK, AG HARYANA,A.S.TRIKHA, D.S.BRAR, SIMRANDEEP S. SANDHU, PARAS TALWAR, , TARUNPREET KAUR, H.S.JASWAL, VARINDER PAL, BIJENDER DHANKAR
423 V	PALWAL [ 04-JUL-17 ]	CRA-D-48-DB-2011  (ACCUSED IN CUSTODY)(FOR 13/07/2017)	BIJJAN V/S STATE OF HARYANA	GAUTAM DUTT , AG. HRY., R.S. RAI SR. ADV. WITH KARAN PATHAK, S.S. TIWANA,DS BRAR
424 V	FEROZEPUR [ 04-JUL-17 ]	CRA-D-127-DB-2011  WITH CRA-D-105-DB-2011 (ACCUSED I N CUSTODY)(FOR 12/07/2017)	SARUP SINGH AND ORS V/S STATE OF PUNJAB  MANJIT SINGH V/S STATE OF PUNJAB	OP KAMBOJ , AG. PB., DHRITI J. SHARMA , , S.S. BRAR, K.L. CHAUDHARY, VRIJI, VRITI GUJRAL, SANJEEV SHARMA, VIKRAM K. CHAUDHRI, SUDHIR SHARMA BALDEV SINGH SR.ADV.  THROUGH JAIL/ RAJESH GUPTA
425 V	KARNAL [ 04-JUL-17 ]	CRA-D-133-DB-2011  (ACCUSED IN CUSTODY)(FOR 26/07/2017)	TASVEER SINGH AND ANR V/S STATE OF HARYANA	RANJIT SINGH GHUMAN , AG. HRY., RAJIV DHAWAN



426 V	SRI MUKTSAR SAHIB [ 04-JUL-17 ]	CRA-D-151-DB-2011	SHALINDER KADDIAN V/S STATE OF PUNJAB	SANJEEV KADIAN , AG. PB., RAJBIR SEHRAWAT, DEEPAK GUPTA S.S.BEHAL, SANJEEV KADIAN , R.S.KADIAN TANU BEDIMANSUR ALI -P 656/92, H.S. DEOL-P 808/99, BHUPINDER BANGA, RAKESH DHIMAN, GOPAL SINGH NAHEL, VINOD GHAI SR. ADV., PARAS TALWAR, MANDEEP KAUSHIK, RAVINDERSINGH, DEEPAK GUPTA ADV. FOR THE COMPLAINANT, DR. ANMOL RATTAN SIDHU WIT HVISHAL DEEP GOYAL , BHUPINDER BANGA, RAKESH DHIMAN , DEEPAK GUPTA ADV. FOR THE COMPLAINANT , DR. ANMOL RATTAN SIDHU WIT HVISHAL DEEP GOYAL , GOPAL SINGH NAHEL , MANDEEP KAUSHIK, RAVINDERSINGH , MANSUR ALI -P 656/92, H.S. DEOL-P 808/99 , VINOD GHAI SR. ADV., PARAS TALWAR AKSHAY JAIN (LEGAL AID COUNSEL)A.P.S. SANDHU, S.S. BEHL ADV. FOR THE VICTIM, A.G.PUNJAB, DEEPAK GUPTA, , A.G.PUNJAB, DEEPAK GUPTA, , A.P.S. SANDHU, S.S. BEHL ADV. FOR THE VICTIM
		WITH CRA-D-152-DB-2011	MANDEEP SINGH AND OTHERS V/S STATE OF PUNJAB	
		WITH CRA-D-374-DB-2013	SANDEEP KUMAR V/S STATE OF PUNJAB	
			(ACCUSED IN CUSTODY)(FOR 17/07/2017)	
427 V	JHAJJAR [ 04-JUL-17 ]	CRA-D-206-DB-2011	RAVI PARKASH & ANR. V/S STATE OF HARYANA	SAURABH DALAL , AASHISH AHLAWAT, BALRAJ GUJJAR, AG. PB., ARSHVINDER SINGH, ANHUL SINGH, , SUDHIR SHARMA, A.G.HARYANA,
			(ACCUSED IN CUSTODY)(FOR 12/07/2017)	
428 V	JHAJJAR [ 04-JUL-17 ]	CRA-D-254-DB-2011	BRAHMA NAND & ANR V/S STATE OF HARYANA	VINOD GHAI , ABINASHI SINGH, NITIN RATHEE, SANJEEV SHEORAN, AG HARYANA
		WITH CRA-D-362-DB-2011	SUNITA V/S STATE OF HARYANA	SANDEEP PARKASH CHAHARAG. HRY. , AG. HRY. K S DHALIWALK.P.S.VIRK, A.G.HARYANA, V.S.VIRK, , BALJINDER SINGH VIRK, , BALWINDER SINGH, RAMINDER PARTAP KAUR, LOVELEEN DHALIWAL , BALJINDER SINGH VIRK, , BALWINDER SINGH, RAMINDER PARTAP KAUR , K.P.S.VIRK, A.G.HARYANA, V.S.VIRK, , LOVELEEN DHALIWAL
		WITH CRA-D-393-DB-2011	SANJAY AND ORS V/S STATE OF HARYANA	
			(ACCUSED IN CUSTODY)(FOR 07/07/2017)	
429 V	KAPURTHALA [ 04-JUL-17 ]	CRA-D-365-DB-2011	JASWINDER SINGH V/S STATE OF PUNJAB	MANU K. BHANDARI, NAVJOT SINGH , AG. PB., RAKESH KUMAR,
			(ACCUSED I NCUSTGODY)(FOR 18/07/2017)	
430 V	SRI MUKTSAR SAHIB [ 04-JUL-17 ]	CRA-D-403-DB-2011	KULWANT SINGH & ORS. V/S STATE OF PUNJAB	KBS MANN , AG. PB., NEHA SHARMA
			(ACCUSED IN CUSTODY)(FOR 05/07/2017)	
431 IV	FEROZEPUR [ 04-JUL-17 ]	CRA-D-509-DB-2011	JALLA RAM V/S STATE OF PUNJAB	SANJEEV SHARMA , DHRITI SHARMA, A.G.PUNJAB,
			(ACCUSED IN CUSTODY)(FOR 06/07/2017)	
432 I	SANGRUR [ 04-JUL-17 ]	CRA-D-530-DB-2011	HARDEEP KAUR @ DEEP V/S STATE OF PUNJAB	GOPAL SINGH NAHEL , AG. PB.
		WITH CRA-D-728-DB-2012	MAJOR SINGH V/S STATE OF PUNJAB	TAJENDER K JOSHIR.S.JOSHI, AG PB , R.S.JOSHI, AG PB
			(ACCUSED IN CUSTODY)(FOR 13/07/2017)	
433 I	LUDHIANA [ 04-JUL-17 ]	CRA-D-687-DB-2011	RAVINDER SINGH @ RAVI & ORS V/S STATE OF PUNJAB	PS BRAR, NAVJEET SINGH , ARSHDEEP SINGH KLER, H.S.SHERGILL, A.G.PUNJAB,
			(ACCUSED IN CUSTODY)(FOR 19/07/2017)	
434 I	GURGAON [ 04-JUL-17 ]	CRA-D-696-DB-2011	RAVINDER DAHIYA V/S STATE OF HARYANA	HEMANT BASSI, ROBIN HOODA , AG. HRY.VINOD GHAI, VINIT KAUSHAL, ROHIT KAUSHIK ADV,ROBIN SINGH , TRIBHUWAN DAHIYA,R.S, HOODA
			(ACCUSED IN CUSTODY)(FOR 05/07/2017)	
435 I	PATIALA [ 04-JUL-17 ]	CRA-D-794-DB-2011	KARAMJIT SINGH ALIAS KALA NIHANG ALIAS KARAN V/S STATE OF PUNJAB	B.P.S.VIRK, SARVESH KUMAR GUPTA , AG. PB., AKSHAY RANA, S.K.GUPTA, , SURAM SINGH RANA
			(ACCUSED IN CUSTODY)(FOR 19/07/2017)	
436 I	PALWAL [ 04-JUL-17 ]	CRA-D-1025-DB-2011	KASAM V/S STATE OF HARYANA	SAMEER SACHDEVA, D.S. BRAR , AG. HRY., DILPREET SINGH, GAUTAM DUTT., JASTEJ , KARAN PATHAK, SURINDER THAKUR,

		WITH CRA-D-389-DB-2013 (ACCUSED IN CUSTODY)(FOR 19/07/2017)	USMAN V/S STATE OF HARYANA	TARUN DEEP KUMAR
437 I	LUDHIANA [ 04-JUL-17 ]	CRA-D-1035-DB-2011  (ACCUSED IN CUSTODY)(FOR 26/07/2017)	SUNIL KUMAR @ SONI AND ORS. V/S STATE OF PUNJAB	SS RANA, S.K. GUPTA , AG. PB., PS BHINDER, NARESH JAIN, ANJALI JAIN, G.P.S. SIDHU
438 I	PANIPAT [ 04-JUL-17 ]	CRA-D-6-DB-2012  & CRM-37034-2014 (ACCUSED IN CUSTODY)(FOR 27/07/2017)	SUKHDEV SINGH & ORS. V/S STATE OF HARYANA	DAVINDER BIR SINGH , K S DHALIWAL, J.S.LALLI, AG HY, K.P.S. VIRK, LAVELEEN KAUR DHALIWAL, S.S.DINARPUR K S DHALIWALA.G.HRY , A.G.HRY
439 I	HOSHIARPUR [ 04-JUL-17 ]	CRA-D-44-DB-2012  WITH CRA-D-73-DB-2012  WITH CRA-D-261-DB-2012 (ACCUSED IN CUSTODY)(FOR 14/07/2017)	UPKAR HANS @ VICKY V/S STATE OF PUNJAB  RAJIV KUMAR @ LUCKY V/S STATE OF PUNJAB  DEEPAK @ GIAN V/S STATE OF PUNJAB	M.S. KANG. T.S. CHAUHAN , AG. PB., KANWALJIT SINGH KANG , , SATNAM CHAUHAN, RAJESH K. DADWALKRISHAN SINGH DADWAL, NEHA JAIN, RK DADWAL , KRISHAN SINGH DADWAL, NEHA JAIN, RK DADWAL  GURMEET SINGH
440 IV	AMRITSAR [ 04-JUL-17 ]	CRA-D-66-DB-2012  WITH CRA-S-2307-SB-2012 (ACCUSED IN CUSTODY)(FOR 27/07/2017)	VIDYA SAGAR @ RAJA @ RATTAN LAL V/S STATE OF PUNJAB  BALDEV SINGH V/S STATE OF PUNJAB	SANJEEV MANHAS , AG. PB., SANJEEV SHARMA  DIVYA SHARMA
441 I	LUDHIANA [ 04-JUL-17 ]	CRA-D-155-DB-2012  WITH CRA-D-139-DB-2012  WITH CRA-D-255-DB-2012 (ACCUSED IN CUSTODY)(FOR 11/07/2017)	JASVIR SINGH @ BABA V/S STATE OF PUNJAB  NAVJOT @ BABLU V/S STATE OF PUNJAB  RAKESH KUMAR @ K.C. V/S STATE OF PUNJAB	SANDEEP VERMANI , AG. PB., JITENDER SINGH DADWAL, , PARDEEP SINGH PUNIA, VENEET KAUSHAL, SANDEEP K. SHARMA  JITENDER SINGH DADWALAG PB , AG PB  RAJ KUMAR GUPTA
442 I	SIRSA [ 04-JUL-17 ]	CRA-D-263-DB-2012  WITH CRA-D-513-DB-2012 (ACCUSED IN CUSTODY)(FOR 13/07/2017)	GANGA JAL V/S STATE OF HARYANA  KALAWATI V/S STATE OF HARYANA	SAVITA SAXENA , A.G.HARYANA,  SAVITA SAXENA AJAY ARORA , AJAY ARORA,
443 I	FARIDABAD [ 04-JUL-17 ]	CRA-D-307-DB-2012  WITH CRA-D-354-DB-2012 (ACCUSED IN CUSTODY( SUPREME COURT DIRECTION MATTER))(FOR 04/07/2017)	HARI OM & ORS V/S STATE OF HARYANA  PUSHPINDER V/S STATE OF HARYANA	BIJENDER DHANKHAR , AG. HRY., AMANDIP KAUR, , N.D.ACHINT, POOJA ACHINT, INDU BALA, , SHIV CHARAN BHOLA, VIKAS MOR, B.S. SAROHA HARMANDEEP SINGH SULLARG.S.SULLAR, A.G.HARYANA, , DEVAKI ANAND, , DEVAKI ANAND, , G.S.SULLAR, A.G.HARYANA,
444 I	AMBALA [ 04-JUL-17 ]	CRA-D-477-DB-2012  WITH CRA-D-542-DB-2012  WITH CRA-D-770-DB-2012 (ACCUSED IN CUSTODY)(FOR 07/07/2017)	RAJ KUMAR AND ANR. V/S STATE OF HARYANA  SATBIR KUMAR @ KAKA V/S STATE OF HARYANA  LAJJA RAM & ANR V/S STATE OF HARYANA	HARSH AGGARWAL , AG. HRY.  RAHUL VATSA.G.HARYANA, SANJAY JAIN , GORAKH NATH, , RAM KUMAR SAINI, B.S.SAROHA, , SANJAY JAIN , A.G.HARYANA, SANJAY JAIN, , GORAKH NATH, , RAM KUMAR SAINI, B.S.SAROHA, , SANJAY JAIN K.B.S. MANNVINOD GHAI SR. ADV. SIMRANDEEP S. SANDHU, MUNISH BEHL, B.S. SAROHA, SANJAY JAIN FOR THE COMPLAINT , MUNISH BEHL, B.S. SAROHA , SANJAY JAIN FOR THE COMPLAINT , VINOD GHAI SR. ADV. SIMRANDEEP S. SANDHU
445 I	AMRITSAR [ 04-JUL-17 ]	CRA-D-528-DB-2012  (ACCUSED IN CUSTODY)(FOR 17/07/2017)	JOHN UJJAL GOMES V/S STATE OF PUNJAB	SIDAKMEET SANDHU , HARMANPREET KAUR(SIMMI), MANJIT SINGH, AG. PB., RAHUL BHARVAGA, NAVJOT SINGH,
446 I	BATHINDA [ 04-JUL-17 ]	CRA-D-535-DB-2012  (ACCUSED IN CUSTODY)(FOR 10/07/2017)	MOHINDER SINGH & ORS V/S STATE OF PUNJAB	NARINDER SINGH , HARDEV SINGH SANGHA, , JAGJIT SINGH LALLI, , T.S.SANGHA, , AG. PB.

447 I	JHAJJAR [ 04-JUL-17 ]	CRA-D-621-DB-2012  (ACCUSED IN CUSTODY)(FOR 05/07/2017)	MONU V/S STATE OF HARYANA	DAVINDER BIR SINGH , A G HRY., VISHAL RATTAN LAMBA
448 I	UT-CHANDIGARH [ 04-JUL-17 ]	CRA-D-740-DB-2012  CRM-6811-2016 (ACCUSED IN CUSTODY)(FOR 21/07/2017)	BALWINDER SINGH ALIAS MINKAL BAJAJ V/S UT OF CHANDIGARH	MANSUR ALI , ANMOL PARTAP SINGH MANN, BALJIT MANN, ASHIMA MOR, SIDAKMEET SANDHU, , H.S.DEOL, BHUPINDER BANGA, , MOHAMMAD SARTAJ, MANSUR ALI
449 I	AMRITSAR [ 04-JUL-17 ]	CRA-D-1023-DB-2012  (FOR 19/07/2017)	SUKHWINDER SINGH AND ANR V/S STATE OF PUNJAB	G.K. MANN , P.S MANN, MEHAR PREET, S.S.MANN, A.G.PUNJAB,
450 I	UT-CHANDIGARH [ 04-JUL-17 ]	CRA-D-1210-DB-2012  WITH CRA-D-1212-DB-2012 (ACCUSED IN CUSTODY)(FOR 05/07/2017)	KARNAIL SINGH V/S UT OF CHANDIGARH  SUKHJINDER SINGH V/S UT OF CHANDIGARH	VAIBHAV JAIN , G.S. CHAHAL ADV. FOR U.T. CHD., JAGTAR KUREEL, NARESH KUMAR, NIRBHAY GARG ADV VAIBHAV JAINHOSHIAR SINGH JASWAL, , HOSHIAR SINGH JASWAL,
451 I	FEROZEPUR [ 04-JUL-17 ]	CRA-D-243-DB-2013  WITH CRR-3610-2013 (ACCUSED IN CUSTODY)(FOR 19/07/2017)	DARBARA SINGH AND ORS V/S STATE OF PUNJAB  LAKHWINDER SINGH V/S STATE OF PUNJAB & ORS	MANDEEP KAUSHIK , , JATINDER PAL SINGH FOR THE COMPLAINANT, PARAS TALWAR,SIMRANDEEP SINGH, , SIMARDEEP SINGH MANN, VINOD GHAI, SR. ADV., VISHAVJIT S. VIRK, A.G.PUNJAB, JATINDER PAL SINGH
452 I	ROHTAK [ 04-JUL-17 ]	CRA-D-268-DB-2013  (ACCUSED IN CUSTODY)(FOR 06/07/2017)	RINKU @ KANA AND ORS V/S STATE OF HARYANA	RAKESH NEHRA , AG. HRY. ASHIT MALIK, M.S.KATHURIA, , MANOJ KUMAR, SAGAR AGGARWAL ADV
453 II	LUDHIANA [ 04-JUL-17 ]	CRA-D-372-DB-2013  CRM-36148-2014 (ACCUSED IN CUSTODY)(FOR 25/07/2017)	SHAHID IQBAL BHATTI V/S STATE OF PUNJAB	K.B.S. MANN , AG. PB., RANJAN LAKHANPAL, ASHU KAUSHIK RANJAN LAKHANPAL
454 I	SONEPAT [ 04-JUL-17 ]	CRA-D-441-DB-2013  WITH CRA-D-531-DB-2013 (ACCUSED IN CUSTODY)(FOR 04/07/2017)	MADAN LAL AND ORS. V/S STATE OF HARYANA  SURENDER @ SAMUNDER V/S STATE OF HARYANA	ROBIN SINGH HOODA , BALRAJ SINGH RATHEE, ANMOL RATTAN SIDHU SR. ADV., R.S.ATTRI, , PARAS TALWAR, VISHAVJIT S. VIRK., RAJBIR ATTRI, , VINOD GHAI SR, ADV., SIMRANJIT SINGH , AG. HRY. TARUN DEEP KUMAR BALRAJ SINGH RATHEE , BALRAJ SINGH RATHEE
455 IV	LUDHIANA [ 04-JUL-17 ]	CRA-D-458-DB-2013  & CRM-15732-2014 (ACCUSED IN CUSTODY)(FOR 10/07/2017)	ABDUL HABIB @ REHAN V/S STATE OF PUNJAB	VAIBHAV NARANG, RAJIV K BHATIA , A.K. VERMANI, KAVISH MIDHA, , AG. PB., DS BRAR VAIBHAV NARANG
456 I	FATEHABAD [ 04-JUL-17 ]	CRA-D-1345-DB-2013  WITH CRA-D-1367-DB-2013  WITH CRA-D-1618-DB-2013 (ACCUSED IN CUSTODY)(FOR 28/07/2017)	KULDEEP KAUR V/S STATE OF HARYANA  BALWINDER @ BINDI V/S STATE OF HARYANA  MAKHAN SINGH V/S STATE OF HARYANA	PARMINDER SINGH SEKHON , AG HARYANA, RUCHI SEKHRI, , RAHUL VATS, B.S.SAROHA, GORAKH NATH,, Ruchi Sekhri (Ms.), SHALENDER MOHAN, ANKIT DUGGAL, J.S TOORRAKESH NAGPAL, AG HRY , RAKESH NAGPAL, AG HRY RUCHI SEKHRI (LEGAL AID COUNSEL)DINESH KUMAR, AG HRY , DINESH KUMAR, AG HRY
457 I	PALWAL [ 04-JUL-17 ]	CRA-D-499-DB-2015  WITH CRA-AD-132-2015  WITH CRM-A-1910-MA-2015 ( HIGH UP ON THE LIST( SUPREME COURT DIRECTION CASE--.)(FOR 19/07/2017)	HARENDER PAL AND ORS V/S STATE OF HARYANA AND ANR  HARENDER PAL SINGH & ORS V/S STATE OF HARYANA & ORS  STATE OF HARYANA V/S DALIP SINGH AND ORS	KESHAV PRATAP SINGH , A.G.HARYANA, T.S.SANGHA, TAHAR SINGH, H.S.SANGHA, SIMRANDEEP SINGH, , JS LALLI, SK GARG NARWANA, NAVEN GUPTA, TAHAR SINGH, VINOD GHAI SR. ADV. KESHAV PRATAP SINGH R S RAI SR. ADV, GAUTAM DUTT , R S RAI SR. ADV, GAUTAM DUTT A.G. HARYANA

458 V	UT-CHANDIGARH [ 04-JUL-17 ]	CRA-D-547-DBA-2002 (ACQ)	U.T.CHANDIGARH V/S MANOJ PAL SINGH @ MANOJ LAL	BY ORDER, R.S. RAI, G.S. WASU. , GAUTAM DUTT, RAKESH NAGPAL, KEWAL SINGH ,JS AHLAWAT
459 V	AMRITSAR [ 04-JUL-17 ]	CRA-D-600-DBA-2002 (ACQ)  (RE-LEASED FROM PART HEARD.)	STATE OF PUNJAB V/S SATPAL SINGH AND ORS.	PP PUNJAB , MUNISH RAJ CHAUDHARY, PARDEEP RAJPUT, B.S. JASWAL, S.S. MAJITHIA, MANOJ KUMAR PUNDER
460 V	JHAJJAR [ 04-JUL-17 ]	CRA-D-758-DBA-2002 (ACQ)  CRM-19517-2014  WITH CRA-D- 1027-DB-2014	STATE OF HARYANA V/S ANAND SINGH, ETC.   MANPHOOL SINGH V/S STATE OF HARYANA AND ORS	BY ORDER AG. HRY. , ARSHVINDER SINGH, Y.P. MALIK, RAKESH NEHRA AJAY KUMAR SHARMAMADAN SANDHU, , MADAN SANDHU, AJAY KUMAR SHARMAMADAN SANDHU, AG. HRY. , AG. HRY. , MADAN SANDHU
461 V	LUDHIANA [ 04-JUL-17 ]	CRA-D-943-DBA-2002 (ACQ)  WITH CRA-S- 711-SB-2002	STATE OF PUNJAB V/S SARABJIT KUMAR, ETC.  SARABJIT KUMAR V/S STATE OF PUNJAB	BY ORDER/AG.PB. , RAMANDEEP SANDHU, R.S. SANDHU  RAMANDEEP SANDHU
462 V	HISSAR [ 04-JUL-17 ]	CRA-D-63-DBA-2003 (CAW)  WITH CRA-S- 1177-SB-2002	STATE OF HARYANA V/S KULWANT SINGH AND ORS.  DHARAMBIR V/S STATE OF HARYANA	BY ORDER/AG. HARYANA , B.S. SAROHA, NEENA SHARMA  RAHUL GORAKHNATH
463	PATIALA [ 04-JUL-17 ]	CRA-D-558-DBA-2003 (ACQ)	STATE OF PUNJAB V/S BALWANT SINGH	BY ORDER , A G PB.
464 V	HISSAR [ 04-JUL-17 ]	CRA-D-957-DBA-2003 (ACQ)  WITH CRA-S- 286-SB-2003	SUMITRA V/S SANT MAAN SINGH AND ANR.  GURBAX V/S STATE OF HY.	BY ORDER/ ASHOK ARORA , P.K. SANDHU  AJAI LAMBAAG. HRY. , AG. HRY.
465 V	KAITHAL [ 04-JUL-17 ]	CRA-D-113-DB-2010           & CRM-11938-2015 (SUPREME COURT REMAND CASE( ACCUSED IN CUSTODY))	STATE OF HARYANA V/S SURINDER GEONG AND ORS.	BY ORDER/ AG. HARYANA , KANICA SACHDEVA, A.S. KALRA, SUKHPREET KAUR, MANISH SONI, BRIJENDER KAUSHIK , K.S. DHALIWAL, CHEFK NOTBEF 265-432 VIDE ORDER DT 21.7.14, HARIKESH SINGH, DS BRAR, DAG HRY, J.S. VIRK, R.S. BUDHWAR, PARDEEP SINGH POONIA, PAWAN GIRDHAR, RANDEEP S. DHULL, R.S. CHEEMA SR. ADV. CHANDER PAL TIWANA, RAJESH SETHI, HARIKESH SINGH FOR RESP. NO.9., RANDEEP S. DHULL, SANJEEV MAJRA, RANDEEP SINGH DHULL, , SIMRANDEEP S. SANDHU, BRIJENDER KAUSHIK, RANDEEP S. DHULL

**REGULAR D.B. CAUSE LIST FOR THE MONDAY DATED 03/07/2017 CR NO 3**

**HON'BLE MR. JUSTICE AJAY KUMAR MITTAL**

**HON'BLE MRS. JUSTICE REKHA MITTAL**

301	BATHINDA [ 01-JUL-17 ]	CWP-6163-1987 (LAND) (RE-HEARING MATTER (NOMINATION))	NIDHAN SINGH V/S JT.DIRECTOR PANCHAYAT PB.& ORS	CB GOEL , AG PUNJAB
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**REGULAR D.B. III CAUSE LIST FOR THE MONDAY DATED 03/07/2017 CR NO 3****HON'BLE MR. JUSTICE AJAY KUMAR MITTAL****HON'BLE MR. JUSTICE AMIT RAWAL**

301	SANGRUR [ 01-JUL-17 ]	CWP-4356-1993 (ITC)	PUSHPINDER SINGH V/S COMMISSIONER OF INCOME TAX PATIALA & OTHERS	SOMESH OJHA , A PUNCHI, A.G.PB, S.S.BRAR, Z.S.KLAR, AARADHANA SAWHNEY, ASHOK SHARMA, DS BRAR, HEMANT KUMAR, RC CHAUHAN, RK JAIN, RP SAWHNEY, SANJIV WALIA, SAT PAL, SD BANSAL, SS BRAR
			(CONNECTED CWP-6090/1992-DECIDED)	
302	SIRSA [ 01-JUL-17 ]	CWP-9060-1993 (ITC)	A.K BANSAL AND ORS. V/S DIRECTOR OF INCOME TAX SECTOR-34 CHD AND ORS.	JASWINDER SINGH , ARUN KUMAR BIRIWAL, SANDEEP GOYAL, G S HOODA, ROHIT GUPTA, PRIDHI JASWINDER SANDHU, G.S. HOODA. R.P SAWHNEY, H.L. SIBAL WITH SARABJIT KAUR, RAJESH SETHI, J.K. SIBAL, SWARANJIT KAUR KOHLI
		WITH CWP-10246-1993 (RESTORED CASES )	SURAJ JINDAL V/S DIRECTOR OF INCOME TAX & ORS	ASHOK JINDAL
303	JALANDHAR [ 01-JUL-17 ]	CWP-18146-1994	FCI V/S STATE OF PUNJAB AND ORS.	HEMANT KUMAR , A.G.PB, S.S.SARON, DALBIR SINGH, PUNEETA SETHI
			(SEGREGATED FROM BUNCH)	
304	PATIALA [ 01-JUL-17 ]	CWP-408-1996	JAGJIT SINGH SEKHON V/S M.C. PTA.	J.C.NAGPAL. , ARUN PALLI
305	JALANDHAR [ 01-JUL-17 ]	CWP-10737-1996	LT. COL. KABUL SINGH V/S MUNICIPAL CORP. JALANDHAR AND ORS.	S.S PANAG , B S SODHI, RAJAN GUPTA, K.S.DHILLON
306	UT-CHANDIGARH [ 01-JUL-17 ]	GSTR-21-1997 (GSTR)	M/S BEHERI LAL & SONS V/S THE STATE OF PUNJAB	A.G.PUNJAB, SHILKHA SHARMA, SARJIT SINGH, , JAGDEV SINGH, VIKAS SINGH, , T S SIDHU
			(AD CASE )	
307	YAMUNA-NAGAR [ 01-JUL-17 ]	CWP-113-1997 (MTHY)	BALLARPUR INDS. LTD. THROUGH RAJPAL SINGH MANAGER COMMERCIAL V/S STATE OF HARYANA THROUGH THE DIRECTOR HRY., CHD.	MANSOOR ALI , , H.S. DEOL, BHUPINDER BANGA, ANIL KUMAR YADAV, PRATEEK RATHEE, AG. HRY. ARVIND SINGH , MS. AMARPRET.
			(RESTORED CASE)	
308	PATIALA [ 01-JUL-17 ]	CWP-981-1997	SHAM LAL V/S STATE OF POUNJAB	HEMANT KUMAR , A.G. PUNJAB, M.S GILL, R.S SHARMA, PRATEEK GUPTA, RAJESH GARG, ARUN PALLI , SANDEEP MOUDGILL
309	LUDHIANA [ 01-JUL-17 ]	CWP-13955-1997 (ITC)	KULWANT SINGH V/S CENTRAL BOARD OF DIRECTOR TAXATION	RAMAN SHARMA , APARANA MAHAJAN., R.C. SETHIA SR. ADV. ROHIT PATHAK, RAJESH GAMBIR, R.P. SAWHANY, V.P. MALIK, RAJESH SETHI, RAJESH SETHI ARUN KUMAR RAMAN SHARMA RAMAN SHARMA
		CM-1502-CWP-2003 CM-22159-CWP-2003 (SR.CITIZEN/RESTORED CASE)		
310	FATEHGARH-SAHIB [ 01-JUL-17 ]	CWP-18324-1997 (EX/CU)	M/S BANSAL IRON & STEEL ROLLING MILLS, FATEHGARH SAHIB & ANR V/S THE UNION OF INDIA & ORS	MAHAVIR AHALAWAT , BALBIR SINGH, , HARBHAGWAN SINGH, J.S YADAV, JAGMOHAN BANSAL, RAJESH GUMBER, J.V.YADAV, , SUKHDEV SHARMA
311	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-7316-1998 (EX/CU)	M/S HARYANA ORGANICS THROUGH MR. ASHOK KUMAR V/S STATE OF HARYANA THROUGH SECY. AND ORS.	MOHAN JAIN , A.G. HARYANA, RAKESH AGGARWAL
312	PATIALA [ 01-JUL-17 ]	CWP-11617-1998	MANAGING COMMITTEE, MODER SR SEC SCHOOL & ORS. V/S STATE OF PUNJAB	M.K.BHANDARI , A.G. PUNJAB, R.K.AGGARWAL, S C MOHUNTA, YATINDER SHARMA M.K.BHANDARI
		CM-16768-1998		
313	SANGRUR [ 01-JUL-17 ]	CWP-11987-1998	M.C. AHMEDGARH V/S SUB DIVISIONAL MAGISTRATE DHURI & OTHERS	G.S.PUNIA , A.G PUNJAB, ADARSH PAL KAUR, MANOHAR KUMAR GARG , APS GULIAN, MS. HARVEEN KAUR, MANOHAR KUMAR GARG

		CM-17336-1998 CM-17337-1998		G.S.PUNIA G.S.PUNIA
314	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-12100- CAT-1998 (CAT) ( CWP 18891-CAT OF 1997 DECIDED DT. 28.05.2014)	SMT. MADHU RAMA & ANR V/S UNION OF INDIA & ORS	SURYA KANT, SANJEEV KAUSHIK , N P MITTAL
315	AMRITSAR [ 01-JUL-17 ]	ITA-167-1999 (SAIT)	COMM. OF INCOME TAX V/S SURESH KUMAR KOHLI	RAJESH KATOCH , ,, SALIL KAPOOR
316	ROHTAK [ 01-JUL-17 ]	ITR-185-1999 (ITR)  WITH ITR-186-1999 (REMAND CASE)	COMMISSIONER OF INCOME TAX, RO V/S JAGDISH CHAND GUPTA, NARAINGAR  COMMISSIONER OF INCOME TAX, P. V/S JAGDISH CHAND GUPTA.	I.T.A.T. CHD., YOGESH PUTNEY , DEVINDER GOEL, PANKAJ JAIN, RADHIKA SURI, RAJESH SETHI, RANKU DAHIYA  I.T.A.T. CHD.
317	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-2838-1999 (MTPB) CM-4714-1999	BHAGWANPURA SUGAR MILLS, DHURI V/S STATE OF PUNJAB & ORS	SK JASWAL , ANJALI KUKAR, N P SINHA, O P GOYAL SK JASWAL
318	PATIALA [ 01-JUL-17 ]	CWP-3875-1999 (ITC)	VIJAY KUMAR V/S COMMISSIONER OF INCOME TAX PATIALA	P.C. JAIN , N.L SHARDA, PANKAJ JAIN, R.P SAWHNEY, RAJESH BINDAL, S.K.MUKHI, PARINITOO JAIN,
319	AMRITSAR [ 01-JUL-17 ]	CWP-5319-1999  CM-9360-1999	BALDEV SINGH GANDHI V/S STATE OF PUNJAB & ORS.	JAGMOHAN SINGH BHATTI , A.G. PUNJAB, P.C. GOYAL FOR R-4 J.S.BHATTI.
320	KARNAL [ 01-JUL-17 ]	CWP-146-2000 (MTHY)	SHIAM LAL SUNDER LAL V/S STATE OF HARYANA ETC.	RAJESH BINDAL, RAJESH GHAMBIR , A.G. HARYANA, BHUMESH GARG,SANDEEP MOUDGIL, HEMANT KUMAR, RAJESH GARG, RAJESH GUMBER
321	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-4730-2000 (MVTA)  WITH CWP-5892-2000  WITH CWP-5819-2000 (RESTORED CASES)	CHD.TPT. UNDERTAKING DEPOT NO.2, CHD. V/S SECRETARY, REGIONAL TPT.AUTH. PATIALA  CHD.TPT. UNDERTAKING DEPOT NO.3, CHD. V/S SECRETARY, REGIONAL TPT.AUTH. PATIALA  CHANDIGARH TRANSPORT UNDERTAK V/S THE SECRETARY,REGIONAL TRANSPO	RAJAN GUPTA / MS. SMRITI DHIR , A.G. PUNJAB, DAMAN DHIR  RAJAN GUPTA AFTER NEEDFUL, SANDIP KUMAR A S RANA , AFTER NEEDFUL , SANDIP KUMAR A S RANA  RAJAN GUPTA
322	HISSAR [ 01-JUL-17 ]	CWP-5393-2000 (MTHY)  WITH CWP-9757-2000	M/S KEC INTTERNATIONAL LTD V/S STATE OF HARYANA & ORS  KEC INTERNATIONAL LTD. V/S STATE OF PUNJAB & ORS	S.K.SARWAL , A.G.HARYANA, AVNEESH JHINGAN, K.L.GOYAL  S.K.SARWAL, AVNEESH JINGHANAG PB., AVNEESH JHINGAN , AG PB. , AVNEESH JHINGAN
323	SANGRUR [ 01-JUL-17 ]	CWP-8132-2000  CM-13276-2000	FOOD CORPORATION OF INDIA V/S MUNICIPAL COUNCIL MALERKOTLA & ANR	HEMANT KUMAR , ISHPREET SINGH, JATINDER JIT KAUR, T S CHANDOK HEMANT KUMAR
324	LUDHIANA [ 01-JUL-17 ]	CWP-8967-2000 (EX/CU)	M/S OSWAL COTTON SPINNING MILLS V/S UNION OF INDIA & ORS	YOGESH PUTNEY , D.D. SHARMA, KAMAL SEHGAL
325	REWARI [ 01-JUL-17 ]	CWP-12120-2000 (EX/CU) CM-8091-2001	M/S RAJEB RESORTS LTD V/S STATE OF HARYANA	RAKESH NAGPAL , , AG HRY., VINEY MITTAL RAKESH NAGPAL
326	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-12374-2000 (ITC)	PB.ST.FED.OF CO-OP.HOUSE BUILD.SOCIETY CHD V/S COMMISSIONER OF INCOME TAX & ANOR.	ML GARG RAJESH GARG , AKSHAY BHAN, ANUJ RAURA, RAJESH BINDAL
327	BHIWANI [ 01-JUL-17 ]	CWP-14245-2000 (ITC)  WITH CWP-292-2001  WITH CWP-315-2001	KARAN SINGH V/S THE COMMISSIONER OF INCOME-TAX, ROHTAK  JAI BIR SINGH V/S THE COMMISSIONER OF INCOME TAX, ROHTAK  NAN BAI V/S THE COMMISSIONER OF INCOME TAX, ROHTAK	KASHMIRI LAL GOYAL, SHATIN GOYAL , SHATIN GOYAL, SHATIN GOYAL, K.L.GOYAL, KASHMIRI LAL GOYAL , KASHMIRI LAL GOYAL SHATIN GOYAL, K.L.GOYAL, KASHMIRI LAL GOYAL , KASHMIRI LAL GOYAL

		WITH CWP-421-2001	JANG PAL SINGH V/S THE COMMISSIONER OF INCOME TAX, ROHTAK	SHATIN GOYAL, K.L.GOYAL, KASHMIRI LAL GOYAL , KASHMIRI LAL GOYAL
328	FARIDABAD [ 01-JUL-17 ]	CWP-14323-2000 (MTHY) (RESTORED CASE)	M/S SONIA TEXTILE LTD. V/S ST OF HY	S.K.SARWAL , AG. HRY., RAJIV AGNOHOTRI
329	FEROZEPUR [ 01-JUL-17 ]	CWP-15218-2000 (MTPB)  CM-26328-2000	M/S HARJI RAM BALWANT SINGH OIL MILLS V/S THE ST OF PB & ANR	S.C.KHUNGER , A G PB., NIDHI GARG, S C PATHELA, SANDEEP KHUNGER, SANJEEV SHARMA S.C.KHUNGER
330	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-16794-2000  CM-29353-2000	THE PUNJAB STATE WAREHOUSING C V/S HOUSE TAX COMMITTEE MC BARNALA	SANJEEV SHARMA , HARINDER KUMAR, IMMA KANG, RAJESH BINDAL, RAJNI MINHAS, RITAM BANSAL, SANJEEV SHARMA, YOGESH GOEL SANJEEV SHARMA
331	LUDHIANA [ 01-JUL-17 ]	CWP-17289-2000 (MTHY)	M/S VIKAS ASSOCIATES, LUDHIANA V/S STATE OF HARYANA & ORS	DEVI DAYAL VERMA , A.G.HARYANA
332	MANSA [ 01-JUL-17 ]	CWP-17426-2000 (ITC)	DR. GURBAX SINGH CHAHAL V/S CHIEF COMMISSIONER, INCOME TAX	SHATIN GOYAL , ARUN JINDAL, K L GOYAL, R P SAWHNEY, RAJESH BINDAL
333	LUDHIANA [ 01-JUL-17 ]	CWP-17982-2000 (EX/CU) CM-31302-2000	M/S MALWA COTTON SPINNING MILL LTD V/S CUSTOMS,EXCISE GOLD APPELLATE	SOMESH OJHA , DARSHAN SINGH BISHNOI, GAGAN KOHLI SOMESH OJHA
334	GURGAON [ 01-JUL-17 ]	CWP-7055-2006 (MTPB)  CM-20336-2007 & CM-10107-CWP-2007 & CM-9778-CWP-2007 CM-8703-CWP-2007  WITH CWP-7061-2006  & CM-20334-2007 & CM-9783-CWP-2007 & CM-10100-CWP-2007 & CM-8695-CWP-2007 (RETURNED FROM L/A (NOMINATION))	TILDA RICELAND PVT. LTD. V/S PUNJAB STATE AGRICULTURAL & ORS.  TILDA RICELAND PVT. LTD. V/S PUNJAB STATE AGRICULTURAL MARKETING &ORS	AKSHAY BHAN , AMAN BANSAL, J S AHLUWALIA, SANJEEV BANSAL, A.G.PUNJAB, , SANTOSH SHARMA, VANEET SONI  AKSHAY BHAN,JS AHLUWALIA  AKSHAY BHAN  AKSHAY BHAN AKSHAY BHANAMAN BANSAL, J S AHLUWALIA, SANTOSH KUMAR, VANEET SONI , AMAN BANSAL , J S AHLUWALIA, SANTOSH KUMAR , VANEET SONI  AKSHAY BHAN  AKSHAY BHAN  AKSHAY BHAN
335	KARNAL [ 01-JUL-17 ]	CWP-4789-2001 (ITC) (RESTORED CASE)	THE KARNAL COOP.SUGAR MILLS LTD. V/S COMMISSIONER OF INCOME TAX ETC.	M.L.GARG , RAJESH GARG, VIRENDER SONI RAKESH DHIMAN, YOGESH PUTNEY
336	PANIPAT [ 01-JUL-17 ]	CWP-7277-2001 (MTHY) CM-13458-2001	M/S ESS KAY FIBRES P.LTD.PANIPAT V/S STATE OF HY.ETC.	D.D.VERMA  DD VERMA
337	PATIALA [ 01-JUL-17 ]	CWP-10539-2001 (ITC)  & CM-21428-2002 (RESTORED CASE)	SAMPURAN SINGH ETC. V/S UOI	SANJAY KAUSHAL , ARVIND KASHYAP H N MEHTANI , NAVEEN GUPTA, PARVEEN K BANSAL SANJAY KAUSHAL
338	NAWAN-SHAHAR(SBS NAGAR) [ 01-JUL-17 ]	CWP-12412-2001  CM-22432-2001	SHAM SUNDER V/S DEPUTY COMMISSIONER AND ANR	S.S. RANGI , AVINASH, DALBIR SINGH , VIRENDER SINGH  S.S. RANGI
339	FATEHGARH-SAHIB [ 01-JUL-17 ]	CWP-15298-2001 (EX/CU) CM-27630-2001	M/S J.S. KHALSA STEEL PVT LTD V/S THE CUSTOMS EXCISE GOLD APPELLATE	BALBIR SINGH  BALBIR SINGH



340	ROHTAK [ 01-JUL-17 ]	CWP-18639-2001 (ITC)	M/S YUDHVIR SINGH V/S CHIEF COMMISSIONER OF INCOME TAX	N.G.SHARMA , R P SAWHNEY SR. ADV., RAMESHWAR SHARMA, S K GARG NARWANA, DR. SURYA PAKKASH
341	UT-CHANDIGARH [ 01-JUL-17 ]	ITA-47-2002 (SAIT)	NAHAR SPINNING MILLS LTD.LUDHIANA V/S COMMISSIONER OF INCOME TAX LUDHIANA  (RELEASED FROM PART-HEARD)	SANJAY BANSAL, NAVEEN GUPTA , RAJESH KATOCH, YOGESH PUTNEY, RAJNI PAL
342	LUDHIANA [ 01-JUL-17 ]	CWP-5054-2002 (MTPB) WITH CWP-5053-2002  WITH CWP-5055-2002	M/S RAJ MECHANICAL INDUSTRIES, LUDHIANA V/S STATE OF PUNJAB AND ORS. M/S RAJ MECHANICAL INDUSTRIES, LUDHIANA V/S STATE OF PUNJAB AND ORS.  M/S RAJ MECHANICAL INDUSTRIES, LUDHIANA V/S STATE OF PUNJAB AND ORS.	SUVIR SEHGAL , A.G. PUNJAB, K.K.GUPTA, R K ARYA K.K. GUPTASUVIR SEHGAL, AG PUNJAB , AG PUNJAB , SUVIR SEHGAL K.K. GUPTASUVIR SEHGAL, PS THIARA AG PUNJAB, M.S. DOBIA DAG PB, BALJIT K MANN DAG PB, RAKESH VERMA , BALJIT K MANN DAG PB, RAKESH VERMA , PS THIARA AG PUNJAB, M.S. DOBIA DAG PB , SUVIR SEHGAL
343	GURGAON [ 01-JUL-17 ]	CWP-8533-2002 (MTHY)  CM-16146-2002 CM-25086-2002	M/S SEWA INTERNATIONAL FASHIONS LTD. V/S STATE OF HY AND OTHERS	NEEL KAMAL CHOPRA , A K CHOPRA, AG HARYANA, GIRISH AGNIHOTRI, PANKAJ GUPTA, VIKRAM WALIA NEEL KAMAL CHOPRA GIRISH AGNIHOTRI
344	YAMUNA-NAGAR [ 01-JUL-17 ]	CWP-10466-2002 (MTHY)  WITH CWP-5399-2002	M/S SUMER CHAND AMBIKA PARSHAD AND ORS V/S STATE OF HARYANA  M/S LORD VENKATESHWARA IND. V/S STATE OF HARYANA & ORS.	NEEL KAMAL CHOPRA , AG HARYANA , AK CHOPRA ND KALRA GOURAV BHAYYIA, BHAVNEET GILL PANKAJ GUPTA NEEL KAMAL CHOPRAN.D.KALRA, PANKAJ GUPTA, A.K.CHOPRA, ,, ,, ,, ,, GOURAV BHAYYIA, BHAVNEET GILL, RAKESH KUMAR GUPTA, A.G.HARYANA , , , A.G.HARYANA , A.K.CHOPRA , BHAVNEET GILL , GOURAV BHAYYIA , N.D.KALRA , PANKAJ GUPTA , RAKESH KUMAR GUPTA
345	FARIDABAD [ 01-JUL-17 ]	CWP-13715-2002 (MTHY) WITH CWP-6476-2006 WITH CWP-16154-2007 WITH CWP-3280-2009 WITH CWP-19568-2002	M/S KHEMKA ISPAT LTD.FARIDABAD V/S STATE OF HARYANA AND ORS. M/S MAM CHAND ROLLER FLOUR MILL P LTD. V/S STATE OF HRY. ETC. M/S MAM CHAND ROLLER FLOUR MILL P. LTD. V/S STATE OF HARYANA ETC. M/S MAM CHAND ROLLER FLOUR MILLS P LTD. V/S STATE OF HARYANA M/S QUALITY FOILS INDIA PVT. LTD. V/S STATE OF HARYANA	B.K.JHINGAN , B K JHINGAN, A.G. HARYANA AVNEESH JHINGANA.G. HARYANA , A.G. HARYANA AVNEESH JHINGANA.G. HARYANA , A.G. HARYANA AVNEESH JHINGAN AG HARYANA AVNEESH JHINGAN , AVNEESH JHINGAN
346	PANCHKULA [ 01-JUL-17 ]	CWP-14292-2002 (ITC)  (RESOTRE)	THE HARYANA STATE COOP.SUPPLY AND MARKET V/S CHIEF COMMISSIONER OF INCOME TAX PKL.	ML GARG , H S SAWHNEY, RAJESH KATOCH, JASLEEN SAWHNEY, R P SAWHNEY, RAJESH GARG, TEJINDER K JOSHI
347	JHAJJAR [ 01-JUL-17 ]	CWP-17671-2002 (MTHY) WITH CWP-20948-2008  WITH CWP-3943-2005  WITH CWP-19303-2005  WITH CWP-10650-2010	M/S GANPATI PIPES PVT. LTD. V/S THE DEPUTY EXCISE & TAXATION COMMISSIONER M/S VIJAY LUXMI POLY FABRIC V/S STATE OF HARYANA AND ORS. M/S JAYNA ZIPPERS P.LTD. V/S STATE OF PB.ETC. M/S. JOSHIKA LAMINATES P. LTD. V/S THE STATE OF HARYANA AND ORS. M/S BAJAJ POLYPACK INDUSTRIES V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL , A.G. HARYANA, K L GOYAL, ASHOK AGGARWAL S.K. YADAVA.G. HARYANA , A.G. HARYANA SANDEEP GOYALA.G.PUNJAB , KASHMIRI LAL GOYAL , A.G.PUNJAB , KASHMIRI LAL GOYAL BALBIR SINGH ,S.C. MANCHANDAA.G.HARYANA , A.G.HARYANA SANDEEP GOYAL
348	REWARI [ 01-JUL-17 ]	CWP-17701-2002 (MTHY)	INERTIA INDUSTRIES LIMITED AND ANR. V/S STATE OF HARYANA AND ORS.	NAVIN MAHAJAN
349	JALANDHAR [ 01-JUL-17 ]	CWP-18364-2002 (EX/CU)	M/S S,V.INDUSTRIES JDR. V/S UOI	SUDHIR MAKKAR, GAGAN KOHLI, SOMESH OJHA , , BRIHESHWAR SINGH KANWAR, GURPREET SINGH, Ish Puneet Singh, JATINDER JIT KAUR, N.L SHARDA

350	LUDHIANA [ 01-JUL-17 ]	CWP-19441-2002 (MTPB) (MAIN CASE I.E. CWP 16619/02 STANDS DISMISSED AS WITHDRAWN DT. 27.9.16))	BHARAT BOS FACTORY LTD. V/S STATE OF PUNAJB & ORS.	DS BRAR , A G PB.
351	YAMUNA-NAGAR [ 01-JUL-17 ]	LPA-302-2003 (CWP-1769-1982)  ( RESTORE)	M/S BALLARPUT INDUSTRIES & ORS. V/S STATE OF HARYANA. & ORS.	ARUN WALIA , RAJAT KHANNA, AG. HARYABA, RENU WALIA, FERRY SOFAT, JASKIRAT SINGH SIDHU, HARBHAGWAN SINGH SR. ADV. WITH DINESH NAGAR, RAJESH LAMBA
352	GURGAON [ 01-JUL-17 ]	CWP-1749-2003 (MTHY) CM-2652-CWP-2003	M/S ASAHI INDIA GLASS LTD. V/S STATE OF HARYANA AND ANR.	SANDEEP GOYAL , A.G.HRY, M.L.SARIN  SANDEEP GOYAL
353	JALANDHAR [ 01-JUL-17 ]	CWP-7268-2003 (MTPB) WITH CRM-2406-M-2006	M/S SOHAWA RAM MOHINDER PAL SINGH V/S STATE OF PUNJAB  M/S SUKHAWA RAM MOHINDER PAL SINGH ETC. V/S STATE OF PUNJAB AND ANOTHER	GURMINDER SINGH , K.S.GILL, S.P.GARG, A.G. PUNJAB  G S SANDHAWALIA
354	AMRITSAR [ 01-JUL-17 ]	CWP-10254-2003 (MTPB)	MOOL RAJ GUPTA V/S STATE OF PUNJAB AND ORS.	S.L.CHANDER SHEKHAR , A.G. PUNJAB, T S GUJRAL
355	KARNAL [ 01-JUL-17 ]	CWP-15063-2003 (ITC) CM-21834-CWP-2003	VIJAY KUMAR PANNA LAL & ORS. V/S CENTRAL BD. OF DIRECT TAXES & ORS.	PC JAIN , A S TEWATIA, MANINDER ARORA, PANKAJ JAIN  PC JAIN
356	FARIDABAD [ 01-JUL-17 ]	CWP-16923-2003 (MTHY)	M/S.RAJ TEXTILE MILLS V/S STATE OF HY AND OTHERS	AJAY TEWARI , ASHISH AGGARWAL, RAJ KUMAR, VIJAY SINGH
357	KURUKSHETRA [ 01-JUL-17 ]	CWP-18769-2003 (ITC) CM-4405-CWP-2004	BASO DEVI & ORS. V/S CENTRAL BOARD OF DIRECT TAXES & ORS.	PC JAIN , A S TEWATIA, MANINDER ARORA, PANKAJ JAIN  PC JAIN
358	PANCHKULA [ 01-JUL-17 ]	CEA-50-2004 (CEA)  CM-22213-CII-2004 CM-22214-CII-2004 (RESTORED CASE)	M/S JAYBEE INDUSTRIES V/S CUSTOMS & EXCISE SERVICE & ANR.	PARMOD GOYAL , MUKESH VERMA, O.P GOEL , VARUN SHARMA, SOURABH GOEL  PARMOD GOYAL PARMOD GOYAL
359	ROPAR [ 01-JUL-17 ]	CWP-3320-2004 (MTPB)  CM-3557-CWP-2004	BHARTI MOBILE LIMITED V/S STATE OF PUNJAB & ORS.	ROHIT KHANNA , A.G. PUNJAB, ANUPAM SINGLA, M L SARIN , NS BOPARAI,MM MOHAN., ROHIT KHANNA  ROHIT KHANNA
360	PATIALA [ 01-JUL-17 ]	CWP-9060-2004 (MTPB) (RESTORED CASE)	SANJAY KUMAR V/S STATE OF PUNJAB AND ORS.	D.K.JANGRA , , AG. PB., S K BAWA R C DOGRA
361	SANGRUR [ 01-JUL-17 ]	CWP-13354-2004 (MTPB)	M/S SHREE DURGA RICE MILLS AND ORS. V/S STATE OF PUNJAB AND OTHERS	MADHU P. SINGH , A.G.PUNJAB
362	HOSHIARPUR [ 01-JUL-17 ]	CWP-15850-2004 (MTPB) & CM-11333-CWP-2016 (RETURNED FROM L/A)	M/S GURU NANAK TRADING CO. V/S STATE OFP B.ETC.	CL SHARMA , AG,PB PKS GILL (R2-3)  C.L. SHARMA, AG PUNJAB
363	UT-CHANDIGARH [ 01-JUL-17 ]	CEA-26-2005 (CEA)  (COPY OF JUDGMENT OF CA NO.3400 OF 2003 ADDED)	COMMR. CENTRAL EXCISE,CHD. V/S M/S SURINDERA STEEL ROLLING MILLS	GURPREET SINGH , ABHINAV KANSAL , BALBIR SINGH, PAWAN KUMAR, M.S.GUGLANI,SURJEET BHADU, SUKHDEV SHARMA
364	FARIDABAD [ 01-JUL-17 ]	ITA-109-2005 (SAIT)  & CM-25299-CII-2013 & CM-25300-CII-2013 (SUPREME COURT REMAND MATTER.)	THE COMMISSIONER OF INCOME TAX V/S TEK RAM	YOGESH PUTNEY, SANJAY BANSAL , RAJNI PAL, AVNEESH JHINGAN, PARVESH SAINI, TEJINDER K.JOSHI, V.K. GUPTA PARVESH SAINI, TEJENDER K. JOSHI  PARVESH SAINI

365	UT-CHANDIGARH [ 01-JUL-17 ]	ITA-332-2005 (SAIT)	(O&M) R.K. SABOO & SONS HUF V/S THE COMMISSIONER OF INCOME TAX, CHD	RADHIKA SURI, NEERAJ KHANNA, , D.S.PATWALIA, , KARNICA BHURJEE, MANISH KAPILA, , RAJ KAPOOR MALIK, S.K. GARG NARWANA,, DEEPAK CHOPRA
366	AMRITSAR [ 01-JUL-17 ]	ITA-403-2005 (SAIT)  WITH ITA-481-2005  WITH ITA-482-2005  (BRUNT CASE )	THE COMMISSIONER OF IT V/S M/S PB IRON & STEEL CO PVT LTD  THE COMMISSIONER OF IT V/S M/S PB IRON & STEEL CO PVT LTD  THE COMMISSIONER OF IT V/S M/S PB IRON & STEEL CO PVT LTD	DR.NL SHARDA, D.S. PATWALIA  DR.NL SHARDA  DR. NL SHARDA
367	PANIPAT [ 01-JUL-17 ]	CWP-1017-2005 (EX/CU)	HRY. VIDYUT PARSARAN NIGAM V/S UNION OF INDIA & ORS.	RAJESH BINDAL
368	LUDHIANA [ 01-JUL-17 ]	CWP-1311-2005 (MTPB)  WITH CWP-9049-2007  (RETURNED FROM L/A)	M/S ARORA TIMBER LTD V/S STATE OF PUNJAB AND ORS  M/S JASWAL CYCLES PVT. LTD. V/S STATE OF PB. AND ANR.	DS BRAR , A.G. PUNJAB  DALIP S. BRARA.G.PUNJAB, , A.G.PUNJAB,
369	AMRITSAR [ 01-JUL-17 ]	CWP-2732-2005 (ITC)  (RETURNED FROM L/A)	BEENU KHANNA V/S ASSISTANT COMMISSIONER OF INCOME TAX ANR	AKSHAY BHAN , N.L.SHARDA, VARUN GUPTA
370	KARNAL [ 01-JUL-17 ]	CWP-2945-2005 (MTHY)	UNITED RICE LAND LTD. V/S STATE OF HRY. AND OTHERS	RAJESH BINDAL , A.G.HARYANA, K.D.S. HOODA
371	REWARI [ 01-JUL-17 ]	CWP-3503-2005 (MTHY)	ANANT RAJ INDUSTREIS LTD. V/S STATE OF HY.ETC.	SAPAN DHIR , , A.G.HARYANA, ANAND BISHNOI, J.K.SIBAL
372	LUDHIANA [ 01-JUL-17 ]	CWP-4724-2005 (ITC)  (RETURNED FROM L/A)	IMPACT LEASING PVT. LTD. V/S ADDITIONAL COMMISSIONER AND ANR.	P C JAIN , , D.S. PATWALIA , PANKAJ JAIN, MANINDER ARORA, SAVITA SAXENA
373	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-6564-2005	FOOD CORPORATION OF INDIA V/S DC HOSHIARPUR & ANR.	HS DHANDI , , A G PUNJAB, ASHOK KUMAR ARORA, INDRESH GOEL, JATIN SEHRAWAT, MANISH BANSAL, PADAM KANT DWIVEDI, RAMESH BANSAL, VINISH SINGLA
374	BATHINDA [ 01-JUL-17 ]	CWP-8973-2005	M/S JAISHIL SULPHUR & CHEMICAL IND. V/S STAET OFPB.	INDERJIT SHARMA , A.G. PUNJAB, VINISH SINGLA
375	FEROZEPUR [ 01-JUL-17 ]	CWP-10163-2005 (EX/CU)	BAHADUR SINGH V/S STATE OF PB. & ORS.	JS THIND , AG PUNJAB, RUPINDER K THIND
376	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-10469-2005 (ITC)  & CM-2884- CWP-2011  ( AS PER ROSTER)	MOHINDER SINGH & ANR. V/S INCOME TAX OFFICER & ORS.	DHEERAJ CHAWLA , D.S.PATWALIA MR. DIVYA SURI, GAGAN KOHLI, PANKAJ MIDHA, RAJESH KATOCH, R.P.SAWHNEY, SANJEEV BANSAL, SK GARG NARWANA  DHIRAJ CHAWLA, RAJESH KATOCH
377	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-17328-2005 (MTPB)  WITH CWP-1130-2006  (WITH CWP 1130/2006)	PUNJAB MANDI BOARD AND ANR V/S M/S JAI DURGA COTTON & PRESSING & ORS  PUNJAB MANDI BOARD AND ANR. V/S M/S JAI LUXMI COTTON FACTORY AND ANR.	HARBHAJAN SINGH DHANDI , AG PUNJAB, DR PARIHAR  SUDERSHAN GOELD.R.PARIHAR, A.G. PUNJAB, RAMESH GOYAT, H.S.DHANDI , G.S.GORAYA, . . . , A.G. PUNJAB , D.R.PARIHAR , G.S.GORAYA , H.S.DHANDI , RAMESH GOYAT
378	GURDASPUR [ 01-JUL-17 ]	CWP-19039-2005 (MTPB)  WITH CWP-19044-2005	M/S SHAM DASS AND SONS V/S STATE OF PB.ETC.  M/S SHAM DASS AND SONS V/S STATE OFP B.ETC.	SUVIR SEHGAL , A.G. PUNJAB, G R SETHI  SUVIR SEHGALA.G. PUNJAB, G R SETHI , SUVEER SEHGAL , A.G. PUNJAB , G R SETHI , SUVEER SEHGAL
379	UT-CHANDIGARH [ 01-JUL-17 ]	ITA-295-2006 (SAIT)  (BURNT & RECONSTRUCTED CASE)	(O&M) PB. TRACTORS LTD. V/S COMM. OF INCOME TAX	PANKAJ JAIN,YOGESH PUTNEY,PRAKUL KHURANA , DIVYA SURI, SACHIN BHARDWAJ, SAVITA SAXENA

380	UT-CHANDIGARH [ 01-JUL-17 ]	ITA-501-2006 (SAIT)  CM-16917-CII-2006 CM-25263-CII-2006	SABOO BERLAC LABOURATORIES LTD. V/S ASSISTANT COMM. OF INCOME TAX CHD.	ATUL GANDHI, MUNISH GANDHI, SANJIV BANSAL , GAURAV GOYAL , TARURAG GAUR, SALINA CHALANA, VAIBHAV SHARMA, SANJEEV BANSAL, URVASHI DHUGGA  ATUL GANDHI ATUL GANDHI
381	BATHINDA [ 01-JUL-17 ]	CWP-2867-2006  CM-3404-CWP-2006 WITH CWP-4519-2006	ANIL KUMAR V/S MUNICIPAL CORPORATION, BATHINDA ETC.  DIWAN CHAND GARG V/S MUNICIPAL CORPORATION ETC.	D D BANSAL , A.G. MASIH DAG PB. , AMIT DHAWAN , AG PUNJAB, P.S. CHINNA AAG PB. , AMBIKA SOOD DAG PB. , AMIT DHAWAN, PANKAJ BHARDWAJ, RUCHI SEKHRI  D D BANSAL ASHOK JINDALAMIT DHAWAN , AMIT DHAWAN
382	BATHINDA [ 01-JUL-17 ]	CWP-2880-2006  CM-3417-CWP-2006	SHAM SUNDER V/S MUNICIPAL CORPORATION, BATHINDA ETC.	D D BANSAL , A.G. MASIH DAG PB. , AMIT DHAWAN , A.G. PUNJAB, AMIT DHAWAN, PANKAJ BHARDWAJ, D D BANSAL , AMBIKA SOOD DAG PB. , RUCHI SEKHRI, PS. CHINNA AAG PB.  D D BANSAL
383	GURGAON [ 01-JUL-17 ]	CWP-4838-2006 (MTHY)  WITH CWP-8802-2004 WITH CWP-4839-2006	M/S SONA SOMIC LEMFORDER COMPONENTS LTD. V/S STATE OF HARYANA AND OTHERS  M/S HISAR METAL INDUSTRIES LTD. V/S STATE OF HRY. & ORS.  M/S SANDHAR AUTO COMPONENTS LTD. V/S STATE OF HARYANA AND OTHERS	AASHISH CHOPRA , AG.HY., ASHWANI KUMAR CHOPRA, DEEPIK MALHOTRA, SUDHIR MITTAL  SUDHIR MITTAL  AASHISH CHOPRA
384	SONEPAT [ 01-JUL-17 ]	CWP-7045-2006 (MTHY) ( )	JAI KARAN & ANR. V/S STATE OF HRY. & ORS.	I.D. SINGLA , AG.HY., VIVEK SINGLA
385	LUDHIANA [ 01-JUL-17 ]	CWP-9010-2006 (EX/CU)  CM-19831-CWP-2006 (RETURNED FROM LOK ADALAT)	M/S SUNDESH SPRINGS PVT. LTD. V/S UOI & ORS.	PARMOD GOYAL, NIRMAL SINGH , ANAMIKA MEHRA, DAYA CHAUDHARY, MAMTA B JAIN, MEENAKSHI CHAUDHARY, OP GOYAL, PRIYA KHURANA, PRMOD GOYAL, VB SINGHLA  DAYA CHAUDHARY
386	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-10669-2006 (ITC)  WITH CWP-10822-2006  WITH CWP-10671-2006  (CWP NOS. 10669/06 & 10670/06 STAND DISMISSED AS WITHDRAWN ON 16.02.2017)	PB.ST. COOP SUPPL AND MARK FED V/S CHIEF COMMISSIONER OF INCOME TAX AND ANR  PUNJAB STATE COOP. SUPPLY AND MARKETING V/S CHIEF COMMISSIONER OF INCOME TAX AND ANR  PB.ST. COOP SUPPLY AND MARK. FED V/S CHIEF COMM. OF INCOME TAX AND ANR.	RAJESH GARG , , JATIN SEHRAWAT, AG.HY., M L GARG, S K GARG NARWANA, VIVEK SETHI  RAJESH GARG VIVEK SETHI, JATIN SEHRAWAT, ML GARG, SK GARG NARWANA ADD AG HARYANA , JATIN SEHRAWAT , ML GARG , SK GARG NARWANA ADD AG HARYANA , VIVEK SETHI  RAJESH GARG M L GARG, SK GARG NARWANA ADD AG HARYANA, VIVEK SETHI, JATIN SEHRAWAT , JATIN SEHRAWAT , M L GARG , SK GARG NARWANA ADD AG HARYANA , VIVEK SETHI
387	SANGRUR [ 01-JUL-17 ]	CWP-11835-2006 (MTPB)	ANIL KUMAR V/S STATE OF PB. AND ORS.	AMAN BANSAL , AG PUNJAB, VARUN GUPTA
388	REWARI [ 01-JUL-17 ]	CWP-18054-2006 (EX/CU)	M/S PASUPATI SPINNING & WEAVING MILLS LT V/S UOI AND ANR.	P.S. BAJWA , M.P. SINGH , RAVINDER MALIK, SANJEEV KAUSHIK
389	UT-CHANDIGARH [ 01-JUL-17 ]	UVR-1-2007 (VAT)	M/S T.I DIAMOND CHAIN LTD. V/S STATE OF PB. & ORS.	KL GOYAL, SANDEEP GOYAL , AG.HY., AG.PB., DAVINDER GOYAL, JAGMOHAN BANSAL, RISHABH SINGLA
390	HISSAR [ 01-JUL-17 ]	ITA-51-2007 (SAIT)  WITH ITA-243-2008	MANGE RAM MITTAL V/S COMMISSIONER OF INCOME TAX  COMMISSIONER OF INCOME TAX, HISAR V/S MANGE RAM MITTAL	PANKAJ JAIN , DEVINDER GOEL, ROHIT SUD, SANJEEV KAUSHIK, VIPUL AGGARWAL, YOGESH PUTNEY  YOGESH PUTNEY

391	KURUKSHETRA [ 01-JUL-17 ]	CWP-69-2007 (MTHY)	M/S INDIAN SULPHACID INUD. LTD. V/S STATE OF HARYANA AND ORS.	PRITAM SAINI , AG HARYANA
392	GURGAON [ 01-JUL-17 ]	CWP-82-2007 (MTHY)	HARYANA FUELS V/S STATE OF HRY. AND ORS.	VIVEK GOYAL , K.L. GOYAL, SANDEEP GOYAL, AG.HRY.
393	AMRITSAR [ 01-JUL-17 ]	ITA-216-2007 (SAIT)  CM-8864-CII-2007	RANJIT SINGH GHUMAN V/S C I T	S K MUKHI,RAJIVE SHARMA  S K MUKHI
394	AMRITSAR [ 01-JUL-17 ]	ITA-525-2007 (SAIT)  WITH ITA-563-2008  WITH ITA-526-2007  (AD CASE)	M/S SAI METAL WORKS V/S C I T  COMMISSIONER OF INCOME TAX V/S M/S JAY ESS PEE  M/S ROSHAN LAL SHARMA AND CO. V/S C I T	MANINDER ARORA , DINESH GOYAL, RAJESH KATOCH, RAVISH SOOD, SANJIV BANSAL, VIKRAM PREET ARORA, VIVEK SETHI  SANJIV BANSALRAVISH SOOD, RAJESH KATOCH, DINESH GOYAL, VIVEK SETHI , DINESH GOYAL , RAJESH KATOCH , RAVISH SOOD , VIVEK SETHI  MANINDER ARORARAVISH SOOD, RAJESH KATOCH, DINESH GOYAL, VIVEK SETHI, SANJIV BANSAL , DINESH GOYAL , RAJESH KATOCH , RAVISH SOOD , SANJIV BANSAL , VIVEK SETHI
395	PATIALA [ 01-JUL-17 ]	CWP-3256-2007 (MTPB) (RTD FROM LOK ADALAT)	M/S AUORA FOAMS PVT. LTD. V/S STATE OF PB. AND ORS.	SANDEEP GOYAL , DEVINDER GOYAL, AG PUNJAB
396	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-3554-CAT-2007 (CAT)  WITH CWP-8269-CAT-2007 WITH CWP-13417-2007 (4.8)	TEJINDER SIGH AND ORS. V/S CHD. ADMN. AND ANR.  MOHAN SINGH AND ORS. V/S C.A.T. AND ORS.  RAJ KUMAR V/S C.A.T. AND ORS.	TEJINDER SINGH DHINDSA. KARANBIR SINGH KHEHAR , AG. PB., NAMIT KUMAR,SANDEEP JASUJA, SAMEER SACHDEVA, KANWALJIT SINGH , AMIT GUPTA, VINOD S.BHARDWAJ  NAMIT KUMAR  NAMIT KUMAR
397	FARIDABAD [ 01-JUL-17 ]	CWP-9764-2007 (MTHY)	STATE OF HARYANA V/S M/S SAMELEL INDIA LTD. AND ANR.	AG HRY. , RP SAWHNEY, SAURAV KHURANA
398	GURDASPUR [ 01-JUL-17 ]	CWP-10912-2007 (VAT)  WITH CWP-12441-2007	ABHINAV COTSPIN LTD. V/S STATE OF PUNJAB AND ORS.  SATIA PAPER MILLS LTD. V/S STATE OF PUNJAB AND ANR.	DEEPAK SIBAL , KL GOYAL, SANDEEP GOYAL, SAURAV VERMA, SC SIBAL, V.S.RANA, A.G.PB.,  SANDEEP GOYAL
399	LUDHIANA [ 01-JUL-17 ]	CWP-11553-2007 (EX/CU)  CWP-11680-2007  WITH CWP-11565-2007	M/S GOLD STAR INDUS. V/S UNION OF INDIA AND ORS.  M/S JINDAL FINE INDUS. V/S UNION OF INDIA AND ORS.	GAUTAM DUTT , R.S.RAI SR. ADV., SANJEEV KAUSHIK  GAUTAM DUTTR S RAI , SANJEEV KAUSHIK , R S RAI , SANJEEV KAUSHIK  R.S.RAIGAUTAM DUTT, SANJEEV KAUSHIK , GAUTAM DUTT , SANJEEV KAUSHIK
400	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-16371-2007 (CAT)  WITH CWP-16356-2007 (RESTORED CASE)	UNION TERRITORY CHD. AND ORS. V/S CENTRAL ADMINISTRATIVE TRIB. AND ORS.  UNION TERRITORY CHD. AND ORS. V/S CENTRAL ADMINISTRATIVE TRIB. AND ORS.	HARPREET SINGH GIANI, PUNEET BALI FOR CAVEATOR , VIVEK CHAUHAN, ARUN GUPTA, G.S. BHATTI, MONIKA THAKUR  HARPREET SINGH GIANI
401	REWARI [ 04-JUL-17 ]	CWP-8355-2002 (MTHY)  CM-10016-CWP-2003 & CM-10017-CWP-2003 & CM-13029-CWP-2004 CM-15827-2002 CM-21184-CWP-2004 CM-29453-2002	SONY INDIA (P) LTD V/S STATE OF HARYANA AND ORS	RAJESH BINDAL, RAJAT KHANNA , , RAJAT KHANNA, AG HRY., AK GANGULY. P.P./ ROA SR. ADV., AVNEESH JHINGAN., VIJAY DHAIYA, RAJESH BINDAL, J.S. SIDHU  RAJESH BINDAL  RAJESH BINDAL  RAJESH BINDAL  RAJESH BINDAL  RAJESH BINDAL  RAJESH BINDAL

		CM-7182-CWP-2004 (FOR 26/07/2017)		RAJESH BINDAL
402	FARIDABAD [ 04-JUL-17 ]	CWP-2550-2006 (MTHY)	M/S K.K.KOHLI AND BROS V/S TEXTILES COMMITTEE CESS APPELLATE TRIBUNA	B.L.GULATI , ARUN GOSAIN, RAJIV DATTA , SR. ADV. RITU BHALLA , ROHIT KHANNA INDRANATH BISHNU, VIKAS SURI
		WITH CWP-15944-2008	M/S SHIVALIK PRINTS LTD. V/S TEXTILES COMMITTEE CESS APPELLATE TRIBUNAL & ANR.	RAMESHWAR MALIK
		WITH CWP-17670-2008	M/S SHIVALIK PRINTS LIMITED. V/S TEXTILES COMMITTEE CESS APPELLATE TRIBUNAL & ANR.	RAMESHWAR MALIKASHWANI KUMAR BURA , ASHWANI KUMAR BURA
		WITH CWP-19876-2008	M/S SHIVALIK PRINTS LTD. V/S TEXTILES COM.CESS MUMBAI & ANR.	RAMESHWAR MALIK
		WITH CWP-3742-2006	M/S LUTHRA TEXTILES LTD. V/S TEXTILES COMMITTEE CESS & ANR.	B.L. GULATIRAJIV DUTTA RITU BHALLA, ROHIT KHANNA INDRANATH BISHNU , RAJIV DUTTA RITU BHALLA , ROHIT KHANNA INDRANATH BISHNU
		WITH CWP-3753-2006	M/S M.H. TEXTILES PVT. LTD. V/S TEXTILES COMMITTEE CESS & ANR.	B.L.GULATIRAJIV DUTTA RITU BHALLA, ROHIT KHANNA INDRANATH BISHNU , RAJIV DUTTA RITU BHALLA , ROHIT KHANNA INDRANATH BISHNU
		WITH CWP-3656-2006	M/S ORPHIC DYEING & PRINTING PVT. LTD. V/S TEXTILES COMMITTEE CESS & ANR.	B.L.GULATIRAJIV DUTTA RITU BHALLA, ROHIT KHANNA INDRANATH BISHNU , RAJIV DUTTA RITU BHALLA , ROHIT KHANNA INDRANATH BISHNU
		WITH CWP-4121-2006	M/S MAHAJAN PROCESSORS OVERSEAS V/S TEXTILES COMMITTEE & ANR.	B.L.GULATIRAJIV DUTTA ROHIT KHANNA, RITU BHALLA INDRANATH BISHNU , RAJIV DUTTA ROHIT KHANNA , RITU BHALLA INDRANATH BISHNU
		WITH CWP-17558-2006	M/S CREATIVE DYEING AND PRINTING MILLS V/S TEXTILES COMMITTEE CESS AND ANR.	B.L.GULATI
		WITH CWP-3595-2006	M/S K.K. KOHLI & BROS. PVT. LTD. V/S TEXTILES COMMITTEE CESS & ANR.	B.L.GULATIRAJIV DUTTA RITU BHALLA, ROHIT KHANNA INDRANATH BISHNU , RAJIV DUTTA RITU BHALLA , ROHIT KHANNA INDRANATH BISHNU
		(FOR 27/07/2017)		
403	UT-CHANDIGARH [ 04-JUL-17 ]	ITA-222-2010 (SAIT)	M/S BUDHIRAJA STORES V/S CIT-I, CHANDIGARH	SHAVETA MALHOTRA , AMIT PARSAD, ROHIT KAURA, B M MONGA, URVASHI DHUGGA, SANJAY BANSAL SR.ADV.
		CM-10313-CII-2010 CM-10314-CII-2010 (FOR 18/07/2017)		SHAVETA MALHOTRA SHAVETA MALHOTRA
404	UT-CHANDIGARH [ 04-JUL-17 ]	ITA-642-2010 (SAIT) (FOR 18/07/2017)	CIT, CHANDIGARH V/S M/S IND SWIFT LTD. CHANDIGARH	URVASHI DHUGGA , RAVI SHANKAR
405	UT-CHANDIGARH [ 04-JUL-17 ]	ITA-240-2014 (SAIT)	ABHISHEK INDUSTRIES LTD V/S COMMISSIONER OF INCOME TAX LUDHIANA	NEERAJ KHANNA , AKANKSHA, RAJESH KATOCH, , RADHIKA SURI SR ADV, RAJNI PAUL., RAJESH SR STD, SACHIN GUPTA, RINKU DAHIYA,
		WITH ITA-401-2014	COMMISSIONER OF INCOME TAX-I LUDHIANA V/S M/S ABHISHEK INDUSTRIES LTD	RAJESH KATOCH
		WITH ITA-404-2014	COMMISSIONER OF INCOME TAX-I V/S M/S ABHISHEK INDUSTRIES LTD	RAJESH KATOCHRAJNI PAUL, , RAJNI PAUL,
		WITH ITA-15-2015	COMMISSIONER OF INCOME TAX I LDH V/S M/S ABHISHEK INDUSTRIES LTD	RAJESH KATOCHRAJNI PAUL , RAJNI PAUL
		WITH ITA-452-2015	PRINCIPAL COMMISSIONER OF INCOME TAX-1 LUDHIANA V/S M/S ABISHEK INDUSTRIES LTD E - 212 KITCHLU NAGAR LUDHIANA	RAJESH KATOCH
		(NOTE:- ITA 240,401,404 OF 2014 & ITA 15/15 FOR 01.12.2015) (FOR 18/07/2017)		
406	GURGAON [ 04-JUL-17 ]	ITA-142-2015 (SAIT)	COMMISSIONER OF INCOME TAX FARIDABAD V/S M/S BMW INDIA PVT LTD	TAJENDER JOSHI , RAJESH KATOCH, P J PARDIWALA SR ADV, VIKAS SURI
		WITH XOBJC- 186-CII-2015 (FOR 11/07/2017)	COMMISSIONER OF INCOME TAX FARIDABAD V/S M/S BMW INDIA PVT LTD	VIKAS SURI

**REGULAR D.B. CAUSE LIST FOR THE MONDAY DATED 03/07/2017 CR NO 3****HON'BLE MR. JUSTICE AJAY KUMAR MITTAL****HON'BLE MRS. JUSTICE SNEH PRASHAR**

301	PATIALA [ 01-JUL-17 ]	CWP-11032-2003  & CM-11303- CWP-2013  WITH CWP-11237-2003  & CM-10878- CWP-2006 WITH CWP-11238-2003 & CM-10873- CWP-2006 & CM-10874- CWP-2006  WITH CWP-11300-2003  WITH CWP-1167-2004  WITH CWP-13877-2005  WITH CWP-13878-2005  CM-6941-CWP-2008 CM-7021-CWP-2008 CM-7022-CWP-2008 WITH CWP-13008-2008  WITH CWP-7766-2003  WITH CWP-15729-2009  WITH CWP-13040-2003  WITH CWP-16635-2009 WITH CWP-6802-2004 WITH CWP-12087-2008  WITH CWP-13884-2005  WITH CWP-21186-2010  WITH CWP-43-2004  & CM-4095- CWP-2012  & CM-4096- CWP-2012 WITH CWP-23338-2010  WITH CWP-1657-2004  WITH CWP-3102-2008 WITH CWP-7732-2003	SURINDER KAUR V/S STATE OF PUNJAB  HARI DARSHAN SIDHU V/S STATE OF PB.  PARAMJIT KAILA V/S STATE OF P.  NAVJOT SINGH KHURANA V/S STATE OF PB.ETC.  KULVIR GOJRA AND ORS. V/S STATE OF PUNJAB AND ORS.  INDERJIT SINGH V/S STATE OF PUNJAB AND ORS.  HARGURPARTAP SINGH V/S STATE OF PB. AND ORS.  SWARNJEET KAUR ETC. V/S STATE OF PUNJAB ETC.  AMRITPAL SINGH AND ORS. V/S STATE OF PUNJAB AND ORS.  GURDALJIT SINGH V/S STATE OF PUNJAB AND ORS.  KHUSHPREET KAUR V/S STATE OF PUNJAB ETC  SARABJIT SINGH ETC. V/S STATE OF PUNJAB ETC.  ANUPRIYA SIDHU AND ORS. V/S STATE OF PUNJAB AND ORS.  UPASANA RANI AND ANR. V/S STATE OF PUNJAB AND ORS.  RAVINDER KUMAR V/S STATE OF PB. AND ORS.  PARVINDER KAUR & ANR. V/S STATE OF PUNJAB ETC.  JASPREET KAUR TIWANA V/S STATE OF PB.  MADHUR BHATIA V/S STATE OF PUNJAB ETC.  NIRLEP KAUR V/S STATE OF PUNJAB AND ORS.  JASKARAN SINGH AND ANR. V/S STATE OF PUNJAB AND ORS.  HARJINDER SINGH AND ORS. V/S STATE OF PUNJAB AND ORS.	SANJEEV SHARMA , A.G. PUNJAB., KANWALJIT BAJWA, MADHU DAYAL, P.S. PATWALIA, RAJIV ATMA RAM SR ADV.  ARJUN PARTAP ATMA RAM, A G PB  SANJEEV SHARMAH.R. MITTAL, RAJIV ATMA RAM,, P.S. PATWALIA, MADHU DAYAL, A.G. PUNJAB. , A.G. PUNJAB. , H.R. MITTAL, RAJIV ATMA RAM, , P.S. PATWALIA, MADHU DAYAL  SUNIL K. NEHRA  SANJEEV SHARMA  SUNIL K. NEHRA  SUNIL K. NEHRA  SANJEEV SHARMAAG PB., R.A. RAM, MADHU DAYAL, P.S. PATWALIA. , AG PB. , P.S. PATWALIA. , R.A. RAM, MADHU DAYAL  VIVEK SHARMAPS PATWALIA, R.A. RAM, AG PB., H.R. MITTAL, T.S. BINDRA , T.S. BINDRA , PS PATWALIA , R.A. RAM, AG PB., H.R. MITTAL  GURPREET BHULLARA.G. PUNJAB., SUNIL MITTAL, RA RAM , A.G. PUNJAB. , RA RAM , SUNIL MITTAL  SK NEHRAB.N.S. SHARMA, , A.G. PUNJAB., SUNIL MITTAL, RA RAM , A.G. PUNJAB. , B.N.S. SHARMA, , RA RAM , SUNIL MITTAL  B N S SHARMA,AG PB. B N S SHARMA B N S SHARMA  HARSH KINRA  D.S. PATWALIAGAGAN PARDEEP SINGH BAL, R.K.ARORA,A.G.PUNJAB, H.R. MITTAL, RAJIV ATMA RAM, P.S PATWALIA, MADHU DAYAL, VIVEK SHARMA. , GAGAN PARDEEP SINGH BAL , H.R. MITTAL, RAJIV ATMA RAM, P.S PATWALIA , MADHU DAYAL, VIVEK SHARMA. , R.K.ARORA,A.G.PUNJAB  D.S. PATWALIA  KS AHLUWALIAB.D. SHARMA, P.S. PATWALIA, A.G. PUNJAB., H.R. MITTAL, R.A. RAM , A.G. PUNJAB. , B.D. SHARMA, P.S. PATWALIA , H.R. MITTAL, R.A. RAM  HARSH KINRA  D.S.PATWALIA  D.S. PATWALIAAG PUNJAB, , AG PUNJAB,  SK NEHRA,VIRENDER SHARMARA RAM,SUNIL MITTAL,ANIL BANSAL , RA RAM,SUNIL MITTAL,ANIL BANSAL  HARSH KINRA  DS PATWALIAH.R. MITTAL., ASHISH VERMA, RAAJAN SONI, AG PUNJAB., R.A. RAM, P.S. PATWALIA, TPS CHAWLA , AG PUNJAB. , H.R. MITTAL., ASHISH VERMA, RAAJAN SONI , R.A. RAM, P.S. PATWALIA, TPS CHAWLA  ASHISH VERMA,AG PB.JASKIRAT SINGH SIDHU, A.G.PB. , JASKIRAT SINGH SIDHU, A.G.PB.  ASHISH VERMA  HARSH KINRA  MADHU DAYAL,HR MITTALR.A. RAM, KANWALJIT BAJWA, P.S. PATWALIA, A.G. PUNJAB. , A.G. PUNJAB. , P.S. PATWALIA , R.A. RAM, KANWALJIT BAJWA  MUKAND GUPTA  GURMINDER SINGHAG.PB. , AG.PB.
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WITH CWP-10738-2003	DEVINDER KAUR ETC. V/S STATE OF PB.ETC.	TS BINDRAHEM RAJ MITTAL,KEWAL SINGH, AG PB. , AG PB. , HEM RAJ MITTAL,KEWAL SINGH
WITH CWP-21559-2010	NOOR MOHMMAD V/S STATE OF PUNJAB & ORS.	VIVEK SHARMAA.G. PUNJAB, S.K. SHARMA FOR RESP.4, AMIT RAO , A.G. PUNJAB, S.K. SHARMA FOR RESP.4 , AMIT RAO
WITH CWP-4083-2002	GURDIAL SINGH V/S PB.STATE & ORS.	RK ARORAH.R.. MITTAL T.P.S CHAWALA, P.S. PATWALIA SR.ADV., R.A. RAM, KANWALJIT BAJWA, MADHU DAYAL, A.G. PUNJAB. , A.G. PUNJAB. , H.R.. MITTAL T.P.S CHAWALA, P.S. PATWALIA SR.ADV. , MADHU DAYAL , R.A. RAM, KANWALJIT BAJWA
WITH CWP-2750-2013	HARMINDER KAUR V/S STATE OF PUNJAB AND ORS	SANDEEP ARORA
WITH CWP-1602-2004	KRISHAN DEV V/S STATE OF PB. & ANR.	SHIREESH GUPTAA.G.PUNJAB, LALIT GUPTA , PANKAJ SHARMA, DR.BALRAM GUPTA, KAMAL SEHGAL , MONIKA GOYAL , A.G.PUNJAB , DR.BALRAM GUPTA , KAMAL SEHGAL , MONIKA GOYAL , LALIT GUPTA , PANKAJ SHARMA
WITH CWP-18295-2010	KIRAN GUPTA V/S STATE OF PUNJAB AND ORS.	SAMARTH SAGAR
WITH CWP-6801-2004	SANDEEP KUMAR AND ORS. V/S STATE OF PUNJAB AND ORS.	D.S.PATWALIAA.P.S. SHERGIL, A.G. PUNJAB , A.G. PUNJAB , A.P.S. SHERGIL
WITH CWP-12025-2011	RAMESH SHARMA AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	A.P.S. SHERGILL
WITH CWP-13274-2011	ASHUMA TULI AND ANR. V/S STATE OF PUNJAB AND ORS.	A.P.S. SHERGILLA.G. PUNJAB , A.G. PUNJAB
WITH CWP-12413-2009	YADVINDER SINGH & ORS V/S STATE OF PUNJAB ETC	D.S. NALWAVIVEK SHARMA, A.G. PUNJAB , A.G. PUNJAB , VIVEK SHARMA
WITH CWP-15830-2014	VIJAY PAL V/S STATE OF PUNJAB & ORS	AVINASH MANDLA
WITH CWP-8970-2014	NAVJOT KAUR V/S STATE OF PUNJAB & ORS	SAMEER SACHDEVA
WITH CWP-8239-2014	AMANDEEP VATISH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	VIVEK SHARMA
WITH CWP-15204-2011 & CM-1284- CWP-2016	RUBIN KUMAR AND ORS. V/S STATE OF PUNJAB AND ORS.	AVINASH MANDLA R S PANDHER , R S PANDHER
WITH CWP-8391-2014	SUBHASH CHANDER V/S STATE OF PUNJAB & ORS	RAMANDEEP SINGH PANDHER
WITH CWP-22673-2011	DIDAR SINGH V/S STATE OF PUNJAB AND ANR	SAMEER SACHDEVA
WITH CWP-1166-2004	NAVREET V/S STATE OF PUNJAB AND ORS.	RAJVINDER SINGH BAINSAG PB., AAYUSH GUPTA, PUNEET BALI, KS DADWAL, ANIL KSHETARPAL, GURJINDER SINGH CHAHAL, RAGHUVINDER SINGH, , AG PB., AAYUSH GUPTA, PUNEET BALI , KS DADWAL, ANIL KSHETARPAL, GURJINDER SINGH CHAHAL , RAGHUVINDER SINGH,
WITH CWP-20286-2003	GURJIT SINGH AND ORS. V/S STATE OF PUNJAB AND ORS.	GURMINDER SINGHH.R. MITTAL, AG. PB, R.A. RAM, VIVEK SHARMA, PS PATWALIA , H.R. MITTAL, AG. PB, R.A. RAM , VIVEK SHARMA, PS PATWALIA
		SHIREESH GUPTAAG PUNJAB, PANKAJ SHARMA, SANDEEPIKA, BALRAM GUPTA, SR ADV. , BALRAM GUPTA, SR ADV. , AG PUNJAB , PANKAJ SHARMA , SANDEEPIKA

(SPECIAL DIVISION BENCH BO 23.5.2017 7854/03 ALREADY DECIDED  
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REGULAR D.B. CAUSE LIST FOR THE MONDAY DATED 03/07/2017 CR NO 3

HON'BLE MR. JUSTICE AJAY KUMAR MITTAL

HON'BLE MR. JUSTICE RAMENDRA JAIN

301 V PATIALA [ 04-JUL-17 ]	CRA-D-867-DB-2012 (ACQ)	CENTRAL BUREAU INVESTIGATION V/S BIBI JAGIR KAUR & ORS	RK HANDA FOR CBI , A.P.S. DEOL SR. ADV. WITH VISHAL RATTAN LAMBA, MANDAN SANDHU ADV., VIKAS BHARDWAJ FOR CBI, R.S. CHEEMA SR. ADV. WITH ARSHDEEP SINGH CHEEMA, S.K. SAXENA, SH. P.L. MEENA S.P. JASPAL SINGH SR. ADV., VINOD GHAI SR. ADV. PREETINDER SINGH AHLUWALIA, VIPIN GOGIA ADV
	WITH CRA-D- 868-DB-2012	KAMALJEET SINGH V/S BIBI JAGIR KAUR & ORS	DALDEEP SINGH SUKARCHAKIA (BY ORDER)
	WITH CRA-S- 1431-SB-2012	NISHAN SINGH V/S C.B.I.	PREETINDER SINGH AHLUWALIA
	WITH CRA-S- 1500-SB-2012	BIBI JAGIR KAUR V/S CENTRAL BUREAU OF INVESTIGATION	ARSHDEEP SINGH CHEEMA J S BEDI, P S AHLUWALIA, R K HANDA , J S BEDI, P S AHLUWALIA, R K HANDA ARSHDEEP SINGH CHEEMA R S CHEEMA SR ADV., AMANDEEP SINGH GILL, SK SEXSENA, R K HANDA , R S CHEEMA SR ADV., AMANDEEP SINGH GILL , SK SEXSENA, R K HANDA
	WITH CRA-S- 1501-SB-2012	PARAMJIT SINGH RAIPUR V/S CENTRAL BUREAU OF INVESTIGATION	ARSHDEEP SINGH CHEEMA R.S.CHEEMA, P.S.AHLUWALIA, S.K.SAAXENA, R.K.HANDA, VIKAS BHARDWAJ, A.P.S.DEOL, ARUN SINGLA, AMANDEEP SINGH GILL, VINOD GHAI SR. ADV. WTH PARAS TALWAR , AMANDEEP SINGH GILL , ARUN SINGLA , R.K.HANDA, VIKAS BHARDWAJ, A.P.S.DEOL , R.S.CHEEMA, P.S.AHLUWALIA, S.K.SAAXENA , VINOD GHAI SR. ADV. WTH PARAS TALWAR
	WITH CRA-S- 1538-SB-2012	DALWINDER KAUR DHESI V/S CENTRAL BUREAU OF INVESTIGATION	
	((PART HEARD))		

REGULAR D.B. IV CAUSE LIST FOR THE MONDAY DATED 03/07/2017 **CR NO 4**

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE SUDIP AHLUWALIA

301	SANGRUR [ 01-JUL-17 ]	CWP-8895-1991 (LAND)  CM-1832-C-1996 & CM-712-CWP-2016 WITH RSA-2430-1995  WITH RSA-2431-1995  WITH CR-6215-2001  ( SENIOR CITIZENS ( IN CR FINIAL TRAIL COURT HAS BEEN STAYED))	KHAGESH KUMAR & ORS. V/S DIRECTOR OF CONSOLIDATION & ORS.  KHAGESH KUMAR V/S DURGA DASS  KHAGESH KUMAR V/S DURGA DASS  GURNAM SINGH V/S DURGA DASS AND ORS.	ARUN PALLI, K.K.GARG , A.G. PUNJAB, JAI BHAGWAN, AMIT JAIN, ANUPAM SHARMA, BINDU GOEL, B.S.MANN, ONKAR RAI, ARUN JAIN, BALJINDER SINGH FOR RESP. NO.2, B.S. SEWAL, , G.S.NAGRA, P.S. DHALIWAL, LALIT SHARMA, KASHMIR SINGH, JR MITTAL SR. ADV., MS.MANJIT KAUR, R.P.S. CHEEMA, P.S GREWAL, GURMEET KAUR, SANGITA DHANDA, VIVEK SURI  ANUPAM SHARMA, KASHMIR SINGH SANDEEP MOUDGILAVNISH MITTAL, IMTIAZ ALI , AVNISH MITTAL, IMTIAZ ALI HEMANT KUMAR, S.C. KAPOOR SR. ADV.AVNISH MITTAL, IMTIAZ ALI, G.M. SINGH,, AS CHEEMA SR. ADV. WITH RANJIT KAUR , AS CHEEMA SR. ADV. WITH RANJIT KAUR , AVNISH MITTAL, IMTIAZ ALI , G.M. SINGH, BALJINDER SINGHBAJINDER SINGH,N K SHARMA, AMIT JAIN,SACHIN SOOD, JAIVIR SINGH CHANDAIL , AMIT JAIN,SACHIN SOOD , BAJINDER SINGH,N K SHARMA , JAIVIR SINGH CHANDAIL
302	JALANDHAR [ 01-JUL-17 ]	CWP-14189-1992 (LAND)  WITH RSA-3838-2007  CM-6166-C-2008 CM-7566-C-2010 CM-7567-C-2010 CM-8036-C-2010	HAMIR KAUR AND ORS. V/S DIRECTOR OF PANCHAYATS PB. AND ORS.  HAMIR KAUR AND ORS. V/S HARGIAN SINGH AND ORS.	G.S MANN , HARSIMRAN KAUR DHALIWAL, MAN MOHAN SINGH SR. ADV., RAMAN K SHARMA, VINAY PURI, ANGIUS PULKIT, AG PUNJAB, BN NATH, M P GUPTA, GURPAL SINGH, DAYGEESH KUMAR BHATTI, JASBIR SINGH (NO SUBSTITUTE), JS SHEIKHPURI, A.P. KAUSHAL  MAHINDER PAUL GUPTA MANMOHAN SINGH SR. ADV., AVINASH MANDALA, NIRMALPREET WALIA, N.S.MINHAS, VINAY PURI, D.K.BHATTI, RAJIV JOSHI, , AVINASH MANDALA, NIRMALPREET WALIA , MANMOHAN SINGH SR. ADV. , DAYGEESH KUMAR BHATTI , N.S.MINHAS, VINAY PURI, D.K.BHATTI , RAJIV JOSHI, M P GUPTA, VINAY PURI MAHINDER PAUL GUPTA MAHINDER PAUL GUPTA MAHINDER PAUL GUPTA, RAJIV JOSHI
303	KURUKSHETRA [ 01-JUL-17 ]	CWP-6829-1987 (LAND)	KAKA RAM V/S COMMISSIOONER AMBALA & ORS	HEMANT SARIN, A K CHOPRA , AG. HARYANA, HIMANSHU AGGARWAL, AJAIVIR SINGH, RAJINDER GOYAL, JASPAL SINGH, C B GOEL, JAI SURYA JAIN, KANWALJIT SINGH SR. ADV. , M.L SARIN, VIVEK SOOD, NAVEEN S. BHARDWAJ, J.S. RANA, VIKAS SURI, (SACHIN GUPTA RESP.NO.7 P-1328/06)
304	GURGAON [ 01-JUL-17 ]	CWP-7137-1987 (LAND) WITH RSA-720-1996  (RELEASED FROM PART HEARD . (RESTORED CASE))	RATTAN SINGH AND ANOTHER V/S DISTT.COLLECTOR GURGAON ETC.  PARBHU AND ANOTHER V/S DHAN SINGH AND ORS.	CB GOEL , AAG HARYANA, NITIN JAIN  C.B. GOEL, RAJINDER GOEL
305	SANGRUR [ 01-JUL-17 ]	CWP-9357-1989 (LAND)  & CM-6699- CWP-2014	JUMLA MUSTHARKA MALKAN AND ORS V/S THE JOINT DIRECTOR PANCHAYAT AND ORS	VIVEK SHARMA , AG PB,BINDU GOEL, ASHISH GUPTA., ASHOK SINGLA,, HARPREET KAUR,, JATINDER SINGLA,, MANISH SINGLA,RENU SHARMA, MS.AVINASH,, NEERAJ SHARMA,, S.D.SHARMA, VIVEK SHARMA,  BINDU GOEL
306	HOSHIARPUR [ 01-JUL-17 ]	CWP-17394-1991 (LAND)  WITH CWP-11320-1991	HARI KRISHAN V/S STATE OF PUNJAB  GRAM PANCHAYAT MEHNGARWAL V/S ADDL.DIRECTOR	ANUPAM GUPTA , SANJAY KAUSHAL SR. ADV., K.S.DADWAL, KS SANDHU,, O.P.HOSHIARPURI, AG PUNJAB, S.K.PRUTHI,  G.S.JASWAL

		WITH CWP-11677-1995	GRAM PANCHAYAT MEHNGROWAL V/S STATE OF PUNJAB AND ORS	O P HOSHIARPURI
		WITH COCP-591-2004	GRAM PANCHAYAT MEHNGARWAL V/S SUDARSHAN PAL	O.P. HOSHIARPURI
307	PATIALA [ 01-JUL-17 ]	CWP-3645-1992 (LAND)	GURDEV SINGH AND OTHERS V/S JOINT DIRECTOR PANCHAYAT AND OTHERS	JASBIR SINGH, K S BRAR , SUKHJINDER SINGH, UMESH KUMAR KANWAR, AG. PB., M.S. RATTA, B.N. NATH
308	GURGAON [ 01-JUL-17 ]	CWP-7127-1992 (LAND)	GRAM PANCHAYAT RAMPUR, PATAUDI, GURGAON V/S SPECIAL COLLECTOR & ASSTT. COLLECTOR, GURGAON	S S SALAR , , DAG HARYANA, ASHISH KAPOOR, O P GOEL, PERMOD GOEL, RAJMOHAN SINGH, S C KAPOOR, S DHANDA, R S CHAHAR, YASHVIR SINGH RATHORE , ANIL RATHEE RAMESHWAR MALIKANIL RATHEE, B S RANA, RAVI DUTT SHARMA , ANIL RATHEE , B S RANA , RAVI DUTT SHARMA
		WITH CWP-15174-1993	JGAN NATH V/S GRAM PANCHYAT	
		(INCOMPLETE CASE)		
309	BHIWANI [ 01-JUL-17 ]	CWP-16797-1992 (LAND)	UMEED SINGH & ANR V/S COMMISSIONER HISSAR DIVISION & ORS	I S BALHARA , AG HARYANA, JASWANT JAIN, RAHUL SAPRANA, RAMAN GAUR, U K AGNIHOTRI, RS CHAHAR, SURINDER LAMBA
310	BHIWANI [ 01-JUL-17 ]	CWP-12412-1993 (LAND) (RESTORED CASE)	DHARAM SINGH AND ORS. V/S GRAM PANCHAYAT AND ORS.	PN MEKANI , RAMENDER CHAUHAN, AG. HRY., JAGDISH MANCHANDA
311	GURGAON [ 01-JUL-17 ]	CWP-14001-1993 (LAND)	JAI RAM & ORS V/S STATE OF HARYANA & ORS	RAKESH JAIN, , AMIT JAIN, AJAY KAUSHIK, AG. HRY., ARUN JAIN, ASHOK JINDAL, RK JAIN, RS SIHOTA, P.S.SAINI, SUMEET GOEL.
		& CM-4064- CWP-1998 & CM-871-1998 CM-12639,-1997		
312	ROPAR [ 01-JUL-17 ]	CWP-1094-1994 (LAND)	BABU RAM & ORS. V/S STATE OF PB. & ORS.	GURVEEN SINGH , ASHWANI CHOPRA SR. ADV., H S MATTEWAL SR. ADV., K S RUPAL, HARMINDER SINGH, KANWALJIT SINGH SR. ADV., S S NARULA, ANU SUNAN, N.K. BANSAL, AG. PB., PANKAJ GUPTA, SIDHARTH GROVER, VISHAL MITTAL
		& CM-1117-1994 & CM-16166- CWP-2016		SARTEJ SINGH NARULA, KAMALJEET SINGH, N.K.BANSAL
313	PATIALA [ 01-JUL-17 ]	CWP-16695-1994 (LAND)	KHAZAN SINGH V/S STATE OF HARYANA AND ORS.	VEEET SHARMA , K D S HOODA, AG.HY., GS SANDHAWALIA, S.K.MITTAL, SANJAY MITTAL A.K MITTAL S K MITTAL, J K CHOHAN, RAMESH HOODA, A G HRY., GAURAV GOEL , A G HRY., GAURAV GOEL , S K MITTAL, J K CHOHAN, RAMESH HOODA , ALOK MITTAL
		WITH CWP-16696-1994	KALI RAM(DIED) THROUGH ITS LR AND ORS. V/S STATE OF HARYANA AND ORS.	SATISH KUMAR MITTAL
		& CM-4961- CWP-1996		
314	HISSAR [ 01-JUL-17 ]	CWP-17492-1994 (LAND)	KHAZAN SINGH ETC. V/S THE COMMISSIONER HISSAR ETC.	BHOOP SINGH , AG HARYANA, J. S. RATHEE,, BIKRAM CHAUDHARY, RAJESH CHAUDHARY, KULDIP SINGH,, RAM CHANDER, B. S. CHAHAR,, S. S. KHETARPAL, SANDEEP MALIK
315	PATIALA [ 01-JUL-17 ]	CWP-17729-1994 (LAND)	GRAM PANCHAYAT VILLAGE NARAYANGARH V/S JOINT DEV. COMMISSIONER PB. AND ORS.	JASBIR SINGH , AG PUNJAB, M L SAINI, RAJIV KATARIA, SUKHJINDER SINGH, V K SANDHIR, A .S. CHEEMA, D .S. CHANAN, RANJIT KAUR
316	PANIPAT [ 01-JUL-17 ]	CWP-18263-1994 (LAND)	TEK RAM V/S THE COLLECTOR PANIPAT & OTHERS	SARVDEEP SAINI , AG HARYANA, NAVIN MAHAJAN, P. C. MEHTA, ARVIND SINGH, H. L. MEHTA
317	FARIDABAD [ 01-JUL-17 ]	CWP-18411-1994 (LAND)	MANGE RAM V/S STATE OF HARYANA AND ORS.	ASHISH KAPOOR , S. C. KAPOOR, AG HARYANA, R. S. SURJEWALA

		WITH CWP-6621-1996	LAL DASS CHLLA LA LACHHMAN DASS V/S STATE OF HARYANA & ORS	ASHISH KAPOOR
318	ROPAR [ 01-JUL-17 ]	CWP-1463-1995 (LAND) (SR.CITIZEN)	HIMMAT SINGH ETC. V/S STATE OF PUNJAB & ORS	SURESH SINGLA,ASHOK SINGLA , R.L. SHARMA, SANDIP CHOPRA
319	MOHALI (SAS NAGAR) [ 01-JUL-17 ]	CWP-2112-1995 (LAND)  & CM-12622-1996 & CM-5386- CWP-2013 & CM-6871- CWP-2015 (SOC)	NARMAIL SINGH V/S ADDL.DIRECTOR C/H AND OTHERS	AMARJIT MARKAN , MOHIT JAGGI, AMARJIT MARKAN, BPS NEHAL, ANIL KUMAR GARG, SUSHANT BATISH, H.S.KAMBOJ. MUNISH JOLLY, HARISH MEHLA, RK BATTAS,SS SODHI  MUNISH JOLLY  MOHIT JAGGI,ANSHUMAN CHOPRA
320	PANIPAT [ 01-JUL-17 ]	CWP-2336-1995 (LAND) ( )	RAM SARUP V/S THE COMMISSIONER ROHTAK DIVISION	C B GOEL, R.C. CHAUHAN , , RAJINDER GOEL ARVIND SINGH, A.G. HARYANA
321	PATIALA [ 01-JUL-17 ]	CWP-2853-1995 (LAND)  & CM-7829- CWP-2014	HARI SINGH ETC. V/S JT.DEVELOPMENT COMMISSIONER JDR.PB.	RAMAN WALIA , AMTESHWER KAUR D S CHEEMA , ARVIND BANSAL J.K. DHALIWAL , IMPINDERR SINGH, AMIT BAKSHI, G.S. CHINA, M.L. SAINI, , NEERAJ ARORA, AG.PB., R S HUNDAL, MANPREET KAUR, SANJAY CHAUDHARY L M GULATI  ARNAV SOOD,ML SAINI
322	ROPAR [ 01-JUL-17 ]	CWP-3611-1995 (LAND)	SOHAN SINGH V/S STATE OF PUNJAB AND ORS.	M L SAINI , ARPNA MAHAJAN, AMANDEEP SAINI, ROHIT GOYAL, JS RANA, KUNAL DAWAR, MANISH GUPTA, PC MEHTA, PK GUPTA, RANJAN LOHAN, RK BRAR, JASMAIL SINGH BRAR, SANJAY B ANSAL, VIKAS SHARMA, YP SINGLA
323	FARIDKOT [ 01-JUL-17 ]	CWP-3856-1995 (LAND)	NACHHATTAR SINGH V/S STATE OF PUNJAB & ORS	ASHOK SINGLA , M.L. SAINI, SUBHASH SINGLA, V.K.GARG
324	SANGRUR [ 01-JUL-17 ]	CWP-3891-1995 (LAND)	DARSHAN SINGH V/S THE ADDL. DIRECTOR OF CONSOLIDATION PB & ORS	K S CHAHAL , AMARJIT MARKAN, KANWAL GOYAL, MANISH KUMAR SINGLA, SHIKHA SINGLA, A.P.KAUSHAL, AG.PB. S.P. SOI, S.S. SALAR
325	LUDHIANA [ 01-JUL-17 ]	CWP-4179-1995 (LAND)  & CM-5913- CWP-2017 (POR) WITH CWP-6848-1995 WITH CWP-4699-1995 ( AS PER ROSTER)	NICHHATTAR SINGH V/S STATE OF PB. & ORS  DIDAR SINGH V/S ADDITIONAL DIRECTOR CONSOLIDATION OF HOLDINGS PB. & ORS  JIT SINGH V/S STATE OF PB. & ORS	JASBIR SINGH , A.G PUNJAB, AMARJIT SINGH, GS PUNIA, ARUN JINDAL, ARIHANT JAIN, RAMAN WALIA, H.S. GURAM, HARLEEN KAUR, S S SALAR, A S SALAR, SANJIV WALIA, Y.P. KHULLAR, K.S CHEEMA, PARDEEP RAJPUT  PRABHINDER SINGH PUNIA, ARUN JINDAL, AG PUNJAB  RAMAN WALIAS S SALAR, A S SALAR , A S SALAR , S S SALAR  JASBIR SINGH, ASHOK BECTORS S SALAR , S S SALAR
326	ROPAR [ 01-JUL-17 ]	CWP-5829-1995 (LAND)  WITH COCP-769-1995	CHET RAM V/S STATE OF PUNJAB  (O&M) CHET RAM ETC. V/S DALIP SINGH ETC.	KANWALJIT SINGH , A G PUNJAB, JASBIR SINGH, R.K.S BRAR, JATINDER SINGH, S P SOI, JAGDEV SINGH SIDHU  KANWALJIT SINGH, JASBIR SINGH
327	AMBALA [ 01-JUL-17 ]	CWP-5905-1995 (LAND)  (LR IMPLAEDEDVIDE ORDER DT.22.5.12 MANBIR SINGH)	MANBIR SINGH V/S STATE OF HARYANA AND ORS.	RAJ MOHAN SINGH , AMIT K.SINGH, KARAN SINGH, YESH PAL MALIK, A.G.HARYANA
328	ROHTAK [ 01-JUL-17 ]	CWP-6504-1995 (LAND)	JAGDISH ETC. V/S RAM KISHAN ETC.	SK SINGLA , A.K.AHLUWALIA, RAMESH HOODA, A G HARYANA, T S HALHARA, I S BALHARA, ASHOK JINDAL

329	SONEPAT [ 01-JUL-17 ]	CWP-6527-1995 (LAND) WITH COCP-2278-2013	RAMU V/S GRAM PANCHAYAT AND ORS  RAMU V/S EEK RAM AND ORS.	S K BANSAL , AMAN DAHIYA,  UMESH NARANG
330	ROHTAK [ 01-JUL-17 ]	CWP-6652-1995 (LAND)	PARBHU DAYAL V/S THE COLLECTOR ROHTAK AND ORS	C B GOEL , A.G. HARYANA, H.S.HOODA, KULVIR NARWAL, RAMESH HOODA, RAJINDER GOEL
331	ROPAR [ 01-JUL-17 ]	CWP-6936-1995 (LAND)  & CM-14356- CWP-2007 (RESTORE CASE)	CHUHAR CHAND AND ORS. V/S ADDITIONAL DIRECTOR CONSOLIDATION AND ORS.	G.K. HUNDAL , ML SAINI, AG. PB., BN NATH , SANJAY GOYAL, DEEPINDER KAUR, JAGDEV SINGH , RS HUNDAL, VIKAS SINGH , SARJIT SINGH  DEEPINDER KAUR,, RS HUNDAL
332	BHIWANI [ 01-JUL-17 ]	CWP-7073-1995 (LAND)  (SOC.)	GRAM PANCHAYAT AKHTIARPURA V/S COMMISSIONER HISSAR DIVISION AND ORS	KULVIR NARWAL , A.G. HARYANA, H S HOODA R TACORIA SS GURIPURIA, SS KHETERPAL
333	ROPAR [ 01-JUL-17 ]	CWP-7445-1995 (LAND) (RESTORED CASE)	AJIT SINGH (DIED) THROUGH LR'S V/S STATE OF PUNJAB ETC	B S GUJRAL , AMIT JHANJI, AG.PB. AMRIT SINGH,R.K.RANA, SD BANSAL.
334	SANGRUR [ 01-JUL-17 ]	CWP-7530-1995 (LAND)  (SR.CITIZEN)	GRAM PANCHAYAT MUBARAKPUR CHUNGA V/S ADDL.DIRECTOR CONSOLIDATION.PB.ETC.	BN NATH , AG PUNJAB, J.S.BHATIA, JASBIR SINGH, JATINDER SINGLA, M S SINDHU, R.K.GUPTA
335	SIRSA [ 01-JUL-17 ]	CWP-8007-1995 (LAND)  (SOC)	BALKAR SINGH (DIED) THROUGH LR'S V/S S.D.O.(CICIL) & ORS.	L N VERMA , ARUN BAKSHI AG. HRY., ASHOK VERMA SHRI KUMAR SETHI, DHAWAL BHANDARI, J.K.SIBAL, VANDANA MALHOTRA
336	FARIDKOT [ 01-JUL-17 ]	CWP-8213-1995 (LAND)	TEJA SINGH AND ORS V/S STATE OF PUNJAB AND ORS	G S NAGRA , A.G. PUNJAB JASBIR SINGH .G.S NAGRA, G. K. CHAWALA
337	YAMUNA-NAGAR [ 01-JUL-17 ]	CWP-8290-1995 (LAND)	PREM V/S COLLECTOR YAMUNA NAGAR ETC.	ARVIND SINGH , A.G. HARYANA, S.P. GARG, V.P. AGGARWAL
338	ROHTAK [ 01-JUL-17 ]	CWP-8575-1995 (LAND)	DHARMAL AND ORS V/S STATE OF HARYANA AND ORS	KULVIR NARWAL , AG HARYANA, H S HOODA, JASWANT JAIN, MAHABIR SANDHU, R K ARORA, R K HOODA, RAMESH HOODA,
339	SANGRUR [ 01-JUL-17 ]	CWP-9858-1995 (LAND) & CM-15257-1995	GRAM PANCHAYAT V/S ADDL. DIRECTOR CONSOLIDATION	S S SALER , K.K. BATTAS
340	MANSA [ 01-JUL-17 ]	CWP-10141-1995 (LAND)  WITH CWP-7594-1998	JAGRAJ SINGH V/S DISTT.CONSolidATION ETC  M.C. ANSA V/S ADDL. DIRECTOR AND ORS.	C.M.MUNJAL , DIMPLE, H S SIDHU, R S BAINS , J S SIDHU  O.P.NAGPAL& J C NAGPALSANJAY NAGPAL, SURAKSHA SHARMA , SANJAY NAGPAL , SURAKSHA SHARMA
341	PATIALA [ 01-JUL-17 ]	CWP-10168-1995 (LAND) (STATUS QUO)	GURDEEP SINGH & ORS V/S STATE OF PUNJAB & ORS	G C JAIN , K S BAKSHI, M S KHERA, R S AULAKH, RANDHIR SINGH
342	FATEHGARH-SAHIB [ 01-JUL-17 ]	CWP-10173-1995 (LAND)  (SOC STAY TO CONT.)	GURDEV SINGH & ANR V/S THE ADDL. DIRECTOR, CONSOLIDATION OF HOLDINGS, PB & ANR	A K SINGH , A.G PUNJAB, ARVIND BANSAL, AVNISH MITTAL, SONIA GULATI, RAJESH GUMBER, RAMAN WALIA, SS KAMBOJ ADV,AVNISH MITTAL ADV
343	SANGRUR [ 01-JUL-17 ]	CWP-10519-1995 (LAND)	GRAM PANCHYAT VILLAGE BUNGA V/S ADDL. DIRECTOR CONSOLIDATION PB AND ORS	JASBIR SINGH , B D SHARMA, JAGJIT SINGH , J R MITTAL, K K GARG
344	PATIALA [ 01-JUL-17 ]	CWP-10707-1995 (LAND)	ARJAN SINGH V/S JOINT DEVELOPMENT COMMISSIONER ETC	VIKAS SINGH , A K KALRA, J S SHEIKHUPURA, SARJIT SINGH, A K CHAUHAN

345	PATIALA [ 01-JUL-17 ]	CWP-10940-1995 (LAND)	JASWANT KAUR & ANR V/S ADDL. DIRECTOR PANCHAYAT & ORS	JOGINDER SINGH MALIK , NIRMAL SINGH KANDHOLA
346	KAPURTHALA [ 01-JUL-17 ]	CWP-11153-1995 (LAND)	JEET KAUR V/S DIRECTOR CONSOLIDATION ETC	JASBIR SINGH , AG PUNJAB, G S NAGRA, J S SIDHU, JATINDERJIT KAUR
347	FATEHGARH-SAHIB [ 01-JUL-17 ]	CWP-11358-1995 (LAND)	PIARA SINGH & ORS V/S THE GRAM PANCHAYT NAULAKHA	S D SHARMA , A.G PUNJAB, GURCHARAN SINGH
348	PATIALA [ 01-JUL-17 ]	CWP-11495-1995 (LAND)	AKI DEVI V/S STATE OF PUNJAB AND ORS	DEEPAK THAPAR , A.G. PUNJAB, L.M.GULATI, D.S.CHEEMA, SANJIV KUMAR, JAGJIT SINGH
349	SONEPAT [ 01-JUL-17 ]	CWP-11576-1995 (LAND)  WITH COCP-761-2001	BHALLE RAM V/S THE COMMISSIONER ROHTAK DIVISION ROHTAK AND ORS  BHALE RAM V/S NAVIN SARPANCH	RAMESHWAR MALIK , A.G. HARYANA,,VIKRAM PUNIA, DR. NARESH KAUSHIK, SHEKAR KUMAR, J.B. TACORIA J.S. BEDI, , JASWANT JAIN , R.S.DHANKAR  RAMESHWAR MALIK
350	SANGRUR [ 01-JUL-17 ]	CWP-12014-1995 (LAND)	GRAM PANCHAYAT V/S ADDL. DIRECTOR CONSOLIDATION ETC	ASHOK SINGLA , A.P. KAUSHAL FOR RESP. NO. 2 TO 5., ASHISH GUPTA R-3, R.K. BRAR, H.R.NORHIA, RAJ PAL SINGH RANA -P- 2461/11, SURESH SINGLA
351	MANSA [ 01-JUL-17 ]	CWP-12164-1995 (LAND)	UTTAM SINGH V/S ADDL. DIRECTOR CONSOLIDATION OF HOLDING PB AND ANR	JASBIR SINGH , GURCHARAN SINGH, SARJIT SINGH, J.R MITTAL, VIKASH SINGH
352	AMRITSAR [ 01-JUL-17 ]	CWP-12175-1995 (LAND)	(O&M) PRITAM KAUR V/S DIDAR SINGH AND ORS	KIRPAL SINGH CHHABRA, C M MUNJAL, A.G.PB. , A.G.PUNJAB, C.M. MUNJAL, G.K. CHAWLA
353	PATIALA [ 01-JUL-17 ]	CWP-12326-1995 (LAND)	JOGINDER SINGH(DIED) THROUGH LR'S V/S JOINT DEV. COMMISSIONER AND ANR.	JAGDEV SINGH , SURJIT SINGH, VIKAS SINGH
354	GURGAON [ 01-JUL-17 ]	CWP-12603-1995 (LAND)	YAD RAM ETC V/S DISTRICT COLLECTOR GURGAON & ORS	RAJINDER GOEL , A S TEWATIA, AG HARYANA, ARVIND SINGH,, C B GOEL, SUKANT GUPTA
355	PATIALA [ 01-JUL-17 ]	CWP-12804-1995 (LAND)	NAURATA SINGH & ORS V/S JOINT DEVELOPMENT COMMISSIONER & ANR	VIKAS SINGH , ARUN JINDAL, SARJIT SINGH, ARIHANT JAIN
356	JALANDHAR [ 01-JUL-17 ]	CWP-12928-1995 (LAND)	MOHINDER SINGH V/S GRAM PANCHAYAT VILLAGE RASULPUR KALAN & ANR	H L BHATIA , N.K.BANKA,G.S.BASU, SARWAN SINGH,C.L.SHARMA
357	ROHTAK [ 01-JUL-17 ]	CWP-13291-1995 (LAND)	SAI DITTA V/S COMMISSIONER ROHTAK DIVN. ROHTAK & ORS	RAMESH HOODA , Y.P.MALIK
358	GURGAON [ 01-JUL-17 ]	CWP-13294-1995 (LAND)	JAHAJ & ORS V/S DISTRICT COLLECTOR, GURGAON & ORS	C B GOEL , A.G. HARYANA, ASHISH AGGARWAL, JASWANT JAIN
359	PATIALA [ 01-JUL-17 ]	CWP-13368-1995 (LAND)  WITH CWP-14563-1995  WITH CWP-14375-1996	GRAM PANCHAYAT V/S THE ADDL. DIRECTOR CONSOLIDTION PB MOHALI ETC  (O&M) INDER SINGH ETC. V/S ADDITIONAL DIRECTOR CONSOLIDATION OF HOLDINGS PUNJAB & OTHERS.  GUHAR SINGH V/S ADDITIONAL DIRECTOR CONSOLIDATION ETC	R S HUNDAL , AG. PB., D.S CHANAN, RANJIT KAUR, A.S. CHEEMA  K.S.GREWAL, A.G.PUNJAB, RANJEET KAUR, R.S.HUNDAL, A.S.CHEEMA, , A.S.CHEEMA,  S S SALARASHOK BECTOR, AG PUNJAB , AG PUNJAB , ASHOK BECTOR
360	PATIALA [ 01-JUL-17 ]	CWP-13463-1995 (LAND)	GURMAIL SINGH V/S STATE OF PB AND ORS	RAJIV KATARIA, , A.G. PUNJAB AAKASH SINGLA, ADARSH JAIN, D S CHEEMA , A S RUPAL, K S RUPAL

		WITH CWP-13316-1995	TEJA SINGH V/S STATE OF PUNJAB & ORS.	RAJIV KATARIAK S RUPAL, D S CHEEMA, A.G. PUNJAB , A.G. PUNJAB , ADARSH JAIN , D S CHEEMA , K S RUPAL
		WITH CWP-13317-1995	BHAG SINGH V/S STATE OF PUNJAB AND OTHERS	RAJIV KATARIAK S RUPAL,JITENDER SINGLA, A.G. PUNJAB, D S CHEEMA , A.G. PUNJAB , D S CHEEMA , K S RUPAL,JITENDER SINGLA
		& CM-5129- CWP-2015		JATINDER SINGLA,SURINDER SHARMA,RAJIV KATARIA
		WITH CWP-13464-1995	NOHARIA SINGH V/S STATE OF PUNJAB AND OTHERS	RAJIV KATARIAA.G. PUNJAB, D S CHEEMA, K S RUPAL , A.G. PUNJAB , D S CHEEMA , K S RUPAL
361	KURUKSHETRA [ 01-JUL-17 ]	CWP-13855-1995 (LAND)	RAGHBIR SINGH V/S STATE OF HARYANA AND ORS	R S LONGIA , A.G. HARYANA, SANJIV GUPTA
362	MANSA [ 01-JUL-17 ]	CWP-13867-1995 (LAND) (RESTORED CASE)	INDERJEET KAUR V/S THE ADDL. DIRECTOR CONSOLIDATION ETC	S S SALAR , A.P. KAUSHAL, A.S. SALAR
363	SANGRUR [ 01-JUL-17 ]	CWP-14368-1995 (LAND)	ARJAN SINGH & ORS V/S ADDL. DIRECTOR OF CONSOLIDATION PB & ORS	K S CHAHAL , B.D SHARMA, J.S KOHRA, K.K GARG
364	PANIPAT [ 01-JUL-17 ]	CWP-14869-1995 (LAND)	KITAB SINGH V/S STATE OF HARYANA & ORS	NAROTTAM KAUSHAL , A.G.HARYANA, O.P SHARMA
365	MANSA [ 01-JUL-17 ]	CWP-15034-1995 (LAND) (SENIOR CITIZENS)	GRAM PANCHAYAT CHHAHAR V/S ADDITIONAL DIRECTOR CONSOLIDATION PB	VIKAS SINGH , MS. SAVITA , GURCHARAN SINGH
366	KARNAL [ 01-JUL-17 ]	CWP-15038-1995 (LAND)	SHAMSHER SINGH & ORS. V/S STATE OF HARYANA & ORS.	ANIL KSHETARPAL , AG HARYANA, R P RANA, ARUN JAIN, H N MEHTANI
367	SIRSA [ 01-JUL-17 ]	CWP-15052-1995 (LAND)	MANI RAM V/S THE ASSISTANT COLLECTOR GRADE I AND ORS	L N VERMA , JASWANT JAIN, ASHOK VERMA
368	AMRITSAR [ 01-JUL-17 ]	CWP-15744-1995 (LAND)	KARTAR SINGH AND ORS V/S STATE OF PUNJAB AND ORS	R S RIAR , A S CHEEMA M P S MANN S K BHANOT , A.G. PUNJAB, D S CHANAN, D V GUPTA , GURINDER PAL SINGH, RANJEET KAUR , RINYPAL SINGH CHEEMA, S S GURAYA PREMJEET KALIA
			(RESTORED LIST AS PER ROSTER)	
369	MAHENDERGARH [ 01-JUL-17 ]	CWP-15935-1995 (LAND)	LEELA RAM AND ORS V/S COMMISSIONER GURGAON DIVISION AND ORS	RAMESHWAR MALIK , M.L SAINI
370	HOSHIARPUR [ 01-JUL-17 ]	CWP-16619-1995 (LAND)	SANTA SINGH V/S STATE OF PUNJAB & ORS	K S CHEEMA , A.G. PUNJAB, M S RAHI SUSHIL SAINI
371	HOSHIARPUR [ 01-JUL-17 ]	CWP-17167-1995 (LAND)	GURDIAL SINGH V/S ADDL. DIRECTOR & ORS	IQBAL SINGH BAJWA , K S CHEEMA I S BALHARA
372	PATIALA [ 01-JUL-17 ]	CWP-17508-1995 (LAND) WITH CWP-18086-1995	NARENDER SINGH V/S JOINT .DEV.COMMISSIONER PUNJAB GURDEV SINGH V/S JT.DEVP.COMMISSIONER PB.	R.S.HUNDAL , A.G. PUNJAB, D S CHEEMA  R.S.HUNDALA.G. PUNJAB, D.S.CHEEMA , A.G. PUNJAB , D.S.CHEEMA
373	PATIALA [ 01-JUL-17 ]	CWP-17632-1995 (LAND)  WITH CWP-5149-2007	BALDEV SINGH & ORS V/S DIRECTOR CONSOLIDATION PB. & ORS  DEV RAJ AND ANR. V/S STATE OF PUNJAB AND ORS.	S D SHARMA , AJAY KAUSHIK SACHIN DOOD, P.S .BATH, ARUN JAIN, AMIT JAIN ,AG.PB. ISHAR SINGH, ASHWANI SHARMA, UMESH KUMAR KANULAR, JATINDER SINGLA ADV. ENRL. NO. P-880/1981., RAJAN LOHAN, VANEET SONI,BINDU GOEL, SANDEEP BAWA, LABH SINGH, PARNIT SINGH BHANGO  AKSHAY BHAN, UMESH KUMAR KANWARJATINDER SINGLA , JATINDER SINGLA
374	AMRITSAR [ 01-JUL-17 ]	CWP-17777-1995 (LAND)	DALIP SINGH ETC. V/S JOINT DEVELOPMENT COMMI. PB ETC	A.P. KAUSHAL , H.S.BAATH, RITU SUD, PARMINDER SINGH, B.S. BHATIA, SARJEET SINGH, JAGDEV SINGH

		CM-10027-2000		VIKAS SINGH
375	KAPURTHALA [ 01-JUL-17 ]	CWP-18198-1995 (LAND) (AD CASE)	SURJEET SINGH & ORS V/S STATE OF PUNJAB & ORS	J S RANDHAWA, A.S. RANDHAWA , R K JOSHI FOR RESP. NO. 5-11
376	MAHENDERGARH [ 01-JUL-17 ]	CWP-18238-1995 (LAND)	RAM PRASAD V/S ASSISTANT COLLECTOR 1ST GRADE AND ORS.	DINESH MITTAL , , R S SANGWAN
377	MAHENDERGARH [ 01-JUL-17 ]	CWP-18411-1995 (LAND)	SANT RAM & ORS V/S COMMISSIONER GURGAON & ORS	JASWANT JAIN , BHAG SINGH
378	MANSA [ 01-JUL-17 ]	CWP-18762-1995 (LAND)  (RESTORED CASE)	HARBANS LAL V/S ADDITIONAL DIRECTOR CONSOLIDATION ETC	S.S. SALAR , P.P.S.SIDHU, RAJINDER SINGLA, S.S.SALAR, M.L. SAINI, D.S. GILL, TRIBHAWAN DAYIA AG. HRY., AKSHAY JAIN
379	LUDHIANA [ 01-JUL-17 ]	CWP-18777-1995 (LAND)  CM-17382-83-2007 (RESTORED CASE)	CHANAN RAM V/S STATE OF PB. AND ORS.	DPS KAHLON , AG.PB., GC KAUSHAL,ML SAINI,, R.K. SHARMA, RAMESH KUMAR, RKS BRAR,HS RIAR, VIKAS SINGH, SUKHJINDER SINGH
380	PANIPAT [ 01-JUL-17 ]	CWP-34-1996 (LAND)	BHALE RAM AND ORS. V/S DIRECTOR CONSOLIDATION OF HOLDINGS, HARYANA AND ORS.	R.C CHAUHAN , A.G. HARYANA, CB GOEL Y P MALIK JASWANT JAIN
381	MAHENDERGARH [ 01-JUL-17 ]	CWP-1250-1996 (LAND)	SAGAR V/S COLLECTOR, MOHINDERGARH & ORS	SATISH KUMAR MITTAL(NO SUBSITUIITE) , J K CHAUHAN, M L SAINI
382	ROPAR [ 01-JUL-17 ]	CWP-2914-1996 (LAND)	VIJAY KUMAR AND ORS. V/S THE SECY TO GOVOT OF PB & ORS	A K SINGH , R L SHARMA
383	FATEHGARH-SAHIB [ 01-JUL-17 ]	CWP-3856-1996 (LAND) (CWP-2014/1992 DECIDED)	DARBARA SINGH V/S GRAM PANCHAYAT NAULAKHA	S D SHARMA , GURCHARAN SINGH
384	AMRITSAR [ 01-JUL-17 ]	CWP-4608-1996 (LAND)	JHANDA SINGH V/S STATE OF PUNJAB & ORS	KANWALJIT SINGH , AG PUNJAB, SANJIV KUMAR, RANJIT SHARMA
385	GURGAON [ 01-JUL-17 ]	CWP-4811-1996 (LAND)  & CM-5597- CWP-2014  WITH CWP-8812-1996  (CWP-1346/1994 DECIDED)	LEKH RAJ & ORS V/S GRAM PANCHAYAT BANDHWARI  MALINI KHANNA & ORS V/S COMMISSIONER GURGAON DIVISION & ORS	ADARSH JAIN , A.G. HARYANA, ASHISH AGGARWAL, A.P. MANCHANDA, P. K MATNEJA, CHAND RAM OLLA., GIRISH AGNIHOTRI, M.S JAIN , DEEPAK AGNIHOTRI, SUDHIR HOODA, SUDHIR KUMAR HOODA  CHAND RAM OLLA,VIJAY PAL  DEEPAK AGNIHOTRIGARISH AGNIHOTRI, A.G. HARYANA, M.S. JAIN , A.G. HARYANA, M.S. JAIN , GARISH AGNIHOTRI
386	LUDHIANA [ 01-JUL-17 ]	CWP-6831-1996 (LAND) WITH CWP-6832-1996 WITH CWP-8398-1996 WITH CWP-1383-1997	KEHAR SINGH V/S JOINT DEVELOPMENT COMMISSIONAR (IRD) & ORS BALBIR SINGH & ORS V/S JOINT DEVELOPMENT COMMISSIONAR (IRD) & ORS RAGHBIR SINGH V/S JOINT DEVELOPMENT COMMISSINAR( IRD) PB & ORS MANGAT RAM & ORS V/S JOINT DEVELOPMENT COMMISSIONAR (IRD) & ORS	GURNAM SINGH , GS MANN, OP DEVA GURNAM SINGHO P DEVA, G S MANN , G S MANN , O P DEVA GURNAM SINGHGS MANN , GS MANN GURNAM SINGHO P DEVA, G S MANN , G S MANN , O P DEVA
387	FATEHGARH-SAHIB [ 01-JUL-17 ]	CWP-7010-1996 (LAND)  WITH CWP-6972-1996 ( )	LABH SINGH AND ORS. V/S STATE OF PUNJAB AND ORS.  LABH SINGH AND ORS. V/S STATE OF PUNJAB AND ORS.	ASHISH KAPOOR , A G PUNJAB, SUKHJINDER SINGH, HARMINDERJIT SINGH, J S BHANDOHAL, NAMRATA SINGLA, P K PALLI, PARAMJEET BATA, R K SHARMA, SUKHMEET SINGH, SURYA PARKASH  ASHISH KAPOOR, SUKHJINDER SINGH



388	FARIDABAD [ 01-JUL-17 ]	CWP-7272-1996 (LAND) & CM-1477-1998	SIRI RAM ETC V/S COLLECTOR FARIDABAD ETC	R.S.KUNDU , A.G. HARYANA, AJAY KAUSHIK, ARUN JAIN, A N SHARMA R.S.KUNDU,
389	SIRSA [ 01-JUL-17 ]	CWP-7764-1996 (LAND)	GRAM PANCHAYAT GHORANWALI V/S ASSTT. COLLECTOR 1ST GRADE, ELLEHABAD & ORS	JASWANT JAIN
390	YAMUNA-NAGAR [ 01-JUL-17 ]	CWP-8735-1996 (LAND) (CWP 17193 OF 1995 DECIDED ON 10.10.2002)	RAM PAL & ORS V/S STATE OF HARYANA & ANR.	MAHAVIR SANDHU , A.G.HARYANA, B.S.BHATIA
391	SANGRUR [ 01-JUL-17 ]	CWP-8777-1996 (LAND) (AD CASE)	GURDIAL SINGH V/S ADDL. DIRECTOR OF CONSOLIDATION PB	KARAMJIT SINGH CHAHAL , GURBIR SINGH TOOR, S.S.RATHORE
392	LUDHIANA [ 01-JUL-17 ]	CWP-8821-1996 (LAND)	BAWA SINGH @ BABU SINGH ETC V/S ADDITIONAL DIRECTOR C/H PB ETC	SUKANT GUPTA , A.G. PUNJAB, A.K. JAIN, BHUPINDER SINGH, PRITAM SAINI, J.S. CHAUDHARY. S M VERMA, K.G. SEHGAL, G.S NAGRA, N.K. SHARMA, S.P. GUPTA
393	[ ]	--	THERE IS NO CASE	
394	LUDHIANA [ 01-JUL-17 ]	CWP-10516-1996 (LAND)	RAI SINGH V/S JOINT DEV.COMMISSIONER PBETC.	GURNAM SINGH , G S MANN , AG. PB.
395	ROHTAK [ 01-JUL-17 ]	CWP-11570-1996 (LAND)	RAGHBIR SINGH AND OTHERS V/S ASSTT. COLLECTOR 1ST GRADE JHAJJAR DISTT ROHTAK	S S AHLAWAT , RAMESH HOODA
396	PATIALA [ 01-JUL-17 ]	CWP-13365-1996 (LAND) WITH CWP-13367-1996 ( ( CWP 4664/96 ALREADY DISMISSED) AD CASE)	BABU SINGH V/S JOINT DEVELOPMENT COMMISSIONAR ETC BABU RAM V/S JOINT DEVELOPMENT COMMISSIONAR ETC	ANIL SHUKLA ANIL SHUKLA
397	PATIALA [ 01-JUL-17 ]	CWP-15074-1996 (LAND)  (SOC)	GRAM PANCHAYAT VILLAGE KHIZARPUR V/S STATE OF PUNJAB AND ORS.	J.S BHANDHOL , KULWANT SINGH, KARTIK GUPTA, MALKIAT SINGH, M L SAINI
398	SANGRUR [ 01-JUL-17 ]	CWP-16251-1996 (LAND)	ASHA GARG AND ORS. V/S ADDITIONAL DIRECTOR CONSOLIDATION AND ORS.	K.K GARG , A.G. PUNJAB, JR MITTAL SUKHBIR SINGH , KS CHAHAL VIKAS KUMAR
399	FATEHGARH-SAHIB [ 01-JUL-17 ]	CWP-16886-1996 (LAND)	GRAM PANCHAYAT, HUSSAINPURA V/S MEHAR SINGH & ORS	AMARJIT MARKAN , , A.G.PUNJAB, D.CHOPRA, KARAMJIT SINGH, PARAMJIT BATTIA
400	FARIDKOT [ 01-JUL-17 ]	CWP-16935-1996 (LAND)	DALIP SINGH ETC. V/S STATE OF PUNJAB ETC.	G.C JAIN , A.G. HARYANA, ML SAINI, INDER SINGH AULAKH, R S AULAKH , JASBIR SINGH
401	PANIPAT [ 04-JUL-17 ]	CWP-13776-2016 (ELECT) (SOC)(FOR 13/07/2017)	RAJESH KUMAR V/S STATE OF HARYANA & ORS	SUNEEL RANGA , A G HRY., HARDEEP SINGH DHILLON, VIKRAM SINGH
402	PATIALA [ 04-JUL-17 ]	CWP-11189-2010 (LAND)	GRAM PANCHAYAT, MAVI SAPPAN V/S STATE OF PUNJAB ETC.	C.L. PREMY , A.G.HRY.KANWALJIT SINGH, B.B.S.RANDHAWA, AG PB, P.S. BAJWA, C.S.RANA, RAJIV KATARIA, C.L.PREMY, HARIT SHARMA, SUKHWINDER KAUR , S.C.NAGPAL  (SUPREME COURT REMANDED CASES (MAIN CASE I.E. CWP 7026/94 STAND DISMISSED FOR NON-PROSECUTION DT. 29.11.16)

REGULAR D.B. V CAUSE LIST FOR THE MONDAY DATED 03/07/2017 **CR NO 5**

HON'BLE MR. JUSTICE M. JEYAPPAUL

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

301	UT-CHANDIGARH [ 01-JUL-17 ]	FAO-140-M-1998 (MAT)	COL. RAVEE SAHRAWAT V/S OJAWAL SAHRAWAT	R.C.CHAUDHARY , ASHISH GUPTA, ASHOK SINGLA,BHUPINDER SINGH, BALBIR SINGH,BALWINDER SINGH, CHETAN MITTAL ,JITENDER MOHAN, DHEERAJ BALI,NAVKIRAN SINGH, KULWINDER SINGH, PRADEEP GOYAL,, RAJAN BANSAL, ROOP CHAND,KUNAL MALWANI, VISHAL GARG,AMIT RAWAL
		(RESTORED CASE)		
302	HISSAR [ 01-JUL-17 ]	FAO-M-139-M-2000 (MAT)	BIMLA V/S SURAJ MAL	ATUL LAKHANPAL , BABLY KUMARI, RANJAN LAKHANPAL, JITENDRA SHARMA, S S DUHAN, R S CHAHAL
		WITH COCP-950-2007	BIMLA V/S SURAJ MAL	ATUL LAKHANPAL R S CHAHAL, S S DUHAN, BABLY KUMARI, UDHAMPREET SINGH , BABLY KUMARI , R S CHAHAL, S S DUHAN , UDHAMPREET SINGH
303	UT-CHANDIGARH [ 01-JUL-17 ]	CROCP-38-2001	S.P.S.RATHORE V/S MADHU PARKASH	G.S.JASWAL,ABHA RATHORE, , ANAND CHHIBBER,, AVINASH GUPTA, AVNISH GUPTA, LALIT THAKUR, MANU BHANDARI, MRS ABHA RATHORE, NB JOSHI, PANKAJ BHARDWAJ
		( CRIMINAL APPEAL 2126/10 STANDS DISPOSED OF DT. 23.09.2016)		
304 V	GURDASPUR [ 01-JUL-17 ]	CRA-D- 654-DBA-2002 (ACQ)	STATE OF PUNJAB V/S KISHAN CHAND	BY ORDER/ AG.PB. , D.S. PHERUMAN
305 V	JIND [ 01-JUL-17 ]	CRA-D- 804-DBA-2002 (ACQ)	STATEOF HARYANA V/S NARAIN DUTT ETC.	BY ORDER , AG. HRY., BIPAN GHAI, VINOD GHAI, VINOD SHARMA
		WITH CRA-D- 235-DB-2002	TARA CHAND AND ORS V/S STATE OF HARYANA	BIPAN GHAI
		WITH CRR-1990-2002	BIRO DEVI V/S STATE OF HARYANA	VINOD SHARMA
306 V	SRI MUKTSAR SAHIB [ 01-JUL-17 ]	CRA-D-949-DB-2002	JAGJIT SINGH V/S STATE OFPB.	JS THIND, HS BRAR , AG. PB. VINOD GHAI, BHUPIMNDER PAL KAUR BRAR, DILRAJ SINGH DHILLON
307 V	SIRSA [ 01-JUL-17 ]	CRA-D-11-DB-2003	ARJAN AND ORS. V/S STATE OF HARYANA AND ANR.	M.J.S. WARAICH , AG. HRY. MISS RESHMA MAHENDROOR, AMRINDER VIR SINGH ADV. FOR THE COMPLAINANT, R.S. CHEEMA SR. ADV.. A.S. CHEEMA,, PAWAN GIRDHAR, SALIL BALI
		& CRM-27038-2013		ARSHDEEP SINGH CHEEMAARSHDEEP SINGH, AG HARYANA , ARSHDEEP SINGH, AG HARYANA
		& CRM-27039-2013		ARSHDEEP SINGH CHEEMA
308 V	UT-CHANDIGARH [ 01-JUL-17 ]	CRA-D-87-DB-2003	BAHADUR SINGH V/S U.T., CHANDIGARH	M.J.S. WARAICH , MS. ASHIMA MAHINDRU, PAWAN GIRDHAR, R.K. TRIKHA, S.S. DHOON FOR U.T, TEK TEJINDER PAL SINGH, AMIT SHARMA
309	AMRITSAR [ 01-JUL-17 ]	FAO-M-103-M-2003 (MAT)	(O&M) CHARANJIT ARORA V/S POONAM	B.R.MAHAJAN, RAJINDER SHARMA, AVINASH JAIN , PRATEEK MAHAJAN, NAVIN BATRA, V K KAUSHAL,ARUN GOEL
		WITH CMM-33-2016	CHARANJIT V/S POONAM	RAJINDER SHARMA, PRATEEK MAHAJANSATISH SINGLA, , BALDEV RAJ MAHAJAN , SATISH SINGLA,
310 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-227-DB-2003	RANJIT SINGH ALIAS CHHOTU V/S STATE OF PUNJAB	DHRUV DAYAL , AG. PB.
311 V	JHAJJAR [ 01-JUL-17 ]	CRA-D- 246-DBA-2003 (ACQ)	STATE OF HARYANA V/S DILBAG AND ORS.	BY ORDER/ AG. HRY.
		WITH CRR-322-2003	RAJ PAL V/S STATE OF HARYANA AND ORS.	HC RAHI,RK DHIMANH.S. GILL SR. ADV. , H.S. GILL SR. ADV.

		(AD CASE)	
312 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-257-DB-2003 HARPAL SINGH V/S STATE OF PUNJAB	G.B.S.DHILLON, H.S. MATTEHWAL SR.ADV. , DALDEEP SINGH SUKARCHAKIA, DAVINDER BIR SINGH, AG. PB., AK CHOPRA SR. ADV., NEEL KAMAL CHOPRA, H.S. RIAR SR. ADV.APS MANN, HARMINDER SINGH, RAJBIR SINGH, SHRI DARLING BEHL ADV. FOR THE COMPLAINANT
		WITH CRA-D-274-DB-2003	GULZAR SINGH & ORS V/S STATE OF PUNJAB GK MANN
		WITH CRA-D-555-DB-2003	ASHWANI KUMAR V/S STATE OF PB. RAJEEV SHARMAAMIT MEHTA, MANVINDER SINGH SIDHU , AMIT MEHTA, MANVINDER SINGH SIDHU
313 V	YAMUNA-NAGAR [ 01-JUL-17 ]	CRA-D-296-DB-2003 SANJIV KUMAR V/S STATE OF HARYANA	KARAMBIR SINGH NALWA , AG. HRY., R.S. CHEEMA, PAWAN GIRDHAR
314 V	KARNAL [ 01-JUL-17 ]	CRA-D-357-DB-2003 PAWAN KUMAR V/S STATE OF HARYANA	MAHARAJ KUMAR , AG. HRY., Y.S. ROTHORE
315 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-395-DBA-2003 (ACQ) STATE OF PUNJAB V/S BALKAR SINGH	BY ORDER , AG. PB.
		WITH CRA-D-407-DBA-2003	STATE OF PUNJAB V/S PAPOO BY ORDERRANJIT SHARMA P-17/1974, AG. PB. , AG. PB. , RANJIT SHARMA P-17/1974
		WITH CRA-S-1424-SB-2002	SUKHDEV SINGH AND ANR. V/S STATE OF PUNJAB T.P.S. MANN V K CHAUDHARY, A G PB. , V K CHAUDHARY, A G PB.
		WITH CRA-S-1452-SB-2002 (AD CASE)	GURMIT SINGH AND ANR. V/S STATE OF PUNJAB VIKRAM K. CHAUDHRI A G PB. , A G PB.
316 V	JALANDHAR [ 01-JUL-17 ]	CRA-D-603-DB-2003 JASWINDER SINGH V/S STATE OF PB.	BS BAATH , AG. PB., AMRIK SINGH KALRA COMPL. FOR THE COUNSEL, B.D. SHARMA, DIWAN ADLAKHA, V.K. CHAUDHARY, R.S. GHAI, H.S. SANDHU, T.S. SANAGHA, NARINDER SIN, RAJESH VERMA, M.K. VASHISHAT, SARABJIT SINGH K.S. AHLUWALIA
		WITH CRA-D-731-DB-2003	DHALWINDER SINGH V/S STATE OF PUNJAB VIKRAM K CHAUDHARI
		WITH CRR-1630-2003 (REMAND CASE)	NARINDER KAUR V/S STATE OF PUNJAB KS AHLUWALIA
317 V	BATHINDA [ 01-JUL-17 ]	CRA-D-613-DB-2003 RAM SINGH ETC. V/S STATE OF PB.  ( )	APS DEOL , AG. PB.
318 V	FATEHGARH-SAHIB [ 01-JUL-17 ]	CRA-D-623-DB-2003 GURJIT SINGH & ANR. V/S STATE OF PUNJAB	BS BHALLA , AG.PB.
		WITH CRA-D-923-DB-2003 ( )	MANPREET SINGH V/S STATE OF PB. ASEEM RAI
319 V	HISSAR [ 01-JUL-17 ]	CRA-D-649-DB-2003 RAKESH V/S STAT EOF HY.ETC.	ARSHVINDER SINGH, BALDEV SING HSR. ADV. , AG. HRY.
		WITH CRA-D-817-DB-2003	RAMESH V/S STAET OF HY.ETC. RN KUSH
		WITH CRA-D-878-DB-2003	RAJ KUMAR V/S STATE OF HY. BS WALIA
320 V	BHIWANI [ 01-JUL-17 ]	CRA-D-675-DB-2003 RAJESH KUMAR AND ORS. V/S STATE OF HARYANA	SAMEER SACHDEV , AG. HRY. MS. RUPINDER KAUR PROXY FOR COUNSEL
321 V	FEROZEPUR [ 01-JUL-17 ]	CRA-D-691-DBA-2003 (ACQ) TARSEM SINGH V/S HARKARAN SINGH AND ORS.	BY ORDER , T.N.GUPTA,SURINDER GARG
		WITH CRA-S-1967-SB-2002 (AD CASE)	TARSEM SINGH AND ORS. V/S STATE OF PUNJAB T.N. GUPTAA.G PUNJAB , A G PUNJAB
322 V	KARNAL [ 01-JUL-17 ]	CRA-D-746-DB-2003 JAI PAL & ANR. V/S STATE OF HARYANA	PC CHAUDHARY , AG.HRY.

323 V	YAMUNA-NAGAR [ 01-JUL-17 ]	CRA-D-766-DB-2003  WITH CRA-D-698-DBA-2004 (FOR 02/08/2017)	MOHINDER AND ORS V/S STAE OF HARYANA  STATE OF HARYANA V/S RAM KISHAN ETC.	NAND LAL SAMMI , AG. HRY.  AG.HY.NAND LAL SHAMI , NAND LAL SHAMI
324 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-772-DB-2003  WITH CRR-259-2004	KULDIP SINGH ETC. V/S STATE OFPB.  PRITAM SINGH SODHI V/S STATE OF PUNJAB	BIPAN GHAI , AG. PB.  SARBJIT SINGH
325 V	YAMUNA-NAGAR [ 01-JUL-17 ]	CRA-D-815-DBA-2003 (ACQ)  WITH CRA-D-317-DB-2003	STATE OF HARYANA V/S PALI AND ORS.  KULDEEP SINGH V/S STATE OF HARYANA	BY ORDER/ AG. HY. , H.S. JASWAL  KAPIL AGGARWAL
326 V	SIRSA [ 01-JUL-17 ]	CRA-D-854-DB-2003  WITH CRR-221-2004	BABU LAL V/S STATE OFHY.  MADAN LAL V/S STATE OF HARYANA AND ORS	ARSHVINDER SINGH , RAVISATIJA, AG. HRY., SUDHIR SHARMA, BALDEV SINGH SR. ADV.  N.K.SANGHI
327 V	JHAJJAR [ 01-JUL-17 ]	CRA-D-857-DB-2003	RAJPAL AND ORS V/S STATE OF HARYANA	RAKESH NEHRA , AG. HRY.
328 V	PATIALA [ 01-JUL-17 ]	CRA-D-864-DB-2003	GORA SINGH AND ANR. V/S STATE OF PUNJAB	G.S. SANGHA, T.S.SANGHA , AG. PB., NARINDER SINGH
329 V	MOGA [ 01-JUL-17 ]	CRA-D-941-DB-2003  WITH CRA-D-67-DB-2004 WITH CRA-D-900-DB-2005 (FOR 14/07/2017)	JAGJIT SINGH AND ORS. V/S STATE OF PUNJAB  KARAMJIT KAUR V/S STATE OFPB.  GURCHARAN SINGH S/O JAGAT SINGH V/S STATE OF PUNJAB	BRIJESHWAR SINGH BHALLA , AG. PB., G.S. KAURA, R.S. JHAND  GS KAURAAG PUNJAB , AG PUNJAB  TH.JAIL,J.S. BAINS
330 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-951-DB-2003	KISHNA V/S ST OF HARYANA	A S TEWATIA, A.S. BRAR , AG. HRY. AJAY TEWARI
331 V	SANGRUR [ 01-JUL-17 ]	CRA-D-51-DB-2004 (CAW)	MOHAN SINGHYAND ORS V/S STATE OF PUNJAB	A S JATTANA , AG. PB., S.K. LADDI
332 V	BATHINDA [ 01-JUL-17 ]	CRA-D-79-DB-2004  WITH CRA-D-633-DBA-2004 WITH CRR-962-2004	BALBIR SINGH ETC. V/S STATE OF PB.  STATE OF PUNJAB V/S JAGJIT SINGH, ETC.  RANJIT SINGH V/S JAGJIT SINGH AND ORS	HK DHILLON , AG. PB.  BY ORDER/AG. PB.  A.P.S.DEOLDALDEEP SINGH , DALDEEP SINGH
333	ROHTAK [ 01-JUL-17 ]	FAO-M-96-M-2004 (MAT)  & CM-10611-CII-2011	JAI BHAGWAN SINGH V/S REKHA	NARENDER HOODA, G S MALIK,AMIT KUMAR , MOHNISH SHARMA, UMESH NARANG, TARNUNDEEP KUMAR, MOHAN SHARMA  NARENDER HOODA
334 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-144-DB-2004	DAVINDER SINGH ETC. V/S STATE OF PB.	SUKHBIR SINGH , H.S. BAATH, AG. PB., R.S. RAWAT.
335 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-172-DB-2004	MUKESH ETC. V/S STATE OF HY.	ARSHVINDER SINGH , AG. HRY., CHANAN SINGH, AMANDEEP SINGH, R.P. S DUTT, RAJ PAL SINGH, SUDHIR SHARMA , H.S. BAATH, VIKAS KUMAR FOR THE COMPLAINANT
336 V	SONEPAT [ 01-JUL-17 ]	CRA-D-200-DB-2004  WITH CRA-D-598-DBA-2004	LACHHMAN AND CHAND SINGH V/S STATE OF HARYANA  STATE OF HARYANA V/S SANTRO WIFE OF CHAND SINGH	RAHUL VATS , AG. HRY., B.S. BAIRAGI, ANJU ARORA, GORAKH NATH, BS.SAROHA, NEENA SHARMA  BY ORDER/AG. HRY.

337	NAWAN-SHAHAR(SBS NAGAR) [ 01-JUL-17 ]	FAO-M-202-M-2004 (MAT)	PARAMJIT SINGH V/S BALIHAR KAUR	R.S.GHUMAN , B.S.BEDI, ONKAR SINGH
338 V	SIRSA [ 01-JUL-17 ]	CRA-D-231-DB-2004	ATMA RAM AND ORS V/S STATE OF HARYANA	N K SANGHI, DEEPAK MANCHANDA , A.P. MANCHANDA,INDER SINGH, AG. HRY., D.N. GANEIWALA
339 V	JHAJJAR [ 01-JUL-17 ]	CRA-D-267-DB-2004  WITH CRA-D-829-DB-2006	SAT PAL V/S STATE OF HY.ETC.  SHRI BHAGWAN V/S STATE OF HARYANA	ARSHVINDER SINGH , AG. HRY., SUDHIR SHARMA AMANDEEP SINGH  SUDHIR SHARMA
340 V	JHAJJAR [ 01-JUL-17 ]	CRA-D-329-DB-2004  WITH CRA-D-756-DBA-2004	MAINPAL V/S STATE OF HARYANA  STATE OF HARYANA V/S CHANDER ETC	RAKESH NEHRA , AG. HRY.  BY ORDERNARINDER HOODA , NARINDER HOODA
341 V	UT-CHANDIGARH [ 01-JUL-17 ]	CRA-D-380-DB-2004	OM BEER V/S U.T. CHANDIGARH	A.S. CHAHAL, H.S. BHULLAR , SURINDER SINGH DUHAN FOR U.T. CHD.
342 V	PANIPAT [ 01-JUL-17 ]	CRA-D-427-DB-2004	KARAMBIR V/S STATE OF HY.	ARSHVINDER SINGH , AG. HRY., BALDEV SINGH SR. ADV. SUDHIR SHARMA
343 V	KAPURTHALA [ 01-JUL-17 ]	CRA-D-440-DB-2004  WITH CRA-D-744-DB-2004  ((NOTE:- SANSAR SINGH HAS FILED TWO SEPRATE APPEALS I.E. 440 AND 744-DB OF 2004))	PARMODH KUMAR AND ANR. V/S STATE OF PUNJAB  SANSAR SINGH V/S STATE OF PUNJAB	H.C. RAHI , AG. PB., R.K. DHIMAN, VIVEK GOYAL, G.S. GILL SR. ADV.  K S DHALIWALBALJINDER SINGH , BALJINDER SINGH
344 V	JIND [ 01-JUL-17 ]	CRA-D-450-DB-2004	RANDHIR SINGH ETC. V/S STATE OF HY.	ARSHVINDER SINGH , AG. HRY., SUDHIR SHARMA, SALIL BALI, BALDEV SINGH SR. ADV., D.V. GUPTA ADV. FOR THE COMPLAINANT
345 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-467-DB-2004	AMAR ETC. V/S STATE OFHY.	JS BEDI , AG. HRY., KDS HOODA
346 V	SONEPAT [ 01-JUL-17 ]	CRA-D-478-DB-2004	MAHESH V/S STATE OF HY.ETC.	VS RATHORE, GORAKH NATH , AG. HRY., RAHUL RATHORE
347 V	FARIDKOT [ 01-JUL-17 ]	CRA-D-495-DB-2004	BALDEV SINGH V/S STATE OF PUNJAB	K.S.SIVIA , AG. PB.
348 V	ROHTAK [ 01-JUL-17 ]	CRA-D-557-DB-2004 (CAW)	KULDEEP ETC. V/S STATE OF HY.ETC.	JS BEDI , AG. HRY.
349 V	YAMUNA-NAGAR [ 01-JUL-17 ]	CRA-D-568-DB-2004	TRIVENDER KUMAR @ TITU V/S STATE OF HARYANA	THROUGH JAIL/ D.S. RAWAT , AG. HRY., HARI OM SHARMA, H.S. JASWAL, PAWAN SHARMA ADV. FOR THE COMPLAINANT
350 V	BATHINDA [ 01-JUL-17 ]	CRA-D-731-DB-2004 ((NDPS))	DARSHAN SINGH V/S STATE OF PUNJAB	SS BHINDER , AG. PB., INDERJIT SHARMA
351 V	KURUKSHETRA [ 01-JUL-17 ]	CRA-D-733-DB-2004	GURSEWAK SINGH & ANR. V/S STATE OF HARYANA	JASJEET SINGH BEDI , AG. HRY., SANJEEV MANHAS
352 V	NAWAN-SHAHAR(SBS NAGAR) [ 01-JUL-17 ]	CRA-D-928-DB-2004  WITH CRA-D-504-DB-2005	MANJIT SINGH V/S STATE OF PUNJAB  RAJINDER KAUR V/S STATE OF PB.	THROUGH JAIL/ G.S. KAURA , AG. PB., ASHOK KUMAR THAKUR AMICUS CURIAE  JS BAINSAJ KUMAR GUPTA , RAJ KUMAR GUPTA

353 V	FEROZEPUR [ 01-JUL-17 ]	CRA-D-947-DB-2004 ((NDPS)) WITH CRA-D-120-DB-2005	HARNAM SINGH V/S STATE OF PUNJAB  SUKHWINDER SINGH V/S STATE OF PB.ETC.	SPS SIDHU , AG. PB.  SANT PAL SINGH SIDHU
354 V	AMBALA [ 01-JUL-17 ]	CRA-D-951-DB-2004	SHISHU PAL ETC. V/S HY.STATE	HC RAHI , AG. HRY., VINOD GHAI, H.S. GILL, R.K. DHIMAN, VIVEK GOYAL, PARVINDER SINGH CHAUHAN
355 V	GURGAON [ 01-JUL-17 ]	CRA-D-980-DB-2004	AAMIN V/S STATE OF HARYANA	RAHUL VATS, B.S. SAROHA , AG. HRY., GORAKH NATH
356 V	JALANDHAR [ 01-JUL-17 ]	CRA-D-986-DB-2004	JASWANT SINGH V/S STATE OF PUNJAB	THROUGH JAIL/ JATINDER JIT KAUR , AG. PB., AJAY GUATI
357	AMBALA [ 01-JUL-17 ]	FAO-18-M-2005 (MAT) (RESTORED CASE)	SANTOSH KUMARI V/S VINOD TANEJA	RITU PUNJ , NAVEEN GUPTA, S.K. GARG SR. ADV., TEEVAR SHARMA
358 V	HOSHIARPUR [ 01-JUL-17 ]	CRA-D-26-DB-2005	MALKIAT SINGH V/S STATE OF PUNJAB	JBS GILL , A G PB.
359 V	JHAJJAR [ 01-JUL-17 ]	CRA-D-29-DB-2005  CRM-2440-2005 WITH CRR-641-2005 WITH CRA-D-135-DBA-2006 (ON BAIL)	KAPIL @ KALA V/S STATE OF HARYANA  JASVIR SINGH V/S SANJAY AND ORS. STATE OF HARYANA V/S SANJAY	BALJIT MANN , A G HRY.  T.P.S.MANN ASHWANI TALWAR JITIN TALWAR , JITIN TALWAR BY ORDER
360 V	FARIDKOT [ 01-JUL-17 ]	CRA-D-66-DB-2005  CRM-5758-2005	GURDEEP SINGH V/S STATE OF PUNJAB	DHRUV DAYAL , A G PB.  DHRUV DAYAL
361	LUDHIANA [ 01-JUL-17 ]	FAO-80-M-2005 (MAT) ((BURNT CASE))	JASKARAN SINGH GILL V/S SARAH CUZZOUL	B P SINGH GILL
362	SIRSA [ 01-JUL-17 ]	FAO-M-106-M-2005 (MAT)  CM-8322-CII-2005 (SOC)	(O&M) ASHA RANI V/S OM PARKASH	JS THIND,RAKESH NAGPAL, OM PARKASH , GORAKH NATH, L.S.SANDHU, R K THIND, RESP.IN PERSON WITH, RAHUL VATS,SANJAY DHIMAN JS THIND
363	JALANDHAR [ 01-JUL-17 ]	FAO-M-121-M-2005 (MAT)  (.....SOC.....)	SANJAY MOHAN V/S MANJULA PARMAR	AKSHAY BHAN , ALOK MITTAL, ANJU BANSAL, DHARMANSHU SHARMA , HPS SANDHU, NAKUL SHARMA, MONIKA GOYAL
364	OTHER-DISTRICT [ 01-JUL-17 ]	FAO-128-M-2005 (MAT)  (RESTORED CASE)	LAKHWINDER KAUR V/S JASBIR SINGH	MAHARAJ KUMAR , MUNISH GUPTA , KUKDIP SINGH, P K GUPTA , PRIYA GUPTA , SATINDER KHANNA , ASHWANI BHARDWAJ
365	SANGRUR [ 01-JUL-17 ]	FAO-131-M-2005 (MAT)  WITH CRM-M-29152-2014	GURDEEP SINGH V/S KULJEET KAUR  GURDIP SINGH V/S KULJIT KAUR	ARUN PALLI , MANISH GUPTA, PK GUPTA, MAYANK MATHUR, , PRIYA GUPTA, JAI BHAGWAN, , TUSHAR SHARMA, KANWALVIR SINGH KANG S.S.RANGIJAI BHAGWAN , JAI BHAGWAN
366	JALANDHAR [ 01-JUL-17 ]	FAO-155-M-2005 (MAT) (RESTORED CASE)	PIARA SINGH V/S JOGINDER KAUR	K.S.DHILLON,R.S.ATHWAL , R.S.BAJAJ ,G.S.JAGPAL
367	YAMUNA-NAGAR [ 01-JUL-17 ]	FAO-M-209-M-2005 (MAT)  (RESTORED CASE)	SUMAN BALA V/S PARDEEP KHANNA	GULSHAN SHARMA , ANIL RATHEE., I K DIWANA, GARIMA JINDAL, V.K. JINDAL SR. ADV. AMARDEEP SHEORAN

368	LUDHIANA [ 01-JUL-17 ]	FAO-265-M-2005 (MAT)	SANJEEV KUMAR V/S SAROJ RANI  ( RTD. FROM LOK ADALAT)	JAIDEEP VERMA , ASHOK BECTOR, SANJEEV KUMAR, S S BRAR, VIKRAM RATHORE, DALIP S.BRAR
369 V	YAMUNA-NAGAR [ 01-JUL-17 ]	CRA-D- 843-DBA-2005 (CAW)	STATE OF HARYANA V/S ISHWAR CHAND AND ORS.  WITH CRA-S- 557-SB-2005 CRM-16533-2005 WITH CRR-62-2006	BY ORDER  KAPIL AGGARWAL KAPIL AGGARWAL RAHUL VATS
370	YAMUNA-NAGAR [ 01-JUL-17 ]	FAO-1867-2005 (G&W )  CM-7782-CII-2005 CM-7783-CII-2005 CM-7784-CII-2005 CM-7785-CII-2005 (MAIN FAO 1843/05 DISPOSED OF ON 29.01.2016---'MINOR HAS BECOME ADULT & APPEAL BECOMES INFRUCTUOUS' BO 25.5.2017---)	RAJ RANI V/S MEHMA SINGH ETC.	KK GARG , J C VERMA , , MEENAKSHI VERMA , PRITAM SAINI, VIJAY LATH , J R MITTAL KK GARG KK GARG KK GARG KK GARG
371	KAPURTHALA [ 01-JUL-17 ]	FAO-M-19-M-2006 (MAT)  CM-11734-CII-2015 CM-22039-CII-2015 (RESTORED CASE)	TARLOCHAN SINGH V/S SHAKUNTLA	DEEPAK ARORA , G S RAWAT, SANDEEP ARORA, KARAMJIT SINGH, VIKRAM ANAND SANDEEP ARORA, VIKRAM ANAND VIKRAM ANAND, DEEPAK ARORA
372	YAMUNA-NAGAR [ 01-JUL-17 ]	FAO-20-M-2006 (MAT)	LEENA V/S SUNIL GUPTA	SUDHIR AGGARWAL , MUNISH SONI, S S DINARPUR
373	KARNAL [ 01-JUL-17 ]	FAO-M-93-M-2006 (MAT)  & CM-10873-CII-2015 (RESTORED CASE)	ANKUSH CHOPRA V/S BABITA ALIAS SONIA AND ORS.	RAVI DEVGAN , N.S. SHEKHAWAT , R. N. LOHAN, RAJ KUMAR NARANG, RAJESH KHANDWAL NARESH SINGH SHEKHAWAT
374	YAMUNA-NAGAR [ 01-JUL-17 ]	FAO-104-M-2006 (MAT)	RAMESH KUMAR V/S SMT. SANTOSH	ASHWANI TALWAR , DEEPAK MANCHANDA, JITIN TALWAR
375 V	JALANDHAR [ 01-JUL-17 ]	CRA-D- 137-DBA-2006 (ACQ)	STATE OF PUNJAB V/S GAGAN KUMAR AND OTHERS  WITH CRM-A- 2051-MA-2016 (FOR 27/07/2017)	BY ORDER/, AG.PB. , PRASHANT VASHISTH, JASWINDER, GURVINDER KAUR  BY ORDER
376 V	BATHINDA [ 01-JUL-17 ]	CRA-D-148-DB-2006  WITH CRA-D- 408-DB-2006 WITH CRR-2260-2006	BALWINDER SINGH AND ORS. V/S STATE OF PB.  STATE OF PUNJAB V/S BALWINDER SINGH AND ORS CHARANJIT SINGH V/S STATE OF PUNJAB AND OTHERS	APS DEOL , AG.PB.  AG PUNJAB I P S SIDHU
377	KARNAL [ 01-JUL-17 ]	FAO-M-158-M-2006 (MAT)	RAJESH KUMAR V/S SANGEETA	ASHIT MALIK , A K JINDAL , AJIT ATRI, ARVIND SINGH, MS.MONICA CHHIBBER SHARMA
378	PATIALA [ 01-JUL-17 ]	FAO-M-225-M-2006 (MAT)  WITH CMM-153-2013	(O&M)GURJAI PAL SINGH V/S VINIKA  (O&M)GURJAI PAL SINGH V/S VINIKA	HEMANT SAINI,,PETITIONER IN PERSON , ARVIND KASHYAP,MONIKA MEHTA, MANU K.BHANDARI, SAURABH KAUSHIK , VIKRAM MANN, ARVIND KASHYAP, M.K. BHANDARI
379	BATHINDA [ 01-JUL-17 ]	FAO-228-M-2006 (MAT)	SARABJIT KAUR V/S DALJIT SINGH AND OTHERS	A.S.JATTANA,S.K.LADDI , PARMINDER SINGH, S K BAWA
380	LUDHIANA [ 01-JUL-17 ]	FAO-251-M-2006 (MAT)  WITH FAO-254- M-2006 CMM-78-2008	RASHMI V/S NAVRAJ SINGH  RASHMI V/S NAVRAJ SINGH	A.S.JATTANA , HARISH GOYAL, P.S.JAMMU, HARVINDER, SANJIV MANRAI  A.S.JATTANA HARISH GOYAL, SANJIV MANRAI, P.S.JAMMU , HARISH GOYAL, SANJIV MANRAI , P.S.JAMMU SANJEEV MANRAI, P.S. JAMMU

381	BATHINDA [ 01-JUL-17 ]	FAO-258-M-2006 (MAT) (RESTORED CASE)	SUKHJINDER KAUR @ RANI V/S GURTEJ SINGH	BRIJESHWAR SINGH BHALLA, SHIV CHARAN KAUR, , SHIV CHARAN KAUR
382	MOGA [ 01-JUL-17 ]	FAO-M-271-M-2006 (MAT)	HARPRET KAUR V/S JASPREET SINGH	KARAN GARG,M K GARG, , HARSH AGGARWAL, M K GARG, RAHUL CHHATWAL
383	AMRITSAR [ 01-JUL-17 ]	FAO-284-M-2006 (MAT)	ARUN KUMAR V/S BINDU	TANU BEDI , ARUN KUMAR, N S VASHIST, RISHU MAHAJAN, SUSHIL BHARDWAJ, D V SHARMA
384	HISSAR [ 01-JUL-17 ]	FAO-M-297-M-2006 (MAT)	(O&M) AMIT SINGH V/S REKHA RANI	ANJU ARORA , ASHOK KUMAR SEHRAWAT, RAJBIR SEHRAWAT
385 V	FEROZEPUR [ 01-JUL-17 ]	CRA-D- 799-DBA-2006 (ACQ)  WITH CRR-1400-2006 (AD CASE )	STATE OF PUNJAB V/S SOHAN LAL AND ORS.  SATNAM CHAND V/S SOHAN LAL AND ORS.	BY ORDER , SANT PAL SINGH SIDHU , AG. PB.  SEEMA ARORA
386	REWARI [ 01-JUL-17 ]	FAO-20-M-2007 (MAT)	(O&M) PUSHPLATA V/S BAL KRISHAN	R.K.JAIN, VIVEK GOYAL , SUNIL K.RANA
387	KURUKSHETRA [ 01-JUL-17 ]	FAO-M-32-M-2007 (MAT)	VIJAY KUMAR V/S PARAMJIT KAUR	ASHIT MALIK , HARI OM ATRI,SANJIV GUPTA
388	ROPAR [ 01-JUL-17 ]	FAO-M-51-M-2007 (MAT)  WITH FAO-M- 65-M-2007	(O&M)HARJINDER SINGH V/S SUKHDEV KAUR  SUKDEV KAUR V/S HARJINDER SINGH	AMANDEEP SINGH, , M P GUPTA, MUNISH GUPTA, MANMOHAN SINGH, PRIYA GUPTA , P K GUPTA  P.K.GUPTAAMANDEEP SINGH, MUNISH GUPTA, MANMOHAN SINGH, PRIYA GUPTA , AMANDEEP SINGH , MANMOHAN SINGH , MUNISH GUPTA , PRIYA GUPTA
389	FARIDKOT [ 01-JUL-17 ]	FAO-M-76-2007 (MAT)	VEERAN @ VEERPAL KAUR V/S SUKHDEV SINGH	S.K.ARORA , ANANTKATARIA
390	JHAJJAR [ 01-JUL-17 ]	FAO-M-92-M-2007 (MAT)	BALWAN SINGH V/S KAMLA DEVI AND ANR.	R.S. KUNDU,SANJAY MITTAL , SANJAY MITTAL
391	PANIPAT [ 01-JUL-17 ]	FAO-M-145-M-2007 (MAT)  WITH FAO-145- M-2007	BABLI V/S RAM NIWAS  BABLI V/S RAM NIWAS	RS TACORIA , SANDEEP KUMAR, VIKRAM SINGH,V.D.SHARMA  R.S. TACORIAVIKRAM DHAKLA , VIKRAM DHAKLA
392	KARNAL [ 01-JUL-17 ]	FAO-M-164-2007 (MAT)	DARSHNA KUMARI V/S SUDESH KUMA MUNJAL	PARMINDER SINGH , JASWINDER RANDHAWA
393	AMRITSAR [ 01-JUL-17 ]	FAO-M-170-2007 (MAT)  (RELEASED FROM THE PART-HEARD)	SARWAN SINGH V/S BHUPINDER KAUR	ANIL CHAWLA , B S JASWAL, GIRISH AGNIHOTRI, BHUVAN VATS, SANJIV BANSAL, ANOOP VERMA ADV, K S REKHI, AMIT DHAWAN, SATISH JASWAL, ASHOK KHICHI, V K KAUSHAL, N K VERMA
394	KARNAL [ 01-JUL-17 ]	FAO-M-207-2007 (MAT)  (FAO 208/2007 DECIDED ON 22.9.14))	BALWINDER SINGH V/S MUKESH DEVI	BRIJENDER KAUSHIK , AG,HRY. RAMAN GAUR, MANOJ ROHILLA, MUNISH BHARDWAJ, SHAILENDRA JAIN , VIKAS SHARMA
395	ROPAR [ 01-JUL-17 ]	FAO-M-239-2007 (MAT)  WITH CMM-26-2017	GURJIT KAUR V/S GURLAL SINGH  GURJIT KAUR V/S GURLAL SINGH	SURJIT SINGH SALAR , CHAMAN LAL, D S RANDHAWA, DHARMINDER SINGH, M.S. KHAIRA, KRISHAN GOPAL SEHAJPAL, M S KHAIRA, MANIDERPREET KAUR, RAJIV PRASHAD  RITESH PARSHAD



396	REWARI [ 01-JUL-17 ]	FAO-M-306-2007 (MAT) WITH CMM-10-2015	GURU DUTT V/S HARSH LATA  GURU DUTT V/S HARSH LATA	RAM DARSHAN YADAV,P R YADAV , P R YADAV P R YADAV, R.D. YADAV
397 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-502-DB-2007  WITH CRR-1606-2007  WITH CRA-D- 509-DB-2007	DILBAG SINGH V/S ST OF PB  SUKHWANT SINGH V/S STATE OF PUNJAB AND ANR.  HARJINDER SINGH V/S STATE OF PUNJAB	DS VIRK , AG. PB., GURDEEP SINGH, PANKAJ SANGARI, DALDEEP SINGH, J.S. GILL NAVKIRAN SINGHSANDEEP SINGH DEOL FOR RESP. NO. 2 P-835/2003 , SANDEEP SINGH DEOL FOR RESP. NO. 2 P-835/2003  DAVINDER BIR SINGH
398	AMBALA [ 01-JUL-17 ]	FAO-1352-2007 (G&W )  WITH RSA-426-2013  WITH RSA-2502-2008	(O&M) YASHPAL MALHOTRA V/S RUBAL MALHOTRA AND ORS.  YASHPAL V/S KAMAL MALHOTRA @ BABLI AND ANR  YASH PAL MALHOTRA V/S ASHOK KUMAR AND ANR.	R P SINGH AHLUWALIA , S M SHARMA , SUKHJIT SINGH, SURINER GANDHI, DEEPAK JAIN, VINEET JAGRAM SINGH COONERSURINDER MOHAN SHARMA , SURINDER MOHAN SHARMA JAGRAM SINGH COONERB.R.RANA, S.M.SHARMA, , ASHOK KUMAR IN PERSON, , ASHOK KUMAR IN PERSON, , B.R.RANA, S.M.SHARMA,
399	PANCHKULA [ 01-JUL-17 ]	FAO-2439-2007 (G&W )  CM-7295-CII-2016	GAGAN GUPTA V/S VIJAY KUMAR SANGARI	PARMOD GOYAL , PAWANPREET KAUR DHINDSA, TARUN SINGHAL , AMAR VIVEK , SHEENA KHANNA, V.K. JINDAL, O P GOYAL,PRIYA KHURANA, VARUN SHARMA,SAVITA TANWAR AMAR VIVEK
400	PATIALA [ 01-JUL-17 ]	FAO-3583-2007 (G&W )  (---'MINOR HAS BECOME ADULT & APPEAL BECOMES INFRUCTUOUS' BO HCJ 25.5.2017)	SONIA RANI V/S KRISHAN KUMAR	PUJA CHOPRA , G.S.THIND, J.S.SAINI, KULDEEP TIWARI, SANDEEP CHOPRA
401 V	YAMUNA-NAGAR [ 04-JUL-17 ]	CRA-D-29-DB-2004  (FOR 31/07/2017)	KRISHAN DEV @ MUNNA V/S STATE OF HARYANA	THROUGH JAIL/G.S. GILL , AG. HRY., AMAN PAL ADV, ARCHANA SHARMA
402 V	SONEPAT [ 04-JUL-17 ]	CRA-D-39-DB-2004  WITH CRA-S- 309-SB-2002  (FOR 21/07/2017)	RAJ SINGH ETC. V/S HY.STATE  BHIM SINGH V/S HY.STATE	BS WALIA , ASHISH GUPTA; AG HARYANA  SP LALERASHISH GUPTA (AMICUS CURIAE) , ASHISH GUPTA (AMICUS CURIAE)
403	FATEHGARH-SAHIB [ 04-JUL-17 ]	FAO-M-278-2007 (MAT)  (FOR 18/07/2017)	KULWANT KAUR V/S SATPAL SINGH	S.S.RANGI, H S TULI, GEETA SHARMA , Y P SINGLA
404	UT-CHANDIGARH [ 04-JUL-17 ]	FAO-M-309-2008 (MAT)  ( RESTORED CASE (RELEASED FROM PART HEARD))(FOR 17/07/2017)	MEENAKSHI GOYAL V/S MUKESH KUMAR AGGARWAL	BALDEV RAJ MAHAJAN, SANJAY VASHISTH , D.C. MITTAL, NEERU BANSAL, CHAMAN LAL GOYAL, SHIREESH GUPTA, V K KAUSHAL
405	KARNAL [ 04-JUL-17 ]	FAO-M-204-2009 (MAT)  CMM-101-2009 CM-16661-CII-2009  (FOR 11/07/2017)	(O&M) NEELAM V/S RANDIP SINGH	VIBHOR BANSAL, RAJESH BHARDWAJ , G S BAINS, ANMOL RATTAN SIDHU, P K CHUGH, R K CHUGH VIBHOR BANSAL VIBHOR BANSAL
406	UT-CHANDIGARH [ 04-JUL-17 ]	FAO-M-349-2009 (MAT)  WITH CMM-185-2009  (RTD. FROM LOK ADALAT.)(FOR 12/07/2017)	PAYAL BOPARAI V/S BIKRAM SINGH BOPARAI	RAMAN MAHAJAN , NEELOFER A PARVEEN, VARUN GARG, SIDDHARATH SHARMA, MADAN LAL, MAYANK MATHUR, TARUNVIR S. LEHAL, JAI BHAGWAN, KANWAL GOYAL RAMAN MAHAJAN
407	JALANDHAR [ 04-JUL-17 ]	FAO-M-9-2011 (MAT)  CM-294-CII-2011  (SOC)(FOR 05/07/2017)	MANJIT KAUR V/S SUKHWINDER SINGH	O.P. HOSHIARPURI , NAVEEN MAHAJAN , PARAMBIR SINGH , SANDEEP WADHAWAN PUNEET JINDAL O.P. HOSHIARPURI

408	BATHINDA [ 04-JUL-17 ]	FAO-M-165-2012 (MAT) (FOR 10/07/2017)	SHAVINDER KAUR V/S SEWAK SINGH	DEEPAK AGGARWAL , SHIVRAJ ANGI, H.S. SAINI
409 I	HOSHIARPUR [ 04-JUL-17 ]	CRA-D-174-DB-2012  CRM-8954-2012 (SOC)	DIDAR SINGH @ RIMPI V/S STATE OF PUNJAB	SAMEER SACHDEVA , A.G.PUNJAB, SURINDER THAKUR, SAMEER SACHDEVA
410	UT-CHANDIGARH [ 04-JUL-17 ]	FAO-M-47-2013 (MAT)  & CM-4317-CII-2013 & CM-10513-CII-2013 & CM-7364-CII-2014 (FOR 11/07/2017)	VIBHA DHEMAN V/S DINESH DHEMAN	ASHWANI TALWAR , S D SHARMA SR. ADV., SURINDER SHARMA, SHAGUN SHARMA, PHS PANNU, BINDU GOYAL, SANAMJEET KAUR, KR SHARMA,PM GOYAL, VED PRIYA MALIK ADV,PARAS MONEY ASHWANI TALWAR ASHWANI TALWAR ASHWANI TALWAR
411	AMBALA [ 04-JUL-17 ]	FAO-3604-2013 (FAMILY) (FOR 12/07/2017)	NEERU V/S MANISH RATTAN	MANJRI NEHRU KAUL , MADAN PAL , RAMAN MAHAJAN
412	FARIDABAD [ 04-JUL-17 ]	FAO-8655-2014 (FAMILY) (AD CASE )(FOR 11/07/2017)	RAMESH BHATIYANI V/S SEEMA	DAMANBIR SINGH SOBTI , RAM PAL VERMA
413 V	UT-CHANDIGARH [ 04-JUL-17 ]	CRA-D- 769-DBA-2002 (ACQ)	THE STATE (U.T. CHANDIGARH) V/S NIRMAL KUMAR AND ANR.	BY ORDER/ R.S. RAI , S.L. CHANDER SHEKHAR
414 V	SONEPAT [ 04-JUL-17 ]	CRA-D-319-DB-2003 (CAW)	MOHINDER V/S STATE OF HARYANA	JAI VIR YADAV , AG. HRY.
415 V	PANIPAT [ 04-JUL-17 ]	CRA-D- 470-DBA-2003 (ACQ)	STATE OF HARYANA V/S PARMANAND AND ANR.	BY ORDER/ AG. HRY. , A.N. SAINI, SAROJ SAINI
416 V	PATIALA [ 04-JUL-17 ]	CRA-D- 705-DBA-2003 (ACQ)	STATE OF PUNJAB V/S PARGAT SINGH AND ORS.	BY ORDER/ AG.PB. , SANDEEP KUMAR CHOPRA, PUJA CHOPRA
417	HOSHIARPUR [ 04-JUL-17 ]	FAO-M-274-2011 (MAT) & CM-2021-CII-2014 (FOR 05/07/2017)	JASPAL SINGH V/S JAGJIT KAUR	PAWAN KUMAR GUPTA , D.S PHERUMAN, MUNISH GUPTA , SARIKA GUPTA PAWAN KUMAR GUPTA, SANJAY GUPTA
418	PATHANKOT [ 04-JUL-17 ]	FAO-M-207-2014 (MAT) WITH CM-10606- CII-2017 (POR) (---PART-HEARD---	PRITAM CHAND V/S KANTA DEVI AND ANR.  PRITAM CHAND V/S KANTA DEVI AND ANR.	R.D.BAWA , RANDHIR BAWA, AMAR CHAND, ANJU ARORA ADV, SAMUEL GILL  R.D.BAWA, ANJU ARORA

**REGULAR D.B. CAUSE LIST FOR THE MONDAY DATED 03/07/2017 CR NO 5****HON'BLE MR. JUSTICE M. JEYAPPAUL****HON'BLE MRS. JUSTICE REKHA MITTAL**

301	HISSAR [ 01-JUL-17 ]	FAO-1736-2001 (G&W )	KAMLESH AND ANR. V/S SURINDER KAUR AND ANR.	ATUL LAKHANPAL , ANKUR SONI, ARNAV SOOD AMIT JAIN, ARSHVINDER SINGH. CHETAN SLATHIA, ARUN JAIN,UDHAMJIT SINGH, BABLI KUMARI, KUSHAGRA MAHAJAN, R S CHAHAL
		WITH CRR-632-2006 (REHEARING MATTER-NOMINATION)	GULSHAN ALIAS JAIMAL SINGH AND ANR. V/S STATE OF HRY.	ATUL LAKHANPAL,RAJAN LAKHANPAL, AG HY

**REGULAR D.B. VI CAUSE LIST FOR THE MONDAY DATED 03/07/2017 CR NO 7****HON'BLE MR. JUSTICE T.P.S. MANN****HON'BLE MR. JUSTICE HARI PAL VERMA**

301 V	JALANDHAR [ 01-JUL-17 ]	CRA-D-514-DBA-2001 (ACQ)	STATE OF PUNJAB V/S ROMESH DUTT, ETC.	A.G., PUNJAB , PREETINDER SINGH AHLUWALIA, R.S. CHEEMA SR. ADV., ARSHDEEP SINGH CHEEMA, RAMANDEEP SANDHU, VARUN WADHWA, TANU BEDI ADV.
		WITH CRA-S-1189-SB-2000	ROMESH DUTT AND ORS V/S PB.ST.	RAMANDEEP SINGH
		WITH CRR-279-2001  (FOR 03/07/2017)	RAM KUMAR SAGAR (EXPIRED) V/S STATE OF PUNJAB	R.S. CHEEMA SR. ADV. RS DODGILH.S. RANDHAWA , H.S. RANDHAWA , PREETINDER SINGH AHLUWALIA
302 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-147-DBA-2003 (ACQ)	STATE OF PUNJAB V/S MOHINDER PAL	BY ORDER/AG. PB. , HARSH AGGARWAL
		(FOR 03/07/2017)		
303 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-263-DB-2003	RAVINDER KUMAR SHARMA V/S STATE OF PUNJAB	G.S.SAWHNEY , AG. PB., RAJESH ARORA, ARSHWINDER SINGH, P.S. HUNDAL, BALDEV SINGH SR. ADV. WITH PANKAJ BHARDWAJ, VISHAL RATTAN LAMBA
		WITH CRA-D-343-DB-2003	PARSHOTAM LAL V/S STATE OF PUNJAB	VISHAL SHARMA
		WITH CRM-A-269-MA-2003  (FOR 03/07/2017)	LALITA WIDOW OF AMRIT LAL V/S HEAD CONSTABLE KULDEEP SINGH AND ORS.	P.S. HUNDAL
304 V	PANIPAT [ 01-JUL-17 ]	CRA-D-334-DB-2003	PARVESH AND ANR. V/S STATE OF HARYANA	THROUGH JAIL, R.M SINGH , AG. HRY., H.P. SINGH, PANKAJ NANHERA
		(FOR 31/07/2017)		
305 V	GURGAON [ 01-JUL-17 ]	CRA-D-340-DB-2003	IQBAL AND ORS. V/S STATE OF HARYANA	ARSHVINDER SINGH , AG. HRY., BALDEV SINGH SR. ADV. HARENDEER SINGH, SUDHIR SHARMA
		(FOR 11/07/2017)		
306 V	KAITHAL [ 01-JUL-17 ]	CRA-D-341-DB-2003	KULDEEP V/S STATE OF HARYANA	BIPAN GHAI , SIMRANDEEP S. SANDHU, AG, HRY, RAJNI MEHNDIRATTA, VINOD GHAI SR. ADV.
		WITH CRA-D-348-DB-2003	GULAB SINGH AND ORS. V/S STATE OF HARYANA	M.J.S.WARAICHTANU BEDI, DAVINDER BIR SINGH, SUMANJIT KAUR, R.S. CHEEMA, PAWAN GIRDHAR , SUMANJIT KAUR, R.S. CHEEMA, PAWAN GIRDHAR , TANU BEDI, DAVINDER BIR SINGH
		WITH CRR-1271-2003  (FOR 24/08/2017)	KRISHAN LAL V/S STATE OF HARYANA	B.S.SODHI
307 V	MAHENDERGARH [ 01-JUL-17 ]	CRA-D-350-DB-2003	HOSHIAR SINGH ETC. V/S STATE OF HARYANA	KS NALWA , AMAN PAL, SIMRANDEEP SINGH SANDHU, VINOD GHAI SR. ADV., AG. HRY., ASHWANI BHARDWAJ ADV, N.S. SHEKHAWAT, PAWAN GIRDHAR, J.S. MEHNDIRATTA
		WITH CRR-1339-2003	HOSHIAR SINGH V/S STATE OF PUNJAB	N.S.SHEKHAWATVINOD GHAI SR. ADV., SIMRANDEEP SINGH SANDHU , VINOD GHAI SR. ADV., SIMRANDEEP SINGH SANDHU
		WITH CRR-1567-2003	VIJAY SINGH V/S STATE OF HARYANA & ORS.	KAPIL AGGARWALADITYA SANGHI; LOKESH SHARMA, S N YADAV , S N YADAV , ADITYA SANGHI; LOKESH SHARMA
		WITH CRR-979-2003  (FOR 12/08/2017)	VIJAY SINGH V/S STATE OF HARYANA	KAPIL AGGARWALADITYA SANGHI; LOKESH SHARMA, S N YADAV , S N YADAV , ADITYA SANGHI; LOKESH SHARMA
308 V	KAITHAL [ 01-JUL-17 ]	CRA-D-456-DB-2003	AMRIK SINGHE TC. V/S STATE OF HY.	BIPAN GHAI , SIMRANDEEP S. SANDHU, AG. HRY., VINOD GHAI, ROHIT KAUSHIK H.C.RAHIH.S.GILL, SR.ADVOCATE, VIVEK GOEL , H.S.GILL, SR.ADVOCATE, VIVEK GOEL
		WITH CRR-1387-2003	AZAD PAL V/S HY.ST.	BY ORDER/ BIPAN GHAIH.S.GILL SR. ADVOCATE, VIVEK GOEL, AG HARYANA, H.C. RAI R.K. DHIMAN , AG HARYANA , H.C. RAI R.K. DHIMAN , H.S.GILL SR. ADVOCATE, VIVEK GOEL
		WITH CRA-D-96-DBA-2004  (FOR 03/07/2017)	PALA V/S AZAD @ AZAD PAL AND ORS.	

309 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-596-DB-2003  (FOR 01/08/2017)	KUMARI NEELAM AND ANR. V/S STATE OF HARYANA	RAHUL VATS , AG. HRY., GORAKH NATH, B.S. SAROHA, MUNISH BAKSHI
310 V	GURGAON [ 01-JUL-17 ]	CRA-D-604-DB-2003  WITH CRR-2139-2003 (FOR 26/07/2017)	MUBARIK AND ORS. V/S STATE OF HARYANA  PARKASH V/S MUBARIK AND ORS	R.S. RAI , APPELLANTS IN PERSON WITH DILPREET SINGH ADV, KARAN PATHAK, AG. HRY. GAUTAM DUTT  RAJEEV KASWAN
311 V	PANIPAT [ 01-JUL-17 ]	CRA-D-622-DB-2003  & CRM-4787-2015 WITH CRR-1607-2003 (FOR 06/07/2017)	RAJESH KUMAR V/S STATE OF HARYANA  DHANPATI V/S HY.ST.	NARENDER HOODA , ASHIT MALIK, SANDEEP VERMANI, VINOD K. KANWAL, AG. HRY., AJIT ATRI, PARDEEP SINGH POONIA  PARDEEP SINGH POONIA, A.G.HY.  ASHIT MALIK
312 V	HISSAR [ 01-JUL-17 ]	CRA-D-625-DB-2003  WITH CRA-S-1451-SB-2003  (FOR 12/07/2017)	DALBIR SINGH V/S STATE OF HARYANA  MAHAVIR SINGH V/S STATE OF HARYANA	GORAKH NATH, RAHUL VATS , AG. HRY., ATUL GAUR, R.N. KUSH, B.S. SAROHA, NEENA SHARMA  JITENDRA CHAUHANRAJINDER MATHUR (A-1,3&4); T. C. DHANWAL (A-2) , RAJINDER MATHUR (A-1,3&4); T. C. DHANWAL (A-2)
313 V	KARNAL [ 01-JUL-17 ]	CRA-D-626-DB-2003  WITH CRR-1767-2003 (FOR 28/07/2017)	RANDHIR & ORS. V/S STATE OF HARYANA  RULLAH RAM V/S RANDHIR @ DHIRA AND ORS	VS RATHORE, RAHUL RATHORE , AG. HRY. S.PRIYA KHAITAN, S.S NARULA  SARTEJ SINGH NARULAS.S NARULA , S.S NARULA
314 V	PATIALA [ 01-JUL-17 ]	CRA-D-734-DB-2003  (FOR 24/07/2017)	BACHAN SINGH V/S STATE OF PUNJAB	RK GARG , AG. PB.
315 V	ROPAR [ 01-JUL-17 ]	CRA-D-736-DB-2003  (FOR 17/07/2017)	MOHINDER KAUR ETC. V/S STATE OF PUNJAB	PK GUPTA , GURINDER SINGH, ROBIN BANSAL, AG. PB., D.S. RAJPUT, D.S. BALI SR. ADV. DB GUPTA, P S PUNIA, HARVEEN KAUR, PRIYA GUPTA, AKSHAY BHAN, RAJ KUMAR GUPTA, SANJEEV MANHAS
316 V	SANGRUR [ 01-JUL-17 ]	CRA-D-873-DB-2003  (FOR 08/08/2017)	BUTA SINGH V/S STATE OF PUNJAB	PARVEEN K.KATARIA , SUKHJIT SINGH, AG. PB., B.S. BHALLA, N.S. KHANDOLA, MOHD. YUSUF ADV. FOR THE COMPLAINANT.
317 V	KARNAL [ 01-JUL-17 ]	CRA-D-881-DB-2003  (FOR 14/07/2017)	SHINGARA SINGH AND ORS V/S STATE OF HARYANA	NAVDEEP SINGH, HARDEEP SINGH , AG. HARYANA, RAHUL PUSHKARNA, HARENDER SINGH, RK RANA ADV, SUDHIR SHARMA, BALDEV SINGH SR. ADV.
318 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-910-DB-2003  (FOR 21/07/2017)	DAVINDER SINGH V/S STATE OF PUNJAB	SUVEER SHEOKAND , PUNEETA SETHI, AG. PB.
319 V	FEROZEPUR [ 01-JUL-17 ]	CRA-D-19-DB-2004  WITH CRA-D-512-DBA-2004 (FOR 25/07/2017)	JUGRAJ SINGH V/S STATE OF PUNJAB  MANGAL SINGH V/S BALJINDER SINGH AND ANR.	GURBACHAN SINGH BHATIA , AG. PB., A.S. TRIKHA. T.S. SANGHA  BY ORDER/G.S. BHATIAP.S. JAMMU , P.S. JAMMU
320 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-20-DB-2004  (FOR 19/07/2017)	PINTOO V/S STATE OF HARYANA	S S NARULA , AG. HRY., S. PRIYA KHAITAN
321 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-25-DB-2004  (FOR 27/07/2017)	JAGTAR SINGH @ PARTAP SINGH @ TABBU &ANR V/S STATE OF PUNJAB	H.S. BHULLAR , AG. PB.
322 V	GURDASPUR [ 01-JUL-17 ]	CRA-D-31-DB-2004  (FOR 20/07/2017)	JOGINDER SINGH V/S STATE OF PUNJAB	SANJIV PANDEY , AG. PB., RAVI PARTAP SINGH

323 V	SONEPAT [ 01-JUL-17 ]	CRA-D-32-DB-2004  (FOR 03/07/2017)	RAJESH ETC. V/S STATE OF HY.	SK HOODA, VINOD GHAI , AG. HRY.
324 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-40-DB-2004  WITH CRA-D-120-DB-2004 WITH CRA-D-63-DB-2004 (FOR 17/08/2017)	BABU LAL V/S STATE OF HARYANA  DEVENDER V/S STATE OF HARYANA  DINESH KUMAR V/S STATE OF HARYANA	M.J.S. WARAICH , AG. HRY., JASREET SINGH, R.K. TRIKHA, R.S. CHEEMA SR. ADV. PAWAN GIRDHAR G.C.SHAHPURIGAUTAM DUTT, R.S. RAI , GAUTAM DUTT , R.S. RAI R.S. RAIGAUTAM DUTT , GAUTAM DUTT
325 V	PANIPAT [ 01-JUL-17 ]	CRA-D-42-DB-2004  WITH CRR-316-2004 (FOR 04/08/2017)	VIKKI AND ORS. V/S STATE OF HARYANA  KARAM CHAND V/S STATE OF HARYANA AND ORS.	THROUGH JAIL/HOSHIAR SINGH JASWAL , AG. HRY., B.S. WALIA, TRIBHUWAN SINGLA, RAHUL DESWAL VIKRAM SINGH
326 V	PATIALA [ 01-JUL-17 ]	CRA-D-81-DB-2004  WITH CRA-D-743-DB-2004 (FOR 16/08/2017)	HARJINDER KAUR V/S STATE OF PB.  BALDEV SINGH V/S STATE OF HARYANA	DHRUV DAYAL , AG. PB., R.K. GUPTA,H.S.BHULLAR SS JOSHI
327 V	HISSAR [ 01-JUL-17 ]	CRA-D-93-DB-2004  (FOR 25/08/2017)	PARTAP V/S STATE OF HARYANA	NK SANGHI, A.S. CHAUDHARY , AG. HRY., ASHWANI BHARDWAJ
328 V	FEROZEPUR [ 01-JUL-17 ]	CRA-D-123-DB-2004  (FOR 16/08/2017)	LAKHA SINGH V/S STATE OF PB.	SUVEER SHEOKAND , AG. PB.
329 V	SANGRUR [ 01-JUL-17 ]	CRA-D-141-DB-2004	KARAMJIT SINGH AND ORS V/S STATE OF PUNJAB	A.S.JATTANA, ANITA SHARMA , AG. PB., S.K. BAWA, S.K. LADDI
330 V	HOSHIARPUR [ 01-JUL-17 ]	CRA-D-151-DB-2004  WITH CRA-D-183-DB-2004	AJAY KUMAR V/S STATE OF PUNJAB  JASBIR SINGH V/S STATE OF PUNJAB	JBS GILL , AG. PB. YOGESH GOELS.S. RANA , S.S. RANA
331 V	KAPURTHALA [ 01-JUL-17 ]	CRA-D-156-DB-2004	VARINDER KUMAR V/S STATE OF PUNJAB	ARSHWINDER SINGH , AG. PB., AMANDEEP SINGH, BALDEV SINGH SR. ADV. SUDHIR SHARMA
332 V	JHAJJAR [ 01-JUL-17 ]	CRA-D-171-DB-2004	MEHTAB SINGH V/S STATE OF HARYANA	ANJU ARORA , AG. HRY.
333 V	BATHINDA [ 01-JUL-17 ]	CRA-D-173-DB-2004	OM PARKASH & ORS. V/S STATE OF HARYANA	BIPAN GHAI, R.S. GHAI SR. ADV. , AG. HRY., N.S. SHEKHAWAT RAJAN LAKHANPAL FOR THE COMPLAINAT, VINOD GHAI SR. ADV.
334 V	KAITHAL [ 01-JUL-17 ]	CRA-D-185-DB-2004  WITH CRR-1127-2004	RAJ PAL ETC. V/S STATE OF HY.  JOGI RAM V/S RAJ PAL AND ORSD	KDS HOODA , AG. HRY.,, SUMANJIT ADV. FOR THE COMPLAINANT MANJEET SINGH
335	[ ]	--	THERE IS NO CASE	
336 V	GURGAON [ 01-JUL-17 ]	CRA-D-201-DB-2004	SUFEDA ETC. V/S STATE OF HY.	MANOJ BAJAJ , AG. HRY., R.D. YADAV
337 V	FATEHABAD [ 01-JUL-17 ]	CRA-D-215-DB-2004	AMAR SINGH V/S STATE OF HARYANA	G.S. GILL , AG. HRY., MANDEEP S. BRAR
338 V	FEROZEPUR [ 01-JUL-17 ]	CRA-D-221-DB-2004	TARA CHAND V/S STATE OF PUNJAB	ASHWANI BHARDWAJ , AG. PB., S.K. YADAV

339 V	GURDASPUR [ 01-JUL-17 ]	CRA-D-239-DB-2004	CHAMKAUR SINGH @ KORI V/S STATE OF PUNJAB	G.S. KAURA , A.S.WALIA,H.S. GHUMAN, AG. PB.
340 V	AMBALA [ 01-JUL-17 ]	CRA-D-246-DB-2004	NACHATAR SINGH AND ANOTHERS V/S THE STATE OF HARYANA	BHAG SINGH , AG. HRY., S.S. DINARPUR ADV, FOR THE COMPLAINANT, J.S. BAINS
341 V	JALANDHAR [ 01-JUL-17 ]	CRA-D-256-DB-2004	KULWINDER KAUR V/S STATE OFPB.ETC.	BIPAN GHAI, VINOD GHAI , AG. PB.
342 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-258-DB-2004	PARTAP SINGH V/S PB.STATE	MANVINDER SINGH SIDHU , AG. PB.
		WITH CRR-948-2004	JAGIR SINGH V/S STATE OF PUNJAB	R.K.SINGLA
343 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-268-DB-2004	CHINA KUMAR PANDIT V/S STATE OF PUNJAB	THROUGH JAIL/JS BAINS , AG. PB.
344 V	FEROZEPUR [ 01-JUL-17 ]	CRA-D-276-DB-2004	SARABJIT SINGH V/S STATE OFPB.	OP KAMBOJ , AG.PB.
345 V	PANIPAT [ 01-JUL-17 ]	CRA-D-278-DB-2004	NAZAR SINGH V/S STATE OF HARYANA	V.S. RATHORE , AG. HRY., RAHUL RATHORE, RAHUL RATHORE
		CRM-24796-2008		
346 V	HISSAR [ 01-JUL-17 ]	CRA-D-292-DB-2004	SATTA V/S STATE OF HARYANA	DINESH ARORA , AG. HRY., SURENDER DESWAL
		WITH CRA-D- 234-DB-2004 (FOR 20/07/2017)	STATE OFHARYANA V/S ISHWAR SINGH AND ORS	A.G.HARYANA
347 V	JALANDHAR [ 01-JUL-17 ]	CRA-D-338-DB-2004	SATNAM SINGH ETC. V/S STATE OFPB.ETC.	VIKAS BAHL , G.S. KAURA
348 V	PATIALA [ 01-JUL-17 ]	CRA-D-350-DB-2004	PARBODH CHAND V/S STATE OF PUNJAB	V.M. GUPTA, ARIHANT JAIN , AG. PB., DHRUV DAYAL PROXY., TARUN JINDAL, P.S. AHLUWALIA, PREETINDER SINGH AHLUWALIA
349 V	FARIDKOT [ 01-JUL-17 ]	CRA-D-366-DB-2004	SANT CHANDER MUNI ETC. V/S STATE OF PB.ETC.	HARI CHAND RAHI, R.K. DHIMAN , H.S.GILL SR. ADV., KULDEEP SINGH AHLUWALIA ADV FOR THE COMPLAINANT, VIVEK GOYAL
		WITH CRA-D- 640-DB-2004	JAGJIT SINGH V/S STATE OF PUNJAB	VIKAS CHATRATH
350 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-371-DB-2004	RAM KUMAR V/S STATE OF PUNJAB	RAHUL VATS,GORAKH NATH , S.S. RANA,, AG. PB.
351 V	BHIWANI [ 01-JUL-17 ]	CRA-D-375-DB-2004	VINOD KUMAR V/S STATE OF HARYANA	RAHUL VATS , AG. HRY., B.S. SAROHA, GORAKH NATH, MUNISH BAKSHI
352 V	HOSHIARPUR [ 01-JUL-17 ]	CRA-D-434-DB-2004	BALJIT SINGH V/S STATE OF PB.	B.D.SHARMA , AG. PB.
		WITH CRA-D- 538-DB-2004	DALLBIR SINGH AND ORS V/S STATE OF PUNJAB	SHEKHAR VERMAP.N. ARORA, HARMADEEP SINGH, MANINDER ARORA, H.S. DHINDSA, RAJESH K. DADWAL, R.K. DADWAL, MS. DEIPA ASDHIR DUBEY , MANINDER ARORA, H.S. DHINDSA , MS. DEIPA ASDHIR DUBEY , P.N. ARORA, HARMADEEP SINGH , RAJESH K. DADWAL, R.K. DADWAL
		WITH CRA-D- 606-DB-2004	GURVINDER SINGH V/S STATE O F PUNJAB	K.S. DHALIWALG.S. SANDHU , G.S. SANDHU
353 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-466-DB-2004	AJIT KUMAR V/S STATE OF HARYANA	THROUGH JAIL/ SURINDER DESWAL , AG. HRY.
354 V	HOSHIARPUR [ 01-JUL-17 ]	CRA-D-485-DB-2004	TEJINDER SINGH V/S PB.STATE	HC RAHI , AG. PB., R.K. DHIMAN, VIVEK GOYAL, H.S. GILL SR. ADV.

		WITH CRR-972-2005	SOMA RANI V/S TEJINDER SINGH AND OR.S	RAJINDER PAL SINGHARUN ABROL , ARUN ABROL
355 V	PATIALA [ 01-JUL-17 ]	CRA-D-487-DB-2004	AMRIK SINGH AND ORS. V/S STATE OF PUNJAB	AKSHAY BHAN , AG. PB., VANEET SONI
		WITH CRR-833-2005	AJAIB SINGH V/S AMRIK SINGH ETC.	KS BASSI
356 V	FARIDKOT [ 01-JUL-17 ]	CRA-D-490-DB-2004	GURMAIL SINGH V/S STATE OF PBE.TC.	SPS SIDHU , AG. PB., SUKHDEEP SINGH
		WITH CRA-S-916-SB-2004	KARAMJIT SINGH V/S STATE OFF B.ETC.	SPS SIDHU
		WITH CRR-1175-2004	JASWANT SINGH V/S STATE OF PUNJAB	H.C.RAHIR.K. DHIMAN VIVEK GOYAL , R.K. DHIMAN VIVEK GOYAL
		WITH CRA-S-920-SB-2004	GURMAIL SINGH V/S STATE OF PB.	SPS SIDHU, AG PBA.G.PUNJAB , A.G.PUNJAB
		CRM-20672-2004		SPS SIDHU
357 V	KAPURTHALA [ 01-JUL-17 ]	CRA-D-515-DB-2004	DES RAJ V/S STATE OF PB.	PS BAATH, PREM SINGH BHANGU , AG. PB.
358 V	AMBALA [ 01-JUL-17 ]	CRA-D-524-DB-2004	NACHATRO DEVI V/S STATE OF HARYANA	G.S. GILL , AG. HRY., M.S. BRAR, SUNDERPREET
359 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-546-DB-2004	JASBIR SINGH AND ORS. V/S STATE OF PUNJAB (CAW)	G.K MANN , AG. PB., GAGANDEEP SINGH, MS. MEENU
360 V	SONEPAT [ 01-JUL-17 ]	CRA-D-555-DB-2004	SANT KUMAR V/S STATE OF HARYANA	ADITYA ANGHI , AG. HRY.
361 V	BHIWANI [ 01-JUL-17 ]	CRA-D-559-DB-2004	RAM KISHAN ETC. V/S STATE OFHY.	RAHUL VATS , AG. HRY., GORAKH NATH , B.S. SAROHA
362 V	HOSHIARPUR [ 01-JUL-17 ]	CRA-D-579-DB-2004	RAGHBIR SINGH ETC. V/S STATE OF PUNJAB	PC SUMAN , AG. PB.
363 V	PATIALA [ 01-JUL-17 ]	CRA-D-629-DB-2004	TARSEM SINGH V/S STATE OFPB.	DHRUV DAYAL, SANJEEV MANHAS , AG. PB.
364 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-641-DB-2004	NISHAN SINGH V/S STATE OF PUNJAB	RK GUPTA, PBS GORAYA , AG. PB., GURNAM SINGH ADV. FOR THE COMPLAINANT, SANJEEV MANHAS
365 V	KARNAL [ 01-JUL-17 ]	CRA-D-642-DB-2004	KIMTI LAL AND ANR. V/S STATE OF HARYANA	V.S. RATHORE , AG. HRY., VIKRAM SINGH, RAMESH HOODA
		WITH CRA-D-661-DB-2004	RAM PAL V/S STATE OF HARYANA	P.S.SULLARRAHUL VATS, VIKRAM SINGH , RAHUL VATS, VIKRAM SINGH
		WITH CRA-S-1378-SB-2004	JASWANT SINGH ETC. V/S STATE OFHY.	ASHIT MALIKAJIT ATRI , AJIT ATRI
366 V	ROPAR [ 01-JUL-17 ]	CRA-D-653-DB-2004	JASWANT SINGH V/S STATE OF PUNJAB	VIKAS CHATRATH , AG. PB., VIKRAM SHEORAN
367 V	AMBALA [ 01-JUL-17 ]	CRA-D-687-DB-2004	SKHDEV SINGH ETC V/S STATE OF HARYANA	SUNIL PANWAR , AG. HRY., S.S. DINARPUR ADV. FOR THE COMPLAINANT
		WITH CRR-2117-2004	NARMAIL SINGH V/S STATE OF HARYANA AND OTHERS	S.S. ANTTAL
368 V	SONEPAT [ 01-JUL-17 ]	CRA-D-713-DB-2004	ANIL KUMAR SON OF JAI BHAGWAN KHATI V/S STATE OF HARYANA	D.S.SANDHU , AG. HRY.
		WITH CRA-D-815-DB-2004	JITENDER V/S STATE OF HARYANA	VS RATHORERAHUL DESWAL , RAHUL DESWAL
369 V	MANSA [ 01-JUL-17 ]	CRA-D-741-DB-2004	MANDHIR SINGH V/S STATE OF PUNJAB (CAW)	APS DEOL, DAVINDERBIR SINGH , AG. PB.
		WITH CRA-D-750-DB-2004	TARSEM SINGH V/S STATE OF PUNJAB	DHRUV DAYALKUSHALDEEP S. SANDHU , KUSHALDEEP S. SANDHU



		WITH CRA-D-825-DB-2004	GURMAIL KAUR V/S STATE OF PUNJAB	P.S. PAUL, J.S. RATTU , PREETINDER SINGH AHLUWALIA
370 V	MAHENDERGARH [ 01-JUL-17 ]	CRA-D-777-DB-2004	SATYAVIR SINGH V/S STATE OF HARYANA	SUDHIR MAKKAR , AG. HRY., ARSHVINDER SINGH, BALDEV SINGH SR.ADV.
371 V	SONEPAT [ 01-JUL-17 ]	CRA-D-779-DB-2004	SANJIV KUMAR V/S STATE OF HARYANA	ASHIT MALIK, AJIT ATRI , AG. HRY.
372 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-783-DB-2004	CHAND SINGH AND ANR V/S STATE OF PUNJAB	V.K.CHAUDHRI , AG. PB., NAVJINDER S. SIDHU, S.S. RANA, SANDEEP VADHAWAN, GORAV KATHURIA
373 V	GURDASPUR [ 01-JUL-17 ]	CRA-D-787-DB-2004	GOPAL AND ORS V/S STATE OF PUNJAB	SUSHIL SAINI , AG. PB., RAKESH NEHRA
374 V	JALANDHAR [ 01-JUL-17 ]	CRA-D-791-DB-2004	AMARJIT SINGH V/S STATE OF PUNJAB	RAJIV VIJ , AG. PB.
375 V	MOGA [ 01-JUL-17 ]	CRA-D-813-DB-2004	VIJAY KUMAR AND ORS. V/S STATE OF PUNJAB	BIPAN GHAI , AG. PB., VINOD GHAI
376 V	AMBALA [ 01-JUL-17 ]	CRA-D-821-DB-2004	BALKAR SINGH V/S STATE OF HY.	BY POST/ R.S. GHAI SR. ADV. VINOD GHAI , AG. HRY.
377 V	SANGRUR [ 01-JUL-17 ]	CRA-D-837-DB-2004	AMARJIT SINGH ETC. V/S STATE OFPB.ETC.	TEJINDER PAL SINGH , AG.PB., K.S. AHLUWALIA ADV. FOR THE COMPLAINANT K.S. AHLUWALIAM.K. VASHIST. , M.K. VASHIST. , PREETINDER SINGH AHLUWALIA
		WITH CRR-2120-2004	RANJIT KAUR V/S AMARJIT SINGH	
378 V	FEROZEPUR [ 01-JUL-17 ]	CRA-D-845-DB-2004	PUNJAB SINGH V/S STATE OFPB. ((NDPS))	VEEET SHARMA , AG. PB., D.K. BHATTI
		WITH CRA-D-867-DB-2004	PARAMJIT SINGH V/S STATE OF PUNJAB	SANGEETA DUBEYVIPUL AGGARWAL , VIPUL AGGARWAL
379 V	JIND [ 01-JUL-17 ]	CRA-D-878-DB-2004	MOOL CHAND V/S STATE OF HARYANA	NAND LAL SAMMI , AG. HRY.
		WITH CRA-D-170-DBA-2005	STATE OF HARYANA V/S HEM RAJ & ORS.	BY ORDER/AG. HRY.
380 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-886-DB-2004	POHLA SINGH V/S ST OF PB	HBS DHALIWAL , AG. PB. DIVYA SHARMA, SANDEEP SINGH DEOL ADV. FOR THE COMPLAINANT, VANDANA MALHOTRA, RAJNEESH MALHOTRA GK MANNMS. VANDANA MALHOTRA, P.S. MANN, SANDEEP S. DEOL , MS. VANDANA MALHOTRA, P.S. MANN , SANDEEP S. DEOL
		WITH CRA-D-64-DB-2005	MEHAL SINGH V/S STATE OF PUNJAB	
381 V	YAMUNA-NAGAR [ 01-JUL-17 ]	CRA-D-889-DB-2004	SANJAY KUMAR ETC. V/S STATE OF HARYANA	VS RATHORE, VINOD GHAI , AG. HRY. R.S. GHAI SR. ADV., DEEPAK GUPTA, T.S. SANGHA ADV. FOR THE COMPLAINANT TS SANGHA
		WITH CRR-41-2005	RAM RATTAN V/S STATE OF HRY AND ORS	
382 V	FARIDKOT [ 01-JUL-17 ]	CRA-D-934-DB-2004	AJMER PURI V/S STATE OF PUNJAB	GURBACHAN SINGH BHATIA , AG. PB., J.S. BHATIA
383 V	SANGRUR [ 01-JUL-17 ]	CRA-D-937-DB-2004	ACHHRA SINGH ETC. V/S STATE OF PB. (CAW)	BIPAN GHAI, VINOD GHAI SR. ADV. , AG. PB.
384 V	FEROZEPUR [ 01-JUL-17 ]	CRA-D-939-DB-2004	SUKHDEV SINGH V/S STATE OF PB.	PS BRAR , AG. PB., J.S. BAINS

385 V	PANIPAT [ 01-JUL-17 ]	CRA-D-955-DB-2004	RANI ETC. V/S STATE OF HARYANA	THROUGH JAIL/RAHUL DESWAL , AG. HRY., PANKAJ NANHERA, RAJESH GUPTA
386 V	KAITHAL [ 01-JUL-17 ]	CRA-D-966-DB-2004	SADHU RAM V/S STATE OF HRY	ARSHVINDER SINGH , AG. HRY., BALDEV SINGH SR. ADV. ANHUL SINGH, DEEPINDER SINGH
387 V	AMBALA [ 01-JUL-17 ]	CRA-D-987-DB-2004	HARNAM SINGH V/S STATE OF HRY	THROUGH JAIL/ HOSHIAR SINGH JASWAL , AG. HRY.
388 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-994-DB-2004	GEHNA KHAN V/S STATE OF PUNJAB	GN MALIK , AG. PB.
		WITH CRA-D- 31-DB-2005	BUTA KHAN V/S STATE OF PUNJAB	GN MALIK
		WITH CRA-D- 62-DB-2005	NAZARR KHAN V/S STATE OF PUNJAB	G.N.MALIK
		WITH CRR-484-2005	MANJIT KAUR V/S STATE OF PUNJAB AND ORS.	ARUN WALIA
389 V	BATHINDA [ 01-JUL-17 ]	CRA-D-999-DB-2004	BUTA SINGH V/S STATE OF PUNJAB	APS DEOL, D.B. SINGH , AG. PB.
390 V	PATIALA [ 01-JUL-17 ]	CRA-D-1019-DB-2004 (NDPS))	SATTA RAM V/S STATE OF PUNJAB	DEEPIKA VERMA, HARPREET SINGH GHARUAN , AG. PB.
391 V	SONEPAT [ 01-JUL-17 ]	CRA-D-39-DB-2005	SAJJAN SINGH V/S STATE OF HARYANA	NK SANGHI , T P S PAUL, SANDEEP K SHARMA
		WITH CRA-D- 96-DB-2005 (ON BAIL)	SAHAB SINGH V/S STATE OF HARYANA	RAMESH HOODA
392 V	HOSHIARPUR [ 01-JUL-17 ]	CRA-D-63-DB-2005	GURCHARAN SINGH ETC. V/S STATE OF PB.	RP DHIR , S S BHINDER, N P S MANN, SIMSI DHIR, S S NARULA, A G PB, J S B GILL, SALONI SHARMA
		WITH CRA-D- 90-DB-2005	JAGDEV SINGH & ANR. V/S STATE OF PUNJAB	SS NARULA A G PB., MANINDER ARORA, P N ARORA, V P ARORA , A G PB., MANINDER ARORA, P N ARORA , V P ARORA
		WITH CRA-D- 640-DBA-2005	STATE OF PUNJAB ETC. V/S SURINDER KAUR AND SATWANT KAUR	BY ORDER
		WITH CRR-995-2005 (ON BAIL)	JASWANT SINGH V/S GURCHARAN SINGH AND ORS.	JBS GILL
393 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-72-DB-2005	HARJINDER SINGH V/S STATE OF PB	\DEEPIKA VERMA
		CRM-6272-2005		\DEEPIKA VERMA
394 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-85-DB-2005	BALJIT SINGH V/S STATE OF PUNJAB	MJS WARAICH , AG. PB., JASDEV SINGH MEHNDIRATTA, TANU BEDI, PAWAN GIRDHAR, VISHAL SHARMA, JBS GILL, AMANDEEP KAUR
		WITH CRA-D- 337-DB-2005 ( )	DINESH CHATURVEDI V/S STATE OF PB.	A.K. KALSY
395 V	HISSAR [ 01-JUL-17 ]	CRA-D-117-DB-2005	DHARAMBIR ETC. V/S STATE OF HY.	SHALENDER MOHAN , VINOD GHAI, A G HRY., R P SINGH
		CRM-8707-2005		SHALENDER MOHAN
396 V	KURUKSHETRA [ 01-JUL-17 ]	CRA-D-157-DB-2005	SHIVJI V/S STATE OF HARYANA	NARESH KUMAR SANGHI , A G HRY.
		(ON BAIL)		
397 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-385-DB-2005	SHADI SINGH ETC. V/S STATE OF PB.ETC.	GC BEDI, S.K. SHARMA BUDHLADHAWALE , AG. PB.
		WITH CRR-1380-2005	MEWA SINGH V/S ST OF PB & ANR	DD SHARMA
		((CRA-D 280-DB 2005 DISPOSED OF ON 1.10.13))		
398 V	GURDASPUR [ 01-JUL-17 ]	CRA-D-531-DB-2005	RAVINDERJIT SINGH V/S ST OF PB	DS PHERUMAN
		WITH CRA-531- DB-2005 (ON BAIL)	RAVINDERJIT SINGH V/S STATE OF PUNJAB	D.S.PHERUMAN

399 V	ROHTAK [ 01-JUL-17 ]	CRA-D-809-DB-2005  (ON BAIL)	SATPAL V/S ST OF HRY	SANJEEV KADIAN , A G HRY., S R HOODA, SATBIR SINGH
400 V	SANGRUR [ 01-JUL-17 ]	CRA-D-673-DB-2007	IQBAL MOHD. V/S STATE OF PUNJAB	SATNAM SINGH GILL , AG. PB.
401 V	FARIDABAD [ 04-JUL-17 ]	CRA-D-201-DB-2003  (FOR 27/07/2017)	NARESH AND ORS. V/S STATE OF HARYANA	ARSHVINDER SINGH , DEEPINDER SINGH, AG. HRY., ASHISH YADAV, SUDHIR SHARMA, HARINDER SINGH
402 V	ROHTAK [ 04-JUL-17 ]	CRA-D-517-DB-2003  & CRM-30681-2013 (FOR 11/07/2017)	SAMUNDER V/S STATE OF HARYANA	RAHUL VATS, GORAKH NATH , V K JINDAL; VISHAL KHATRI, AG. HRY., GAURAV MOHUNTA, N.K. MALHOTRA, RAMESH HOODA, VIPUL JINDAL N.K. MALHOTRA
403 V	BATHINDA [ 04-JUL-17 ]	CRA-D-534-DB-2003  WITH CRA-D- 569-DB-2003 (FOR 19/07/2017)	NARINDERPAL SINGH ETC. V/S STATE OF PB.ETC.  GOGI ALIAS JAGTAR SINGH V/S PB.ST.	APS DEOL , C M MUNJAL,DEEPENDER SINGH BRAR , AG.PB., VISHAL RATTAN LAMBA, INDERJIT SHARMA, NITISH SHARMA, JASPREET SINGH-P-721/82, NAVRAJ SINGH,, VISHAL SHARMA,  APS DEOL
404 V	SONEPAT [ 04-JUL-17 ]	CRA-D-617-DB-2003  (FOR 14/07/2017)	RANBIR SINGH AND ORS. V/S STATE OF HARYANA	V.S.RATHORE , RAHUL RATHORE, AG. HRY.
405 V	FEROZEPUR [ 04-JUL-17 ]	CRA-D-676-DB-2003  (FOR 14/07/2017)	JOGINDER SINGH ETC. V/S STATE OF PB.ETC.	ABINASHI SINGH, M.S. KHAIRA , D S RANDHAWA, AG. PB. MOHINDER SINGH SIDHU FOR COMPLAINANT
406 V	BARNALA [ 04-JUL-17 ]	CRA-D-710-DB-2003  (FOR 31/07/2017)	CHANAN SINGH V/S STATE OF PB.	RAJNEESH MALHOTRA , AG PUNJAB, VANDANA MALOHTRA; SURINDER PAL;
407 V	FARIDABAD [ 04-JUL-17 ]	CRA-D-747-DB-2003  (FOR 19/07/2017)	MADAN PAL & ANR. V/S STATE OF HARYANA	ARSHVINDER SINGH , AG. HRY., BALDEV SINGH SR. ADV., SUDHIR SHARMA, R.K.RANA
408 V	SONEPAT [ 04-JUL-17 ]	CRA-D-774-DB-2003  WITH CRA-D- 914-DB-2003 WITH CRA-D- 65-DB-2004 (FOR 26/07/2017)	BABLU ALIAS BOBI V/S STATE OF HARYANA  RAJESH V/S STATE OF HARYANA  SHIV KUMAR V/S STATE OF HY.	ARSHVINDER SINGH , AG. HRY., J.S. BAINS, SUDHIR SHARMA, S.R.HOODAHOSHIAR SINGH JASWAL , HOSHIAR SINGH JASWAL ARSHVINDER SINGHVINOD GHAI, BIPAN GHAI , VINOD GHAI, BIPAN GHAI
409 V	SANGRUR [ 04-JUL-17 ]	CRA-D-793-DB-2003  (FOR 18/07/2017)	BALDEV SINGH V/S STATE OF PB.	BIPAN GHAI , ABHISHEK BHARDWAJ, AG. PB. , H.S. BRAR ADV. FOR THE COMPLAINANT, HARMANDEEP BRAR,, VINOD GHAI SR. ADV.
410 V	KARNAL [ 04-JUL-17 ]	CRA-D-867-DB-2003  (FOR 10/07/2017)	SANJAY KUMAR V/S STATE OF HARYANA	H L BHATIA , AG HARYANA, J.S.RATTU, LEGAL AID COUNSEL
411 V	AMRITSAR [ 04-JUL-17 ]	CRA-D-937-DB-2003  (FOR 06/07/2017)	MANGAL SINGH AND ORS. V/S STATE OF PUNJAB	M.S.SIDHU , AG. PB., D.S. PHERUMAN, BIKRAM SINGH, JATINDER SINGH, SANDEEP MAJITHIA
412 V	AMRITSAR [ 04-JUL-17 ]	CRA-D-940-DB-2003  ( ) (FOR 25/07/2017)	HARJINDER SINGH AND ORS. V/S STATE OF PUNJAB	G.K.MANN , AG. PB.
413 V	ROHTAK [ 04-JUL-17 ]	CRA-D-37-DB-2004  (FOR 20/07/2017)	SURENDER ALIAS LAMBU V/S STATE OF HARYANA	ARSHVINDER SINGH , AG. HRY., BALDEV SINGH SR. ADV., DEEPENDER SINGH
414 V	KAITHAL [ 04-JUL-17 ]	CRA-D-107-DB-2010	JAI SINGH AND ORS. V/S STATE OF HARYANA	GAURAV SINGH HOODA , VINOD GHAI SR. ADV., AG. HRY., H.S.DEOL, A.P.S.DEOL, K.S. AHLUWALIA, PARAS TALWAR, SIMRANDEEP S. SANDHU ,

	WITH CRA-D-206-DB-2010	MOHINDER SINGH V/S PRITAM SINGH AND ORS.	SUNEEL RANA , DALDEEP SINGH, VISHAL RATTAN LAMBA, HARJEET SINGH, VISHAVJIT SINGH VIRK, DALDEEP SINGH SUKARCHAKIAVINOD GHAI, SIMRANDEEP SINGH SANDHU , VINOD GHAI, SIMRANDEEP SINGH SANDHU
	WITH CRA-D-30-DB-2013  (ACCUSED IN CUSTODY)(FOR 28/07/2017)	STATE OF HARYANA V/S PRITAM SINGH & ORS	A.G. HARYANA (BY ORDER)VINOD GHAI, SIMRANDEEP SINGH SANDHU , VINOD GHAI, SIMRANDEEP SINGH SANDHU
415 V	SANGRUR [ 04-JUL-17 ]	CRA-D-166-DB-2010 SAROJ BEGUM V/S STATE OF PUNJAB  (ACCUSED IN CUSTODY)(FOR 26/07/2017)	PARVEEN KUMAR GARG , AG PUNJAB, AMINDER SINGH.,DEEPAK KAUSHAL
416 V	AMRITSAR [ 04-JUL-17 ]	CRA-D-448-DB-2010 MADAN LAL V/S INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE, ASR  WITH CRA-D-533-DB-2010 KAMALJIT SINGH AND OTHERS V/S STATE OF PUNJAB (ACCUSED IN CUSTODY)(FOR 19/07/2017)	K S DADWAL, RAKESH KUMAR DADWAL , AG PB, D.D.SHARMA, , AMANDEEP SINGH NIRMAAN, MOHIT JAGGI, JBS GILL, SAURABH GARG G.K. MANN KEWAL SINGH,D.D. SHARMA , KEWAL SINGH,D.D. SHARMA
417 V	BHIWANI [ 04-JUL-17 ]	CRA-D-562-DB-2010 KIRORI @ ANOOP V/S STATE OF HARYANA  (ACCUSED IN CUSTODY)(FOR 25/07/2017)	BALRAJ GUJJAR , AG. HRY.
418 V	JALANDHAR [ 04-JUL-17 ]	CRA-D-568-DB-2010 PREM SINGH & ANR V/S STATE OF PUNJAB  WITH CRA-D-1150-DB-2011 PREM SINGH AND ORS V/S STATE OF PUNJAB  (ACCUSED IN CUSTODY)(FOR 04/07/2017)	R S ATHWAL , A.D.S SUKHIJA ADV. FOR THE VICTIM, AG. PB. R S ATHWALA.D.S.SUKHIJA, NEERAJ MADAN, G.S.PANNU, JAGTAR SINGH , A.D.S.SUKHIJA, NEERAJ MADAN, G.S.PANNU , JAGTAR SINGH
419 V	JALANDHAR [ 04-JUL-17 ]	CRA-D-655-DB-2010 DHARMINDER KUMAR @ RINKU ETC. V/S STATE OF PUNJAB  (FOR 14/07/2017)	MOHD. YOUSAF., MUKHTIAR MOHD. , AG. PB., NAKUL SHARMA; MANDEEP SINGH SACHDEV, SANDEEP ARORA, DEEPAK ARORA,
420 V	SRI MUKTSAR SAHIB [ 04-JUL-17 ]	CRA-D-746-DB-2010 BALDEV SINGH V/S STATE OF PUNJAB  (ACCUSED IN CUSTODY)(FOR 13/07/2017)	KAMAL NARULA , AG. PB., GURMEET SINGH,
421 V	JHAJJAR [ 04-JUL-17 ]	CRA-D-784-DB-2010 VINOD V/S STATE OF HARYANA  WITH CRA-D-979-DB-2010 KARATAR SINGH V/S STATE OF HARYANA  (ACCUSED IN CUSTODY)(FOR 17/07/2017)	K S DHALIWAL , AG. HRY. HPS RAJA BALJINDER SINGH, J.P JANGU GEETA SHARMAJ.P.JANGU, A.G.HARYANA, , J.P.JANGU, A.G.HARYANA,
422 V	PANIPAT [ 04-JUL-17 ]	CRA-D-813-DB-2010 HARBIR & ORS V/S STATE OF HARYANA  (ACCUSED IN CUSTODY)(FOR 07/07/2017)	S K VERMA, N.S. DANDIWAL , HARINDER SINGH, AG HY., B.S.RATHEE, JAGJOT SINGH LALLI, RAHUL GAUTAM, I.S. DHALIWAL
423 V	BHIWANI [ 04-JUL-17 ]	CRA-D-1148-DB-2010 SATISH @ KALA V/S STATE OF HARYANA  & CRM-11352-2014  WITH CRA-D-1150-DB-2010 SURENDER @ SILENDER AND ANR V/S STATE OF HARYANA  WITH CRA-D-1175-DB-2010 SUSHIL V/S STATE OF HARYANA  (ACCUSED IN CUSTODY)(FOR 24/07/2017)	YASHWINDER PAUL SINGH , BALKARAN SINGH, AG. HRY., DIYA SODHI, SUNIL SIHAG, , JASJIT SINGH BEDI, VIRENDER SONI, , KARANVIR SINGH SIDHU DIYA SODHI YASHWINDER PAUL SINGHSAJJAN SINGH, SUNIL PANWAR , SAJJAN SINGH , SUNIL PANWAR DR. DEIPA SINGHMANJARI NEHRU KAUL, YADWINDER PAL. J.S.SAINI, RANDEEP SINGH, MS. DHIVYA JERATH, J.S. SAINI , J.S. SAINI , MANJARI NEHRU KAUL, YADWINDER PAL. J.S.SAINI , RANDEEP SINGH, MS. DHIVYA JERATH
424 V	UT-CHANDIGARH [ 04-JUL-17 ]	CRA-D-1216-DB-2010 BALJINDER SINGH V/S UT OF CHANDIGARH  & CRM-31245-2011 & CRM-31246-2011	AKSHAY BHAN , ROHIT KAUSHIK, BIRINDER SINGH, DEEPIK SINGH, MS. ASHIMA MOR, MANDEEP KAUSHIK, VANEET SONI, SARFRAJ HUSSAIN ADDL. PP FOR U.T, SIMRANDEEP S. SANDHU, SUMANJEET KAUR, AKSHAY KUMAR GOEL, VINOD GHAI SR. ADV. VANEET SONI VANEET SONI VANEET SONI

	WITH CRA-D-1144-DB-2010	ASHOK KUMAR @ SHOKI V/S U.T. CHANDIGARH	KULDEEP SINGH SAINIHOSHIAR SINGH JASWAL , , ARVINDER SINGH, SUKANT GUPTA , , AKSHAY KUMAR GOEL, ASHA SAINI, ASHIMA MOR , , SARFRAJ HUSSAIN APP FOR U.T.CHANDIGARH , AKSHAY KUMAR GOEL , ARVINDER SINGH, SUKANT GUPTA , , ASHA SAINI, ASHIMA MOR , , HOSHIAR SINGH JASWAL , , SARFRAJ HUSSAIN APP FOR U.T.CHANDIGARH MATVINDER SINGHSUKANT GUPTA , , HOSHIAR SINGH JASWAL , , VINOD GHAI, SIMRANDEEP SINGH , , SUMANJEET KAUR, ASHIMA MOR , , SARFRAJ HUSSAIN, APP FOR UT CHANDIGARH , HOSHIAR SINGH JASWAL , , SARFRAJ HUSSAIN, APP FOR UT CHANDIGARH , SUKANT GUPTA , , SUMANJEET KAUR, ASHIMA MOR , , VINOD GHAI, SIMRANDEEP SINGH,
	WITH CRA-D-126-DB-2011	VIJAY PAL RAM @ NIKKU V/S STATE UT OF CHANDIGARH	(ACCUSED IN CUSTODY (SUPREME COURT DIRECTION) )(FOR 12/07/2017)
425 V	JALANDHAR [ 04-JUL-17 ]	CRA-D-223-DB-2011 PARMJIT V/S STATE OF PUNJAB	SATNAM SINGH , A G PB., BIRENDER SINGH KHEHAR AMICUS CURIAE, RAJESH BHATHEJA, SANDEEP SHARMA
			(ACCUSED IN CUSTODY)(FOR 21/07/2017)
426 V	PANIPAT [ 04-JUL-17 ]	CRA-D-263-DB-2011 USMAN V/S STATE OF HARYANA	SARFRAJ HUSSAIN , AG. HRY., JATINDER KUMAR,
			(ACCUSED IN CUSTODY)(FOR 07/07/2017)
427 I	JALANDHAR [ 04-JUL-17 ]	CRA-D-638-DB-2011 VARINDER SINGH AND ORS V/S STATE OF PUNJAB	NARINDER SINGH SWAITCH , A.G.PUNJAB, MOHD. SALIM, SANJEEV SHARMA, AKSHAY KUMAR GOEL , , TAJENDER JOSHI
			(ACCUSED IN CUSTODY)(FOR 25/07/2017)
428 I	PATIALA [ 04-JUL-17 ]	CRA-D-660-DB-2011 RAJESH KUMAR V/S STATE OF PUNJAB	ANANT BIR SINGH SIDHU , AG PUNJAB
	WITH CRA-D-773-DB-2011	SURESH KUMAR & ANR. V/S STATE OF PUNJAB	J.S. BAINS
	WITH CRA-D-1032-DB-2011	JATINDER @ JATTI V/S STATE OF PUNJAB	SANT PAL SINGH SIDHUSIDAKMEET SINGH, A G PB , SIDAKMEET SINGH, A G PB
			(ACCUSED IN CUSTODY/ ACTUAL DATE)(FOR 10/07/2017)
429 I	ROHTAK [ 04-JUL-17 ]	CRA-D-732-DB-2011 NAVEEN V/S STATE OF HARYANA	SANJEEV KADIAN , AG. HRY., AMAN PAL,KUNAL CHHOKER,M.P.S,CHANDEL, RAJBIR SEHRAWAT,KRISHAN SINGH
			(ACCUSED IN CUSTODY)(FOR 18/07/2017)
430 I	SRI MUKTSAR SAHIB [ 04-JUL-17 ]	CRA-D-924-DB-2011 AMANDEEP SINGH @ RINKU V/S STATE OF PUNJAB	NARINDER SINGH , AG. PB., H.S. SANGHA, T.S. SANGHA, J.S. LALLI, SIMRANDEEP SINGH SANDHU, PARAS TALWAR,
	WITH CRA-D-926-DB-2011	MANPREET KAUR V/S STATE OF PUNJAB	SANJEEV KUMAR BAWASANJAY KAUSHAL , SANJAY KAUSHAL
	WITH CRM-A-30-MA-2012	ARJUN SINGH V/S STATE OF PUNJAB AND ORS	BALTEJ SINGH SIDHUKULWINDER SINGH , KULWINDER SINGH
			(ACCUSED IN CUSTODY)(FOR 06/07/2017)
431 I	PATIALA [ 04-JUL-17 ]	CRA-D-45-DB-2012 RAJINDER KUMAR V/S STATE OF PUNJAB	MOHIT JAGGI , AKSHAY JAIN, AG. PB., TARUNVEER VASHISTH ADV FOR COMPLAINT
	WITH CRA-D-289-DB-2012	NIRMAL SINGH V/S STATE OF PUNJAB	AKSHAY JAIN
			(ACCUSED IN CUSTODY)(FOR 13/07/2017)
432 I	SANGRUR [ 04-JUL-17 ]	CRA-D-128-DB-2012 ISHWAR SINGH V/S STATE OF PUNJAB	N S SHEKHAWAT , AG. PB.
	WITH CRA-D-224-DB-2012	LALITA V/S STATE OF PUNJAB	DEEPINDER BRARKARAN PATHAK, TARUNPREET , , DILPREET SINGH , DILPREET SINGH , KARAN PATHAK, TARUNPREET,
			(ACCUSED IN CUSTODY)(FOR 12/07/2017)
433 I	GURGAON [ 04-JUL-17 ]	CRA-D-180-DB-2012 RAMESH CHAND V/S STATE OF HARYANA	JYOTI CHOUDHARY , TARUNDEEP KUMAR, A G HRY.
			(ACCUSED IN CUSTODY)(FOR 13/07/2017)
434 I	FARIDABAD [ 04-JUL-17 ]	CRA-D-230-DB-2012 UMESH KUMAR AND ANR. V/S STATE OF HARYANA	SANJEEV KUMAR PANWAR , JATINDER BRAR,DIPREET SINGH, A.G.HARYANA , DEEPENDER BRAR, VEENA, AG HRY, DILPREET SINGH, GAUTAM DUTT, KARAN PATHAK, JITENDER MALIK, TARUNPREET, R.S. RAI SR. ADV., D.S. BRAR, S.K

PANWAR

(ACCUSED IN CUSTODY)(FOR 05/07/2017)

435 I	REWARI [ 04-JUL-17 ]	CRA-D-506-DB-2012	PARVESH V/S STATE OF HARYANA	ARSHVINDER SINGH , ANHUL SINGH , DEEPENDER SINGH ADV, DIPINDER SINGH, A G HRY., HARMANDEEP BRAR, SUDHIR SHARMA, DAVINDER SINGH, ARUN YADAV SIMRANDEEP SINGH SANDHU, VINOD GHAI SR ADV., VINEET KAUSHAL, A G HRY., PARAS TALWAR, VISHAVJIT S. VIRK, , ROHIT KAUSHIK, HARMANDEEP BRAR , A G HRY. , SIMRANDEEP SINGH SANDHU , VINOD GHAI SR ADV., VINEET KAUSHAL , PARAS TALWAR, VISHAVJIT S. VIRK, , ROHIT KAUSHIK, HARMANDEEP BRAR
		WITH CRA-D- 560-DB-2012	MAMAN SINGH V/S STATE OF HARYANA	
			(SOC ACCUSED IN CUSTODY)(FOR 20/07/2017)	
436 I	FATEHABAD [ 04-JUL-17 ]	CRA-D-600-DB-2012	PARHLAD SINGH AND ANR V/S STATE OF HARYANA	RAM NIWAS KUSH , A.G.HARYANA , , F.S. VIRK, R.S. MAMLI ADV. RAM NIWAS KUSH
		& CRM-4991-2015	(ACCUSED IN CUSTODY )(FOR 10/07/2017)	
437 I	MOHALI (SAS NAGAR) [ 04-JUL-17 ]	CRA-D-696-DB-2012	HIMMAT SINGH @ BRANDY V/S STATE OF PUNJAB	A.D.S.SUKHIJA , DEEPAK JINDAL,AARTI GUPTA ADV, AG. PB., ARSHDEEP SINGH CHEEMA, DAVINDER BIR SINGH A.P.S. DEOL SR. ADV. , K.S. KANG, , MS. AARTI GUPTA ADV. FOR THE COMPLAINANT, O.P.GOYAL R. ADV. MS. SHEENA KHANNA, VINOD GHAI SR. ADV. SIMRANDEEP S. SANDHU, VISHAL RATTAN LAMBA, PARAS TALWAR, VISHAVJIT S. VIRK,, DALDEEP SINGH PARAS TALWARVINOD GHAI, SIMRANDEEP SANDHU, AG PUNJAB, AARTI GUPTA , AARTI GUPTA , VINOD GHAI, SIMRANDEEP SANDHU, AG PUNJAB DALDEEP SINGH SUKARCHAKIAVISHAL RATTAN LAMBA,, A.P.S.DEOL, AMANDEEP KAUR, DAVINDER BIR SINGH , A.P.S.DEOL, AMANDEEP KAUR , DAVINDER BIR SINGH , VISHAL RATTAN LAMBA, G.S. PANNU, KARANJIT SINGHBHAWESH CHAUDHARY, OM PARKASH GOYAL, SHEENA KHANNA, DEEPAK JINDAL (DR.), RANDEEP SINGH SMAGH , BHAWESH CHAUDHARY , DEEPAK JINDAL (DR.) , OM PARKASH GOYAL, SHEENA KHANNA , RANDEEP SINGH SMAGH B S BHALLABEANT SINGH, B.S. SEEMAR, AG. PB. , AARTI GUPTA FOR THE COMPLAINANT , AG. PB., AARTI GUPTA FOR THE COMPLAINANT , B.S. SEEMAR , BEANT SINGH
		& CRM-35443-2014		
		WITH CRA-S- 1950-SB-2012	PARAMVIR SINGH V/S STATE OF PUNJAB	
		WITH CRA-D- 703-DB-2012	NEKI NALWA V/S STATE OF PUNJAB	
		WITH CRM-M- 39111-2012	NEKI NALWA V/S STATE OF PUNJAB	
			((ACCUSED I NCUSTODY) THE CASES WILL BE TAKEN UP AT SR.NO.1)(FOR 24/07/2017)	
438 I	FARIDABAD [ 04-JUL-17 ]	CRA-D-792-DB-2012	PANKAJ AND ORS V/S STATE OF HARYANA	SANJEEV MANHAS , AG.HRY., B.S.SAROHA, RAHUL VATS,
			(ACCUSED IN CUSTODY)(FOR 18/07/2017)	
439 I	PANIPAT [ 04-JUL-17 ]	CRA-D-27-DB-2013	NARENDER SINGH V/S STATE OF HARYANA	MANDEEP KAUSHIK , AG. HRY., VINOD GHAI, SR. ADV.SIMRANDEEP S. SIDHU VISHAL DEEP GOYAL NAVKIRAN SINGH, A G HRY., VINOD GHAI SR. ADV., ROHIT KAUSHIK, DR. AMNOL RATTAN SIDHU, PRATHAM SETHI, JAGDEEP S. VIRK, , NAVKIRAN SINGH, A G HRY. , VINOD GHAI SR. ADV., ROHIT KAUSHIK , DR. AMNOL RATTAN SIDHU, PRATHAM SETHI , JAGDEEP S. VIRK,
		WITH CRA-D- 69-DB-2013	PAWAN KUMAR & ORS V/S STATE OF HARYANA	
			(ACCUSED IN CUSTODY( IN APPEAL 69-DB/13))(FOR 17/07/2017)	
440 I	SONEPAT [ 04-JUL-17 ]	CRA-D-315-DB-2013	SURENDER V/S STATE OF HARYANA	GAUTAM DUTT , DILPREET SINGH, AG. HRY., ASHWANI BHARDWAJ ADV, KARAN PATHAK, JAMSHED AHMED, R.S. RAI, SR. ADV. ANURAG ARORA, D.S. BRAR, TARUN PREET KAMAL MORA.G.HARYANA , AMAN PRIYE JAIN, RAVI KADIAN, , A.G.HARYANA , AMAN PRIYE JAIN , AMAN PRIYE JAIN, RAVI KADIAN, SURENDER SAINIGAUTAM KAILE; ASHWANI KUMAR ANTIL , GAUTAM KAILE; ASHWANI KUMAR ANTIL
		WITH CRA-D- 611-DB-2013	NAVEEN @ KALU V/S STATE OF HARYANA	
		WITH CRA-D- 1390-DB-2013	HIMANSHU V/S SANDEEP & ORS	
			(ACCUSED IN CUSTODY)(FOR 25/07/2017)	

441 I	AMBALA [ 04-JUL-17 ]	CRA-D-379-DB-2013	SIKANDAR V/S STATE OF HARYANA ( MAIN CASE DECIDE 01/03/2017)	K.S. JETLEY , A K GUPTA, AG. HRY., HARKIRAT SINGH RANDHAWA, SARABJEET SINGH RANDHAWA  K S JETLEYVIRAT AMARNATH , SUMIT SHARMA, AG HRY, AJAY KUMAR GUPTA , AJAY KUMAR GUPTA , , SUMIT SHARMA, AG HRY , VIRAT AMARNATH,
		WITH CRA-D-491-DB-2013	RANDEEP SINGH @ KALA V/S STATE OF HARYANA	
			(ACCUSED IN CUSTODY ( SOC) MAIN CASE ALREADY DECIDED ON 01/03/2017 ))(FOR 26/07/2017)	
442 I	YAMUNA-NAGAR [ 04-JUL-17 ]	CRA-D-468-DB-2013	GULSHER SINGH & ANR V/S STATE OF HARYANA	BS GILL (LEGAL AID COUNSEL) , AMAN PAL, RAJENDER HELWA , AG. HRY., AMANINDER PREET (LEGAL AID COUNSEL), SARLA CHAUDHARY, R.K. BAGGA
			(ACCUSED IN CUSTODY)(FOR 11/07/2017)	
443 I	ROHTAK [ 04-JUL-17 ]	CRA-D-509-DB-2013	MOHAN @ KALA V/S STATE OF HARYANA	SURINDER SINGH SIAO , R.S SHARMA;, VIKAS BISHNOI; A.G HRY
		WITH CRA-D-693-DB-2013	RAJESH @ RAJU V/S STATE OF HARYANA	BIKRAM CHAUDHARY.A.HARYANA , JAINAINDER SAINI , A.G.HARYANA , JAINAINDER SAINI
			(ACCUSED IN CUSTODY-----SOC)(FOR 24/07/2017)	
444 IV	LUDHIANA [ 04-JUL-17 ]	CRA-D-931-DB-2013	SUKHWINDER SINGH @ SARPANCH V/S STATE OF PUNJAB	BALBIR SINGH SEWAK , A G PB., DHARMINDER SINGH RANDHAWA,
			(SOC ACCUSED IN CUSTODY )(FOR 07/07/2017)	
445 I	MOHALI (SAS NAGAR) [ 04-JUL-17 ]	CRA-D-1196-DB-2013	VIKRAM SINGH AND ORS V/S STATE OF PUNJAB	RAJ MOHAN SINGH , A.G.PUNJAB , ABHIMANYU SINGH , , VINOD K. KATARIA, KESHAV PRATAP,
		WITH CRA-S-3497-SB-2013	KRISHAN SINGH AND ANR V/S STATE OF PUNJAB	KEHAR SINGH HISSOWAL
			(ACCUSED IN CUSTODY (ON BAIL IN CRA-S 3497-SB/13)(FOR 05/07/2017)	
446 I	LUDHIANA [ 04-JUL-17 ]	CRA-D-1233-DB-2013	BALJINDER KAUR V/S STATE OF PUNJAB	JAGMOHAN S GHUMMAN , A G PB., G.S.SANDHU, HIMANSHU PURI, JAGMOHAN S GHUMMAN
		CRM-44110-2013		DEEPINDER BRARSS BEHAL(R-2), ABHINAV SOOD(R-2),AG PB(R-1), RS RAI,GAUTAM DUTT , ABHINAV SOOD(R-2),AG PB(R-1) , RS RAI,GAUTAM DUTT , SS BEHAL(R-2)
		WITH CRR-1860-2010	SATWINDER SINGH AND ORS. V/S STATE OF PUNJAB	
			(ACCUSED IN CUSTODY)(FOR 28/07/2017)	
447 I	LUDHIANA [ 04-JUL-17 ]	CRA-D-1299-DB-2013	ABDUL MALIK V/S STATE OF PUNJAB	JASBIR MOR , A G PB.
			(ACCUSED IN CUSTODY)(FOR 17/07/2017)	
448 I	AMBALA [ 04-JUL-17 ]	CRA-D-1544-DB-2013	PARMINDER SINGH V/S STATE OF HARYANA	S S BEHL , A G HRY., NIDHI,
		WITH CRA-D-445-DB-2014	RINKAL SINGH V/S STATE OF HARYANA AND ANR	RISHI PAL RANASAVITA RANA, S.S.BEHL FOR R-2 , S.S.BEHL FOR R-2 , SAVITA RANA
			(ACCUSED IN CUSTODY)(FOR 07/07/2017)	
449 I	PATIALA [ 04-JUL-17 ]	CRA-D-226-DB-2014	MALKIAT SINGH AND ANOTHER V/S STATE OF PUNJAB	HARDEEP SINGH , A G PB., HARDEEP SINGH , ARJUN SINGH YADAV, SUNNY SAGAR, M.L. SAGGAR, GAURAV GROVER, ROHIT JOHSI
			(ACCUSED IN CUSTODY)(FOR 21/07/2017)	
450 I	LUDHIANA [ 04-JUL-17 ]	CRA-D-1733-DB-2014	AMRIK SINGH @ PIPLI AND ORS. V/S STATE OF PUNJAB	SAMEER SACHDEVA , RAJIV VIJ, ASHOK KUMAR KHUBBAR, J.S.DHALIWAL, SANJEEV KUMAR BAWA , SACHIN LUTHRA, AG PB
			(ACCUSED IN CUSTODY)(FOR 12/07/2017)	
451 I	YAMUNA-NAGAR [ 04-JUL-17 ]	CRA-D-1757-DB-2014	MOHINDER SINGH AND ANR V/S STATE OF HARYANA	AMIT CHAUDHARY , AG. HRY., ANUJ CHAUDHARY
			(ACCUSED IN CUATODY)(FOR 27/07/2017)	
452 I	MEWAT (NUH) [ 04-JUL-17 ]	CRA-D-1553-DB-2015	MAHESH V/S STATE OF HARYANA	ASHIT MALIK , SAGAR AGGARWAL, A.G.HARYANA,
		WITH CRA-D-549-DB-2013	RAVINDER @ LUDDA V/S STATE OF HARYANA	VARINDER SINGH RANA
		& CRM-39817-2016 (OTHER :CONCURRENCE)		MANOJ KUMAR PALWAL
		WITH CRA-D-639-DB-2013	SURESH @ GUDDU V/S STATE OF HARYANA	BS TEWATIA A G HRY. , A G HRY.
		WITH CRA-D-1456-DB-2015	RAMESH @ AJAY V/S STATE OF HARYANA	MANOJ KUMAR PALWAL A G HRY. , A G HRY.
			(ACCUSED IN CUSTODY SOC )(FOR 28/07/2017)	





REGULAR D.B. CAUSE LIST FOR THE MONDAY DATED 03/07/2017 CR NO 7

HON'BLE MR. JUSTICE T.P.S. MANN

HON'BLE MR. JUSTICE HARMINDER SINGH MADAAAN

301 V	FARIDABAD [ 04-JUL-17 ]	CRA-D-145-DB-2010	PURAN @ PURAN CHAND AND ORS. V/S STATE OF HARYANA	AMITA ARORA , DR. AMARPREET KAUR SANDHU AS LEGAL AID COUNSEL, AG. HRY.
			(ACCUSED IN CUSTODY-HEARD IN PART---)(FOR 12/07/2017)	
302 I	AMRITSAR [ 04-JUL-17 ]	MRC-4-2014	STATE OF PUNJAB V/S BALWINDER SINGH & ANR	THROUGH LD. ASJ AMRTISAR , R S RAI SR ADV., DEEPINDER SINGH BRAR, AG. PB., DILPREET SINGH, GAUTAM DUTT, NAVRAJ S. MAHAL
		WITH CRA-D-1698-DB-2014	BALWINDER SINGH & ANR. V/S STATE OF PUNJAB	GAUTAM DUTTDILPREET SINGH, R.S. RAI SR. ADV., DEEPINDER BRAR, AG. PB., KANICA SACHDEVA , AG. PB., KANICA SACHDEVA , DEEPINDER BRAR , DILPREET SINGH, R.S. RAI SR. ADV.
			(PART HEARD MATTER)(FOR 14/08/2017)	

REGULAR D.B. CAUSE LIST FOR THE MONDAY DATED 03/07/2017 CR NO 8

HON'BLE MR. JUSTICE MAHESH GROVER

HON'BLE MR. JUSTICE DR. SHEKHER DHAWAN

301	GURGAON [ 01-JUL-17 ]	CWP-10410-2003 (LAND ACQ)	PERFETTI VAN MELLE INDIA V/S STATE OF HARYANA	RAJESH BINDAL , , PRANEET S.GREWAL,, R. M SINGH, AJIT MALIK., AG,HRY, AK PATHANIA, AKSHAY BHAN, , ASHOK AGGARWAL, DINESH MALHOTRA , KAMALA SEHGAL, RUPINDER KHOSLA, SUDHIR AGGARWAL, MUKUL AGGARWAL
		WITH CWP-230-2004 (NOMINATION)	ARIDAMAN SINGH AND ANR. V/S STATE OF HARYANA AND ORS.	RAJ MOHAN SINGH

REGULAR D.B. VII CAUSE LIST FOR THE MONDAY DATED 03/07/2017 **CR NO 8**

HON'BLE MR. JUSTICE MAHESH GROVER

HON'BLE MR. JUSTICE RAJ SHEKHAR ATTRI

301	UT-CHANDIGARH [ 01-JUL-17 ]	FAO-58-1985 (MISC)	THAKUR DASS V/S S.G.P.C.AMRITSAR	R.K.BATTAS , ASHISH SHARMA, TUSHAR SHARMA, HARMINDER SINGH, SUKHBIR SINGH MATTEWAL, NITIN SARIN, URVASHI DHUGGA, ANKITA SAMBYAL, VINAY MITTAL SR. ADV., ARVIND BANSAL, MUNISH JOLLY, INDERPREET SINGH FOR AGPC AMRITSAR, M.L. SARIN, HEMANT SARIN, M.S . JOSHI, PARDEEP KAPOOR, ALKA SARIN, R.S. SALOOJA, SULEKH CHAND, TARUN VIR SINGH LEHAL, ARUN PALLI SR. ADV.
		CM-16071-CII-2001		R.K.BATTAS TAHIL SINGH MANGAT VINAY MITTAL SR. ADV., ARVIND BANSAL, M S JOSHI, SUKHBIR SINGH MATTEWAL, VISHAL MUNJAL, M L SARIN SR.ADV., ALKA SARIN, HARMINDER SINGH , ALKA SARIN, HARMINDER SINGH , M S JOSHI, SUKHBIR SINGH MATTEWAL , VINAY MITTAL SR. ADV., ARVIND BANSAL , VISHAL MUNJAL, M L SARIN SR.ADV.
		WITH FAO-59-1985	RAM DAYAL V/S DO	TAHIL SINGH MANGAT MUNISH JOLLEY, ARUN PALLI, M S JOSHI, SUKHBIR SINGH MATTEWAL, VISHAL MUNJAL, M L SARIN SR. ADV., ALKA SARIN, HARMINDER SINGH , ALKA SARIN, HARMINDER SINGH , M S JOSHI, SUKHBIR SINGH MATTEWAL , MUNISH JOLLEY, ARUN PALLI , VISHAL MUNJAL, M L SARIN SR. ADV.
		WITH FAO-60-1985	NIRANJAN SINGH V/S DO	MOHINDER SINGH JOSHI, S.S.MATTEWAL M.S. JOSHI INDERPREET SINGH, M L SARIN, , ALKA SARIN, SUKHBIR SINGH MATEWAL, ASHISH SHARMA , TUSHAR SHARMA , , INDERPREET SINGH, M L SARIN , ALKA SARIN , ASHISH SHARMA , TUSHAR SHARMA , SUKHBIR SINGH MATEWAL
		CM-14123-CII-2016		M.S. JOSHI MOHINDER SINGH JOSHI, SUKHBIR SINGH
		WITH FAO-71-1985	BACHAN SINGH AND ORS. V/S SGPC AND ORS.	MOHINDER SINGH JOSHI, S.S. MATTEWAL MOHINDER SINGH JOSHI, S.S.MATTEWAL TEHAL SINGH MANGAT ALKA SARIN, M L SARIN, HARMINDER SINGH, SUKHBIR SINGH MATTEWAL, ASHISH SHARMA , TUSHAR SHARMA, M S JOSHI , PARDEEP KAPOOR, MUNISH JOLLEY , VISHAL MUNJAL , ALKA SARIN, M L SARIN, HARMINDER SINGH , ASHISH SHARMA , TUSHAR SHARMA , M S JOSHI , PARDEEP KAPOOR , MUNISH JOLLEY , VISHAL MUNJAL , SUKHBIR SINGH MATTEWAL
		CM-17157-CII-2001 & CM-28667-CII-2010 & CM-25015-CII-2015 & CM-14220-CII-2016		
		WITH FAO-76-1985	CHAND SINGH V/S DO	
			(RELEASED FROM PART-HEARD)	
302	FARIDKOT [ 01-JUL-17 ]	FAO-25-1978 (MISC)	MAHANT RAM SINGH V/S S.G.P.C AMRITSAR	B.S.GULIANI, H.S.KATHURIA , AG PUNJAB, NAVDEEP KALAIR, ALKA SARIN, N.S RAPRI, CHANDER SHEKHAR SINGH, MANJU SHARMA, HARMINDER SINGH, MAYANK MATHUR, PIARA SINGH, G.S SULLAR, SUKHBIR SINGH, R. S MITTAL, SR. ADV., ASHWANI KUMAR CHOPRA, SR. A, S.S. MATTEWAL, C.S SINGH, SAPAN DHIR, SARTEJ SINGH NARULA, HARINDER SINGH, SUDHIR MITTAL, ANKIT AGGARWAL, TUSHAR SHARMA, HARMINDER SINGH
			(FAO 222-1975 STANDS ALLOWED DT. 23.02.2017)	
303	UT-CHANDIGARH [ 01-JUL-17 ]	FAO-980-1986 (MISC)	SANT ATTAR SINGH V/S S.G.P.C.	J.C. BATRA , RAJBIR SINGH, P S THIARA, ANMOL RATTAN SIDHU SR ADV, MS SAINI ADV, AS VIRK, SUDHA , ASHWANI MARKENDAY ADV MANHAR SINGH SAINI. P.S THIARA
		& CM-21528-CII-2016 (BURNT CASE)		
304	OTHER-DISTRICT [ 01-JUL-17 ]	CWP-10080-1995	ASHOK KUMAR AND ORS V/S STATE OF PUNJAB	RAJESH GARG , A.R.TAKKAR, AG PUNJAB, AMBIKA LUTHRA, ATUL SHARMA, B D SHARMA, BS BASSU, GAURAV MOHUNTA, J.R. MITTAL, SR. ADV., JS SIDHU, MADAN THAKUR, MS.SANGEETA, RAJ KUMAR GARG, RAJINDER SHARMA, RAJIVE BHALLA,

VIBHOR BANSAL  
HEMANT KUMARRAJ KUMAR GARG,  
A.R.TAKKAR, RAJIVE BHALLA,  
J.R.MITTAL, RAJINDER SHARMA,  
B.D.SHARMA, A.G.PUNJAB , A.R.TAKKAR ,  
B.D.SHARMA , GAURAV MOHUNTA ,  
J.R.MITTAL , RAJ KUMAR GARG ,  
RAJINDER SHARMA , RAJIVE BHALLA

WITH  
CWP-4122-2000 RAJA RAM V/S STATE OF PUNJAB & ORS.

( RESTORED CASES)

305	LUDHIANA [ 01-JUL-17 ]	LPA-100-1998 (L/L)  & CM-2524-LPA-2011 & CM-2525-LPA-2011 & CM-3709-LPA-2015 & CM-3710-LPA-2015 & CM-3711-LPA-2015 & CM-3712-LPA-2015  WITH COCP-794-2014  WITH COCP-617-2004	PARAMJIT SINGH ETC. V/S F.C. ETC.  PARAMJIT SINGH V/S JEEV KARAN NATH & ANR  PARAMJIT SINGH V/S HARBANS LAL ETC.	KANWALJIT SINGH , A.K.CHOPRA, AG PB., ARJUN PARTAP ATMA RAM, ARUN JAIN,AMIT JAIN, FS VIRK,JITENDER VERMA, GS GHUMAN,OP NAGPAL, GS JASWAL, GS JASWAL,SUMEET SINGH,, HC KAUSHAL, MANISH SEHGAL,SONIA DHILLON, MANOJ KUMAR,IS GILL, ML SARIN, MS.HARSH REKHA, ND KALRA,GURPREET SINGH, OP NAGPAL, PANKAJ GUPTA,MS.HARSH, PK PALLI, REKHA,SC KAPOOR,JC NAGPAL, SANJAY NAGPAL, SC KAPOOR, VAIBHAV NARANG ALKA SARIN,KANWALJIT SINGH ALKA SARIN NEEL KAMAL CHOPRA,NITIN SARIN, AG PB. NEEL KAMAL CHOPRA NEEL KAMAL CHOPRA,AP ATMA RAM, AG PB.,NITIN SARIN NEEL KAMAL CHOPRA AJAIVIR SINGHK.S. MULTANI, AASHISH CHOPRA, NEEL KAMAL CHOPRA , AASHISH CHOPRA, NEEL KAMAL CHOPRA , K.S. MULTANI KANWALJIT SINGHJAIN, ND KALRA,OP NAGPAL,ARUN J , JAIN , ND KALRA,OP NAGPAL,ARUN J
306	GURGAON [ 01-JUL-17 ]	CWP-3563-1992  ( )	HUKAM SINGH ETC. V/S STATE OF HARYANA ETC.	RAJESH GARG DEEPAK SIBAL , ANIL RATHEE SHALINDER JAIN, H.S. HOODA, J.N. KAUSHAL
307	LUDHIANA [ 01-JUL-17 ]	LPA-1310-1994  & CM-1025-LPA-2016  ( )	STATE OF PUNJAB TH.DIG PRISONS PB. V/S JAGJIT SINGH & ORS.	AG PB. , , ASHOK AGGARWAL SR. ADV. WITH J.S.SIDHU, ALOK JAIN MANNU CHAUDHARY,AG PB.
308	FARIDABAD [ 01-JUL-17 ]	CWP-7504-1995	SHIV DATT AND ORS V/S STATE OF HARYANA AND ORS	ADARSH JAIN , A.G. PUNJAB, M S JAIN ARUN MEHRA
309	HOSHIARPUR [ 01-JUL-17 ]	CWP-14345-1995  CM-9334-CWP-2004 (SOC)	BALBIR SINGH GHOTRA V/S STATE OF PB. & ORS	KK JAGIA , A.G. PUNJAB, B S SEHGAL, ALKA CHATRATH, S.M.PARDAL, RAJIV MALHOTRA, S.S.SARON, I D SINGLA K.K.JAGIA
310	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-18017-1995 (JOPB)  ( RESTORED CASE)	RAVI BALA JAIN V/S STATE OF PUNJAB & ANR	RAVI BALA JAIN IN PERSON , AG.PB., MANOJ KUMAR SOOD, AMARJIT SINGH, ASHWANI TALWAR, DEEPALI PURI, RANJIT SAINI, SANJIV SHARMA, SANTOSH KUMAR, SUMEET MALHOTRA, VIJAY SHARMA, SHASHI JAIN
311	KURUKSHETRA [ 01-JUL-17 ]	CWP-19531-1998  CM-29425-1998 WITH CM-11851-1999 (---RESTORED CASE---	B.B.SHARMA V/S STATE OF HARYANA	D.S.PATWALIA. , GAURAV RANA, SEHAJBEER SINGH, BS PATWALIA,HS SETHI, C.B. GOEL, A.G. HARYANA, LALIT RISHI,ALOK JAGGA, , MANOJ SHARMA H.S.SETHI. P.S.PATWALIA.
312	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-1454-1999	HARMINDER KAUR PANNU V/S STATE OF PUNJAB AND ORS	S S SARON , A G PB.
313	UT-CHANDIGARH [ 01-JUL-17 ]	FAO-2865-1999 ((MISC))	PRITAM V/S SGPC ETC.	TUSHAR SHARMA , ABHISHEK SHARMA,MS LONGIA,JAIVIR CHANDAIR, AMAN BAHARI, ASHOK AGGARWAL, ANUPAM GUPTA, TUSHAR SHARMA, ASHOK AGGARWAL, GURMINDER SINGH, BHAVNIK MEHTA, JS GILL, DIGVIJAY SINGH, PAWAN ATTRI, DUSHYANT SARVESH, GAURAV DHDURIWALA,

		WITH IOIN-CM-12758-CII-2015	PRITAM V/S SGPC ETC.	HARPRIYA KHANEKA, SIDDHARTH SHARMA, MANPREET SINGH LONGIA, SANJEEV SHARMA, MRS. (DR.) PUNEET KUMAR SEKHON, NAVDEEEP KLAIR, , MUKUL AGGARWAL, PUNEET KAUR SHEKHON, RAMANDEEP SINGH,SAVI, ROHIT SAMHOTRA, SAPNA SETH, SANJEEV SHARMA SR. ADV., SANJEEVSHARMA, GURMINDER SINGH, SHEKHER VERMA, MUKUL AGGARWAL SHEKHAR VERMA, P.K. SEKHON, TUSHAR SHARMAANUPAM GUPTA, A.G.PUNJAB, , MANPREET SINGH LONGIA, GURMINDER SINGH, , SANJEEV SHARMA, SHEKHER VERMA, , MUKUL AGGARWAL, , ANUPAM GUPTA, A.G.PUNJAB, , MANPREET SINGH LONGIA, GURMINDER SINGH, , MUKUL AGGARWAL, , SANJEEV SHARMA, SHEKHER VERMA,
314	PANCHKULA [ 01-JUL-17 ]	CWP-4748-1999  CM-8309-1999 CM-8310-1999	SAT NARAIN & ORS V/S STATE OF HARYANA & ORS	G.S.GILL , ASHWANI TALWAR,, MS.SURAJ MALHAN,RESPONDEN, NO.4 IN PERSON., NO3 IN PERSON., RAVI VERMA,MS.V.A.TALWAR, SURINDER KUMAR RESPONDENT, SV RATHEE, G.S.GILL G.S.GILL
315	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-12274-1999 (JOPB)	JUSTICE AL BAHRI V/S STATE OF PB.	RAJIV ATMA RAM , A.G.PUNJAB, H.R.AGGARWAL, HARINDER BIR SINGH, KAMALJIT KAUR BAJWA, MADHU BAJAJ, MADHU DAYAL , PUNEET GUPTA
316	UT-CHANDIGARH [ 01-JUL-17 ]	FAO-342-2000 (MISC)  ((RELEASE FROM PART-HEARD) BURNT & RECONSTRUCTED CASE --RESTORED--)	(O&M) GURPREET DASS V/S SHRIMONI GURUDWARA PARBHANDHAK	HEMANT KUMAR, TARUNVEER VASHIST, S.S.MATTEWAL , J.S AHLUWALIA., MANISH SINGHAL, V.K. JINDAL SR. ADV., SUKHBIR SINGH, MANINDER SINGH PUNIA
317	ROPAR [ 01-JUL-17 ]	CWP-13187-2000 (JOPB)  WITH CWP-6377-2001  (CASE OF JUDICIAL OFFICER)	GURNAM SINGH SEWAK V/S STATE OF PUNJAB  GURNAM SINGH SEWAK V/S STATE OF PUNJAB AND ANR.	GURSREET KAUR , AG PUNJAB, KANWALJIT BAJWA, DEEPALI PURI, VIVEK SHARMA S.S. SARON, PUNEET GUPTAGURSREET KAUR, AG PUNJAB, VIVEK SHARMA, , , AG PUNJAB , GURSREET KAUR , VIVEK SHARMA
318	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-13664-2000 (JOPB)  & CM-10495-CWP-2013 & CM-13564-CWP-2013	MEHAR SINGH RATTU V/S REGISTRAR PB. AND HY. HIGH COURT	RAMAN MAHAJAN. I.S. SIDHU , , AG PB., ANUPAM GUPTA, PK PALLI, RAMAN MAHAJAN I.S. SIDHU, SANJEEV SHARMA I.S. SIDHU
319	OTHER-DISTRICT [ 01-JUL-17 ]	CWP-9118-2001  WITH CWP-5742-2001  & CM-16212-CWP-2013 & CM-16213-CWP-2013  WITH CWP-5668-2004	SAMAY SINGH ETC. V/S STATE OF HY.ETC.  RAM PAL ETC. V/S STATE OF HY.ETC.  RAM DARSHAN & ANR. V/S STATE OF HRY.	CB GOEL , ALKA SARIN, AVINASH, VIKAS SURI, ASHOK AGGARWAL SR. ADV., BIKRAM CHAUDHARY, M L SARIN SR. ADV., RITESH AGGARWAL, R S KUNDU, SANJIV GUPTA, S S MALIK, HEMANT SARIN, VIKRAM SINGH, RAMAN B. GARG, YOGESH SAINI, NITIN SARIN, SANJEEV KAUSHIK , A G HRY., VIKAS SURI RAJ MOHAN SINGH ASHOK AGGARWAL SR. ADV., S S MALIK, A G HRY., C B GOEL, M L SARIN SR ADV., HEMANI SARIN, RAJESH CHAUDHARY, BIKRAM CHAUDHARY , ASHOK AGGARWAL SR. ADV. , BIKRAM CHAUDHARY , C B GOEL, M L SARIN SR ADV. , S S MALIK, A G HRY. , HEMANI SARIN, RAJESH CHAUDHARY BIKRAM CHAUDHARY BIKRAM CHAUDHARY RAJESH CHAUDHARYM.L.SHARMA, NARENDER HOODA, SANJIV SHARMA, ALKA SARIN, M L SARIN SR. ADV., A.G.HARYANA, PRITAM SAINI, VIKRAM CHAUDHARY, BIKRAM CHAUDHARY , BIKRAM CHAUDHARY , VIKRAM

		& CM-16207-CWP-2013 & CM-16208-CWP-2013		CHAUDHARY , A.G.HARYANA, PRITAM SAINI , M L SARIN SR. ADV. , M.L.SHARMA , NARENDER HOODA , SANJIV SHARMA, ALKA SARIN BIKRAM CHAUDHARY BIKRAM CHAUDHARY PRITAM SAINI A G HRY., RAJESH CHAUDHARY, BIKRAM CHAUDHARY , A G HRY., RAJESH CHAUDHARY , BIKRAM CHAUDHARY BIKRAM CHAUDHARY BIKRAM CHAUDHARY PRITAM SAINI A G HRY. , RAJESH CHAUDHARY, BIKRAM CHAUDHARY , A G HRY. , RAJESH CHAUDHARY , BIKRAM CHAUDHARY BIKRAM CHAUDHAR,PRITAM SINGH SAINI,RAJ MOHAN SINGH BIKRAM CHAUDHARY
		WITH CWP-15024-2005	JIA LAL AND ANOTHER V/S STATE OF HARYANA AND OTHERS	
		& CM-16210-CWP-2013 & CM-16211-CWP-2013		
		WITH CWP-15038-2005	SADHU RAM V/S STATE OF HARYANA AND OTHERS	
		& CM-16203-CWP-2013 & CM-16204-CWP-2013		
320	LUDHIANA [ 01-JUL-17 ]	CWP-10221-2001 (JOBP)	MANINDER SINGH V/S PUNJAB AND HARYANA HIGH COURT ANDORS	BAJINDER SINGH, , SUMIT MAHAJAN, SWARN KUMAR SANDHIR, PRITAM SINGH SIDHU, RAJIV ATMA RAM SR. ADV., PUNEET KANSAL,A.G.PB.
321	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-11025-2001	P.K.SACHDEV,DEPUTY DISTT ATTORNEY V/S HY STATE	GOPI CHAND , A G HARYANA, H S SAINI
322 V	HOSHIARPUR [ 01-JUL-17 ]	CRA-D-877-DB-2002	BALDEV SINGH V/S STATE OF PUNJAB	J.B.S. GILL , AG. PB.
323 V	REWARI [ 01-JUL-17 ]	CRA-D-891-DB-2002	KANWAL SINGH V/S STAT EOFHY.	TPS MANN , AG. HRY.
324 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-977-DB-2002	TEJINDER SINGH V/S STATE OF PUNJAB	YOGESH GOEL , AG. PB.
325	FARIDABAD [ 01-JUL-17 ]	CWP-1071-2002  CM-19662-CWP-2005  WITH CWP-9947-2008	(O&M)M/S INDUSTRIAL PROGRESSIVE INDIA LTD. V/S STTE OF HY.  M/S D.S.P.I. MILK FOOD LTD. V/S STATE OF HARYANA AND ORS.	MANOJ BAJAJ , AG HARYANA, ML SARIN, PS PATWALIA, SANDEEP SURI, SEEMA JAGPAL, VIVEK SHARMA MANOJ BAJAJ ABHINAV BAJAJASHOK AGGARWAL SR ADV., SANDEEP GOYAL, JAGDISH MANCHANDA, AG HARYANA , AG HARYANA , ASHOK AGGARWAL SR ADV. , JAGDISH MANCHANDA , SANDEEP GOYAL
			(OTHER CONNECTED CASES DECIDED)	
326	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-3323-2002	RAM KANWAR ETC. V/S STATE OF HARYANA ETC.	SUBHASH AHUJA , A G HARYANA, NAROTTAM KAUSHAL, SAMEER SACHDEVA, B.S. BEDI
327	ROHTAK [ 01-JUL-17 ]	CWP-15766-2002  CM-11107-CWP-2003 CM-4868-CWP-2007 (CWP 12641/2001 IS DISPOSED OF-RETIRAL BENEFITS)	INDER SINGH ETC. V/S STATE OF HY.	R K MALIK , A.G. HARYANA, MANJEET DALAL , N L SHARMA , RAVINDER CHATRATH RAVI KUMAR MANJEET DALAL R.K. MALIK,AG HY.
328	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-17284-2002 (JOHY) (RESTORED CASE)	P.L.GOYAL V/S STATE OF HY. AND ORS	N.D.ACHINT , A G HRY., DIVYA SHARMA
329 V	PANIPAT [ 01-JUL-17 ]	CRA-D-36-DB-2003	DAYA NAND V/S STATE OF HARYANANA	TH JAIL/ H.S. JASWAL , AG. HRY.
330	BHIWANI [ 01-JUL-17 ]	LPA-72-2003 (L/L) (CWP-2009-1983)	NIRBHEY SINGH AND ORS. V/S STATE OF HARYANA AND ORS.	H.N. MEHTANI , AG HR, ARUN JAIN SR ADV., AMIT JAIN , VIKRAM CHAUDHARY, L.N. VERMA, RAMESH HOODA, MAHABIR SINGH, NIKHIL JAIN,ATUL GOYAL, SHASHI KUMAR YADAV FOR RESP. NO. 7, SK

		WITH LPA-74-2003 & CM-3628-LPA-2015 (REMAND ORDER CASE--)	RAM PIARI AND ORS. V/S STATE OF HARYANA AND ORS.	MONGA FOR R NO 5 TO 20 H.N. MEHTANI AMIT JAIN,AGHY.
331 V	KAITHAL [ 01-JUL-17 ]	CRA-D-131-DB-2003	ISHAM SINGH V/S STATE OF HARYANA	M.J.S. WARAICH , AG. HRY. J.S. MEHNDIRATTA, ARSHDEEP SINGH CHEEMA, SURINDER SINGH, AJIT ATRI
		WITH CRA-D-199-DB-2003	HEM RAJ V/S STATE OF HARYANA	ASHIT MALIK
		WITH CRA-S-25-SB-2003	SATISH KUMAR V/S STATE OF HARYANA	SANJAY KAUSHAL
		WITH CRR-1075-2003	HARI RAM V/S ISHAM SINGH	BHAG SINGHARSHDEEP SINGH CHEEMA , ARSHDEEP SINGH CHEEMA
332 V	HISSAR [ 01-JUL-17 ]	CRA-D-178-DB-2003	SHANTI DEVI AND RAJBIR V/S STATE OF HARYANA	RAHUL VATS , GORAKH NATH, JAINAINDER SAINI, AG. HRY., P.S. JAMMU
		WITH CRA-D-229-DB-2003	VEENA V/S STATE OF HARYANA	KAPIL AGGARWAL
333 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-189-DB-2003	GURBAJ SINGH V/S STATE OF PUNJAB AND ANR.	BALJIT K MANN , AG. PB , PANKAJ BHARDWAJ, KARAMBIR, S.S. SANDHU FOR COMPLAINANT
		WITH CRA-D-288-DB-2003	DAVINDER SINGH V/S STATE OF PUNJAB	P.S. HUNDAL
		WITH CRA-D-658-DBA-2003	JASPAL SINGH V/S AMARJIT SINGH	BY ORDER
334 V	FATEHGARH-SAHIB [ 01-JUL-17 ]	CRA-D-197-DB-2003	KULDIP SINGH AND ANR. V/S STATE OF PUNJAB	R.K. GUPTA , AG. PB., T.P.S. MANN
335 V	HOSHIARPUR [ 01-JUL-17 ]	CRA-D-316-DB-2003	RAGHBIR SINGH ETC. V/S STATE OF PB.ETC.	DPS KHLON , AG. PB., GURKRIT SINGH, PRUN BHAGOWALIA
336 V	FEROZEPUR [ 01-JUL-17 ]	CRA-D-368-DB-2003	MOHINDER SINGH AND ORS. V/S STATE OF PUNJAB	J.S.BEDI , AG.PB.
		CRM-17361-2003		J.S.BEDI
337 V	FATEHGARH-SAHIB [ 01-JUL-17 ]	CRA-D-416-DB-2003	KULDEEP SINGH V/S STATE OF PB.	BIPAN GHAI , MANBIR SINGH BATTH, SIMRANDEEP S SANDHU, VISHWAJIT BEDI, AG. PB., VINOD GHAI, R S GHAI
		WITH CRA-D-419-DB-2003	RAGHBIR SINGH & ANR. V/S STATE OF PUNJAB	MJS WARAICH, AJAY SHARDAVISHWAJIT BEDI, AG PUNJAB, VINOD GHAI, PAWAN GIRDHAR, R.K. TRIKHA, MANBIR SINGH BATTH, HARSH CHOPRA, PRATEEK GUPTA , AG PUNJAB , HARSH CHOPRA, PRATEEK GUPTA , R.K. TRIKHA, MANBIR SINGH BATTH , VINOD GHAI, PAWAN GIRDHAR , VISHWAJIT BEDI
		& CRM-6837-2016		HARSH CHOPRA
		WITH CRR-894-2004	NETAR SINGH V/S RAGHBIR SINGH AND ANR	K.S.SIDHU VIKAS BEHL, HARSH CHOPRA, VINOD GHAI SR. ADV., SIMRANDEEP S SANDHU,MANBIR SINGH BATTH, NITISH GARG , NITISH GARG , SIMRANDEEP S SANDHU,MANBIR SINGH BATTH , VIKAS BEHL, HARSH CHOPRA , VINOD GHAI SR. ADV.
338 V	GURGAON [ 01-JUL-17 ]	CRA-D-457-DB-2003	SUNDER S/O DIWAN SINGH V/S STATE OF HARYANA	ARSHVINDER SINGH , AG. HRY.
		WITH CRA-D-609-DB-2003	RAJ SINGH V/S STATE OF HARYANA	AJAI LAMBA
339 V	PANIPAT [ 01-JUL-17 ]	CRA-D-585-DB-2003	SANJAY V/S STATE OF HY.	SUKHDEEP PARMAR , AG. HRY.
340 V	KAPURTHALA [ 01-JUL-17 ]	CRA-D-818-DB-2003	IQBAL SINGH V/S STATE OF PUNJAB	M.J.S. WARAICH , AG. PB., TANU BEDI, RAJIV TRIKHA, VIVEK THAKUR
341 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-855-DB-2003	DARBARA SINGH ETC. V/S STATE OF PB.ETC.  (FOR 11/08/2017)	HEMANT SAINI , AG. PB., PBS GORAYA(COMPLAINANT)

342 V	HISSAR [ 01-JUL-17 ]	CRA-D-942-DB-2003	UDEY SINGH V/S STATE OF HY.	R.N.SINGAL , AG. HRY., VIVEK SINGAL
343 V	SONEPAT [ 01-JUL-17 ]	CRA-D-947-DB-2003  (FOR 18/07/2017)	SHOKAT ALI AND ORS V/S STATE OF HARYANA	P K GUPTA , AG HARYANA, RAJENDER SINGH MALIK
344	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-5965-2003  (REF. TO DB)	PUNIA V/S PUNJAB UNIVERSITY, CHD. & ORS.	RAMESH KUMAR , ADITYA JAIN, SUVIR SEHGAL , ATUL NEHRA, JAGPAL SINGH , SUVIR SEHGAL
345	OTHER-DISTRICT [ 01-JUL-17 ]	LPA-6-2004 (SCOSBUTUOI) (CWP-4947-2001)  & CM-2881-LPA-2015 & CM-3684-LPA-2014  WITH LPA-7-2004  (RELEASED FROM PART HEARD MATTER BO 11.05.2017)	THE REGISTRAR COOP.SOC.U.T.CHD. V/S HEM RAJ & ORS.  THE REGISTRAR COOP SOC V/S SUPER BAZAR CHD	KK GUPTA , CHETAN MITTAL , AJAY SHARMA, D R SHARMA, RAJESH HOODA, DEEPAK SIBAL, DEEPAK SHARMA, MOHINDER NAIN, SUMIT ABROI, MR. B.S. SIDHU,, MR. SANJAY TANGRI, MS. JAGDEEP BAINS, VISHAL GARG, RAHUL SHARMA  RAJESH HOODA KRISHAN KUMAR GUPTA,JAGDIP BAINS  K K GUPTA
346 V	GURDASPUR [ 01-JUL-17 ]	CRA-D-102-DB-2004  WITH CRA-D-186-DB-2004	GURJIT SINGH & ORS. V/S STATE OF PUNJAB  DALBIR SINGH V/S PB.STATE	SUKHBIR SINGH , AG. PB., D.S. PHERUMAN  RAJESH JOSHI
347 V	KAPURTHALA [ 01-JUL-17 ]	CRA-D-212-DB-2004	KARAJ SINGH V/S STATE OF PUNJAB	BALJIT K. MANN , AG. PB.
348	UT-CHANDIGARH [ 01-JUL-17 ]	LPA-213-2004 (L/L) (CWP-3809-1983) ( )	STATE OF PB.ETC. V/S SURINDER SINGH AND ANOTHER	AG.PB. , T S SIDHU, JAGDEV SINGH, VIKAS SINGH
349 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-286-DB-2004  WITH CRA-D-317-DB-2004  WITH CRA-D-318-DB-2004	RAJBIR SINGH V/S STATE OF PB.ETC.  JAGJIVAN JOSHI V/S STATE OF PUNJAB  MAMHAVIR SINGH V/S PB.STATE	GK MANN, R.S. BAJAJ , AG. PB., AMARJIT SINGH SULLAR ADV. FOR THE COMPLINENT  VENEET SHARMA  VENEET SHARMA
350 V	FATEHGARH-SAHIB [ 01-JUL-17 ]	CRA-D-336-DB-2004  WITH CRA-S-729-SB-2004  (UJAGGAR SINGH( DIED ON 2.3.2004))	KESAR SINGH & ORS. [UJAGGAR SINGH(DIED)] V/S STATE OF PUNJAB  JARNAILS INGH ETC. V/S PB.STATE	ABINASHI SINGH , AG. PB., DHARMINDER SINGH,M.S.KHAIRA SR. ADV.  SS RANGIAG PB , AG PB
351 V	FATEHABAD [ 01-JUL-17 ]	CRA-D-369-DB-2004	NARESH V/S STATE OF HY.ETC.	RN KUSH , AG. HRY.
352 V	JHAJJAR [ 01-JUL-17 ]	CRA-D-451-DB-2004  WITH CRR-1897-2004	VIJAY PAL V/S STATE OF HARYANA  MUKESH V/S STATE OF HY & ORS	PRADUMN YADAV , AG.HRY.  RAMESH HOODA
353 V	FARIDKOT [ 01-JUL-17 ]	CRA-D-470-DB-2004  WITH CRA-D-915-DBA-2004	HARDEV SINGH V/S STATE OF PUNJAB  STATE OF PUNJAB V/S RAJ SINGH	H.S.BRAR , AG. PB.  BY ORDER/AG.PB.H.S. BRAR , H.S. BRAR
354 V	SANGRUR [ 01-JUL-17 ]	CRA-D-502-DB-2004	DARSHAN SINGH V/S STATE OF PUNJAB	VIKAS CHATRATH , AG. PB.
355 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-513-DB-2004  WITH CRA-D-550-DB-2004	JAI PAL V/S STATE OF HARYANA  DAYA RAM AND ORS V/S STATE OF AHRYANA AND ORS	NARESH KUMAR SANGHI( NO SUBSITUTE) , AG. HRY.  ARSHVINDER SINGHBALDEV SINGH , BALDEV SINGH



356 V	FATEHABAD [ 01-JUL-17 ]	CRA-D-516-DB-2004	BANSI LAL V/S STATE OF HARYANA	R.N.KUSH, YS TURKA , AG. HRY.
		WITH CRA-D-806-DB-2004	NIHAL SINGH V/S STATE OF HARYANA	R.N.SINGAL, VIVEK SINGAL
		WITH CRR-1271-2004	NAND LAL V/S NIHAL SINGH AND ORS	GORAKH NATH
357 V	SIRSA [ 01-JUL-17 ]	CRA-D-530-DB-2004	GURDEEP SINGH ETC. V/S STATE OF HY.	BIPAN GHAI , AG.HY., IS BRAR, MJS SWARAICH, PAWAN GIRDHAR, PR YADAV, RAJIV TRIKHA, RANJIT SINGH, RS CHEEMA, VINOD GHAI
		WITH CRA-D-456-DB-2004	HANS RAJ V/S STATE OF HY.	MJS WARAICH
358 V	ROHTAK [ 01-JUL-17 ]	CRA-D-560-DB-2004	SUNNY AND ORS V/S STATE OF HARYANA	ARSHVINDER SINGH, BALDEV SINGH SR. ADV. , AG. HRY.
359 V	SIRSA [ 01-JUL-17 ]	CRA-D-562-DB-2004	PREM SINGH AND ORS V/S STATE OF HARYANA	D.N.GANERIWALA , AG. HRY.
360 V	MANSA [ 01-JUL-17 ]	CRA-D-564-DB-2004	TEJA SINGH & ORS. V/S STATE OF PUNJAB	AS JATTANA , AG. PB., D.S. PHERUMAN, RITESH PANDEY
361 V	SANGRUR [ 01-JUL-17 ]	CRA-D-570-DB-2004	BAKSHISH SINGH V/S STATE OF PUNJAB	AMARJIT MARKAN , AG. PB., ASHOK BHARDWAJ,S.K.MARKAN
362 V	SONEPAT [ 01-JUL-17 ]	CRA-D-595-DB-2004	NARESH AND ANR V/S STATE OF HARYANA	S.S KHARB, KULDEEP TIWARI , AG. HRY.
363 V	FATEHABAD [ 01-JUL-17 ]	CRA-D-623-DB-2004	HARDEV V/S STATE OF HARYANA ((NDPS))	JITENDER DHANDA , AG. HRY.
		WITH CRA-D-624-DB-2004	GUGLU V/S STATE OF HARYANA	JITENDER DHANDA
364 V	GURGAON [ 01-JUL-17 ]	CRA-D-648-DB-2004	MOHINDER SINGH @ BITTOO V/S STATE OF HARYANA	D.N. GANERIWALA , AG. HRY.
365 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-657-DB-2004	SUKHWANT SINGH AND OTHERS V/S STATE OFPB.	GK MANN , AG. PB., KULDIP SANWAL, D.S. PHERUMAN, NAVNEET SHARMA, RITESH PANDEY, GAGAN PREET KAUR
366 V	YAMUNA-NAGAR [ 01-JUL-17 ]	CRA-D-675-DB-2004	VIKRAM SINGH V/S STATE OFHY.ETC.	BIPAN GHAI , AG. HRY., VINOD GHAI
		WITH CRA-D-683-DB-2004	RAJBIR V/S STATE OF HARYANA	THROUGH JAIL,MS. ARCHANA SHARMA
367 V	SONEPAT [ 01-JUL-17 ]	CRA-D-689-DB-2004	RAJBIR SINGH V/S STATE OF HARYANA ((NDPS))	ASHIT MALIK , AG. HRY.
368 V	KARNAL [ 01-JUL-17 ]	CRA-D-735-DB-2004	BUTA SINGH V/S ST. OF HARYANA	HS JASWAL, J.S. JASWAL , AG. HRY.
369 V	PATIALA [ 01-JUL-17 ]	CRA-D-753-DB-2004	PALA RAM V/S STATE OF PUNJAB	SUNINT KAUR , AG. PB., AMANDEEP SIBIA
370 V	FEROZEPUR [ 01-JUL-17 ]	CRA-D-758-DB-2004	JARMAN SINGH AND ORS V/S STATE OF PB.	A.S KALRA, PURAN SINGH HUNDAL SR ADV. , AG. PB., AMANDEEP SINGH, L.S. SIDHU, RAMESH SHARMA, PREMJIT SINGH HUNDAL,ABHISHEK SETHI, S.P.S. SIDHU ADV. FOR THE COMPLAINANT
371 V	AMBALA [ 01-JUL-17 ]	CRA-D-820-DB-2004	SANJAY SINGH V/S STATE OF HY.	BY POST/ H.S. JASWAL , AG. HRY., SAMEER SACHDEV ADV, ASSIST AS AMICUS CURIAE.

372 V	JIND [ 01-JUL-17 ]	CRA-D-978-DB-2004	INDER SINGH & ORS. V/S STATE OF HARYANA	VS PUNIA , AG. HRY.
373	KURUKSHETRA [ 01-JUL-17 ]	CWP-14437-2004  WITH CWP-10049-2005 WITH CWP-10190-2005 WITH CWP-10147-2005	JASVINDER PAL SINGH V/S STATE OF HARYANA AND ORS.  ANIL KUMAR V/S STATE OF HARYANA AND ORS.  RISHI KESH V/S STATE OF HARYANA AND ORS.  SUNIL KUMAR V/S STATE OF HY.	RAKESH NAGPAL  RAKESH NAGPAL  RAKESH NAGPAL  RAKESH NAGPAL
374	FEROZEPUR [ 01-JUL-17 ]	CWP-15918-2004  WITH CWP-11495-2005	HANS RAN AND ORS. V/S STATE OF PUNJAB AND ORS.  PARAMJIT SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	KAPIL KAKKAR , AG.PB., AMIT CHOPRA., HEMA KAKKA, MANINDER, RK CHOPRA R.K.CHOPRAS.K.DHAWAN MANINDER , A.G. PUNJAB, KAPIL KAKKAR AMIT CHOPRA , A.G. PUNJAB , KAPIL KAKKAR AMIT CHOPRA , S.K.DHAWAN MANINDER
375	PATIALA [ 01-JUL-17 ]	LPA-40-2005 (L/L) (CWP-151-1987)	KIRPAL KAUR E TCC V/S JOINT DIRECTOR PANCHYAT AND O RS	PK GUPTA , PRIYA GUPTA, UPINDER KAUR. AG. PB.
376 V	SONEPAT [ 01-JUL-17 ]	CRA-D-171-DB-2005	TILAK RAJ V/S STATE OF HY.	NARESH KATYAL , AG HRY, SS SIAO,RS BHATIA,NC KINRA
377	PATIALA [ 01-JUL-17 ]	LPA-173-2005 (L/L) (CWP-13323-1996)  WITH LPA-180-2005  WITH LPA-205-2006	MODAN SINGH & ANR. V/S DIRECTOR CONSOLIDATION & ANR.  MODAN SINGH & ANR V/S DIRECTOR CONSOLIDATION & ANR  CHHAJA SINGH V/S DIRECTOR CONSOLIDATION OF HOLDINGS & ORS	VIKAS SINGH, AG PB, JAGDEV SINGH  , GURBINDER SINGH,GURCHARAN SINGH , J.S BHANDOKAL, HARKIRAT SINGH SANDHU , SARJIT SINGH SR ADV,ANU TEWARI  , DEEPINDER KAUR ADV,VIKAS SINGH , POONAM SABRA ADV, , TANNU TIWAN
378 V	KAITHAL [ 01-JUL-17 ]	CRA-D-186-DB-2005  (ON BAIL)	TEK CHAND & ORS. V/S STATE OF HARYANA	ARSHVINDER SINGH , A G HRY., BALDEV SINGH SR. ADV, D P S KAHLON, H S RIAR SR. ADV, G B S DHILLON, RAVI SATEJA, SUDHIR SHARMA, VINOD GHAI, MANDEEP KAUSHIK
379	BATHINDA [ 01-JUL-17 ]	LPA-202-2005 (CWP-8888-2002)  ( ( SR.CITIZEN ) )	SOM CHAND KATIA V/S BATHINDA IMPROVEMENT TRUST & ORS	AASHISH CHOPRA , AG.PB., ASHWANI K.CHOPRA, HARMINDER SINGH, ND KALRA,CM SHARMA.
380 V	ROHTAK [ 01-JUL-17 ]	CRA-D-271-DB-2005  WITH CRA-781- SB-2005 (ON BAIL)	ANUP ALIAS SONU V/S STATE OF HARYANA  RAMESH V/S STATE OF HRY. & ORS.	NARENDER HOODA , A G HRY.  NK MALHOTRA
381	OTHER-DISTRICT [ 01-JUL-17 ]	CRA-287-DB-2005  WITH CRA-390- DB-2005	RAJESH KUMAR AND ORS. V/S STATE OF HARYANA ANDORS.  DEVI SINGH AND ANR. V/S STATE OF HRY.	RATTAN SINGH , A.G HARYANA, SAMEER SACHDEVA RAHUL DESWALASHIT MALIK, AJIT ATRI , ASHIT MALIK, AJIT ATRI
382 V	SANGRUR [ 01-JUL-17 ]	CRA-D-288-DB-2005  (ON BAIL)	GURDIAL SINGH AND ANR. V/S STATE OF PUNJAB	RAJNEESH MALHOTRA , H S JASWAL, JAGJIT SINGH, AG. PB, KAMAL MOR, VANDANA MALHOTRA
383 V	KAITHAL [ 01-JUL-17 ]	CRA-D-334-DB-2005  (ON BAIL)(FOR 26/07/2017)	RVINDER KUMAR & ORS. V/S STATE OF HARYANA	ARSHVINDER SINGH , A G HRY., SUDHIR SHARMA, BALDEV SINGH SR. ADV., SUDHIR SINGH
384 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-348-DB-2005  (ON BAIL)	MAN BAHADUR V/S STATE OF PB.	THROUGH JAIL , J S BAINS, DAG PB.
385 V	LUDHIANA [ 01-JUL-17 ]	CRA-D-358-DB-2005  WITH CRA-499- DB-2005	JOGINDER SINGH V/S STATE OF PUNJAB  MOHAN SINGH V/S STATE OF PB.	SS PANAG , A G PB.  THROUGH JAIL

		(ON BAIL)		
386 V	UT-CHANDIGARH [ 01-JUL-17 ]	CRA-D-427-DB-2006  CRM-36376-2006 (ACCUSED IN CUSTODY)	NARESH DASS V/S UT, CHD.	SUDHIR SHARMA , ANHUL SINGH, D.P.S. KAHLON ADDL. P.P.U.T. CHD., DEEPENDER SINGH, BALDEV SINGH SR. ADV. SUDHIR SHARMA
387 V	SONEPAT [ 01-JUL-17 ]	CRA-D-692-DB-2006  WITH CRA-D-814-DB-2006 WITH CRA-D-126-DB-2016 (ACCUSED IN CUSTODY(SANDEEP @ ROBA))	SANDEEP V/S STATE OF HRY.  SANDEEP @ ROBA @ SONU V/S STATE OF HARYANA  DHANNA @ DHANNE V/S STATE OF HARYANA	NARENDER HOODA , AG. HRY.  BIJENDER DHANKHAR  DIVYA SHARMA
388 V	ROPAR [ 01-JUL-17 ]	CRA-D-853-DB-2006  WITH CRR-820-2007 ( )	GURDASS RAM AND ORS. V/S STATE OF PUNJAB  NIRMALA DEVI V/S STATE OF PUNJAB AND OTHERS	SUDHIR MITTAL , AG.PB., ASHU KAUSHIK, ATUL LAKHANPAL, RANJAN LAKHANPAL, SIRMRANJIT SINGH  RANJAN LAKHANPAL
389	GURGAON [ 01-JUL-17 ]	CWP-4797-2006  WITH CWP-5168-2006  WITH CWP-9412-2006  (SUPREME COURT REMAND MATTER)	SANJIV KUMAR CHAUHAN & ORS. V/S MAHARISHI DAYANAND UNIV. & ANR.  TEJ SINGH & ORS. V/S MAHARISHI DAYA NAND UNIVERSITY & ORS.  G. S.CHAUHAN & ORS. V/S MAHARISHI DAYANAND UNIVERSITY ROHTAK & AN	R.K. MALIK , AMIT RAO, SANDEEP THAKUR, SANDEEP KOTLA, B L GUPTA ANURAG GOYAL , KARAMVIR SINGH YASHDEEP SINGH , VISHAL MALIK JITENDER BEDWAL  R.K. MALIKVISHAL MALIK, SANDEEP THAKUR, ANURAG GOYAL, BL GUPTA , ANURAG GOYAL , BL GUPTA , SANDEEP THAKUR , VISHAL MALIK  RK MALIKNIGAM KUMAR KARAMVIR SINGH , AMIT RAO, B L GUPTA ANURAG GOYAL , SANDEEP THAKUR JITENDER BEDWAL , AMIT RAO , B L GUPTA ANURAG GOYAL , NIGAM KUMAR KARAMVIR SINGH , SANDEEP THAKUR JITENDER BEDWAL , VISHAL MITTAL
390	HOSHIARPUR [ 01-JUL-17 ]	CWP-11901-2006  (SOC)	YASH PAUL SINGH V/S STATE OF PB. AND ORS.	ANGAD SINGH , A.G.PB., NAVDEEP SINGH
391	LUDHIANA [ 01-JUL-17 ]	CWP-13395-2006  WITH CWP-8894-2006 (CWP-3156/2003 DECIDED)	BURJ LITTAN COOP. AGRICULTURAL SERVICE V/S STATE OF PUNJAB AND ORS.  SUCHA SINGH V/S SPL.SECTY.COOP.PB.CHD.& ORS.	DHARAM VIR SHARMA , AMANPREET KAUR, JAGDEEP BAINS, MADHU SANDU, SHIVANI SHARMA  MANJEET KAUR
392	SRI MUKTSAR SAHIB [ 01-JUL-17 ]	CWP-16403-2006  (AD CASE)	RANJIT SINGH MANN V/S STATE OF PUNJAB AND ORS.	KRANTI DHIR
393	KAPURTHALA [ 01-JUL-17 ]	CWP-18436-2006  WITH CWP-17004-2006  WITH CWP-18717-2006  WITH CWP-17128-2006  (ADMITTED TO DB)	GUNWANTJIT KAUR V/S STATE OF PB. AND ORS.  SATINDER PAUL SINGH V/S STATE OF PUNJAB AND ORS.  JASPINDER SINGH RANDHAWA V/S STATE OF PB. AND ORS.  SUKHDEEP KAUR V/S STATE OF PB. AND ORS.	HARSH AGGARWAL , , A.G. PUNJAB, GUNWANTJIT KAUR PETITIONER IN PERSON , GURMINDER SINGH , HITESH SOOD , RANDIP SINGH  PARAMJIT SINGH JAMMUAG PB., AVNISH MITTAL, GURMINDER SINGH, RAJBIR SINGH , BS SIDHU , AG PB. , AVNISH MITTAL , GURMINDER SINGH , RAJBIR SINGH , BS SIDHU  KAMALDEEP SINGH SIDHU  HARSH AGGARWALHITESH SOOD, A.G. PUNJAB, GURMINDER SINGH, AVINASH MITTAL, RAHUL DHANOTIA , HARESH AGGARWAL , A.G. PUNJAB , AVINASH MITTAL , GURMINDER SINGH , HITESH SOOD , RAHUL DHANOTIA , HARESH AGGARWAL
394	UT-CHANDIGARH [ 01-JUL-17 ]	LPA-232-2007 (SERPB) (CWP-8018-2001) CM-957-LPA-2007 WITH COCP-988-2009 (SLP DISPOSED OF VIDE ORDER DT 25.08.2015))	STATE OF PUNJAB AND ORS. V/S HEM RAJ SHARMA  HEM RAJ SHARMA V/S SURESH KUMAR AND ANR.	A G PUNJAB , SALIL BALI  A G PUNJAB  SALIL BALI A G PB. , A G PB.

395	PATIALA [ 01-JUL-17 ]	LPA-245-2007 (L/L) (CWP-3174-1983)	SURJIT SINGH AND ORS. V/S STATE OF PUNJAB AND ORS.	INDERDEEP SINGH GILL , A.G.PB., G.S.PUNIA, HARVEEN KAUR, KANWALJIT SINGH,H.S.CHAWLA, P.S.PUNIA, K.S.CHEEMA, R.K.SHARMA, ROHAN CHAUDHARY, TAJINDER BISHNOI, TUSHAN SHARMA, TUSHAR SHARMA  (INCOMPLETE CASE)(FOR 25/07/2017)
396 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-878-DB-2007	KRISHAN NATH BAWA AND ANR. V/S STATE OF HARYANA	BIJENDER DHANKHAR , AG.HY.
397	FARIDKOT [ 01-JUL-17 ]	CWP-4273-2007  & CM-7942- CWP-2015	VINOD KUMAR AND ORS. V/S STATE OF PUNJAB AND ORS.	ALKA CHATRATH , ANU CHATRATH KAPOOR, GURMINDER SINGH, RAKESH SOBTI, MANPREET SINGH, NAMIT KUMAR, AG PUNJAB  ALKA CHATRATH,GURMINDER SINGH
398	JALANDHAR [ 01-JUL-17 ]	CWP-5639-2007 (JOB)	NAGINDERJIT SINGH V/S STATE OF PUNJAB AND ANR.	M S LOBANA , AG PB., PANKAJ SHARMA, BALRAM GUPTA, PUNEET BALI, RAJESHWAR SINGH, VIBHASH BHARDWAJ, SANJEEV SHARMA, SR. ADV., VIKAS SHARMA
399	YAMUNA-NAGAR [ 01-JUL-17 ]	CWP-6169-2007  WITH CWP-21995-2012 ( )	GURDEV SINGH AND ORS. V/S STATE OF HRY. AND ORS.  S.C. MALIK , ROHTAK V/S STATE OF HARYANA THRO FC&PS, GOVT OF HARYANA AND ORS	ASHOK SHARMA NABHEWALA,BINAYJIT SHERAN , AG HY, VIJAY PAL, SS GODARA, GURINDERJIT SINGH, PARVEEN GUPTA, O.P.SHARMA, ARVIND SETH, NARENDER HOODA  ASHOK SHARMA NABHEWALA
400	PATIALA [ 01-JUL-17 ]	CWP-6649-2007  WITH CWP-1139-2008 (AD CASE)	GURCHARAN PAL SINGH AND ORS. V/S STATE OF PUNJAB AND ORS.  BALBIR SINGH HOTHI AND ORS. V/S STATE OF PUNJAB AND ORS.	G.S. BAL , A D S BAL, SEWA SINGH, ROBIN SINGH GILL  G.S.BAL
401	FARIDABAD [ 04-JUL-17 ]	LPA-960-2013 (SCOSBHR) (CWP-5965-2011)  CM-5320-LPA-2013 & CM-1626-LPA-2016 CM-2550-LPA-2013 WITH LPA-961-2013 CM-2552-LPA-2013 CM-5322-LPA-2013 & CM-3296-LPA-2016 WITH LPA-16-2014 CM-34-LPA-2014 CM-35-LPA-2014 ( ) (FOR 10/07/2017)	RAMESH CHAND YADUWANSHI V/S SANDEEP KHARAB AND ORS  UMESH PEHAL V/S VIKASH AND ORS  SUNIL KUMAR V/S SANDEEP KHARAB AND ORS	SAMRAT MALIK , A G HRY., VIJAY DAHIYA, KIRAN RATHEE, TEJPAL DHULL, KULDEEP SHEORAN, A G PB., R.K. MALIK, , RAMANDEEP SINGH, Y.P.MALIK SAMRAT MALIK,YP MALIK YESH PAUL MALIK, SAMRAT MALIK SAMRAT MALIK SAMRAT MALIK SAMRAT MALIK,YP MALIK YESH PAUL MALIK,SAMRAT MALIK KARAN SINGH KARAN SINGH KARAN SINGH
402	LUDHIANA [ 04-JUL-17 ]	LPA-1049-2002 (L/L) (CWP-13747-1993)  ( ) (FOR 24/07/2017)	PREM KUMAR V/S F.C. APPEALS & ORS.	SHIV KUMAR , ANKIT MIDHA, GAURAV CHOPRA, GURMINDER SINGH , AG.PB., HARMINDER SINGH, NEEL KAMAL CHOPRA, PANKAJ GUPTA, ANURAG CHOPRA
403	PATIALA [ 04-JUL-17 ]	LPA-215-2008 (L/L) (CWP-784-1986) CM-747-LPA-2008 CM-748-LPA-2008 CM-749-LPA-2008 CM-226-LPA-2009 ( AD CASE)(FOR 26/07/2017)	SONDHI V/S STATE OF PUNJAB AND ORS.	HARMANJIT SINGH,GS GHUMAN , A.G.PB., VISHAL GOEL, P.N.AGGARWAL HARMANJIT SINGH HARMANJIT SINGH HARMANJIT SINGH HARMANJIT SINGH,AG PB.
404	HOSHIARPUR [ 04-JUL-17 ]	LPA-98-2009 (L/L) (CWP-5338-1982)  ( AD CASE ) (FOR 26/07/2017)	SHOBHA RANI AND ORS. V/S STATE OF PUNJAB AND ORS.	SUDHIR MITTAL , A.G.PB., DHREEJ JAIN, SATYA PAL JAIN SR. ADV. , R.N.LOHAN, SIMSI DHIR,A.G.PB, SHAILENDRA SHARMA , VIJAY KUMAR CHAUDHARY, A.S. GILL
405	GURGAON [ 04-JUL-17 ]	LPA-264-2009 (L/L) (CWP-9594-2006)  CM-788-LPA-2009	MEHRABI AND ORS. V/S THE COMMR.GURGAON DIVN. & ORS.	JAGDISH MANCHANDA , AG. HRY., NEERAJ SHARMA , JAI VIR YADAV, SACHIN MITTAL JAGDISH MANCHANDA

		(FOR 17/07/2017)		
406	SONEPAT [ 04-JUL-17 ]	LPA-630-2009 (L/L) (CWP-5496-2007)  WITH LPA-631-2009  (AD CASE)(FOR 18/07/2017)	SANJAY KUMAR V/S GRAM PANCHAYAT ROHAT AND ORS.  JAI PAL V/S GRAM PANCHAYAT ROHAT AND ORS.	GAURAV SINGH HOODA , RAJBIR SEHRAWAT, RAMESH HOODA  GAURAV SINGH HOODA
407	SIRSA [ 04-JUL-17 ]	LPA-1438-2009 (L/L) (CWP-8910-2002)  (FOR 27/07/2017)	SIRSA DISTRICT EMPLOYEES CORP. HOUSE BLDG. SOC. V/S STATE OF HARYANA AND ORS.	N S SHEKHAWAT , P.S. JAMMU, AG, HRY. MUKUL AGGARWAL
408 V	FARIDABAD [ 04-JUL-17 ]	CRA-D-857-DB-2010    WITH CRA-D-1073-DB-2011  ( ACCUSED IN CUSTODY( IN CRA-D 1073-DB/11))(FOR 11/07/2017)	HANUMAN V/S STATE OF HARYANA    MAHENDER SINGH AND ANOTHER V/S STATE OF HARYANA	PREETINDER SINGH AHLUWALIA , ARSHDEEP SINGH CHEEMA, AMICUS CURIAE, SAMYA AHLUWALIA, AG. HRY., ISHWAR PAL SINGH , H.S. RANDHAWA, R.S. CHEEMA SR.ADV.  RAJINDER SINGH MALIKANOOP SINGH SHEORAN, SANJEEV SHARMA, , A.G.HARYANA, , A.G.HARYANA, , ANOOP SINGH SHEORAN, SANJEEV SHARMA,
409	REWARI [ 04-JUL-17 ]	CWP-14585-2011 (JOHY)    (FOR 12/07/2017)	MUKESH RAO V/S PUNJAB AND HARYANA HIGH COURT & ANR.	ARJUN PARTAP ATMA RAM , ANURAG CHOPRA, RANJIT SINGH KALRA, GAURAV CHOPA, A.G.HRY, GAURAV CHOPRA, A.G.HRY, MS. PRIYANAK , SUBE SHARMA, RAJIV ATMA RAM SR. ADV., S.S. BENIWAL, MUKESH RAO
410 I	FARIDABAD [ 04-JUL-17 ]	CRA-D-146-DB-2012    (ACCUSED IN CUSTODY)(FOR 19/07/2017)	SATBIR SINGH V/S STATE OF HARYANA	BIJENDER DHANKHAR , A G HRY., R.S. RANDHAWA
411 I	AMRITSAR [ 04-JUL-17 ]	CRA-D-353-DB-2012   WITH CRA-D-885-DB-2012  (ACCUSED IN CUSTODY)(FOR 13/07/2017)	SUNNY @ GHOGHA V/S STATE OF PUNJAB  ROSHAN SINGH ALIAS ROSHI V/S STATE OF PUNJAB	VISHAL HANDA , AG. PB., DILPREET SINGH GANDHI , , VIKAS CHAUDHARY,  SWARN SINGH TIWANA
412 I	SONEPAT [ 04-JUL-17 ]	CRA-D-290-DB-2013    & CRM-25323-2013 & CRM-25324-2013 (-----)(SOC)-----ACCUSED IN CUSTODY)(FOR 18/07/2017)	PARAMVIR AND ORS V/S STATE OF HARYANA	RAHUL RATHORE , AMANPREET KAUR, KARAN PATHAK, GURBIR DHILLON, ABHINAV SOOD-P 4132/10, D S BRAR, BHAWNA JOSHI, DILPREET SINGH, GAUTAM DUTT, SHOKEEN S. VERMA,, GURBIR DHILLON, JASJIT SINGH BEDI, A.G.HARYANA, , RAJBIR SEHRAWAT, SANJEEV KADIAN, SIMAR BARNALA FOR MS.DIYA SODHI, SUNIL SIHAG, RUBINA, BHAWNA JOSHI,  JASJIT SINGH BEDI JASJIT SINGH BEDI
413 IV	JALANDHAR [ 04-JUL-17 ]	CRA-D-347-DB-2013   WITH CRA-D-1830-DB-2014  WITH CRA-D-225-DB-2015  (ACCUSED IN CUSTODY (LIST AS PER TURN ORDER DT. 9.11.2016))(FOR 26/07/2017)	KARTAR SINGH V/S STATE OF PUNJAB   BALBIR SINGH V/S STATE OF PUNJAB  MANGAT RAM ALIAS MANGA V/S STATE OF PUNJAB	D N GANERIWALA, KANISTH GANERIWALA, , SANJEEV SHARMA, S S RANA, AG. PB.  SANJEEV SHARMADHRITI J SHARMA, A.G.PUNJAB, , DHRITI J SHARMA, A.G.PUNJAB,  SANJEEV SHARMA
414 IV	LUDHIANA [ 04-JUL-17 ]	CRA-D-457-DB-2013          (ACCUSED IN CUSTODY)(FOR 25/07/2017)	KULDEEP SINGH AND ANR V/S STATE OF PUNJAB	RK HANDA , AG PUNJAB, G N MALIK, AKSHAY RANA, MADAN SANDHU, , KARANVIR, , SURAM SINGH RANA, S.K.GUPTA, , TALWINDER SINGH MOHAMMAD IMRAN,
415	UT-CHANDIGARH [ 04-JUL-17 ]	LPA-502-2013 (G/M) (CWP-7965-2007)   CM-1963-LPA-2014 CM-1964-LPA-2014  (AD CASE)(FOR 19/07/2017)	STATE OF PUNJAB AND ORS. V/S RAM LAL TRUST	A.G. PUNJAB, GPS BAL FOR CAVEATOR , GIRISH AGNIHOTRI SR ADV.,, ISHAN BHARDWAJ ADV, PAWAN KUMAR, ANSHUMAN MANDHAR, VIJAY SAINI, ABHISHEK SHARMA  A.G. PUNJAB, ANSHUMAN MANDHAR ANSHUMAN MANDHAR, AG PB.
416	UT-CHANDIGARH [ 04-JUL-17 ]	LPA-108-2014 (G/M) (CWP-19137-2006)	INDIAN OIL CORP. LTD V/S M/S STAR SERVICE STATION AND ORS	ASHISH KAPOOR , AG PB, CHETAN MITTAL SR ADV, UDIT GARG, J.S. GHUMAN, P.M. ANAND , MOHINDER NAIN ADV, PREM MEET ANAND ADV, VARUN

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(FOR 24/07/2017)

417	LUDHIANA [ 04-JUL-17 ]	LPA-1998-2014 (G/M) (CWP-10198-2008)	KIRPAL SINGH AND ANR. V/S STATE OF PUNJAB AND ORS.	JASDEEP SINGH GILL,AMIT KOHAR FOR CAAVEATOR , J S PANNU, RAMNEEQ KAUR, AG. PB., SUMIT MAHAJAN
			(AD CASE)(FOR 20/07/2017)	
418 I	BHIWANI [ 04-JUL-17 ]	CRA-D-41-DB-2015	SUNIL @ SHISHA AND ORS V/S STATE OF HARYANA	BALRAJ GUJJAR , AG. HRY.
			(ACCUSED IN CUSTODY)(FOR 12/07/2017)	
419 IV	HOSHIARPUR [ 04-JUL-17 ]	CRA-D-447-DB-2015 ((NDPS)) WITH CRA-D-635-DB-2015  WITH CRA-D-754-DB-2015	SUKHWINDER SINGH @ SUKHI V/S STATE OF PUNJAB  MANGA @ GABBAR V/S STATE OF PUNJAB  MAKHAN SINGH V/S STATE OF PUNJAB	MANDEEP S. SACHDEV , A.G.PUNJAB, , NAKUL SHARMA, DIVJYOT S. SANDHU, JASBIR SINGH GILLA.G.PUNJAB , A.G.PUNJAB  RP DHIRDEEPAK MALHOTRA, ANOOP VERMA, , SUMIT AHUJA, AG PB , DEEPAK MALHOTRA, ANOOP VERMA, , SUMIT AHUJA, AG PB
			(-----)(SOC)-----)(FOR 26/07/2017)	
420 I	PANIPAT [ 04-JUL-17 ]	CRA-D-1556-DB-2015  WITH CRR-3248-2016	PARDEEP V/S STATE OF HARYANA  PARDEEP V/S STATE OF HARYANA	ANJU ARORA , VISHAL NEHRA, A.G.HARYANA,  NAVNEET SINGH A G HRY., J.S SANETA , A G HRY. , J.S SANETA
			(SOC)(FOR 11/07/2017)	
421	UT-CHANDIGARH [ 04-JUL-17 ]	LPA-2016-2014 (G/M) (CWP-20425-2012)	LIC HOUSIG FINANCE LIMITED V/S CHANDIGARH ADMINISTRATION & ORS	PARAMJIT BATTA,SATISH KUMAR SAINI IN PERSON CAVEAT , DEEPALI PURI ADV, MANOJ VASHISHTHA, SUKANT GUPTA, SURESH MONGA,  RESPONDENT IN PERSON,NK MONGA  PARAMJIT BATTA  PARAMJIT BATTA  SATISH KUMAR SAINI,SK MONGA  SATISH KUMAR SAINI IN PERSON,SK MONGA  S.K.MONGA,SATISH KUMAR SAINI IN PERSONMANOJ VASHISHTHA, , SUKANT GUPTA, ABHINAV KALIA, , MANOJ VASHISHTHA, , SUKANT GUPTA, ABHINAV KALIA,  S.K.MONGA  SATISH KUMAR SAINI IN PERSON  SATIHS KUMAR SAINI IN PERSON,SK MONGA  RESPONDENT IN PERSON  S.K.MONGASUKANT GUPTA, S.K.SAINI, , SUKANT GUPTA, S.K.SAINI,  S.K.MONGA  S.K.MONGA  SATISH KUMAR SAINI IN PERSON  SATISH KUMAR SAINI IN PERSON, SK MONGA  RESPONDENT IN PERSON,NK MONGA
		& CM-2855-LPA-2015 CM-4257-LPA-2014 CM-4258-LPA-2014 & CM-1274-LPA-2015 CM-1521-LPA-2015		
		WITH LPA-2032-2014	JASBIR KAUR V/S CHANDIGARH ADMINISTRATION & ORS	
		CM-4291-LPA-2014 & CM-1214-LPA-2015  & CM-1519-LPA-2015  & CM-2854-LPA-2015		
		WITH LPA-3-2015	CHARANJIT SINGH V/S CHANDIGARH ADMINISTRATION & ORS	
		CM-4-LPA-2015 CM-5-LPA-2015 & CM-1210-LPA-2015  & CM-1520-LPA-2015  & CM-2852-LPA-2015		
			( AD CASES (SUPREME COURT DIRECTION TO DECIDE THE MATTER WITHIN SIX WEEKS))	

REGULAR D.B. VIII CAUSE LIST FOR THE MONDAY DATED 03/07/2017 **CR NO 9**

HON'BLE MR. JUSTICE RAJESH BINDAL

HON'BLE MR. JUSTICE GURVINDER SINGH GILL

301	OTHER-DISTRICT [ 01-JUL-17 ]	CWP-10068-1988 (LAND ACQ)  WITH CWP-3340-1991  WITH CWP-3342-1991  WITH CWP-3344-1991  WITH CWP-10623-1998  (FOR 03/07/2017)	MEHINDER SINGH V/S STATE OF HARYANA  ZILE SINGH V/S STATE OF HARYANA  HUKAM CHAND V/S STATE OF HARYANA  UMED SINGH V/S STATE OF HY.  MOHYAL HOUSING AND WELFARE V/S STATE OF HY.	AG HARYANA , C.B GOEL, GORAV MOHUNTA, R.C CHOUHAN, N.K KAPOOR, RAMESHWER PURI, RAJINDER GOEL  AG HARYANASWARN GUPTA , SWARN GUPTA,  AG HARYANAA.C JAIN, O.P SHARDA, RAJENDER CHAHAR, KAMAL SHARMA , A.C JAIN, O.P SHARDA, RAJENDER CHAHAR , KAMAL SHARMA  GORAV MOHANTAR.S MAMLI, SUSHIL JAIN, P.K KHINDERIYA , R.S MAMLI, SUSHIL JAIN, P.K KHINDERIYA  SURYA KANTM.S KHAIRA, ANJALI KUKAR, SALIL BALI, RAKESH AGGARWAL, , M.S KHAIRA, ANJALI KUKAR, SALIL BALI , RAKESH AGGARWAL,
302	[ ]	--	THERE IS NO CASE	
303	KARNAL [ 01-JUL-17 ]	CWP-12724-1990 (LAND ACQ) CM-14677-CWP-2013 CM-14678-CWP-2013 (RESTORED CASE)(FOR 03/07/2017)	MANOHAR LAL & ORS. V/S STATE OF HARYANA & ORS.	RAM CHANDER, SANJIV GUPTA , A.G. HARYANA, AJAY NARA FOR HUDA SANJIV GUPTA,AG HY. SANJIV GUPTA
304	GURDASPUR [ 01-JUL-17 ]	CWP-7090-1998 (LAND ACQ)  WITH CWP-8044-1998  & CM-9221- CWP-2011  WITH CWP-8189-1998  & CM-13625- CWP-2015  WITH CWP-11870-1998  WITH CWP-7318-2001  (FOR 03/07/2017)	BRIJ LAL V/S PUNJAB STATE THROUGH THE SECY. TO GOVT. PB. AND ORS.  CHAUDHARY KALA SINGH AND ORS V/S PUNJAB STATE THROUGH THE SECRETARY TO GOVT LOCAL SELF DEPT. PB AND ORS  RAVI NANDAN AGARWAL AND ORS. V/S PUNJAB STATE ETC.	RAVI KAPUR , A.M. PUNCHHI, AG. PB., ARVIND BANSAL,ASHISH HANDA, KUNAL MALWANI ARUN JAIN. I.S. RANA, RAJIVE BHALLA,VINEY MITTAL,VIKRAM SINGH  A M PUNCHHIKUNAL MULWANI, RAVI KAPOOR , AG PUNJAB, ARUN JAIN, AMIT JAIN, KUNAL MALWANI, ARVIND BANSAL, VINAY MITTAL, RAMAN WALIA, ASHU PUNCHHI, SC SHARMA, RAVINDER CHATRATH , AG PUNJAB , AMIT JAIN , ARUN JAIN , ARVIND BANSAL , ASHU PUNCHHI , KUNAL MALWANI , KUNAL MULWANI , RAMAN WALIA , RAVI KAPOOR , RAVINDER CHATRATH , SC SHARMA , VINAY MITTAL  KUNAL MULWANI  ASHISH HANDA KESHAV PRATAP SINGH, MUNISH GUPTA, ARVIND BANSAL , RAMAN WALIA , S C SHARMA , A.G. PUNJAB , A.G. PUNJAB , ARVIND BANSAL , KESHAV PRATAP SINGH , MUNISH GUPTA , RAMAN WALIA , S C SHARMA  IQBAL SINGH RATTA,ASHISH HANDA  RAJIVE BHALLA.ARVIND BASAL RAMAN WALIA , VIIVEK SHARMA VINEY MITTAL , SC SHARMA VIKRAM SINGH , A.G. PUNJAB , A.G. PUNJAB , ARVIND BASAL RAMAN WALIA , SC SHARMA VIKRAM SINGH , VIIVEK SHARMA VINEY MITTAL  RAJIV BHALLA S C PATHELA, KAVITA ARORA, VIKAS MADAAN , S C PATHELA, KAVITA ARORA , VIKAS MADAAN
305	JIND [ 01-JUL-17 ]	CWP-7513-1999 (LAND ACQ) WITH CWP-5398-2000 WITH CWP-5399-2000 WITH CWP-5405-2000 WITH CWP-5416-2000 WITH CWP-5474-2000 WITH CWP-5477-2000 WITH CWP-19345-1998	SHANTI DEVI AND OTHERS V/S THE SANGRUR IMPROVEMENT TRUST, SANGRUR & ANR  RAMESH KUMAR V/S PB.STATE  BALWINDER SINGH V/S PBS.TATE  MANOJ KUMAR V/S STATE OF PUNJAB  HARI CHAND V/S PB.STATE  TARSEM CHAND V/S PB.STATE  BHAGWAN DASS V/S PB.STATE  SANGRUR IMPROVEMENT TRUST V/S PRESIDENT, LAND ACQUISITION TRIBUNAL & ORS	AMARJIT MARKAN , R S MODI, ASHIM GOEL, KAMAL GOYAL, A G PB.  JASBIR RATTAN  JASBIR RATTAN  JASBIR RATTAN  JASBIR RATTAN  JASBIR RATTAN  JASBIR RATTAN  GOVIND GEOLSANJEEV KUMAR, JASBIR RATTAN , JASBIR RATTAN , SANJEEV KUMAR

		CM-29187-1998 CM-5358-CWP-2014		GOVIND GEOL R.S. MODI
		WITH CWP-19342-1998	SANGRUR IMPROVEMENT TRUST V/S PRESIDENT LAND ACQUISITION TRIBUNAL & ORS	GOVIND GOELJASBIR RATTAN , JASBIR RATTAN
		CM-29184-1998 CM-5362-CWP-2014		GOVIND GOEL R.S. MODI
		WITH CWP-19338-1998	SANGRUR IMPROVEMENT TRUST V/S PRESIDENT LAND ACQUISITION TRIBUNAL & ORS	GOVIND GOELSANJIV KUMAR , HARJINDER SINGH SANDHU , S S SODHI , HARJINDER SINGH SANDHU , S S SODHI , SANJIV KUMAR
		CM-29180-1998 CM-5370-CWP-2014 (FOR 03/07/2017)		GOVIND GOEL R.S. MODI
306	GURGAON [ 01-JUL-17 ]	CWP-6130-1992 (LAND ACQ)  WITH CWP-8679-2004  (SUPREME COURT REMAND CASE)(FOR 03/07/2017)	BRAHMA NAND KAUSHK ETC. V/S STATE OF HARYANA  JANARDHAN ETC V/S STATE OF HY.	B.S. RANA ( S.K. MITTAL ) , AG. HRY., SUDHIR AGGARWAL  RAJINDER GOYALR. K. BANSAL , R. K. BANSAL
307	FARIDABAD [ 01-JUL-17 ]	CWP-2578-1993 (LAND ACQ)  (RESTORED CASE (CWP 4278 OF 1991 STANDS DISMISSED))(FOR 03/07/2017)	JAK SON ENGINEERS LIMITED V/S STATE OF HARYANA ETC	AAKASH JAIN , AG. HRY., LOKESH SINHAL
308	GURGAON [ 01-JUL-17 ]	CWP-671-1994 (LAND ACQ)  (FOR 03/07/2017)	LACHHMAN SINGH & ANR V/S STATE OF HARYANA & ANR	ARUN WALIA, J S YADAV , AG. HRY., HARBHAGWAN SINGH
309	REWARI [ 01-JUL-17 ]	CWP-1897-1994 (LAND ACQ)    (FOR 03/07/2017)	DHANRAJ AND ORS. V/S STATE OF HARYANA AND ORS.	M.S SANDHU, H.S. HOODA , AG. HRY. RAVI VERMA , M.S.NAIN, MAHAVIR SANDHU , , VIVEK GUPTA, CHETAN MITTAL,
310	BATHINDA [ 01-JUL-17 ]	CWP-2789-1994 (LAND ACQ)   CM-13379-CWP-2015 (FOR 03/07/2017)	NAZAR SINGH AND ORS. V/S UNION OF INDIA AND ORS.	GOVIND GOEL , ALOK K. JAIN,ANIL, ASHOK CHAUDHARY, ARVIND BANSAL FOR U.O.I., ASHOK JINDAL ADV, BALKAR SINGH, VIVEK SINGLA ADV, K.B.RAHEJA,GAURAV SHARMA ADV GAURAV SHARMA
311	[ ]	--	THERE IS NO CASE	
312	BATHINDA [ 01-JUL-17 ]	CWP-16232-1994 (LAND ACQ)  WITH CWP-16455-1994  WITH CWP-9683-2010  WITH COCP-908-2003  (FOR 03/07/2017)	OM PARKASH AND ORS. V/S STATE OF PUNJAB AND ANR.  SANGEETA AND ORS. V/S STATE OF PB. AND ANR.  MANOJ KUMAR AND ORS. V/S STATE OF PUNJAB AND ORS.  SANJAY KUMAR V/S KAMAL KANT GOEL	A.K CHOPRA , AG. PB., ASHWANI K. CHOPRA, R.D. BAWA, SANDEEP KUM, S.C. PATHELA, R.S. RANGPURI, ASHISH VERMA  S.C. PATHELAR.D. BAWA, AG.PB., A.K. CHOPRA, R.S. RANGPURI , R.D. BAWA, AG.PB., A.K. CHOPRA , R.S. RANGPURI  RAJAN BANSALA.G.PB. ASHISH VERMA , A.G.PB. ASHISH VERMA  NEEL KAMAL CHOPRA
313	FARIDABAD [ 01-JUL-17 ]	CWP-16672-1994 (LAND ACQ)   (FOR 03/07/2017)	M/S B.N. T ASSOCIATES LTD. V/S STATE OF HARYANA	AG, HARYANA , AMIT BHANDARI, RAJESH LAMBA, A.S. GULIA, MUNISHA LAMBA, A.P. BHANDARI, R.N.SHARMA
314	BATHINDA [ 01-JUL-17 ]	CWP-2361-1995 (LAND ACQ)  (FOR 03/07/2017)	ANOKH SINGH DHILLON V/S STATE OF PUNJAB & ANRX	B D SHARMA, KULBHUSHAN BERI , A.G. PUNJAB, KEWAL KUMAR GARG.
315	AMBALA [ 01-JUL-17 ]	CWP-4040-1995 (LAND ACQ)   CM-6891-CWP-2014  CM-6936-CWP-2014  (FOR 03/07/2017)	M/S LAMINATIONS (INDIA) AMBALA CANTT V/S STATE OF HARYANA & ANR	RAMAN WALIA , A.G.HY, P.M.ANAND, ABHINAV SOOD ADV, ARVIND BANSAL, AVINASH MITTAL, DEEPAK BALYAN, GURMANDEEP SINGH SULLAR, HARSH BUNGER  HARSH BUNGER,AGHY.CHETAN MITTAL, , R.S.RAI, ABHINAV SOOD, , CHETAN MITTAL, , R.S.RAI, ABHINAV SOOD, HARSH BUNGER
316	HISSAR [ 01-JUL-17 ]	CWP-5903-1995 (LAND ACQ)	HISSAR GEETA ADARSH COOPERATIVE HOSUE BUILDING SOCIETY LTD. V/S STATE OF HARYANA & ORS	DEEPALI PURI , AG. HRY., MUNISHWAR PURI,



		(FOR 03/07/2017)		
317	YAMUNA-NAGAR [ 01-JUL-17 ]	CWP-7120-1995 (LAND ACQ)	SANJEEV KUMAR AND ORS V/S STATE OF HARYANA AND ANR	HEMANT SARIN , A G HARYANA, HARISH RATHEE, PUNEET KANSA, KANWALJIT KAUR, S C KAPOOR, ASHISH KAPOOR, RAJIV ATMA RAM
		(FOR 03/07/2017)		
318	FEROZEPUR [ 01-JUL-17 ]	CWP-8165-1995 (LAND ACQ)	INDIAN COUNCIL OF AGRIL.RESEARCH V/S F.C.(REVENUE) PUNJAB ETC.	ASHOK SINGH CHAUDHARY , ANAND CHHIBBAR,, ARUN JAIN, ARUN PALLI,JAI BHAGWAN,, R.K.SHARMA,GURLEEN KAUR,, S.C.NAGPAL,PN AGGARWAL,, SUKHBIR SINGH  RAJ KUMAR SHARMA,AG PB.ARUN JAIN, N.S.BHOPARAI, K.V.S.KANG, ABHINASH JAIN, B.R.MAHAJANP.N.AGGARWAL, ARUN PALLI, S.C.NAGPAL A.G.PB. , ARUN JAIN, N.S.BHOPARAI , B.R.MAHAJANP.N.AGGARWAL, ARUN PALLI , K.V.S.KANG, ABHINASH JAIN , S.C.NAGPAL A.G.PB.
		& CM-11954- CWP-2011		
		( ) (FOR 03/07/2017)		
319	AMBALA [ 01-JUL-17 ]	CWP-9447-1995 (LAND ACQ)	VIRENDER KUMAR PAWAR V/S STATE OF HARYANA & ORS	K S SIDHU , A.G. HARYANA. K.L. SUNEJA, A.S. GULIA, H.S.DHINDSA, SALENDER SINGH, S.K. SHARMA, SANDIPA TREHAN FOR HUDA, SEEMA SRIDHAR, VANDANA MALHOTRA FOR HUIDA
		& CM-5104-1996 WITH CWP-9448-1995 WITH CWP-12400-1995 WITH CWP-12422-1995 (SOC.) (FOR 03/07/2017)	TILAK RAJ LAMBA V/S STATE OF HARYANA  JAGDISH KUMAR V/S STATE OF HARYANA & ORS  PREM LATA V/S STATE OF HARYANA & ORS	K S SIDHU  KS SIDHU  K S SIDHU
320	LUDHIANA [ 01-JUL-17 ]	CWP-10913-1995 (LAND ACQ)	JOGINDER SINGH V/S STATE OF PUNJAB & ORS	M L SAGGAR , A G PUNJAB , ML SAGAR, B P S NEHAL, RAJAN GUPTA , RAMPAL, RAMPAL , ARVIND THAKUR
		(FOR 20/07/2017)		
321	ROHTAK [ 01-JUL-17 ]	CWP-12409-1995 (LAND ACQ)	JATINDER SINGH DANGI AND ANR V/S STATE OF HARYANA AND ANR	I S BALHARA , , , IS BALHARA,AG.HY.,RANJIT, RK HOODA,RK ARORA,, SAINI,JASWANT SINGH,, SANDEEP PUNCHHI.
		WITH CWP-18819-1995 WITH CWP-11869-1995 (FOR 03/07/2017)	JAI KARAN ETC V/S THE STATE OF HARYANA ETC  EX CAPTAIN JAI SINGH (DIED) THROUGH LR'S V/S THE STATE OF HARYANA AND ANR	IS BALHARA  IS BALHARA
322	GURDASPUR [ 01-JUL-17 ]	CWP-13599-1995 (LAND ACQ)	SAWINDER SINGH & ORS V/S STATE OF PUNJAB & ORS	HEMANT KUMAR , A.G PUNJAB, D.S DHILLON, H.S MATTEWAL, HEMANT KUMAR, I.P.S DOABIA, J.S GILL, R.S VIRK, RAJAN GUPTA, RAJESH GARG, SANDEEP MOUDGIL, T.P.S DOABIA, VIPIN MAHAJAIN
		(SOC)(FOR 03/07/2017)		
323	[ ]	--	THERE IS NO CASE	
324	SONEPAT [ 01-JUL-17 ]	CWP-15928-1995 (LAND ACQ)	ASHOK KUMAR V/S STATE OF HARYANA AND AORS	M.L.SHARMA , , , A.G HARYANA, ATUL MAHAJAN, B.R GUPTA, NEERJA SACHDEVA, RAMAN GAUR, SANJIV SHARMA, SEEMA NARANG
		(FOR 03/07/2017)		
325	FARIDABAD [ 01-JUL-17 ]	CWP-16395-1995 (LAND ACQ)	PURAN ETC. V/S STATE OF HARYANA & ANR	HEMANT SARIN , M.L.SARIN, A.G. HARYANA, JASWANT JAIN D.R.TRIKHA, NEERJA J.S.DUHAN
		(FOR 03/07/2017)		
326	FARIDABAD [ 01-JUL-17 ]	CWP-16919-1995 (LAND ACQ)	CHANDER BHAN V/S STATE OF HARYANA & ORS	C.L.SHARMA
		(FOR 03/07/2017)		
327	FARIDABAD [ 01-JUL-17 ]	CWP-17060-1995 (LAND ACQ)	G D GUPTA & ORS V/S STATE OF HARYANA & ANR	C L SHARMA , AG. HRY.
		( ) (FOR 03/07/2017)		

328	AMBALA [ 01-JUL-17 ]	CWP-1318-1996 (LAND ACQ)  WITH CWP-11279-1997 CM-16937-1997 (FOR 03/07/2017)	PUNJAB WAKF BOARD. V/S STATE OF HARYANA,URBAN ESTATES DEPTT. & ORS  PB. WAKF BOARD V/S STATE OF HARYANA & ORS	JOGINDER SHARMA , A.G. HARYANA, GOVIND GOYAL , SANJIV PANDIT, RAVI KANT, HNS GILL, S K PIPPAT , G S SHER GILL  SANJIV PANDIT  SANJIV PANDIT
329	FARIDABAD [ 01-JUL-17 ]	CWP-2303-1996 (LAND ACQ)  CM-523-CWP-2015 (MAIN CASE CWP 15591 OF 1995 AND CONT. 5 CASES STAND DISPOSED OF DT. 24.9.16)(FOR 03/07/2017)	PANKAJ MANGA & ORS V/S STATE OF HARYANA AND ORS	ARUN JAIN , A G HRY., H S MATTEWAL, H N S GILL, ADARSH JAIN, SUMAN JAIN, P K LONGIA  SUMAN JAIN,AG HY.
330	PANIPAT [ 01-JUL-17 ]	CWP-2839-1996 (LAND ACQ)  WITH CWP-2840-1996  ((CWP 2838/96 DECIDED))(FOR 03/07/2017)	M/S GEETA SPINNING MILLS (P) LTD & ORS V/S STATE OF HARYANA & ANR  M/S GLOBE ENGG. WORKS & ORS V/S STATE OF HARYANA & ANR	P K MUTNEJA , AG. HRY.  P K MUTNEJAAM PUNCHHI BS GIRI AMIT SINGH, R KS BRAR SK KAPOOR , BALWINDER SINGH , A.G. HARYANA , A.G. HARYANA , AM PUNCHHI BS GIRI AMIT SINGH , BALWINDER SINGH , R KS BRAR SK KAPOOR
331	HISSAR [ 01-JUL-17 ]	CWP-4974-1996 (LAND ACQ) (FOR 03/07/2017)	SATBIR SINGH. V/S STATE OF HARYANA & ANR	RAJIV TRIKHA , A G HARYANA, ANIL RATHI, D R TRIKHA, S S NARULA
332	FARIDABAD [ 01-JUL-17 ]	CWP-7130-1996 (LAND ACQ)  WITH CWP-16804-2000  (FOR 03/07/2017)	BHAGWAT PARSAD SAHRMA V/S STATE OF HARYANA  MOOL CHAND V/S STATE OF HARYANA AND ORS.	AP BHANDARI , A.G.HRY  A.P. BHANDARI, AMIT BHANDARIAG HARYANA, DEEPAK THAPAR, PUNEET JINDAL , AG HARYANA , DEEPAK THAPAR , PUNEET JINDAL
333	HISSAR [ 01-JUL-17 ]	CWP-11132-1996 (LAND ACQ) (CONNECTED CASE CWP-13332 OF 1994 DECIDED)(FOR 03/07/2017)	RAM NIWAS & ORS V/S TRIBUNAL IMPROVEMENT TRUST & ORS	N S PAWAR, SUNIL PAWAR , J B TACORIA, JASBIR SINGH
334	LUDHIANA [ 01-JUL-17 ]	CWP-11201-1996 (LAND ACQ)  CM-17819-CWP-2007 ( ( SENIOR CITIZEN ) )(FOR 03/07/2017)	SURAT SINGH AND ANOTHER V/S STATE OF PB. AND ANOTHER	ARUN NEHRA , AG.PB., AMANDEEP KAUR, DS NEHRA, MONIKA SHARMA, MS.PROMILA, MUNISH BHARDWAJ, PK MUTNEJA, SUKHJINDER SINGH, SUKHWINDER SINGH  PAWAN KUMAR MUTNEJA,ARUN NEHRA
335	FARIDABAD [ 01-JUL-17 ]	CWP-12427-1996 (LAND ACQ)  & CM-14966- CWP-2006 (FOR 03/07/2017)	BALAJI MOTORS AND ORS. V/S STATE OF HRY. AND ORS.	AMITA GUPTA, , , ABINASHI SINGH., AG HARYANA , M S KHAIRA, RAVINDER JAIN, RAJBIR SINGH, M S CHEEMA,  ABINASHI SINGH
336	[ ]	--	THERE IS NO CASE	
337	JIND [ 01-JUL-17 ]	CWP-1222-1997 (LAND ACQ)  WITH CWP-3760-1997 (SOC)	BABU RAM V/S STATE OF HARYANA THROUGH SECY. TO THE GOVT. DEPTT. OF AGRICULTURE, CIVIL SECTT. AT CHD AND ANR.  IQBAL KAUR V/S STATE OF HARYANA ETC.	MOHAN JAIN , , , , , , , , , A.G. HARYANA, ANIL RATHEE, RAKESH AGGARWAL  U.K AGNIHOTRIANIL RATHEE , A.G. HARYANA , A.G. HARYANA , ANIL RATHEE
338	PANIPAT [ 01-JUL-17 ]	CWP-5177-1997 (LAND ACQ)  WITH CWP-5178-1997	M/S.SAWAN SPINNING MILLS ETC. V/S STATE OF HARYANA ETC.  M/S GANESH SPINNING MILLS V/S STATE OF HARYANA AND ORS.	SWAPAN GARG. , AG. HRY., G.S. SHERGILL, PARDEEP KAPOOR, CB. GOEL  SWAPAN GARGC B GOEL G S SHERGILL R C CHUHAN , A.G. HARYANA , A.G. HARYANA , C B GOEL G S SHERGILL R C CHUHAN
339	[ ]	--	THERE IS NO CASE	
340	REWARI [ 01-JUL-17 ]	CWP-10027-1997 (LAND ACQ)	RAM KUMAR YADAV V/S STATE OF HARYANA	AARTI GUPTA , A.G. HARYANA, R.S.MITTAL, SUDHIR MITTAL

341	[ ]	--	THERE IS NO CASE	
342	GURGAON [ 01-JUL-17 ]	CWP-12189-1997 (LAND ACQ)	RAM KISHAN AND ORS V/S STATE OF HARYANA AND ORS	R.K.JAIN , A.G. HARYANA
343	SIRSA [ 01-JUL-17 ]	CWP-13402-1997 (LAND ACQ)	BALBIR SINGH V/S STATE OF HAYRANA	SURESH AMBA , , AG HY.MUNISH BHARDWAJ, AS CHEEMA,PK PALLI,SP SOI, D.S. NEHRA
344	[ ]	--	THERE IS NO CASE	
345	REWARI [ 01-JUL-17 ]	CWP-16466-1997 (LAND ACQ)	DAULAT SINGH V/S STATE OF HARYANA & ORS	M.S.YADAV , A.G HARYANA
346	FARIDABAD [ 01-JUL-17 ]	CWP-9705-1998 (LAND ACQ)	M/S TUBEWELL WORKSHOP AND GENE V/S STATE OF HARYANA	RK JAIN , A.G. HARYANA, VANDAN MALHOTRA FOR HUDA, R S CHAHAR BHABAR BHAN
347	LUDHIANA [ 01-JUL-17 ]	CWP-9766-1998 (LAND ACQ) (CWP-14513/98 DECIDED)	MUKESH SRIPS LTD. V/S STATE OF HARYANA	L.K.SINHAL , A.G. HARYANA
348	FARIDABAD [ 01-JUL-17 ]	CWP-11248-1998 (LAND ACQ)  WITH CWP-11259-1998	DHARAM PAL AND ORS. V/S STATE OF HARYANA THROUGH THE SECY. AND ORS.  NATHI V/S STATE OF HARYANA ETC	R.K JAIN , A.G. HARYANA, A.K.JINDAL, RS CHAHAR BHABAR BHAN  RK JAINA.K.RAMPAL, R.S.CHAHAR, BHABAR BHAN, A.G.HARYANA , A.G.HARYANA , A.K.RAMPAL , BHABAR BHAN , R.S.CHAHAR
349	[ ]	--	THERE IS NO CASE	
350	SONEPAT [ 01-JUL-17 ]	CWP-13839-1998 (LAND ACQ)  WITH CWP-14088-1998	KUNDLI SPINNERS PVT. LTD. V/S STATE OF HARYANA AND OTHERS  K.S.H FOODS PVT. LTD. V/S STATE OF HARYANA AND OTHERS	SANJEEV KAUSHIK , , A.G. HARYANA , NAVEEN SANGHI  SURYA KANTSANJEEV KAUSHIK NAVEEN SANGHI , A.G. HARYANA , A.G. HARYANA , SANJEEV KAUSHIK NAVEEN SANGHI
351	ROPAR [ 01-JUL-17 ]	CWP-332-1999 (LAND ACQ)	SITAL SINGH V/S STATE OF PUNJAB ETC.	ARUN NEHRA. , A G PUNJAB, SANT KASHYAP, T S DHINDSA
352	HOSHIARPUR [ 01-JUL-17 ]	CWP-2528-1999 (LAND ACQ)	GURJEET SINGH AND ORS V/S STATE OF PUNJAB AND ORS	ANIL RATHEE , A.G.PUNJAB, T.S.DHINDSA
353	SONEPAT [ 01-JUL-17 ]	CWP-7171-1999 (LAND ACQ)	RAM KANWAR ETC. V/S STATE OF HARYANA ETC.	SUDHIR MITTAL. , A G HARYANA, RAJIV GODARA
354	[ ]	--	THERE IS NO CASE	
355	MOGA [ 01-JUL-17 ]	CWP-15298-1999 (LAND ACQ) CM-25956-1999 (CWP 14755-99 DECIDED)	BALWANT SINGH V/S STATE OF PUNJAB	MONIKA JALOTA , A.G. PUNJAB, SURJIT SINGH  MONIKA JALOTA
356	LUDHIANA [ 01-JUL-17 ]	CWP-1006-2000 (LAND ACQ)	HARCHARAN SINGH ETC. V/S STATE OF PUNJAB ETC.	VIKAS SURI , KAMAL SEHGAL CENTRAL GOVT. STD. COUNSEL
357	[ ]	--	THERE IS NO CASE	

358	GURGAON [ 01-JUL-17 ]	CWP-3411-2000 (LAND ACQ)	KAPIL DEV YADAV V/S STAT EOF HARYANA	SACHIN MITTAL , A.G. HARYANA, KRISHAN SINGH SUSHIL RANA
359	ROPAR [ 01-JUL-17 ]	CWP-4446-2000 (LAND ACQ)  (FOR 17/08/2017)	NATIONAL FERTILIZERS V/S STATE OF PUNJAB	JASKIRAT SINGH SIDHU , AG. PUNJAB, MANVINDER DALAL, ASHOK AGGARWAL, SUBHASH GOEL, GAURAV RANA, APS SANDHU, VIKRAM AGGARWAL
360	GURGAON [ 01-JUL-17 ]	CWP-5033-2000 (LAND ACQ)  WITH CWP-5540-2000	SHANTI DEVI AND ORS V/S STATE OF HARYANA AND ORS  MUNSHI RAM V/S STATE OF HARYANA	R.A. YADAV , A.G. HARYANA, R A YADAV, S K BHARDWAJ  ML SHARMASEEMA NARANG, R A YADAV, A G HARYANA , A G HARYANA , SEEMA NARANG, R A YADAV
361	[ ]	--	THERE IS NO CASE	
362	GURGAON [ 01-JUL-17 ]	CWP-5580-2000 (LAND ACQ) CM-9208-2000	HARI CHAND V/S THE STATE OF HARYANA	R.S SIHOTA , A.G.HARYANA, C.L.VERMA  R.S SIHOTA
363	LUDHIANA [ 01-JUL-17 ]	CWP-6363-2000 (LAND ACQ)  WITH CWP-5347-2000  (FOR 20/07/2017)	BASANT SINGH V/S STATE OF PUNJAB  SURJIT KAUR V/S IMPROVEMENT TRUST KHANNA & OTHERS	RISHI KAUSHAL , A.G. PUNJAB , J.S.TOOR,MUNISH SINGHAL, S K PIPAT, HEMANT KUMAR, B S SAINI  J.S.TOORA P S MANN R-1,2,3, BALKAR SINGH SAINI, AJAIVIR SINGH, MUNISH SINGAL , A P S MANN R-1,2,3 , BALKAR SINGH SAINI, AJAIVIR SINGH , MUNISH SINGAL
364	UT-CHANDIGARH [ 01-JUL-17 ]	CWP-6786-2000 (LAND ACQ)	GURDWARA BABE KA & ANOTHER V/S UNION TERRITORY,CHANDIGARH & ANR	P.C.DHIMAN , SANJEEV SHARMA
365	[ ]	--	THERE IS NO CASE	
366	[ ]	--	THERE IS NO CASE	
367	SONEPAT [ 01-JUL-17 ]	CWP-8339-2000 (LAND ACQ)	MEHAR SINGH ANR V/S STATE OF HARYANA & ANR	NARINDER HOODA , A.G. HARYANA, MOHNISH SHARMA, V K KAUSHIK
368	[ ]	--	THERE IS NO CASE	
369	AMBALA [ 01-JUL-17 ]	CWP-10666-2000 (LAND ACQ) CM-17733-2000 (INCOMPLETE BO 31.1.2017)	PUNJAB WAKF BOARD V/S PUNJAB STATE	SANDEEP PUNCHHI  SANDEEP PUNCHHI
370	REWARI [ 01-JUL-17 ]	CWP-10823-2000 (LAND ACQ) CM-18023-2000	NEKI RAM & ORS V/S STATE OF HARYANA & ORS	I.D.SINGLA , AG HARYANA  I.D.SINGLA
371	KARNAL [ 01-JUL-17 ]	CWP-16517-2007 (LAND ACQ)  WITH CWP-18590-2007  WITH CWP-18224-2007  CM-23411-CWP-2008 CM-23412-CWP-2008 CM-23413-CWP-2008	VIJAY SINGH AND ORS. V/S STATE OF HARYANA AND ORS.  RAKESH DHAND V/S STATE OF HARYANA AND ORS.  MOHAR SINGH AND ANR. V/S STATE OF HARYANA AND ANR.	SUDHIR MITTAL , AG HARYANA, ARUN JAIN, ARUN WALIA, ASHISH AGGARWAL, MK SINGLA, RS KUNDU, SACHIN MITTAL, SUDEEP MAHAJAN  SUDEEP MAHAJANAMR INDERPREET SINGH R S KUNDU, A.G. HARYANA , A.G. HARYANA , AMR INDERPREET SINGH R S KUNDU  SUDHIR MITTALSUDEEP MAHAJAN, A.G. HARYANA, RS KUNDU , SACHIN MITTAL, ASHISH AGGARWAL, M K SINGLA , , A.G. HARYANA , A.G. HARYANA , ASHISH AGGARWAL , M K SINGLA , , RS KUNDU , SACHIN MITTAL , SUDEEP MAHAJAN  SUDHIR MITTAL, A.G., HARYANA SUDHIR MITTAL SUDHIR MITTAL

		WITH CWP-5893-2008	DWARKA DASS KHURANA AND ORS. V/S STATE OF HARYANA AND ORS.	ASHISH AGGARWALVIJAY S KAJLA, A.G. HARYANA, R S KUNDU , SUDHIR MITTAL , A.G. HARYANA , R S KUNDU , SUDHIR MITTAL , VIJAY S KAJLA
		WITH CWP-563-2008	SATISH KUMAR ETC. V/S STATE OF HARYANA AND ANR.	SUDHIR MITTALR.S.KUNDU, A.G.HARYANA , A.G.HARYANA , R.S.KUNDU VIKRAM SINGHRAKESH GUPTA, VIKAS CHOUDHARY, A.G. HARYANA, SUDHIR AGGARWAL, R S KUNDU, RAVINDER RANA, ARUN JAIN, ARUN WALIA, SUDHIR MITTAL, SACHIN MITTAL, ASHISH AGGARWAL, M K SINGLA , A.G. HARYANA , ARUN WALIA, SUDHIR MITTAL , M K SINGLA , RAKESH GUPTA, VIKAS CHOUDHARY , RAVINDER RANA, ARUN JAIN , SACHIN MITTAL, ASHISH AGGARWAL , SUDHIR AGGARWAL, R S KUNDU
		WITH CWP-17047-2007	JOGINDER SINGH V/S STATE OF HARYANA AND ANR.	VIKRAM SINGHRAKESH GUPTA, A.G. HARYANA, VIKAS CHOUDHARY, SUDHIR AGGARWAL, RAVINDER RANA, ARUN JAIN, ASHOK SEHGAL, SUDHIR MITTAL, R S KUNDU, ARUN WALIA, SACHIN MITTAL, M K SINGLA , A.G. HARYANA , ASHOK SEHGAL, SUDHIR MITTAL , R S KUNDU, ARUN WALIA , RAKESH GUPTA , RAVINDER RANA, ARUN JAIN , SACHIN MITTAL, M K SINGLA , SUDHIR AGGARWAL , VIKAS CHOUDHARY
		WITH CWP-17058-2007	RAM NATH AND ANR. V/S STATE OF HARYANA AND ANR.	SUDHIR MITTALA.G. HARYANA, RS KUNDU , SACHIN MITTAL, ASHISH AGGARWAL, M K SINGLA , , A.G. HARYANA , ASHISH AGGARWAL , M K SINGLA , , RS KUNDU , SACHIN MITTAL
		WITH CWP-19132-2007	SAMAJ PUNAR RACHNA KENDRA V/S STATE OF HARYANA AND ANR.	ASHISH AGGARWALSUDHIR MITTAL, SUDEEP MAHAJAN, R S KUNDU, SACHIN MITTAL, M K SINGLA, A.G. HARYANA , A.G. HARYANA , M K SINGLA , R S KUNDU, SACHIN MITTAL , SUDHIR MITTAL, SUDEEP MAHAJAN
		WITH CWP-5876-2008	M/S JANTA OIL CO. AND ORS. V/S STATE OF HARYANA AND ORS.	SUDHIR MITTALR S KUNDU, A.G. HARYANA , A.G. HARYANA , R S KUNDU
		WITH CWP-13543-2008	M/S MARUTI RICE MILLS V/S STATE OF HARYANA AND ORS.	SUDHIR MITTALARUN JAIN, ASHOK SEHGAL, R S KUNDU, ARUN WALIA, A.G. HARYANA, SACHIN MITTAL, ASHISH AGGARWAL , A.G. HARYANA , ARUN JAIN, ASHOK SEHGAL , R S KUNDU, ARUN WALIA , SACHIN MITTAL, ASHISH AGGARWAL
		WITH CWP-12669-2008	MOHINDER PAL GOEL V/S STATE OF HARYANA AND ANR.	SUDHIR MITTALR S KUNDU , A.G. HARYANA , A.G. HARYANA , R S KUNDU
		WITH CWP-18041-2008	RAJIV KUMAR V/S STATE OF HARYANA AND ORS	MANISH KUMAR SINGLAASHISH AGGARWAL AG HRY, R S KUNDU, SUDHIR MITTAL, SACHIN MITTAL , ASHISH AGGARWAL AG HRY , R S KUNDU, SUDHIR MITTAL, SACHIN MITTAL
		WITH CWP-20150-2008	MOHINDER KUMAR V/S STATE OF HARYANA ETC.	
			(INCOMPLETE BO 31.1.2017)	
372	MAHENDERGARH [ 01-JUL-17 ]	CWP-2771-2001 (LAND ACQ)	SATYAVIR SINGH V/S STATE OF HARYANA & ORS.	S K MITTAL, VENEET SHARMA , , AG, HRY., PROMILA NAIN, S N GAUR, SANJAY MITTAL
		WITH CWP-9080-2001	PREM NATH GUPTA V/S STATE OF HARYANA	JASWANT JAINPROMILA NAIN, AJAY JAIN, A.G. HARYANA , A.G. HARYANA , PROMILA NAIN, AJAY JAIN
		WITH CWP-9107-2001	MUNNI LAL ETC. V/S STATE OF HY.ETC.	SK MITTALA G HARYANA, PROMILA NAIN, S N GAUR , A G HARYANA , PROMILA NAIN, S N GAUR
		WITH CWP-9637-2001	DEVENDER KUMAR ETC. V/S STTAE OF HARYANA AND ORS	S K MITTALS N GAUR ,PROMILA NAIN, VENEET SHARMA, A.G. HARYANA , A.G. HARYANA , S N GAUR ,PROMILA NAIN , VENEET SHARMA
373	PATIALA [ 01-JUL-17 ]	CWP-7846-2001 (LAND ACQ) (COMPLETE BO 31.1.2017)	JARNAIL SINGH V/S PATIALA IMPROVEMENT TRUST	YP KHULLAR , A.K. CHOPRA, SR. ADV., HARMINDER SINGH, SUMIT SINGH
374	GURGAON [ 01-JUL-17 ]	CWP-9275-2001 (LAND ACQ)	MEHAR CHAND JAIN V/S STATE OF HARYANA AND ORS.	R.M. SINGH , A.G. HARYANA, K.L. SUNEJA
375	BHIWANI [ 01-JUL-17 ]	CWP-11752-2001 (LAND ACQ) CM-21184-2001 CM-22548-CWP-2003 CM-22549-CWP-2003 CM-5531-2002	RAJ PAL SINGH AND ORS V/S STATE OF HARYANA AND ORS	RAJ MOHAN SINGH , A G HARYANA, ALOK JAIN, SANDEEP GODARA RAJ MOHAN SINGH RM SINGH RM SINGH A.G.HARYANA

376	SANGRUR [ 01-JUL-17 ]	CWP-7986-2002 (LAND ACQ)  WITH CWP-18998-2003 WITH CWP-7988-2002 WITH CWP-7987-2002	AMRIT LAL & ORS. V/S STATE OF PUNJAB & ORS.  JOGINDER KAUR V/S STATE OFPB.  DALJIT KAUR V/S STATE OF PUNJAB & ORS.  SUKHDEV SINGH & ORS. V/S STATE OF PUNJAB & ORS.	RAMAN WALIA, CHETAN SALATHIA , AG. PB., AMAN BANSAL ADV,DEEPAK AGGARWAL ADV, AMIT JAIN,, ARVIND BANSAL, AVNISH MITTAL, G.S. ATTARIWALIA, S.S. SALAR, YOGESH CHAUDHARY SS SALARG.S. ATTARIWALIA , G.S. ATTARIWALIA RAMAN WALIA ,AMAN BANSALANJALI BANSAL , ANJALI BANSAL RAMAN WALIA, AMAN BANSALG.S. ATTARIWALIA, ANJALI BANSAL , ANJALI BANSAL , G.S. ATTARIWALIA
377	GURGAON [ 01-JUL-17 ]	CWP-16077-2002 (LAND ACQ) CM-25663-CWP-2003	SAHIL KNITWEAR PVT. LTD. V/S STATE OF HARYANA AND ORS.	HEMANT SARIN , ASHWANI DHINGRA  A.G., HARYANA
378	PATIALA [ 01-JUL-17 ]	CWP-19476-2002 (LAND ACQ)	SUKHDIP KAUR AND ORS. V/S STATE OF PUNJAB ETC.	P K GUPTA , AG.PB., MUNISH GARG,RAM KUMAR, PRIYA GUPTA, RD BAWA, SAMUEL GILL
379	YAMUNA-NAGAR [ 01-JUL-17 ]	CWP-253-2003 (LAND ACQ)  (FOR 25/07/2017)	SURINDER KUMAR TALWAR V/S STATE OF HY.	HEMANT SARIN , SUMIT SEHGAL, ., ANSHUL JAIN, ASHOK AGGARWAL, DAG,HRY, HARSH REKHA, JS SIDHU, , M.L.SARIN, NITIN SARIN, SUMIT SEHGAL, SUVIR SEHGAL
380 V	SONEPAT [ 01-JUL-17 ]	CRA-D-498-DB-2003  WITH CRA-D- 602-DB-2003 WITH CRA-D- 131-DB-2004	JITENDER KUMAR V/S STATE OF HARYANA  MUKESH KUMAR V/S STATE OF HARYANA  NAVIN V/S STATE OF HARYANA	AMITA ARORA , AG. HRY., SANJAY VASHISHT, DINESH GHAI, HITESH GHAI  HC RAHI  VINOD GHAI
381 V	PANIPAT [ 01-JUL-17 ]	CRA-D-812-DB-2003  WITH CRA-D- 813-DB-2003	RAM PHAL V/S STATE OF HARYANA  ISHWAR AND ORS V/S STATE OF HARYANA	P.S.SULLAR , AG. HRY.  SALIL BALIDV GUPTA ADV, AG HRY , AG HRY , DV GUPTA ADV
382	GURGAON [ 01-JUL-17 ]	CWP-2048-2003 (LAND ACQ) CM-3170-CWP-2003	SHIB LAL AND OTHERS V/S STATE OF HY AND OTHERS	PRADUMAN YADAV , A.G.HARYANA,, J.S.YADAV PRADUMAN YADAV
383	[ ]	--	THERE IS NO CASE	
384	SANGRUR [ 01-JUL-17 ]	CWP-6574-2003 (LAND ACQ)	KARAM SINGH AND ORS. V/S STATE OF PUNJAB AND ORS	S.S.RATHORE , NARESH KAUSHAL
385	REWARI [ 01-JUL-17 ]	CWP-13545-2003 (LAND ACQ)	RAM PAL V/S STATE OF HY.	JAGAT SINGH , ABHISHEK YADAV, AG HARYANA , R.D SHARMA , RAMAN GOUR
386	GURDASPUR [ 01-JUL-17 ]	CWP-15515-2003 (LAND ACQ)  CM-22421-CWP-2003 CM-22422-CWP-2003 CM-9608-CWP-2004	OM PARKASH AND OTHERS V/S STATE OFPB AND OTHERS	ASHU M. PUNCHHI , A.G.PUNJAB, AMIT JAIN, ARUN JAIN, ASHISH HANDA, S.C.PATHEIA, SACHIN SOOD, KAVITA ARORA ASHU M. PUNCHHI ASHU M. PUNCHHI ARUN JAIN
387	AMBALA [ 01-JUL-17 ]	CWP-19234-2003 (LAND ACQ)	SHASHSI WADHWA V/S STATE OF HARYANA AND ORS	A S KALRA , A.G.HY., RAMESH SHARMA, TEJINDER DHIR, VIKRAM KUMAR
388 V	AMRITSAR [ 01-JUL-17 ]	CRA-D-496-DB-2004  WITH CRR-1181-2005	AJIT SINGH & ANR. V/S STATE OF PUNJAB  MOHINDER KAUR V/S ST OF PB & ORS	BIPAN GHAI , AG. PB., R.S . GHAI SR. ADV. MANJIT SINGHAG PUNJAB, VINOD GHAI , AG PUNJAB , VINOD GHAI

389 V	FARIDABAD [ 01-JUL-17 ]	CRA-D-527-DB-2004	HASSAN MOHD. AND ORS. V/S STATE OF HARYANA	ARSHVINDER SINGH , AG. HRY., BALDEV SINGH SR. ADV. SUDHIR SHARMA, DEEPIK SINGH T.S. SANGHA
390 V	PANIPAT [ 01-JUL-17 ]	CRA-D-872-DB-2004  WITH CRA-D-209-DBA-2005	OM PAL V/S STATE OF HY.  STATE OF HARYANA V/S SURINDER & ANR.	BY POST/ H.S. JASWAL , AG. HRY., SURENDER DESWAL  BY ORDER
391 V	KAITHAL [ 01-JUL-17 ]	CRA-D-971-DB-2004  WITH CRA-D-35-DBA-2006	SHAM LAL V/S STATE OF HY.  SOM PARKASH V/S RAMPHAL AND OTHERS	ASHIT MALIK, AJIT ATRI , AG. HRY.  SONIA G. SINGH (BY ORDER)G.S. SANDHU, SUMEET GOEL , G.S. SANDHU , SUMEET GOEL
392	PATIALA [ 01-JUL-17 ]	CWP-7282-2004 (LAND ACQ)  (-EX-SERVICEMAN--)	GURNAM SINGH & ORS. V/S U.T.CHANDIGARH & ORS.	SUMEET MAHAJAN , KS BHANGU, AMIT KOHAR, SANJIV SHARMA, SHEKHAR VERMA, SL BHALLA, C B GOEL, VIKRAM VIR SHARDA, VISHAL SODHI,
393	GURGAON [ 01-JUL-17 ]	CWP-19813-2004 (LAND ACQ)	MUKESH KUMAR AND ORS V/S STATE OF HRY AND ANR	ARUN JAIN , A.G.HARYANA, AJAI JAIN, AMIT JAIN, SACHIN SOOD, SANJAY VIJ
394	LUDHIANA [ 01-JUL-17 ]	CWP-4778-2005 (LAND ACQ)	BHAJAN KAUR V/S STATE OF PB.ETC.	HARBHAJAN SINGH DHANDI , AG PB., HARSH AGGARWAL
395	SIRSA [ 01-JUL-17 ]	CWP-5005-2005 (LAND ACQ) (COMPLETE BO 31.1.2017)	MEWA SINGH & ORS. V/S STATE OF HARYANA & ANR.	SANJIV GUPTA , A.G. HARYANA
396	[ ]	--	THERE IS NO CASE	
397	SONEPAT [ 01-JUL-17 ]	CWP-13039-2005 (LAND ACQ)  WITH CWP-13111-2005  WITH CWP-13194-2005  WITH CWP-13701-2005	ANAND JAIN AND ORS V/S STATE OF HARYANA AND ORS  JAI NARAIN AND ANR V/S STATE OF HARYANA AND ORS  SINGH RAM AND OTHERS V/S STATE OF HARYANA AND ORS.  OM PARKASH AND OTHERS V/S STATE OF HARYANA AND OTHERS	SHAILENDRA JAIN , A.G.HY.  SHAILENDRA JAINRAHUL DHANOTIA , AVNISH MITTAL , A.G. HARYANA, SALIM MALIK T N SARUP, NARENDER HOODA , A.G. HARYANA , AVNISH MITTAL , NARENDER HOODA , RAHUL DHANOTIA , SALIM MALIK T N SARUP SHAILENDRA JAINA.G.HARYANA, R K HOODA M S BAL , ASHOK VERMA , A.G.HARYANA , ASHOK VERMA , R K HOODA M S BAL AVNISH MITTALSHALIENDRA JAIN, AG HARYANA, RAHUL DHANOTIA, AVNISH MITTAL, SALIM MALIK, T N SARUP, NARENDER HOODA, JATINDER HANDA, VIJAY TAKHI, S S KANWAL, ASHOK VERMA, G S BAL , AG HARYANA , ASHOK VERMA , AVNISH MITTAL , G S BAL , JATINDER HANDA , NARENDER HOODA , RAHUL DHANOTIA , S S KANWAL , SALIM MALIK , SHALIENDRA JAIN , T N SARUP , VIJAY TAKHI
398	GURGAON [ 01-JUL-17 ]	CWP-2734-2007 (LAND ACQ)	LAXMI EDUCATIONAL SOCIETY AND ORS. V/S STATE OF HRY. AND ORS.	ARUN JAIN , AG.HY., AJAY KAUSHIK, AK PATHANIA, AMIT JAIN, DINESH MALHOTRA, HARSH BHARGAV
399	PANIPAT [ 01-JUL-17 ]	CWP-4774-2007 (LAND ACQ) (COMPLETE BO 31.1.2017)	NANAK SINGLA V/S STATE OF HRY. AND ORS.	PAWAN K. MUTNEJA, AG HARYANA
400	[ ]	--	THERE IS NO CASE	
401	REWARI [ 04-JUL-17 ]	CWP-6979-2004 (LAND ACQ)	REWARI GOVT. EMPLOYEES COOP. HOUSE B.SOC V/S STATE OF HARYANA AND ORS.	PARMOD GOYAL , MUKESH VERMA, A.G.HARYANA, DEEPAK AGNIHOTRI, MAMTA BHATTI, MANJIT SINGH,BALKAR SINGH, O.P.GOYAL, PRIYA KHURANA, RAM TILAK, SHAILENDER KASHYAP,RAM, SHALLIE MAHAJAN ADV,DEEPAK AGNIHOTRI, TILAK,VIVEK ARYA.

		& CM-24052- CWP-2008		DEEPAK AGNIHOTRI
		& CM-24039- CWP-2008		DEEPAK AGNIHOTRI, A.G., HARYANAPRIYA KHURANA , PRIYA KHURANA
		& CM-23635- CWP-2008		PRIYA KHURANA
		& CM-3496- CWP-2016		MUKESH VERMA, A.G.HY.
		WITH CWP-10815-2005 (FOR 20/07/2017)	BUDH DEV V/S STATE OF HRY. & ORS.	ND ACHINTSHAILENDER KASHYAP, AG HY. , AG HY. , SHAILENDER KASHYAP
402	GURGAON [ 04-JUL-17 ]	CWP-8805-2009 (LAND ACQ)	SHANTI DEVI V/S STATE OF HARYANA AND ANR.	ADARSH JAIN , J.K. SIBAL SR. ADV. WITH DHAWAL BHANDARI, SANJIV VIJ AG. HRY.
			(SUPREME COURT REMAND CASE NOTE:- QUA PETITIONER NO.2 SMT. KANTA DEVI FOR DISPOSAL ON MERIT.)(FOR 25/07/2017)	
403 V	REWARI [ 04-JUL-17 ]	CRA-D-274-DB-2010	AMIT V/S STATE OF HARYANA	SUDHIR SHARMA , A.G.HARYANA, , ANHUL SINGH., P R YADAVA.G.HARYANA, , RAJIVE GODRA, DIVYA, ATUL LAKHANPAL, SR. ADV., JASMEET SINGH, ARJUN LAKHANPAL, PRATIBHA YADAV , ATUL LAKHANPAL, SR. ADV. , JASMEET SINGH , A.G.HARYANA, , ARJUN LAKHANPAL , PRATIBHA YADAV , RAJIVE GODRA, DIVYA
		WITH CRA-D- 364-DB-2010	DINESH RATHI V/S STATE OF HARYANA	
			(ACCUSED IN CUSTODY (IN CRA-D 364-DB/2010))(FOR 05/07/2017)	
404 V	MOGA [ 04-JUL-17 ]	CRA-D-786-DB-2010	ASHWANI KUMAR V/S STATE OF PUNJAB	SANJEEV SHARMA KAMINI SHARMA , AG.PB., TANU BEDI, J.S. MEHDIRATTA RAJIV KUMAR TRIKHASANJEEV SHARMA, KAMINI SHARMA, R.S.CHEEMA, SR. ADV. VIKAS BALI , R.S.CHEEMA, SR. ADV. VIKAS BALI , SANJEEV SHARMA, KAMINI SHARMA TARANNUM CHEEMAPAWAN GIRDHAR, SANJEEV SHARMA, KAMINI SHARMA , KAMINI SHARMA , PAWAN GIRDHAR, SANJEEV SHARMA
		WITH CRA-D- 877-DB-2010	PUNJAB SINGH V/S STATE OF PUNJAB	
		WITH CRA-D- 907-DB-2010	AMIT MADAN V/S STATE OF PUNJAB	
			(ACCUSED IN CUSTODY)(FOR 05/07/2017)	
405 I	JHAJJAR [ 04-JUL-17 ]	CRA-D-643-DB-2012	NARENDER V/S STATE OF HARYANA	DIVJYOT S. SANDHU , AG. HRY.
			(ACCUSED IN CUSTODY)(FOR 19/07/2017)	
406 V	SANGRUR [ 04-JUL-17 ]	CRA-D-570-DB-2002	RAJINDER SINGH V/S PB.ST.	BIPAN GHAI , AG.PB., MR. SIMRANDEEP S. SANDHU, MS. SUMANJIT KAUR, VINOD GHAI SR. ADV. VINEET KAUSHIK
		WITH CRA-D- 595-DB-2002	JAGTAR SINGH V/S STATE OF PUNJAB	SURINDER S. DHALIWAL
		WITH CRA-D- 603-DB-2002 ( AS PERROSTER.)	AMIT V/S STATE OF PB.	MJS WARAICH
407 V	KARNAL [ 04-JUL-17 ]	CRA-D-626-DB-2002	SUBA RAM V/S STATE OF HARYANA	J.K.GOEL , AG. HRY., RAHUL DESWAL SURINDER DESWAL
408 V	FARIDABAD [ 04-JUL-17 ]	CRA-D-730-DB-2002	MAHENDER V/S STATE OF HARYANA	D.D.SHARMA , AG.HRY, PAWAN SHARMA , ANGEL SHARMA
409 V	MANSA [ 04-JUL-17 ]	CRA-D-864-DB-2002	TEG BAHADUR SINGH V/S STATE OF PUNJAB	J.S. BHULLAR , BALJIT MANN, RANJAN LAKHANPAL, AG. PB.
		WITH CRA-D- 892-DB-2002 ( )	KABAL SINGH V/S STATE OF PUNJAB	M.M. MOHAN
410 V	HISSAR [ 04-JUL-17 ]	CRA-D-896-DB-2002	MAHINDER SINGH AND ANR V/S STATE OF HARYANA	NAVDEEP SINGH , AG. HRY. JAINAINDER SAINI, ASHWANI BHARDWAJ, ATUL LAKHANPAL, NEENA SHARMA, GOARAKH NATH
		WITH CRR-2398-2002	MANGAT RAM V/S MAHINDER SINGH	GORAKH NATH
411 V	HISSAR [ 04-JUL-17 ]	CRA-D-937-DB-2002	GAURAV KUMAR @ MONU V/S STATE OF HARYANA	OP GUPTA , AG. HRY. BALDEV SINGH SR. ADVOCATE, ARSHVINDER SINGH, SUDHIR SHARMA, UDAY CHAUHAN, R.S. RAI, DEEPENDER SINGH, VANDANAA MALHOTRA



412 V	MOGA [ 04-JUL-17 ]	CRA-D-960-DB-2002 & CRM-27117-2011	HARBANS SINGH V/S STATE OF PUNJAB	TH.JAIL , NAVKIRAN SINGH, AG. PB.  NAVKIRAN SINGH
413 V	FARIDABAD [ 04-JUL-17 ]	CRA-D-984-DB-2002	RAKESH V/S STATE OF HARYANA	BS TEWATIA , AG. HRY.
414 V	PATIALA [ 04-JUL-17 ]	CRA-D-81-DB-2003	JAGROOP SINGH V/S STATE OF PUNJAB	DHRUV DAYAL , AG.PB.
415 V	FEROZEPUR [ 04-JUL-17 ]	CRA-D-121-DB-2003	WILLIAM ALIAS KALI ETC. V/S STATE OF PUNJAB	KL DHAWAN , AG. PB.
416 V	GURGAON [ 04-JUL-17 ]	CRA-D-140-DB-2003	VIKASH @ AJAY AND ANR. V/S STATE OF PUNJAB	THROUGH JAIL, RAVI DUTT BADYAL AS AMICUS CURIAE , AG. HRY.
417 V	JIND [ 04-JUL-17 ]	CRA-D-200-DB-2003  WITH CRA-D-221-DB-2003  WITH CRA-S-135-SB-2003	SUSHIL V/S STATE OF HARYANA  NARESH @ NESHA V/S STATE OF HARYANA  K.C.SHARMA V/S STATE OF HY.	GORAKH NATH , AG. HRY., VINOD GHAI, RAHUL VATS, MANJIT SINGH RAHUL VATS.B.S. SAROHA, NEENA SHARMA,GORAKH NATH, MANDIP KAUSHIK, VINOD GHAI, AG. HRY. , AG. HRY. , B.S. SAROHA, NEENA SHARMA,GORAKH NATH , MANDIP KAUSHIK, VINOD GHAI  SD GAURAG. HRY. , AG. HRY.
418 V	FARIDABAD [ 04-JUL-17 ]	CRA-D-210-DB-2003	HEERA LAL V/S STATE OF HARYANA	RAHUL VATS , AG. HRY., GORAKH NATH B.S SAROHA, NEENA SHARMA
419 V	MAHENDERGARH [ 04-JUL-17 ]	CRA-D-291-DB-2003	PREM KUMAR AND ANR. V/S STATE OF HARYANA	BALJEET KAUR MANN, PREETI KHANNA , AG. HRY., MANI RAM VERMA FOR THE COMPLAINANT
420 V	KARNAL [ 04-JUL-17 ]	CRA-D-303-DB-2003  CRM-13916-2003	JAI BHAGWAN V/S STATE OF HARYANA	SIDDHARTH SANWARIA , AG. HRY., S.K. RANA, SAMEER SACHDEV SIDDHARTH SANWARIA
421 V	FATEHABAD [ 04-JUL-17 ]	CRA-D-358-DB-2003	RAMESH AND ORS. V/S STATE OF HARYANA	R.B. MAMLI , AG. HRY. VIVEK SINGHAL
422 V	SANGRUR [ 04-JUL-17 ]	CRA-D-378-DB-2003	JAGSIR SINGH V/S STATE OF PUNJAB	DEEPAK ARORA , , AG. PB.
423 V	PATIALA [ 04-JUL-17 ]	CRA-D-427-DB-2003	ROSHAN LAL V/S STATE OF PUNJAB	DHRUV DAYAL , AG. PB.
424 V	GURDASPUR [ 04-JUL-17 ]	CRA-D-465-DB-2003	SARABJIT SINGH V/S STAT EOF PB.	BIPAN GHAI , AG/ PB. BIPAN GHAI
425 V	KURUKSHETRA [ 04-JUL-17 ]	CRA-D-490-DB-2003	RAJBIR V/S STATE OF HARYANA	V.B.AGGARWAL , AG. HRY.
426 V	JHAJJAR [ 04-JUL-17 ]	CRA-D-519-DB-2003	SUNIL V/S STATE OF HARYANA	ARSHVINDER SINGH , AG. HRY., SANJEEV KODAN
427 V	BATHINDA [ 04-JUL-17 ]	CRA-D-594-DB-2003	JAGTAR SINGH V/S STATE OF PUNJAB	TS SANGHA , AG. PB., NARINDER SINGH
428 V	FEROZEPUR [ 04-JUL-17 ]	CRA-D-664-DB-2003	SURJIT SINGH V/S STATE OF PUNJAB	VANDANAA MALHOTRA , AG. PB.
429 V	JALANDHAR [ 04-JUL-17 ]	CRA-D-698-DB-2003	SURJIT RAM V/S STATE OF PUNJAB	G.K.MANN, S.S. RANA,K.L VERMA , AG. PB., KULBHUSHAN SOI ADV

(FOR 10/08/2017)

430 V	LUDHIANA [ 04-JUL-17 ]	CRA-D-719-DB-2003	APNINDER SINGH AND ORS. V/S STATE OF PUNJAB	D.D.SHARMA , S.S. SWAICH, VISHAL SHARMA, AG. PB.
431 V	LUDHIANA [ 04-JUL-17 ]	CRA-D-738-DB-2003	ARJAN RAI V/S STATE OF PUNJAB	GURCHARAN DASS , AG. PB.
432 V	BHIWANI [ 04-JUL-17 ]	CRA-D-751-DB-2003	RAM BHAGAT ETC. V/S STATE OFHY.ETC.	ARSHVINDER SINGH , AG./ HRY., BALDEV SING HSR. ADV.
433 V	KURUKSHETRA [ 04-JUL-17 ]	CRA-D-770-DB-2003	SUNIL SHARMA V/S STATE OF HY.	TPS MANN(NO SUBSTITUTE) , AG. HRY.
		WITH CRR-18-2004	VIKRAM SINGH V/S STATE OF HARYANA & ORS.	SS SIAO
434 V	FARIDKOT [ 04-JUL-17 ]	CRA-D-789-DB-2003	NISHAN SINGH V/S STATE OF PUNJAB	SPS SIDHU , KAMALJIT S. SIDHU, AG.PB.
435 V	FARIDKOT [ 04-JUL-17 ]	CRA-D-794-DB-2003	GOPAL SINGH AND ORS. V/S STATE OF PUNJAB	SURAM SINGH RANA , AG. PB., S.P.S. SIDHU
		WITH CRA-S-1801-SB-2003	YASEEN AND ORS. V/S GOPAL SINGH AND ORS.	P.S.BRARMANDHIR SINGH , MANDHIR SINGH
		WITH CRR-158-2004	GOPAL SINGH V/S YASEEN AND ORS	SURAM SINGH RANAASHOK KUMAR SAMA, SPS SIDHU , ASHOK KUMAR SAMA, SPS SIDHU
		WITH CRR-370-2004	YASEEN V/S GOPAL SINGH ANDORS	P.S.BRAR
436 V	JALANDHAR [ 04-JUL-17 ]	CRA-D-824-DB-2003	JATINDER KUMAR V/S STATE OF PUNJAB AND ORS.	, S.S. RANA , AG. PB.
		WITH CRA-D-479-DB-2004	LAL CHAND V/S STATE OF PB.ETC.	SANDEEP ARORA
437 V	FARIDABAD [ 04-JUL-17 ]	CRA-D-829-DB-2003	SITA RAM V/S STATE OF HY.	BIPAN GHAI , AG. HRY. , VINOD GHAI
		CRM-50107-2003		BIPAN GHAI
438 V	BHIWANI [ 04-JUL-17 ]	CRA-D-860-DB-2003	DHARAMBIR & ANR. V/S STATE OF HARYANA	SURENDER LAMBA , AG. HRY.
439 V	ROHTAK [ 04-JUL-17 ]	CRA-D-939-DB-2003	ANAR AND MUKESH V/S STATE OF HARYANA	RAHUL VATS , B.S SAROHA, GORAKH NATH. AG. HRY. B.S. SORAHA, NEENA SHARMA, VIKAS SHARMA
		WITH CRA-S-2337-SB-2003	BALA V/S STATE OF HY.	RAHUL VATS
		(FOR 04/08/2017)		
440 V	AMRITSAR [ 04-JUL-17 ]	CRA-D-24-DB-2003	NIRMAL SINGH ETC. V/S STATE OF PB.	SUKHBIR SINGH , AG. PB., S.S. MATTEWAL, K.D. SACHDEVA
441 V	JIND [ 04-JUL-17 ]	CRA-D-214-DB-2003	RAMESH AND ORS. V/S STATE OF HARYANA	P.M.ANAND , AG. HRY.
442 V	HOSHIARPUR [ 04-JUL-17 ]	CRA-D-338-DB-2003	DHARMINDER KUMAR ETC. V/S PB.STATE	RK DHIMAN , AG. PB., S.S. RANA, SALONI SHARMA, SHIVYOY DHIR
		WITH CRA-D-388-DB-2003	RAJ KUMAR V/S STATE OF PB.	RP DHIR
		WITH CRR-1446-2003	SIMERJIT KAUR V/S PB.ST.	KS DADWAL
443 V	PATIALA [ 04-JUL-17 ]	CRA-D-397-DB-2003	NAIB SINGH AND ORS. V/S STATE OF PUNJAB	HARPREET S.RAKHRA , AG. PB., R.K. GUPTA
444 V	AMRITSAR [ 04-JUL-17 ]	CRA-D-459-DB-2003	SURESH KUMAR V/S STATE OF PUNJAB	MANDEEP K. RANDHAWA , AG. PB.

445 V	LUDHIANA [ 04-JUL-17 ]	CRA-D-478-DB-2003	MADAN KUMAR @ MANOJ KUMAR V/S STATE OF PUNJAB	THROUGH JAIL, BALJIT MANN , KULDEEP SINGH AMICUS CURIAE, AG.PB, MS. ADITI GIRDHAR AMICUS CURIAE
446 V	AMRITSAR [ 04-JUL-17 ]	CRA-D-542-DB-2003  WITH CRA-D-644-DB-2003	PHULA SINGH V/S STATE OF PB.  BHUPINDER SINGH V/S STATE OF PUNJAB	PS HUNDAL , S.S. MAJITHIA AG. PB. PREMJIT S. HUNDAL  SUNINT KAUR
447 V	MAHENDERGARH [ 04-JUL-17 ]	CRA-D-544-DB-2003	SAHI RAM V/S STATE OF HY.	ARSHVINDER SINGH , P.R. YADAV, AG, HRY, SUDHIR SHARMA
448 V	PATIALA [ 04-JUL-17 ]	CRA-D-745-DB-2003  WITH CRA-D-756-DB-2003  (FOR 23/08/2017)	JAGGA SINGH V/S STATE OF PB.  DARSHAN SINGH & ORS. V/S STATE OF PUNJAB	GS SIDHU , AG. PB., SANJEEV MANRAI, AVINASH MITTAL  MALKIAT MANN, MS. NAVNEET JOHLVINOD GHAI, R.M. SINGH , VINOD GHAI, R.M. SINGH
449 V	KARNAL [ 04-JUL-17 ]	CRA-D-798-DB-2003  WITH CRA-D-811-DB-2003  WITH CRA-D-874-DB-2003	KASTURI LAL V/S STATE OF HARYANA  HARBHAJAN SINGH V/S STATE OF HY.  SURJIT SINGH V/S STATE OF HARYANA	AS VIRK , AG. HRY.  H.S.JASWAL  HS JASWAL
450 V	JALANDHAR [ 04-JUL-17 ]	CRA-D-801-DB-2003	YOGESH SURI V/S STATE OF PB.	BIPAN GHAI, R.S GHAI , AG. PB.
451	FARIDABAD [ 04-JUL-17 ]	CWP-1072-2008 (LAND ACQ)	VIJENDER AND ORS. V/S STATE OF HARYANA AND ANR.	J.L. MALHOTRA , AG. HRY., GOVIND GOEL, D.V. SHARMA, SR. ADV., AMANDEEP SINGH TALWAR, ASHOK AGGARWAL SR. ADV. WITH ALOK JAIN, MANISH BANSAL FOR HUDA, ARUN JAIN SR. AD WITH PA, RAJESH SETHI, SHIVANI SHARMA , SUNIL SHARMA  (SUPEME COURT REMANDED MATTER( TAKEN UP AFTER PART HEARD MATTER ))